

NATIONAL COMPANY LAW TRIBUNAL

THREE MONTHS OBJECTION LIST APRIL 1ST TO JUNE 30TH 2023

PETITION , APPLICATION , ADDITIONAL DOCUMENTS, GOVT REPORTS ETC

Sr No.	Date Of Filing	Case Type	Dairy No.	Main Case No.	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	3/1/2022	CP(AA) Merger and Amalgamation(Companies Act)	710102000322022		ALVISION METAL PRIVATE LIMITED VS	Sec. 230-232 - Second Motion	27/06/2023	serial no missed in master index, memo of parties/synopsis/list of dates &&&&&a mp;&&&&&am p;&&& events missed,e stamp missed with supporting affidavit and notarize it, council sign contact no and email id missed in index index date missed (index page numbering missed)	MANISH

2	12/9/2022	Company Petition IB (IBC)	710102074462022		GAGAN FIBRES PRIVATE LIMITED VS INNOVATIVE TEXTILES LIMITED	IBC Under Sec 9	9/6/2023	Pg-22,45 to 48, 53, 60, 61, 72, 108,122,127,128,138,139,141,153,155,164,186,195,201,203,222,249,252,161,286,298,337,349,393,397,399,401,402,403,407,408,429 to 439, not clear (type copy required Pg-179 rotate	Niharika Sohal
3	15/10/2022	Company Petition IB (IBC)	710102085662022		AIR TRANSPORT CORPORATION ASSAM PRIVATE LTD VS SUPREME & COMPANY PRIVATE LIMITED	IBC Under Sec 9	25/05/2023	wrong section- and jurisdiction not in delhi contact to registry, vakalatnama not clear, court fee has been misplaced paste on blank side of vakalatnama, contact to registry reminder (4-5 time) _etc	Gulshan Kr.
4	7/11/2022	Company Petition IB (IBC)	710102091592022		SHEEZA ZIA VS SUPREME & COMPANY PRIVATE LIMITED	Section 94(1)	21/06/2023	page:42-51 not clear, etc please contact to registry	Abhay Gupta
5	15/12/2022	Company Appeal(Companies Act)	710102103562022		SHEEZA ZIA VS SUPREME & COMPANY PRIVATE LIMITED	Sec 252 (3)	5/6/2023	ASIAAVIATION PRIVATE LIMITED please add technically please contact registry	DEEPANK YADAV
6	17/01/2023	Company Appeal(Companies Act)	710102007522023		SHEEZA ZIA VS SUPREME & COMPANY PRIVATE LIMITED	Sec 252 (1)	28/06/2023	stk 7 list missed, proof of service missed Kindly income tax service to dcit cell delhi high court serve	SRISHTI KAPOOR
7	21/01/2023	Company Appeal(Companies Act)	710102009452023		SHEEZA ZIA VS SUPREME & COMPANY PRIVATE LIMITED	Sec 252 (1)	26/06/2023		RAMESH
8	23/01/2023	Company Appeal(Companies Act)	710102009652023		SHEEZA ZIA VS SUPREME & COMPANY PRIVATE LIMITED	Sec 252 (1)	28/06/2023	stk 7 missing and memo of parties missing mostly in annexures true copy signature missing page no 54 repeated in power of Attorney 50 rupee stamp paper missing	RAMESH

9	28/01/2023	Company Appeal(Companies Act)	710102010822023		SHEEZA ZIA VS SUPREME & COMPANY PRIVATE LIMITED	Sec 252 (3)	23/06/2023	page no 94 missed serial no 143 to 145 cut, in mostly annexures pages true copy signature missing	SAURABH
10	10/2/2023	Company Petition IB (IBC)	710102015212023		LT. HANUMAN DASS AGGARWAL THROUGH ITS LEGAL HEIRS VS SPARSH FASHIONS PRIVATE LIMITED	IBC under Sec 7	8/5/2023	all affidavit back dated, pgs not clear 30 to 50,164 to 168,172,186,213 pgs cut 116,171,177, 1rs court fees missed in vakaltnama,	Sidhath Joshi
11	10/2/2023	Company Appeal(Companies Act)	710102015152023		LT. HANUMAN DASS AGGARWAL THROUGH ITS LEGAL HEIRS VS SPARSH FASHIONS PRIVATE LIMITED	Sec 252 (1)	26/06/2023	Kindly mentioned memo of parties index add . true copy signature missing in annexures index cs sign missed all affidavit maharashtra and notary delhi	JANMEJAY
12	25/02/2023	Company Petition IB (IBC)	710102019372023		ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS MANOJ AIRON	Section 95(1)	1/5/2023	25rs advocate welfare and 3rs court fee missed, estamp duty missed with supporting affidavit, page:39-40 translation , pagE:43-44, 64, 66, 68, page numbering cut, , page, pag:109 not clear, page: 174-180, 213-238, 290-297, , not clear, etc (page numbering cut)	EQUILEX
13	25/02/2023	Company Petition IB (IBC)	710102019342023		ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS CHANDRA MOHAN SAWHNEY	Section 95(1)	1/5/2023	25rs advocate welfare and 3rs court fee missed, estamp duty missed with supporting affidavit, pagE:43-44, 64, 66, 68, translation, page, pag:109 not clear, page blank after 132, page:133-135,139, 174-180, 213-238, 290-297, , not clear, etc	EQUILEX

14	25/02/2023	Company Petition IB (IBC)	710102019322023		ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS JASBIR SINGH	Section 95(1)	24/04/2023	Pgs not clear 217,220,223,225 to 231 mentioned pg no on typed copy	EQUILEX
15	6/3/2023	Company Petition IB (IBC)	710102021692023		STATE BANK OF INDIA VS MADHU JAIN	Section 95(1)	15/06/2023	FORM 2 IRP CERIFICATE MISSING	Ashish
16	6/3/2023	Company Petition IB (IBC)	710102021562023		STATE BANK OF INDIA VS SHREEOM WIRES PRIVATE LIMITED	Section 95(1)	10/5/2023	volume 2 separate index missed, page:181 blank, 25rs advocate welfare and 3rs court fee missed, pages are blank after 182, contact to registry	Ashish
17	7/3/2023	Intervention Petition (IBC)	710102022052023		EMPLOYEES, PROVIDENT FUND ORGANISATION VS STRIDE AUTOPARTS LTD	Sec 60(5)	8/6/2023	case type wrong	SAURABH
18	7/3/2023	Company Petition IB (IBC)	710102021842023		STATE BANK OF INDIA VS SANJAY GOEL	Section 95(1)	6/6/2023	master index missed "contact to registry,"	Ashish
19	6/3/2023	Company Petition IB (IBC)	710102021702023		STATE BANK OF INDIA VS PANKAJ JAIN	Section 95(1)	10/5/2023	volume 2 separate index missed, page:181 blank, 25rs advocate welfare and 3rs court fee missed, pages are blank after 182, contact to registry	Ashish
20	6/3/2023	Company Petition IB (IBC)	710102021682023		STATE BANK OF INDIA VS GOPAL SINGHAL	Section 95(1)	15/06/2023	form 2 irp cerificate missing	Ashish
21	10/3/2023	Company Petition IB (IBC)	710102022742023		RITESH VERMA VS INTERNATIONAL PRINT O PACK LTD	IBC Under Sec 9	27/06/2023	demand notice missed demand notice reply missed 9(3) B certicficate missed	SHIVAM SEHGAL
22	20/03/2023	Company Appeal(Companies Act)	710102025782023		RITESH VERMA VS INTERNATIONAL PRINT O PACK LTD	Sec 252 (3)	23/06/2023	11,12 page not clear & in online portal 2 petitioner not added pgs not clear ,89-90, 109 to 112 ,153-154	Sheetal

23	23/03/2023	Contempt Petition (IBC)	710102027282023		SREI INFRASTRUCTURE FINANCE LTD VS WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	Sec 60(5)	1/5/2023	wrong section, (contempt petition main section is rule of nclt and for other section use under read with tag, volume 2 index page number not mark. Contact to registry, (remove double page numbering on every pages of petition,)etc	vidit jain
24	24/03/2023	Intervention Petition (IBC)	710102027852023		VANDANA DHAWAN VS OPULENT INFRADEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	10/4/2023	wrong section and wrong, efile, memo of parties, brief of synopsis list of dates evetns missed, advocate welfare and court fee has been misplaced paste on blank side of vakaltnama, etc	Ashok Kumar
25	3/4/2023	Company Petition IB (IBC)	710102030362023		DIVYAM INFRADEVELOPERS PRIVATE LIMITED VS OCEAN INFRAHEIGHTS PRIVATE LIMITED	IBC Under Sec 9	10/4/2023	jurisdiction UP	Gaurav Mishra
26	4/4/2023	Company Petition IB (IBC)	710102031002023		CHANDRA NIRMAN PRIVATE LIMITED VS WAPCOS LIMITED	IBC Under Sec 9	1/6/2023	volume wise index wrong	SANYAM JAIN
27	5/4/2023	Company Petition IB (IBC)	710102031212023		TRAVEL HUB THROUGH ITS PROPRIETOR MR. BANEET SINGH KOHLI VS JUSTCLICK TRAVELS PRIVATE LIMITED	IBC under Sec 7	10/4/2023	incomplete document, contact to registry,	Gautam
28	5/4/2023	Intervention Petition (IBC)	710102031172023		AJAY GUPTA VS JUSTCLICK TRAVELS PRIVATE LIMITED	Sec 60(5)	12/5/2023	wrong section and case type wrong, need to file IA (contact to registry) etc	Sunil K Goel
29	6/4/2023	Company Petition IB (IBC)	710102031652023		INDIAN BUILDERS AND CONTRACTORS PRIVATELIMITED VS TATA PROJECTS LIMITED	IBC Under Sec 9	10/4/2023	incomplete document, contact to registry,	PRITY

30	28/03/2023	Company Petition (Companies Act)	710102029012023		HARSHA EXPORTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	11/4/2023	Wrong case type select,Incomplete documents uploaded	jigar vyas
31	29/03/2023	Company Petition (Companies Act)	710102029332023		MANJU VS ASIS DEVELOPERS PRIVATE LIMITED	Sec. 59	11/4/2023	Council detail missed in master index,synopsis missed, MoA &&& AoA missed of respondent, 25rs welfare &&& 3rs court fees missed in vakaltnama	Avnish Pandey
32	6/3/2023	Company Petition IB (IBC)	710102021642023		STATE BANK OF INDIA VS MANDER DAS JAIN	Section 95(1)	15/06/2023	form 2 irp cerficate missing	Ashish
33	12/4/2023	Company Petition (Companies Act)	710102033202023		MR. SUNIL AHUJA VS EXPRESS REALTECH PRIVATE LIMITED	Sec. 242(4)	21/04/2023	Section 241,243,244,213,,130 fees missed,master index, memo of parties/synopsis/list of dates etc missed, upload full petition	VIVEK MISHRA
34	12/4/2023	Company Petition IB (IBC)	710102033252023		DR. SARVESH KUMAR TRIPATHI VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	IBC under Sec 7	12/6/2023	multiple document uploaded, remove old document and upload fresh pdf, (contact to registry) etc	Krishan Kumar
35	1/4/2023	Company Petition (Companies Act)	710102030122023		RAJENDRA MOHAN GARG VS ANSAL PROPERTIES & INFRASTRUCTURE LTD	Sec. 73(4)	23/06/2023	LIST OF DATE AND EVENTS MISSING &&& SYNOPSIS MISSING	HIMANSHU GARG
36	11/4/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102033102023		INCOME TAX VS IPE GLOBAL	Any other provision - Govt body	12/4/2023	wrong file uploaded	Puneett Singhal
37	12/4/2023	Company Petition (Companies Act)	710102033272023		T BANAMBAR PATRA VS TOSHALI HOLIDAYS FINANCIAL SERVICESPRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	26/06/2023	The person appearing in this matter that person detail missing in index like name enrollment no email id , phone no , address and Power of attorney or board of resolution missing who's appearing in this matter .	SARADINDU

38	12/4/2023	Company Appeal(Companies Act)	710102033392023		T BANAMBAR PATRA VS TOSHALI HOLIDAYS FINANCIAL SERVICESPRIVATE LIMITED	Sec 252 (1)	21/04/2023	Pgs in Hindi 41,42, pgs not clear 58,59	JITENDRA
39	12/4/2023	Company Petition IB (IBC)	710102033312023		BANK OF MAHARASHTRA VS TOSHALI HOLIDAYS FINANCIAL SERVICESPRIVATE LIMITED	Section 95(1)	24/04/2023	page:130, 132, 136, 138, 140, pages are cut, volume wise index missed, 25rs advocate welfare and court fee has been misplaced and paste on blank side of vakalatnama, etc	VK GUPTA
40	12/4/2023	Company Petition IB (IBC)	710102033462023		MR. NAZIM SHAIKH VS MS KARVY DIGIKONNECT LTD	IBC Under Sec 9	24/04/2023	notarial not approved, estamp duty missed with both affidavit, page:33 not clear, page:39-48, 59, 104-105, 110, 144-149, 166-176, 181, not clear, advocate welfare and court fee misplaced on blank side of vakalatnama, 25rs advocate welfare and 3rs court fee, true copy sign missed on every pages of annexures,etc	Dilip Annasaheb Taur
41	26/02/2023	Company Petition IB (IBC)	710102019472023		DEEPAK CHAGALAL VS BSE LIMITED	Sec 60(5)	12/5/2023	case type wrong, volume 3 index missed Pg-401 to 430 not clear contact to registry,etc	Ramesh Chandra Mishra
42	1/4/2023	Company Petition (Companies Act)	710102030152023		MS. SUNITA CHAKRAVARTY & ANR VS KANDISA MUSIC PRIVATE LIMITED & ORS.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	2/6/2023	Respondent name wrong mentioned online portal according to memo of parties, affidavit haryana and notary delhi other affidavit dehradun notary delhi	NIKHIL SHARMA
43	12/4/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102033832023		DEPARTMENT OF INCOME TAX VS IPE GLOBAL LIMITED	Sec. 230-232 - Second Motion,Any other provision - Govt body	25/04/2023	Wrong case type &&& wrong section select	Gaurav

44	4/4/2023	Company Appeal(Companies Act)	710102030852023		DEPARTMENT OF INCOME TAX VS IPE GLOBAL LIMITED	Sec 252 (3)	26/06/2023	affidavit haryana and notary delhi all stamp paper and affidavit date mismatch	Bhupendra
45	14/02/2023	Company Appeal(Companies Act)	710102016112023		DEPARTMENT OF INCOME TAX VS IPE GLOBAL LIMITED	Rule 11 of NCLT	13/04/2023	Wrong section select, Incomplete documents uploaded contact registry	Sheetal
46	15/04/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102034932023		KWALITY LIMITED VS IPE GLOBAL LIMITED	Sec. 230-232 - Second Motion	26/06/2023	2nd company not mentioned in memo of party	hirak mukhopadhyay
47	15/04/2023	Company Petition (Companies Act)	710102034882023		FORUM OF INVESTORS IN ONLINE BIKE AND BOAT SCHEME THROUGH AUTHORIZED REPRESENTATIVE VS M/S GARVIT INNOVATIVE PROMOTERS LIMITED	Sec. 73(4)	24/04/2023	Wrong case type &&& wrong section select	Bibek Tripathi
48	15/04/2023	Company Petition IB (IBC)	710102035602023		BROMPTON PRIVATE LIMITED VS DLF EMPORIO LIMITED	IBC Under Sec 9	25/04/2023	jurisdiction gurugram	Kushank Garg
49	7/4/2023	Transfer Petition(Companies Act)	710102031892023		TUF METALLURGICAL PRIVATE LIMITED VS GAUTAM AGARWAL	Rule16(d),NCLT Rules,2016	31/05/2023	main case no not mention in petition	Vaibhav
50	9/4/2023	Company Petition (Companies Act)	710102032252023		RAKESH KUMAR MAKHIJA VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	28/06/2023	Wrong case type select, memo of parties missed, pgs not clear 89,90, vakaltanama 25rs delhi welfare missed	Vaibhav Gupta
51	6/4/2023	Company Appeal(Companies Act)	710102031582023		RAKESH KUMAR MAKHIJA VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3) - By Government Body	17/04/2023	Wrong section select &&& fees missed,wrong serial no after pg no 26, e stamp missed with supporting affidavit and notarize it, master index missed, stk 07 missed, company master data missed, power of attorney/BR missed with nclt form 12	deepti grover khanna
52	17/04/2023	Company Petition (Companies Act)	710102036052023		VAIBHAV VATS SHUKLA VS INVENTPHILE VENTURES PRIVATE LIMITED	Sec 252 (1) - By Government Body	17/04/2023	pdf not proper upload case type wrong	shyam

53	25/03/2023	Contempt Petition (IBC)	710102028102023		SARIKA SOMVANSHI VS R. S. STONES PRIVATE LIMITED	Rule 11 of NCLT, 2016	8/6/2023	need to sign on every pages on application affidavit and stamp paper address mismatch	Jatin S Sethi
54	17/04/2023	Company Appeal(Companies Act)	710102036122023		SARIKA SOMVANSHI VS R. S. STONES PRIVATE LIMITED	Sec 252 (3)	24/04/2023	Upload completer documents/ merge in one pdf after that upload the petition	SAURABH
55	28/12/2022	Company Petition IB (IBC)	710102107282022		DINESH BANSAL VS R. S. STONES PRIVATE LIMITED	Section 94(1)	17/04/2023	page:33, 107 108, not clear, proof of service missed, remove multiple document, contact to registry,etc	PARVINDRA
56	30/12/2022	Company Petition IB (IBC)	710102107822022		ASHOK KUMAR VS R. S. STONES PRIVATE LIMITED	Section 94(1)	17/04/2023	page:38-41, 118-119 143, 146-147 not clear, proof of service missed, etc	PARVINDRA
57	17/04/2023	Company Petition IB (IBC)	710102036172023		SIDDHARTH KUMAR VS R. S. STONES PRIVATE LIMITED	Section 94(1)	23/06/2023	please delete extra pdf like name anne-9.pdf need to true copy sign on every pages Pg-258 cut	Himanshu Kapoor
58	17/04/2023	Company Petition IB (IBC)	710102036092023		BURLINGTON LUXURY BRANDS PRIVATE LIMITED VS RIVERIA COMMERCIAL DEVELOPERS LIMITED	IBC Under Sec 9	25/04/2023	document uncompleted, etc	Kushank Garg
59	19/04/2023	Company Petition IB (IBC)	710102036912023		ABHISHEK GUPTA (PROPRIETOR) NIRMAL INDUSTRIES VS JPM INDUSTRIES LIMITED	IBC Under Sec 9	25/04/2023	wrong pdf uploaded, respondent details not match etc	DHRUV KUMRA
60	14/04/2023	Contempt Petition (IBC)	710102034462023		HARISH TANEJA VS ASSET RECONSTRUCTION COMPANY INDIA LIMITED	Sec 60(5)	25/04/2023	wrong section, contempt peition under rule 11 of nclt and for other section under read with tag, memo of parties, brief of synopsis list of dates and events missed, etc	Harish
61	18/04/2023	Company Petition IB (IBC)	710102036752023		SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS SUNIL KUMAR SHARMA	Section 95(1)	25/04/2023	jurisdiction Allahabad	Harish Taneja

62	6/4/2023	Company Petition IB (IBC)	710102031492023		P K TIMBER PRIVATE LIMITED VS SITA RAM INTERNATIONAL LLP	IBC Under Sec 9	19/04/2023	page:34-78 all invoice not clear, 25rs advocate welfare and 3rs court fee missed,etc	Gaurav Joshi
63	10/4/2023	Company Petition IB (IBC)	710102032362023		JAMMU AND KASHMIR BANK LIMITED VS TULIP TELECOM LIMITED	IBC under Sec 7	19/04/2023	irp details missed on page 8, page:88 not clear, page:149-151 pages are cut, 25rs advocate welfare and 3rs court fee missed, etc	Ashutosh
64	22/04/2023	Company Petition IB (IBC)	710102037962023		JEET ASIA PRIVATE LIMITED VS SHIVA BUILDTECH PRIVATE LIMITED	IBC Under Sec 9	25/04/2023	volume wise pdf not uploaded, max 200 page per volume with index, brief of synopsis missed, petition every pages sign missed, estamp duty missed with all affidavit, true copy sign missed on every pages of annexures, advocate sign missed on vakalatnama, 25rs advocate welfare and 3rs court fee missed on vakalatnama, pagination on top of the right hand side, contact to registry, recheck etc,	Manish

65	22/04/2023	Company Petition IB (IBC)	710102038012023		KRISHAN SINGH VS SHIVA BUILDTECH PRIVATE LIMITED	IBC Under Sec 9	25/04/2023	volume wise pdf not uploaded, max 200 page per volume with index, brief of synopsis missed, petition every pages sign missed, estamp duty missed with all affidavit, true copy sign missed on every pages of annexures, advocate sign missed on vakalatnama, 25rs advocate welfare and 3rs court fee missed on vakalatnama, pagination on top of the right hand side, contact to registry etc,	Manish
66	20/04/2023	Transfer Petition (IBC)	710102037492023		MAYUR PANKH PROPERTIES PVT. LTD. VS MR. RAJENDRA KUMAR GIRDHAR	Rule16(d),NCLT Rules,2016 IBC	25/04/2023	Case type wrong	Varun Kalra
67	24/04/2023	CA(A) Merger and Amalgamation(Companies Act)	710102038182023		MINDA TG RUBBER PRIVATE LIMITED VS MR. RAJENDRA KUMAR GIRDHAR	Rule 32	26/04/2023	case type wrong please mention true type copy from to where	Anuradha Dutt
68	25/04/2023	Company Petition IB (IBC)	710102038612023		OIL FIELD WAREHOUSE & SERVICES PRIVATELIMITED VS PUNJ LLOYD UPSTREAM LIMITED	IBC Under Sec 9	26/05/2023	page:170-175 not clear, brief of synopsis and list of dates are wrong arrange (arrange after memo of parties,), condonation delay are file separately, supporting and compliance affidavit missed, etc (contact to registry) please fill all parties in portal please contact to registry	ANCHIT

69	25/04/2023	Company Petition IB (IBC)	710102038332023		M/S PRIME TOWER - A PARTNERSHIP FIRM VS M/S G. V. MEDITECH PRIVATE LIMITED	IBC Under Sec 9	3/5/2023	volume wise index missed, memo of parties missed , list of dates and events missed,page:262-264 blank, page blank after vakalatnama, BR missed, etc	Shivam
70	26/04/2023	Intervention Petition (IBC)	710102038922023		RAJIV KHANNA VS M/S G. V. MEDITECH PRIVATE LIMITED	Sec 60(5)	23/06/2023	Pagination missed in index affidavit address mismatch please contact to registry	Sunil K Goel
71	27/04/2023	Company Appeal(Companies Act)	710102039372023		RAJIV KHANNA VS M/S G. V. MEDITECH PRIVATE LIMITED	Sec 252 (1) - By Government Body	3/5/2023	Wrong section select,Pgs not clear 176,179,292,294, pgs missed 301 to 316, vakaltnama missed	HIMANSHU
72	29/04/2023	Contempt Petition (IBC)	710102039822023		DEVENDRA UMRAO VS STAR FACILITIES MANAGEMENT LIMITED	Sec 60(5)	23/06/2023	section wrong according your pdf list of date and brief synopsis missed mobile number missed after index vakalatnama missed please contact to registry	Devendra
73	1/5/2023	Company Petition IB (IBC)	710102040302023		JAMPANA CONSTRUCTION PRIVATE LIMITED VS NBCC (INDIA) LIMITED	IBC Under Sec 9	18/05/2023	index missed in annexures volume,, page: 505-521, 595, 597, not clear, etc	Sumana
74	28/04/2023	Company Appeal(Companies Act)	710102039602023		JAMPANA CONSTRUCTION PRIVATE LIMITED VS NBCC (INDIA) LIMITED	Sec 252 (1)	12/5/2023	Wrong section select, sign missed in every pgs of petition, sign missed on true copy stamp in annexures, vakaltnama missed, pg no 152 cut	deepti grover khanna
75	30/04/2023	Contempt Petition (IBC)	710102040232023		ARTI BALUJA VS AAYUSH FOOD AND HERBS LIMITED	Rule 11 of NCLT, 2016	23/06/2023	vakalatnama missed please contact to registry please upload only proof of service on POS column	ARTI BALUJA
76	1/5/2023	Company Petition IB (IBC)	710102040292023		TRANSLUMINA THERAPEUTICS LLP VS METRO MEDICAL SERVICES LIMITED	IBC Under Sec 9	9/5/2023	estamp paper missed with supporting affidavit, page:248-265 true copy sign missed, page:358-369 not clear, etc	Megha Aggarwal

77	29/04/2023	Company Petition IB (IBC)	710102039892023		ADITYA BIRLA FINANCE LIMITED VS SANDEEP JHA	Section 95(1)	27/06/2023	master data missed for pg-11 company mobile number and email id missed after index	Sandhya Chawla
78	29/04/2023	Intervention Petition(Companies Act)	710102039872023		PANKAJ ARORA AND ORS. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Rule 11 of NCLT	26/06/2023	Wrong case type select contact to registry	Neha Kapoor
79	2/5/2023	Company Petition IB (IBC)	710102040732023		MARLIN TRAVELS PRIVATE LIMITED VS ECA ENGINEERING PRIVATE LIMITED	IBC under Sec 7	10/5/2023	incomplete document	Shohit Chaudhry
80	3/5/2023	Company Petition IB (IBC)	710102041072023		VISHWA PRABHA JAIN VS CANARA BANK AND ORS.	Section 94(1)	12/5/2023	master index missed, proof of service missed,etc	SHANKARI MISHRA
81	3/5/2023	Contempt Petition (IBC)	710102041142023		ALISPED INDIA PRIVATE LIMITED VS BHAGWATI PRODUCTS LIMITED	Sec 60(5)	12/5/2023	wrong section and case type wrong,etc	Varun Kalra
82	4/5/2023	Contempt Petition (IBC)	710102041162023		ALISPED INDIA PRIVATE LIMITED VS BHAGWATI PRODUCTS LIMITED	Sec 60(5)	12/5/2023		Varun Kalra
83	5/5/2023	Company Petition IB (IBC)	710102041652023		MR. SHASHIKANT SHRAVAN DHAMNE LIQUIDATOR OF M/S ALL SAINTS INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	IBC Section 59	9/6/2023	page 121,169,171 to 174, 209 to 211, 231,232,not clear, etc	ISWAR

84	6/5/2023	Transfer Petition(Companies Act)	710102041842023		DIVEN DEMBLA VS PRECISION RUBBER INDUSTRIES PRIVATE LIMITED	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	26/06/2023	wrong case type select, council detail missed in master index,memo of parties without serial no, true copy stamp missed in annexuress, double serial no repeated in annexuress,pgs in Hindi 98 to 104,128,129, volume wise separate index missed, 5rs welfare missed in vakaltnama (kindly final petition uploaded) Kindly final petition uploaded	varun
85	4/5/2023	Contempt Petition (IBC)	710102041452023		M/S CMR-TOYOTSU ALMUMINIUM INDIA PVT. LTD. VS MR. KANTI MOHAN RUSTOGI	Sec 60(5)	26/06/2023	brief of synopsis and list of dates and events, main section is contempt petition under rule 11 of nclt and for other section under read with tag, true copy sign missed on every pages of annexure, etc contact to registry	Anjaneya
86	1/5/2023	Company Petition (Companies Act)	710102040372023		RV FREIGHTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	26/06/2023	Wrong section select, incomplete documents uploaded index missed memo parties list of date and synopsis missed kindly merge all document in upload in final petition wrong filed plz contact registry	Sheetal
87	4/5/2023	Company Appeal(Companies Act)	710102041432023		RV FREIGHTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body	15/05/2023	Nclt name missed on cover pg,wrong section select,roc &&& income tax advance service missed	Vishal

88	4/5/2023	Company Petition IB (IBC)	710102041392023		ULTRATECH CEMENT LIMITED VS AADIDEVA INFRATECH PRIVATE LIMITED	IBC Under Sec 9	12/5/2023	multiple petition uploaded, proof of service missed, page: 106 wrong arrange, tc not allowed ,(true copy certified properly), BR Missed, etc	Deepa
89	4/5/2023	Company Appeal(Companies Act)	710102041492023		ULTRATECH CEMENT LIMITED VS AADIDEVA INFRATECH PRIVATE LIMITED	Sec 252 (3)	12/6/2023	online portal petitioner and respondent detail missed	Vishal
90	7/5/2023	Company Petition IB (IBC)	710102042172023		ZHUZOR INFRATECH PRIVATE LIMITED VS NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	15/05/2023	uncompleted documents	Wamika
91	8/5/2023	Contempt Petition (IBC)	710102042342023		SANJAY BHANDARI VS NARESH KUMAR	Rule 11 of NCLT, 2016	12/5/2023	main section is contempt petition under rule 11 of nclt and for other section under read with tag, true copy sign missed on every pages of annexure, etc	Mannat Singh
92	10/5/2023	Company Petition IB (IBC)	710102042872023		ROHIT GUPTA VS CONCEPT CAPITAL INFRA PROJECTS PRIVATELIMITED	IBC under Sec 7	26/06/2023	IRP certificate missed mobile number not mention after index	Parul Dhurvey
93	8/5/2023	Intervention Petition (IBC)	710102042202023		CANARA BANK VS M/S TRN ENERGY PVT. LTD	Rule 11 of NCLT, 2016	16/05/2023	wrong section and case type wrong, contact to registry,etc	HITESH SACHAR
94	6/5/2023	Company Petition IB (IBC)	710102042032023		ROHIT KUMRA VS STATE BANK OF INDIA	Section 94(1)	27/06/2023	IRP deatils missed part-4 IRP certificate missed affidavit not notarized nad stamp paper missed form 2 missed Pg-51 not clear PDF not upload	Sonam Sharma
95	6/5/2023	Company Petition IB (IBC)	710102042052023		AMIT KUMRA VS STATE BANK OF INDIA	Section 94(1)	12/6/2023	"IRP deatils missed part-4 IRP certificate missed affidavit not notarized nad stamp paper missed form 2 missed Pg-51 not clear "	Sonam Sharma

96	6/5/2023	Company Petition IB (IBC)	710102042042023		AMIT KUMAR SINGH VS STATE BANK OF INDIA	Section 94(1)	15/05/2023	uncompleted documents	Prakash Legal Advisers
97	10/5/2023	Company Appeal(Companies Act)	710102042762023		AMIT KUMAR SINGH VS STATE BANK OF INDIA	Sec 252 (3)	15/05/2023	Wrong respondent name technically,pgs not clear 42, pgs not clear 62 to 65, 3rs cout fees missed in vakaltnama,MoA &&& AoA missed, income tax advance service missed, stk 07 missed, come to registry with hard copy	Amitabh
98	11/5/2023	Company Petition IB (IBC)	710102043382023		AVON MARKTRADE PRIVATE LIMITED VS STATE BANK OF INDIA	IBC Section 59	26/06/2023	vakalatnama missed contact to registry	Karuna
99	12/5/2023	Company Petition IB (IBC)	710102043482023		PUNJAB NATIONAL BANK INTERNATIONAL LIMITED VS MBL (MP) TOLL ROAD COMPANY LIMITED	IBC under Sec 7	2/6/2023	Pg-417,427, 586 to 592,655,656 not clear Pg-446 to 449,670 in hindi	MITHILESH KUMAR
100	11/5/2023	Company Petition IB (IBC)	710102043222023		AIR TRANSPORT CORPORATION ASSAM PRIVATELTD VS POWER GRID CORPORATION OF INDIA LIMITED	IBC Under Sec 9	15/05/2023	all pdf not clear, volume wise index missed, (scan and upload in higher resolution with clear pages) contact to registry,etc	Gulshan Kr.
101	11/5/2023	Contempt Petition (IBC)	710102043152023		ANISH AGARWAL VS YOGENDER GARG	Rule 11 of NCLT, 2016	27/06/2023	if your Filing contempt please select case type contempt &; synopsis missing list of date and events missing .	Sanjay Kumar Singh
102	12/5/2023	Company Appeal(Companies Act)	710102043472023		ANISH AGARWAL VS YOGENDER GARG	Sec 252 (1)	16/05/2023	Pgs not clear 12,17,25 no sign in every pgs of petition, AoA missed of respondent	Hitesh
103	13/05/2023	Company Petition (Companies Act)	710102043822023		GSMA SERVICES INDIA PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI	Sec. 441	26/06/2023	ROC Report missed	NAINA AGARWAL

104	4/5/2023	Company Petition (Companies Act)	710102041232023		NUPUR SINGH VS ALCHEMIST TOWNSHIP INDIA LIMITED	Sec. 73(4)	26/06/2023	all petitioner should add in technical way	ANKIT JAIN
105	17/05/2023	Company Petition (Companies Act)	710102044962023		M/S RITEC KUNSTSTOFF HANDELSGESELLSCHAFT MBH & CO. VS GIGA PIPE SYSTEMS INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28/06/2023	Due payment 244,	Sumesh Dewan
106	16/05/2023	Company Appeal(Companies Act)	710102044792023		M/S RITEC KUNSTSTOFF HANDELSGESELLSCHAFT MBH & CO. VS GIGA PIPE SYSTEMS INDIA PRIVATE LIMITED	Sec 252 (3) - By Government Body	24/05/2023	welfare not proper visible	EASHA KADIAN
107	17/05/2023	Company Petition IB (IBC)	710102045152023		CENTRAL BANK OF INDIA LIMITED VS MOHD SALEEM QURESHI	Section 95(1)	28/06/2023	&"pG - 163 TO 176,221 330, 339, .&"&"&"&"&"&"&" Pg-221 to 245, 339 not clear welfare missed @ 15 IRP certificate missed Form-2 missed reply missed of demand notice or 9-3-B certificate missed contact to registry &"&"&"&"&"&" PDF not clear please upload clear copy &"&"&"&"	JEEVESH MEHTA

108	17/05/2023	Company Petition IB (IBC)	710102045182023		CENTRAL BANK OF INDIA LIMITED VS MOHD. ARHAM QURESHI	Section 95(1)	28/06/2023	"pG - 163 TO 176,221 330, 339, .""""""" Pg-221 to 245, 339 not clear welfare missed @ 15 IRP certificate missed Form-2 missed reply missed of demand notice or 9-3-B certificate missed contact to registry """""""" PDF not clear please upload clear copy """"""""	JEEVESH MEHTA
109	17/05/2023	Intervention Petition (IBC)	710102045282023		EMPLOYEES PROVIDENT FUND ORGANISATION VS SATELLITE CABLES PRIVATE LIMITED	Sec 60(5)	22/06/2023	case type wrong (Please Choose Intervention Petition) and Stamp Paper Also Not Attached with Affidavit	SAURABH
110	17/05/2023	Company Petition IB (IBC)	710102045192023		CENTRAL BANK OF INDIA LIMITED VS MRS. TAMKEEN KOSAR	Section 95(1)	28/06/2023		JEEVESH MEHTA
111	17/05/2023	Company Petition IB (IBC)	710102045172023		CENTRAL BANK OF INDIA LIMITED VS MOHD MUQEEM QURESHI	Section 95(1)	28/06/2023	Pg-221 to 245, 339 not clear welfare missed @ 15 IRP certificate missed Form-2 missed reply missed of demand notice or 9-3-B certificate missed contact to registry	JEEVESH MEHTA

112	17/05/2023	Company Petition IB (IBC)	710102045212023		CENTRAL BANK OF INDIA LIMITED VS MOHD. MUSHRAFEEN QURESHI	Section 95(1)	28/06/2023	&"&"&"&"&" Pg-221 to 245, 339 not clear welfare missed @ 15 IRP certificate missed Form-2 missed reply missed of demand notice or 9-3-B certificate missed contact to registry &"&"&" PDF not clear please upload clear copy &"&"	JEEVESH MEHTA
113	19/05/2023	Company Petition IB (IBC)	710102045682023		INDIAN BANK VS AMAN HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	26/06/2023	Pg-33,882not clear	Gautam
114	18/05/2023	Company Petition IB (IBC)	710102045522023		DENSO INDIA PRIVATE LIMITED VS KIRAN UDYOG PRIVATE LIMITED	IBC Under Sec 9	31/05/2023	volume wise index missed 9(3) certificate missed irp certificate missed Pg-64,68,93 to 114, please delete extra pdf or merge pdf voulme 2 upload sepatly	Gautam

115	18/05/2023	Company Petition IB (IBC)	710102045432023		CENTRAL BANK OF INDIA LIMITED VS MOHD. ATIF QURESHI	Section 95(1)	28/06/2023	"pG - 163 TO 176,221 330, 339, ."&p;quot;&p;quot;&p;quot;&p;quot;&p;quot;&p;quot; Pg-221 to 245, 339 not clear welfare missed @ 15 IRP certificate missed Form-2 missed reply missed of demand notice or 9-3-B certificate missed contact to registry "&p;quot;&p;quot;&p;quot;&p;quot; PDF not clear please upload clear copy "&p;quot;&p;quot;&p;quot;	JEEVESH MEHTA
116	18/05/2023	Company Petition IB (IBC)	710102045372023		UGRO CAPITAL LIMITED VS MR. AMIT JAIN	Section 95(1)	31/05/2023	master data missed for 9-3 b missed please fill all party in portal from memo party irp certificate court fee and welfare missed	JEEVESH MEHTA
117	20/05/2023	Company Petition IB (IBC)	710102045972023		INDO RAMA SYNTHETICS (INDIA) LIMITED VS NATIONAL TEXTILE CORPN LIMITED	IBC Under Sec 9	31/05/2023	9(3) b and c certificate missed Phg- 96,97,101,102, etc pdf not clear please upload clear pdf	JEEVESH MEHTA
118	18/05/2023	Company Petition IB (IBC)	710102045442023		AVIK TELEVENTURES PRIVATE LIMITED VS PURELOGIC LABS INDIA PRIVATE LIMITED	IBC Under Sec 9	31/05/2023		Kushank Garg
119	23/05/2023	Company Petition (Companies Act)	710102046392023		MUKESH KUMAR VS APOXY MEDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	25/05/2023	Haryana JURISDICTION	GOVIND RISHI
120	19/05/2023	Company Petition IB (IBC)	710102045722023		HERO FINCORP LIMITED VS FEEDBACK INFRA PRIVATE LIMITED	IBC under Sec 7	23/06/2023	LIST OF DATE AND EVENTS MISSING	SAMAKSH GOYAL

121	20/05/2023	Company Petition IB (IBC)	710102046002023		NORTHERN ARC CAPITAL LIMITED VS SHIVPRIYA CABLES PRIVATE LIMITED	IBC under Sec 7	15/06/2023	index pagination missed please delete extra documents	Deepak Biswas
122	20/05/2023	Company Appeal(Companies Act)	710102045842023		NORTHERN ARC CAPITAL LIMITED VS SHIVPRIYA CABLES PRIVATE LIMITED	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	26/05/2023	every page not sign and annexure true copy missed	PUNEET
123	20/05/2023	Company Appeal(Companies Act)	710102045852023		NORTHERN ARC CAPITAL LIMITED VS SHIVPRIYA CABLES PRIVATE LIMITED	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	26/05/2023	appeal every page not sign	PUNEET
124	22/05/2023	Company Appeal(Companies Act)	710102046122023		NORTHERN ARC CAPITAL LIMITED VS SHIVPRIYA CABLES PRIVATE LIMITED	Sec 252 (3)	27/06/2023	online portal respondent field add to commissioner of income tax	ASHISH
125	20/05/2023	Company Petition IB (IBC)	710102046022023		RATCHET LABORATORIES LIMITED VS SHIVPRIYA CABLES PRIVATE LIMITED	IBC Under Sec 10	26/06/2023	Pg-44,45, 136,138,144,147,149,151,152, 153, 159, 161, 163,165 not clear please mentiond true type from this page BR/POA/AL contact to registry	HARSH TRIVEDI
126	22/05/2023	Company Petition IB (IBC)	710102046242023		AL-BADER REFRIGERATOR FOR TRADING FOOD VS AL SAQIB EXPORTS PVT. LTD	IBC Under Sec 9	31/05/2023	volume wise index missed Pg-27 need to translate Pg-29,40 to 52,55,56,etc pdf not clear please upload transalted copy not clear true copy sign missed on every apges court fee @3 welfare @25	F.S
127	23/05/2023	Company Petition IB (IBC)	710102046412023		JAIJAI RAM MISHRA VS DEBASHIS NANDA	Sec 60(5)	31/05/2023	case type wrong	AVIJIT SINGH
128	20/05/2023	Company Petition IB (IBC)	710102045992023		CANARA BANK VS MR. ASHOK TIWARI	Section 95(1)	1/6/2023	master data missed form 2 missed irp certificate missed form A B C missed volume wise index missed	SHANKARI MISHRA
129	24/05/2023	Company Appeal(Companies Act)	710102047042023		CANARA BANK VS MR. ASHOK TIWARI	Sec 252 (3) - By Government Body	26/05/2023	index incomplete, welfare and court fee missed	EASHA KADIAN

130	24/05/2023	Contempt Petition (IBC)	710102046982023		M/S. GILL & ASSOCIATE ENGINEERING CONSULTANTS PVT. LTD. VS ALCHEMIST LIMITED	Sec 60(5)	27/06/2023	case type wrong	Siddharth
131	24/05/2023	Company Petition IB (IBC)	710102046962023		AMIT GOYAL VS ALCHEMIST LIMITED	Section 94(1)	2/6/2023	court fee welfare missed,	Vishisht
132	22/05/2023	Company Petition (Companies Act)	710102046322023		SANGEETA BATRA VS KANISHKA VINYL PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	2/6/2023	Affidavit of Petitioner No. 2 missing.	Mohit D Ram
133	24/05/2023	Company Petition IB (IBC)	710102046972023		PUSHPA GOYAL VS KANISHKA VINYL PRIVATE LIMITED	Section 94(1)	1/6/2023	court fee and welfare missed	Vishisht
134	25/05/2023	Company Petition IB (IBC)	710102047382023		ASK PROPERTY INVESTMENT ADVISORS PRIVATE LIMITED VS NOBILITY ESTATES PRIVATE LIMITED	IBC under Sec 7	26/06/2023	Pg-348 to 355 not clear	ARUNAY GUHA ROY
135	26/05/2023	Company Petition (Companies Act)	710102047832023		ARITHMETIC LAB (OPC) PRIVATE LIMITED VS NOBILITY ESTATES PRIVATE LIMITED	Sec 252 (1)	31/05/2023	pdf not proper uploaded	Ankur Kumar
136	27/05/2023	Company Petition IB (IBC)	710102048092023		MAGIC HOSPITALITIES PRIVATE LIMITED VS NOBILITY ESTATES PRIVATE LIMITED	IBC Section 59	27/06/2023	Pg-54 to 62,84 to 88, not clear need to upload clear pdf	ANANG
137	26/05/2023	Company Petition IB (IBC)	710102048062023		STATE BANK OF INDIA VS WORLDS WINDOW ESTATE PRIVATE LIMITED	IBC under Sec 7	26/06/2023	"mobile number not mention after index Pg-95,127,142,143,244, not clear "	Niranjan
138	25/05/2023	Intervention Petition (IBC)	710102047492023		STATE BANK OF INDIA VS WORLDS WINDOW ESTATE PRIVATE LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	28/06/2023	Case type wrong, case type should be IA contact to registry	SRI & ASSOCIATES
139	26/05/2023	Contempt Petition (IBC)	710102048022023		BRIJESH SINGH BHADAURIYA VS AKJ METAL PRIVATE LIMITED	Application under any other provisions- IBC	27/06/2023	Page 45 to 51 74 75 77 91 found in hindi please upload petition only proof of service uploaded	Vishal

140	26/05/2023	Company Petition IB (IBC)	710102047782023		GAURAV MITTAL VS EDELWEISS ASSET RECONSTRUCTION COMPANY	Section 94(1)	5/6/2023	true copy missed in pdf on every pages BR missed IRP certificate missed master data missed Pg-56 to 64, 75, courtb fee and welfare missed	Akanchha Sinha
141	26/05/2023	Company Petition IB (IBC)	710102047792023		RAJINDER KUMAR MITTAL VS EDELWEISS ASSET RECONSTRUCTION COMPANY	Section 94(1)	5/6/2023	please contact to registry regarding file master data stamp paper missed Pg-56 to 69, 78 to 83, not clear court fee and welfare missed BR missed IRP certificate missed	Akanchha Sinha
142	29/05/2023	Company Petition (Companies Act)	710102048402023		PRAKASH KUMAR VS APOXY MEDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	31/05/2023	jurisdiction gurgaon	ASHISH
143	27/05/2023	Company Petition IB (IBC)	710102048302023		DIVYA GUPTA VS RBL BANK LIMITED	Section 94(1)	26/06/2023	Pg-115 to 119,121,122,124 to 132,153,158 to 167, not clear double pagination not allowed IRP certificate missed master data missed Gem Battries pvt ltd	Akshay
144	27/05/2023	Company Petition IB (IBC)	710102048342023		NATHU MAL GUPTA VS RBL BANK LIMITED	Section 94(1)	26/06/2023	Pg-32 to 45,58,69 ,82,83 to 86,95 to 105,109,110,112 to 120,122,123,125,126 to 136,140,141,148,154,158 to 167,266 to 279 to 308 not clear double pagination not allowed RP certificate missed master data missed Gem Battries pvt ltd please contact to registry	Akshay

145	27/05/2023	Intervention Petition (IBC)	710102048172023		VIJAY KUMAR SURI VS M/S EARTH BUILDPROP PVT LTD	Sec 60(5)	27/06/2023	list of date and brief synopsis missed address mismatch stamp paper and affidavit true copy missed TC not allowed vaklatnama missed	Sunil K Goel
146	27/05/2023	Company Petition IB (IBC)	710102048312023		RAHUL GUPTA VS RBL BANK LIMITED	Section 94(1)	27/06/2023	Pg- 31,37,39,40,43,55,58,82 ,91,98,99,100,114 to 119, 121,122, 124,127 to 133, 139, 140, 148, 153, 157 to 166,183,184 not clear master data missed gem battries IRP certificate missed please contact to registry	Akshay
147	30/05/2023	Company Petition IB (IBC)	710102049032023		MARIUS RISK MANAGEMENT PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Application under any other provisions- IBC	26/06/2023	wrong filing plz file in additional document	Rishabh Singh
148	29/05/2023	Contempt Petition (IBC)	710102048762023		ABHIMANYU MITTAL VS SHRICHAND KESWANI	Any other provision - Govt body	5/6/2023	section wrong accordng your pdf address mismatch stamp paper and affidavit vakalatnama missed	MITAL AND MITAL
149	27/05/2023	Company Petition (Companies Act)	710102048192023		SH. DEVENDER KUMAR AGARWAL VS PRAVEEN KUMAR GUPTA	Sec. 271-273	31/05/2023	petition not sign in every pages and affidavit date mismatch in stamp paper 37-81, 96-103,pages not clear vakaltnama court fee and welfare should be space blank area attested sign missed in all pages and all annexure true copy and sign missed Moa and aoa missed master data missed	AKASH SWAMI

150	27/05/2023	Company Petition (Companies Act)	710102048202023		SKAAD INSURANCE SURVEYORS & LOSSASSESSORS PRIVATE LIMITED VS SUSHIL KUMAR AGARWAL	Sec. 241(1)	12/6/2023	file not proper uploaded kindly merge all pdf contact to registry	Amit
151	1/6/2023	Company Petition IB (IBC)	710102049592023		SAHIL DHAWAN VS ECSO GLOBAL PRIVATE LIMITED	IBC Under Sec 9	28/06/2023	mobile number missed after ibdex Pg-232\\ not clear	Akshay
152	1/6/2023	CA(A) Merger and Amalgamation(Companies Act)	710102049472023		INFOGIX INTERNATIONAL PRIVATE LIMITED VS ECSO GLOBAL PRIVATE LIMITED	Sec. 230-232, Sec 234	6/6/2023	261,266,278-279,283,459-460 page not clear all company stamp paper and affidavit missed and all shereholders stamp paper and affidavit missed vakaltnama 25rs welfare and 3rs court fee missed and all volume index missed all company master data missed master index missed	Arjun Singh
153	31/05/2023	Company Petition IB (IBC)	710102049432023		GEETA DEVI SALES CORPORATION VS RETAILSPACE FITOUTS & INFRA LLP	IBC Under Sec 9	7/6/2023	wrong jurisdiction	Sandesh Kamlesh Jha
154	1/6/2023	Company Petition IB (IBC)	710102049552023		KANUPRIYA COMMERCIAL PRIVATE LIMITED VS PARSVNATH DEVELOPERS LIMITED	IBC under Sec 7	27/06/2023	IRP certificate missed	Sandeep
155	2/6/2023	Company Petition IB (IBC)	710102049942023		BAHUBALI PROPERTIES LTD VS VIPUL LIMITED	IBC under Sec 7	8/6/2023	pagination missed in index court fee and welfare missed IRp certificate missed	PSL Advocates & Solicitors
156	3/6/2023	Company Petition IB (IBC)	710102050172023		ICICI BANK LIMITED VS SUPERTECH TOWNSHIP PROJECT LIMITED	IBC under Sec 7	26/06/2023	"volum e wise index missed or properly Pg-146 not clear"	Vidushi

157	1/6/2023	Company Petition IB (IBC)	710102049692023		SCORCHERS SERVICES PRIVATE LIMITED VS B.C. POWER CONTROLS LIMITED	IBC Under Sec 9	27/06/2023	stamp paper missed for page 27 affidavit Pg-169,174,182,183,190,264 not clear BR missed court fee missed @ 1	Harsimran Singh
158	3/6/2023	Company Petition IB (IBC)	710102050102023		CELESTIAL AVIATION SERVICES LIMITED VS SPICEJET LIMITED	IBC Under Sec 9, Rule 11 of NCLT, 2016	27/06/2023	please remove Affidavit in Support of Exemption	Vikrant Pachnanda
159	2/6/2023	Contempt Petition (IBC)	710102050042023		NEERAJ GUPTA VS ASHU GUPTA	Rule 11 of NCLT, 2016, Rule 34	28/06/2023	need to separately application and appeal from contempt petition	Naqeeb Nawab
160	2/6/2023	Company Petition IB (IBC)	710102049932023		ARISSAN POWER LIMITED VS VIPUL LIMITED	IBC under Sec 7	8/6/2023	" pagination missed in index court fee and welfare missed IRp certificate missed"	PSL Advocates & Solicitors
161	2/6/2023	Company Petition IB (IBC)	710102049882023		SEEMA MALHOTRA VS VIPUL LIMITED	Section 94(1)	28/06/2023	"""" Pg-102 cut true copy sign missed please mentioned true typed copy from to where Pg-350 to 357, 360 to 376, 380 to 387, 408 to 409, 414, 418, 421, 452, 459 to 476, 481, 485, 488 to 493, 500 to 504, 516 to 524, 527 to 531, 535, 544, 554 to 587, 729 to 761, 798, 818, 825, 826, 828, 836, 844, 868 to 872, 98q to 989, 997 to 900, 1028 to 1040, 1073 to 1094, 1348, 134A, 1446, 1447 to 1461 not clear court fees missed and welfare missed some pages rotated """"	AJAYPAL

162	2/6/2023	Company Petition IB (IBC)	710102049982023		JSB CARGO MOVERS PVT. LTD. VS M/S COSCO SHIPPING LINES (INDIA) PVT. LTD.	IBC Under Sec 9	8/6/2023	document missed only upload proof of service	VISHAL CHAUDHARY
163	3/6/2023	Company Petition IB (IBC)	710102050092023		GUARANTORS INFRASTRUCTURE PRIVATE LIMITED VS AMBIENCE PRIVATE LIMITED	IBC Under Sec 9	8/6/2023	Pg-30 to 55,59 to 64,68,69 to 74, 76,88,91 to 100 not clear	ADVOCATE GAUTAM SINGHAL
164	6/6/2023	Company Appeal(Companies Act)	710102050812023		GUARANTORS INFRASTRUCTURE PRIVATE LIMITED VS AMBIENCE PRIVATE LIMITED	Sec 252 (1)	14/06/2023	master index missing volume wise index missing	GAURAV
165	7/6/2023	Company Petition (Companies Act)	710102051242023		VIDHI SHARMA VS HAVELI FARMS & RESORTS PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4)	27/06/2023	64,153-154,page not clear 178 page missed 195,196 page not clear 143-149 page not clear	Mr. Amit Goel
166	6/6/2023	Company Petition IB (IBC)	710102051032023		DHANLAXMI BANK LIMITED VS BHAGATG CHANDRASEKHAR	Section 95(1)	28/06/2023	"IRP detail missed in part-iv Pg-22 not clear court fee and welfare missed "	ASAV RAJAN ARORA
167	6/6/2023	Contempt Petition (IBC)	710102051012023		AVNISH BUILDERS AND CONTRACTORS VS VRP BUILDTECH PRIVATE LIMITED	IBC Under Sec 9	12/6/2023	section wrong /case type wrong memo party missed in index in application need to sign on every pages on application	SANDEEP
168	5/6/2023	Contempt Petition (IBC)	710102050572023		GYAN CHANDRA MISRA VS SOHO LIMITED	Sec 66(1)	8/6/2023	section wrong according your case type vakalatnama missed one responden tmissd in portal list of date and brief synopsis missed	Abhishek Anand
169	6/6/2023	Company Petition IB (IBC)	710102050962023		ALEXANDER ASSOCIATES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	IBC Section 59	28/06/2023	master data missed	Mr. Amit Goel
170	6/6/2023	Company Petition IB (IBC)	710102051002023		BONTON CABLES (INDIA) PRIVATE LIMITED VS NUTECH CONTRACTS PRIVATE LIMITED	IBC Under Sec 9	12/6/2023	Pg-26 to 125 ,188, 200,210 not clear master data missed	ANJALI SHARMA

171	6/6/2023	Company Petition IB (IBC)	710102050892023		NITESH GUPTA VS RAZORSE SOFTWARE PRIVATE LIMITED	IBC Under Sec 9	12/6/2023	welfare missed in vakalatnama master data misse affidavit missed and stamp paper missd	RAJENDER PARSAD KAUSHIK
172	5/6/2023	Company Petition IB (IBC)	710102050632023		HEMANT GOYAL VS RAZORSE SOFTWARE PRIVATE LIMITED	Section 94(1)	12/6/2023	need to rotate after pg-32 to 35, Pg-39 cut, court fee and welfare missed in vakalatnama , vakalatnama pagination missed	Vishisht
173	7/6/2023	Company Appeal(Companies Act)	710102051192023		HEMANT GOYAL VS RAZORSE SOFTWARE PRIVATE LIMITED	Sec 252 (1)	14/06/2023	online portal 2 petitioner detail missed 226-227 239-240 246-247 250-251 261-263 267 page not clear 242-244 ,264-266 page translation missed	Narender
174	7/6/2023	Company Petition IB (IBC)	710102051152023		STATE BANK OF INDIA VS PC JEWELLER LIMITED	IBC under Sec 7	20/06/2023	pdf not openable please re upload all pdf	Niranjan
175	7/6/2023	Company Petition (Companies Act)	710102051232023		VIDHI SHARMA VS E N PROJECT AND ENGINEERING INDUSTRIESPRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4)	27/06/2023	wrong jurisdiction (contact to registry)	Mr. Amit Goel
176	7/6/2023	Company Petition IB (IBC)	710102051262023		PUNJAB NATIONAL BANK VS SANJIV AGARWAL	Section 95(1)	12/6/2023	Pg-13 to 21, 32 to 49, 213, 237,239,253,278, 409,410, nor clear	SANJEEV PANDA
177	7/6/2023	Company Appeal(Companies Act)	710102051252023		PUNJAB NATIONAL BANK VS SANJIV AGARWAL	Sec 252 (1)	14/06/2023	kindly final petition uploaded and all page numbering missed kindly income tax service delhi.dcit.judicial.hc@incometax.gov.in online portal respondent no 2 detail missed stk 7 translation	AVNISH SHARMA
178	7/6/2023	Company Petition (Companies Act)	710102051272023		NORTHERN STEEL FAB INDUSTRIES PRIVATELIMITED VS SANJIV AGARWAL	Sec. 441	14/06/2023	memo of party, list of date and event, synopsis missed application every pages sign missed 17 page not clear roc report missed	Vivek Kumar

179	7/6/2023	Company Petition IB (IBC)	710102051412023		DHANLAXMI BANK LIMITED VS MATHEW GEORGE	Section 95(1)	16/06/2023	IRP detaild missed in Part-III Pg-21, 22, not clear	ASAV RAJAN ARORA
180	7/6/2023	Company Petition IB (IBC)	710102051452023		DHANLAXMI BANK LIMITED VS K N MARZOOK	Section 95(1)	16/06/2023	IRP details missed in part III Pg-21,22,185 not clear ,	ASAV RAJAN ARORA
181	8/6/2023	Company Appeal(Companies Act)	710102051612023		DHANLAXMI BANK LIMITED VS K N MARZOOK	Sec 252 (3)	16/06/2023	26,84-86,88 page not clear 42-82,89 page translation missed all affidavit uttarkhand and notarized delhi fortm 12 missed and power of attorney stamp with both notaries	Chander Kant
182	7/6/2023	Company Petition IB (IBC)	710102051432023		DHANLAXMI BANK LIMITED VS MARIAMMA MATHEW	Section 95(1)	16/06/2023	Pg-20 not clear irp detail missed in part-III	ASAV RAJAN ARORA
183	7/6/2023	Company Petition IB (IBC)	710102051282023		PUNJAB NATIONAL BANK VS SATYA NARAIN AGARWAL	Section 95(1)	16/06/2023	Pg-13 to 119,26 to 37,41 not clear	SANJEEV PANDA
184	8/6/2023	Company Petition IB (IBC)	710102051522023		GENUINE BUILDWELL PRIVATE LIMITED VS SATYA NARAIN AGARWAL	IBC Section 59	20/06/2023	form 3 B missed , Pg-21 to 41,56 to 58, 137,138, not clear court fee and welfare m,issed	Nityanand Singh
185	7/6/2023	Company Petition IB (IBC)	710102051302023		PUNJAB NATIONAL BANK VS SANGEETA AGARWAL	Section 95(1)	20/06/2023	Form 3B missed Pg-12 to 20, 26 to 37, 41,151,185,187,231,247 ,331,333,377,381,393,404,405 not clear	SANJEEV PANDA
186	9/6/2023	Company Petition IB (IBC)	710102052092023		NIKITA DHINGRA VS JASMINE BUILDMART PRIVATE LIMITED	IBC under Sec 7	20/06/2023	Pg-43,45,54,65, 118,206 to 230, 233 to 237, not clear BR missed true copy sign missed	LOKESH
187	12/6/2023	Company Petition IB (IBC)	710102052652023		AJIT GYANCHAND JAIN VS JASMINE BUILDMART PRIVATE LIMITED	Sec 60(5)	30/06/2023	index rotate mostly all pages wrong aligment case type wrong	Anwasha Dasgupta
188	9/6/2023	Company Petition IB (IBC)	710102052072023		MEERA SACHDEVA VS JASMINE BUILDMART PRIVATE LIMITED	IBC under Sec 7	20/06/2023	BR missed true copy sign missed Pg-233 to 247, not clear	LOKESH
189	11/6/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102052482023		ELENTEC TECHNOLOGIES PRIVATE LIMITED VS JASMINE BUILDMART PRIVATE LIMITED	Sec. 230-232 - Second Motion	27/06/2023	index missed and document not proper uploaded	Afnaan

190	12/6/2023	Company Petition (Companies Act)	710102052702023		MOHINDER SINGH THIND VS EKTA PROMOTERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28/06/2023	128-139 page not clear welfare kindly space area attest	KAMNA SINGH
191	10/6/2023	Company Petition IB (IBC)	710102052252023		CAPRIC CONTRACTS PRIVATE LIMITED VS GNEX REALTECH PRIVATE LIMITED	IBC Under Sec 9	28/06/2023	stamp paper not notarized TC not allowed ,Pg-214, 276,179, 288 nto clear	KETAN MADAN
192	13/06/2023	Intervention Petition (IBC)	710102052782023		RISHABH AGARWAL VS GNEX REALTECH PRIVATE LIMITED	Sec 60(5)	15/06/2023	pdf not proper please upload pdf with the format of application	Sudhir Kumar Dubey
193	10/6/2023	Company Petition (Companies Act)	710102052332023		BHARAT DINESH VS EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 169(4)	22/06/2023	double numbering 87 page not clear 88 page wrong arrange affidavit mismatch all respondent detail missed in online portal	Palash Singhai
194	11/6/2023	Company Petition (Companies Act)	710102052462023		P & R INFRAPROJECTS LIMITED VS MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	22/06/2023	41,43,45,47,49,51,53,55 ,57,59,63,65,67 page not clear	Karanveer
195	10/6/2023	Company Appeal(Companies Act)	710102052152023		P & R INFRAPROJECTS LIMITED VS MINISTRY OF CORPORATE AFFAIRS	Sec 252 (3)	22/06/2023	all affidavit haryana notary delhi all annexure true copy missed MOA and AOA company mismatch master data company name mismatch stk 7 wrong company offline payment	Siddharth Batra
196	10/6/2023	Company Appeal(Companies Act)	710102052142023		P & R INFRAPROJECTS LIMITED VS MINISTRY OF CORPORATE AFFAIRS	Sec 252 (3)	22/06/2023	affidavit haryana and notary delhi all annexure true copy missed MOA And AOA and Master data and stk 7 company mismatch payment offline	Siddharth Batra
197	15/06/2023	CA(A) Merger and Amalgamation(Companies Act)	710102053462023		SKB TRADEX PRIVATE LIMITED VS MINISTRY OF CORPORATE AFFAIRS	Sub-section (I) of section 230	22/06/2023	memo of parties company details missed 173-187,190-197 page not clear kindly merge 200 volume wise	Sweeny Gulati

198	15/06/2023	Company Petition (Companies Act)	710102053432023		VIKAS AGGARWAL VS FOOD AND BIOTECH ENGINEERS(INDIA)PRIVATE LIMITED.	Sec. 58(3),Sec. 59	22/06/2023	all affidavit haryana and notary delhi ,17,19,20 31-39,48-49,71 page not clear 51 page translation missed	SHARAD
199	15/06/2023	Company Petition IB (IBC)	710102053302023		VIMLA DEVI VS THE KARNATAKA BANK LIMITED	Section 94(1)	22/06/2023	email id and mobile number missed after index Pg-32,36 to 37, 66 to 71 not clear IRP certificate master data missed Form A,B,C missed	Bharti Nawlani
200	14/06/2023	Company Petition (Companies Act)	710102053132023		TRACK INFOLINE PRIVATE LIMITED VS UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	22/06/2023	243 section fee missed 233-234 240-243,253-254,256,262-270,282-283,286,303-304,315-322,328,368-371,374-375,393,404,414-421,431 page not clear 370-371 translation missed please mentioned typed copy pages proof of service missed	Krishna Kumar
201	14/06/2023	Company Appeal(Companies Act)	710102053082023		TRACK INFOLINE PRIVATE LIMITED VS UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec 252 (3)	22/06/2023	affidavit up and notary delhi 47-50,52,68-71 227 page missed separately index missed stk 7 list mentioned company name	Shivam
202	15/06/2023	Company Appeal(Companies Act)	710102053202023		TRACK INFOLINE PRIVATE LIMITED VS UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec 252 (3)	22/06/2023	all affidavit up and notary delhi ,58-77,87,88,90-94,105-113,122-128,139-145 page not clear	Sheetal
203	18/06/2023	Company Petition IB (IBC)	710102053832023		AMIRSONS TIMBER VS SKYLINE INTERNATIONAL SERVICES(PVT)LTD	IBC Under Sec 9	22/06/2023	true copy sign missed need to every pages Pg-67 to 130, 145 to 159,187 to 252 not clear pdf not clear court fee and welfare missed	Gursat
204	19/06/2023	Company Petition IB (IBC)	710102054002023		MR. RAHUL SHARMA VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Sec 60(5)	22/06/2023	case type wrong wrongly filed in petition	Atul Kumar Singh

205	19/06/2023	Company Petition IB (IBC)	710102053882023		PATEL INTEGRATED LOGISTICS LIMITED (CN) VS PHOENIX EXPRESS PRIVATE LIMITED	IBC Under Sec 9	22/06/2023	sign missed after index, Pg-37 to 39,46,47,49,97,98,108,110,130,136,186,197 to 234 cut and not clear date and court fee missed in vakalatnama @ 1 rupee	Harsimran Singh
206	19/06/2023	Company Petition IB (IBC)	710102053942023		SHIKHAR CHANDRA JAIN VS HDFC BANK	Section 94(1)	22/06/2023	Pg-52,53,54,64,95,123,124,131 not clear court fee and welfare missed IRP certificate missed Form-02 missed	Swechcha Mishra
207	20/06/2023	Intervention Petition (IBC)	710102054052023		RAMIT GARG VS SARE GURUGRAM PVT LTD	Sec 60(5)	22/06/2023	need to be file in additional documents	ABHISHEK SETHI
208	20/06/2023	Company Petition (Companies Act)	710102054032023		RUCHI ANAND & ORS VS GOLDEN ROLLS PRIVATE LIMITED & ORS	Rule 11 of NCLT,Sec. 241(1),Sec. 242(4)	22/06/2023	kindly application separately due to section 244 payment respondent details missed in online portal petition every pages sign missed 136-158,185-196,207,209-218 welfare and court fee attested in space area proof of service missed	Henna George
209	21/06/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102054362023		UPPAL PROJECTS PRIVATE LIMITED VS GOLDEN ROLLS PRIVATE LIMITED & ORS	Sec. 230-232 - Second Motion	28/06/2023	valuation report missed	Rajeev K Goel
210	21/06/2023	Contempt Petition(Companies Act)	710102054212023		MR VIRENDER ARORA VS OM INNOVATION CALL SERVICES PVT & ORSLTD	Sec 442 (6)	28/06/2023	wrong section choose, list of date and synopsis missed	Himanshu Kapoor
211	21/06/2023	Company Petition (Companies Act)	710102054222023		PRABH PAUL PARMAR VS ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	22/06/2023	25,29 page not clear 15rs welfare missed	Bhupender
212	20/06/2023	Intervention Petition (IBC)	710102054062023		RAMIT GARG VS SARE GURUGRAM PVT LTD	Sec 60(5)	23/06/2023	Respondent name is not update in online portal and case type wrong	ABHISHEK SETHI

213	20/06/2023	Contempt Petition (IBC)	710102054132023		SANJAY GUPTA VS ARUNAVA SIKDAR	Rule 11 of NCLT, 2016	28/06/2023	list of date and brief synopsis missed vakalatnama missed	SUMIT KUMAR BATRA
214	10/6/2023	Company Petition (Companies Act)	710102052172023		PAWAN SINGHAL VS G I R LOGISTICS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	22/06/2023	jurisdiction wrong	Sumesh Dewan
215	17/06/2023	Company Petition IB (IBC)	710102053802023		MR. RAVI SAWHNEY VS ADEL LANDMARKS LIMITED	Sec 60(5)	22/06/2023	case type wrong	Atul Kumar Singh
216	17/06/2023	Company Petition IB (IBC)	710102053732023		AMIRSONS TIMBER VS SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED	IBC Under Sec 9	22/06/2023	need to upload properly file and upload clear pdf	Gursat
217	19/06/2023	Company Petition IB (IBC)	710102053892023		KASHYAPI INFRASTRUCTURE PRIVATE LIMITED VS OMKAR NESTS PRIVATE LIMITED	IBC Under Sec 9	22/06/2023	Pg-45 to 55, 62,168,223 not clear	AVTAAR
218	22/06/2023	Company Petition (Companies Act)	710102054492023		KUNJ BIHARI GOYAL VS VINAYAK REMEDIES LIMITED	Sec 241 (2)	27/06/2023	76,79-89,91-92,94,98,103 page not clear 77 page missed	MANOJ KUMAR
219	22/06/2023	Intervention Petition (IBC)	710102054602023		RAM SHREE DIXIT VS M/S LOGIX INFRATCH LTD	Sec 60(5)	23/06/2023	Petitioner name is not matching in memo parties, Address not matching in affidavit, 1 Rs. court fee missing on vakalatnama	Pushkar Sharma
220	23/06/2023	Intervention Petition (IBC)	710102054712023		INDIA DEBT RESOLUTION COMPANY LIMITED AS A POWER OF ATTORNEY HOLDER OF NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED ACTING IN ITS CAPACITY AS A TRUSTEE OF NARCL-TRUST - 0003/2022-23 VS ANIL KOHLI LIQUIDATOR OF MOSER BAER INDIA LIMITED	Sec 60(5)	27/06/2023	brief synopsis missing	Juris Corp

221	22/06/2023	Company Appeal(Companies Act)	710102054592023		INDIA DEBT RESOLUTION COMPANY LIMITED AS A POWER OF ATTORNEY HOLDER OF NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED ACTING IN ITS CAPACITY AS A TRUSTEE OF NARCL-TRUST - 0003/2022-23 VS ANIL KOHLI LIQUIDATOR OF MOSER BAER INDIA LIMITED	Sec 252 (3)	23/06/2023	brief synopsis not mentioned in index &&& petitioner &&& respondent name not added in case detail &&& in index CS DETAIL MISSING &&& CASE TYPE WRONG	Neha R & Associates
222	22/06/2023	CA(A) Merger and Amalgamation(Companies Act)	710102054662023		PRAGITI INTERNET TECHNOLOGIES PRIVATELIMITED VS ANIL KOHLI LIQUIDATOR OF MOSER BAER INDIA LIMITED	Sec. 230-232, Sec 234	28/06/2023	all affidavit haryana stamp paper up kindly merge all pdf and uploaded final petition	VIJAY VASANTRAO KALE
223	22/06/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102054632023		DS AGRI TECH PRODUCTS PRIVATE LIMITED VS ANIL KOHLI LIQUIDATOR OF MOSER BAER INDIA LIMITED	Sec. 230-232 - Second Motion	28/06/2023	original nclt order missed	Vaish Associates
224	22/06/2023	Company Petition (Companies Act)	710102054612023		KUNJ BIHARI GOYAL VS VINAYAK REMEDIES LIMITED	Sec. 241(1)	27/06/2023	due payment section 242,244 page 76,79-80,82-89,91-92,98,103 not clear 77 page missed annexure some pages sign missed	MANOJ KUMAR
225	23/06/2023	Contempt Petition (IBC)	710102054932023		SANJAY MEHRA VS VINAYAK REMEDIES LIMITED	Sec 12(2)	28/06/2023	section wrong need to sign on every pages on application Pg-33 to 37, 40, 46, not clear	Aditi Sharma

226	22/06/2023	Company Petition IB (IBC)	710102054472023		BANK OF MAHARASHTRA VS SANJEEV KUMAR	Section 95(1)	27/06/2023	Pg-37.38.39 to 47,50,51,52 to 60,75, 77, 82, 83,84,87, 91,92,97, 101,105,125,150,151 not clear IRP certificate missed court fee and welfare missed in valalatnama master data missed for page no 15 and SR 14 company	VK GUPTA
227	22/06/2023	Company Petition IB (IBC)	710102054532023		BANK OF MAHARASHTRA VS MUKESH KUMAR ROY	Section 95(1)	27/06/2023	& & & & a mp; & quot; Pg- 37.38.39 to 47,50,51,52 to 60,75, 77, 82, 83,84,87, 91,92,97, 101,105,125,150,151 not clear IRP certificate missed court fee and welfare missed in valalatnama master data missed for page no 15 and SR 14 company & & & & a mp; & quot;	VK GUPTA
228	22/06/2023	Contempt Petition(Companies Act)	710102054432023		PUJA KHANEJA VS VIRENDER ARORA	Sec 425	28/06/2023	list of date and synopsis missed all applicant detail missed in online portal 31,33,36 page not clear VAKALATNAMA MISSING	SATYAJIT SARNA
229	7/6/2023	CA(A) Merger and Amalgamation(Companies Act)	710102051312023		RICH CREDIT FINANCE PRIVATE LIMITED VS VIRENDER ARORA	Sec. 230-232, Sec 234	27/06/2023	162- 169,172,174,176,177,179,,184,185- 186,200,205,208 209- 212 215-216,218 page not	PRABHAKAR KUMAR
230	8/6/2023	Company Petition (Companies Act)	710102051552023		DURA-LINE INDIA PRIVATE LIMITED VS VIRENDER ARORA	Sec. 441	27/06/2023	index cs full detail missed ROC report missed	NIRAJ

231	29/11/2022	Interlocutory Application (I.B.C)	710102098592022	COMPANY PETITION IB (IBC)/1565(PB)2018	MANU GOEL VS ATUL KUMAR KANSAL	Sec 60(5)	22/06/2023	page number missing in application and index and Vakalatnama Not Filled welfare court fee Missing Service Missing date missing in index and memo party	honey Khanna
232	29/11/2022	Interlocutory Application (I.B.C)	710102098582022	COMPANY PETITION IB (IBC)/1565(PB)2018	DHARMENDER SINGH VS ATUL KUMAR KANSAL	Sec 60(5)	22/06/2023	Page No. 34-36 Need to English Translate copy and Page No. 44 Not Clear and Page No. 56-62 True Copy Sign Missing and Proof of Service Not Open Technical Error Please Upload Once Again and address missing in affidavit and page no.67 missing in index and page no.68-69 missing page	honey Khanna
233	29/11/2022	Interlocutory Application (I.B.C)	710102098572022	COMPANY PETITION IB (IBC)/1565(PB)2018	DEEPAK THAKKAR VS ATUL KUMAR KANSAL	Sec 60(5)	22/06/2023	page no.22,39, not clear page aND STAMP PAPER MISSING AND PROOF SERVICE MISSING	honey Khanna
234	29/11/2022	Interlocutory Application (I.B.C)	710102098552022	COMPANY PETITION IB (IBC)/1565(PB)2018	BARASIA ADVERTISING LTD VS ATUL KUMAR KANSAL	Sec 60(5)	22/06/2023	page number missing in application and index, stamp And Affidavit also Missing and Proof Of service and date missing index and memo party	honey Khanna
235	29/11/2022	Interlocutory Application (I.B.C)	710102098562022	COMPANY PETITION IB (IBC)/1565(PB)2018	SIMMI BHASKAR VS ATUL KUMAR KANSAL	Sec 60(5)	22/06/2023	address missing in affidavit and page no.25-28 cut page and page number missing in index and proof service missing	honey Khanna
236	4/1/2023	Interlocutory Application (I.B.C)	710102001452023	COMPANY PETITION IB (IBC)/375(PB)2018	SATYA PRAKASH GUPTA VS ATUL KUMAR KANSAL	Application under any other provisions - IBC	22/06/2023	page no.27-45 ,119-133 not clear pages	Satya Prakash Gupta
237	16/01/2023	Interlocutory Application (I.B.C)	710102006332023	COMPANY PETITION IB (IBC)/115(ND)2020	GULSHAN GABA VS ATUL KUMAR KANSAL	Sec 43(1) r/w Sec 44 (1)	1/5/2023	due payment other section please contact to registry.	Gulshan Gaba

238	20/01/2023	Company Appeal (IBC)	710102008922023	COMPANY PETITION IB (IBC)/1344(PB)2018	EMPLOYEES PROVIDENT FUND ORGANISATION VS ALOK KUMAR AGGARWAL	Sec 42	27/06/2023	email id and mobile number missed after index	SAURABH
239	27/02/2023	Interlocutory Application (I.B.C)	710102019662023	COMPANY PETITION IB (IBC)/510(PB)2019	PRAWINCHARAN PRAFULCHARAN DWARY LIQUIDATOR OF ROYAL WOOD PVT. LTD. VS ALOK KUMAR AGGARWAL	Sec 54(1)	21/04/2023	not clear page and welfare @ 25 rs and court fee @ rs 3 missing PLEASE CONTACT TO REGISTRY	Sumit
240	1/3/2023	Interlocutory Application (I.B.C)	710102020302023	COMPANY PETITION IB (IBC)/401(ND)2017	HINA RAMA NABAM VS SURINDER KUMAR	Sec 60(5)	22/06/2023	e-mail id missing in index and date missing and mail id and welfare and ticket missing in vakalatnama and page no.122-145 cut page 8th time reminder please as soon as possible clear	Abhimanyu Tewari
241	27/02/2023	Interlocutory Application (I.B.C)	710102019522023	COMPANY PETITION IB (IBC)/549(ND)2022	SHER SINGH VS SARGAM INDIA ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9	27/06/2023	page no.33-34 not clear page and index incomplete and section wrong and date and place missing in index and counsel detail missing in index	SUMAN DEVI
242	3/3/2023	Review Application (IBC)	710102021102023	COMPANY PETITION IB (IBC)/245(ND)2021	SONI E VEHICLE PVT LTD VS RUSTAGI PROJECTS PRIVATE LIMITED	Application under any other provisions- IBC	28/04/2023	case type wrong, section wrong,	Aditya Nayyar
243	10/3/2023	Interlocutory Application (I.B.C)	710102022842023	COMPANY PETITION IB (IBC)/717(ND)2019	SIDDHARTH CHAUHAN DIRECTOR (POWERS SUSPENDED) OF THE CORPORATE DEBTOR VS VIJAY SAINI	Sec 60(5)	28/04/2023	welfare missed @ 25 rs affidavit date missed	Shiv Mangal Sharma
244	7/3/2023	Interlocutory Application (I.B.C)	710102021822023	COMPANY PETITION IB (IBC)/1756(PB)2018	M/S RGS DESIGN CONCEPTS VS VIJAY SAINI	Application under any other provisions- IBC	7/6/2023	3 RS. Court Fee Missing On Vakalatnama	AVTAR SINGH
245	13/03/2023	Interlocutory Application (I.B.C)	710102023532023	COMPANY PETITION IB (IBC)/408(ND)2018	WORXPACE CONSULTING PVT. LTD. VS IREO FIVERIVER PVT. LTD.	Sec 60(5)	30/05/2023	true copy missing annexure pages	ADARSH KUMAR GUPTA
246	10/3/2023	Interlocutory Application (I.B.C)	710102022872023	COMPANY PETITION IB (IBC)/41(ND)2023	MR. SAMEER BANSAL VS CANARA BANK	Application under any other provisions- IBC	4/5/2023	section wrong according your pdf	CHANDRA SHEKHAR GUPTA

247	14/03/2023	Interlocutory Application (I.B.C)	710102023862023	COMPANY PETITION IB (IBC)/1456(ND)2018	JATALIA GLOBAL VENTURES LIMITED VS GOKUL EXIM PVT LTD	Rule 11 of NCLT, 2016	26/06/2023	main case mismatch technical and pdf please check main case and date and place missing in index and memo party and prayer and notary missing in stamp and affidavit and court fee rs.1 missing and page no missing after 21 page	Pradeep Kumar
248	14/03/2023	Interlocutory Application (I.B.C)	710102023562023	COMPANY PETITION IB (IBC)/355(ND)2020	GAURAV SRIVASTAVA RP FOR MAC ROOF INDIA PVT LTD VS GOKUL EXIM PVT LTD	Rule 11 of NCLT, 2016	3/4/2023	affidavit address mismatch of stamp paper	Indrajeet Singh
249	16/03/2023	Interlocutory Application (I.B.C)	710102024672023	COMPANY PETITION IB (IBC)/2628(ND)2019	MS SURYA POLYPET PRIVATE LIMITED VS MR. SHRAVAN KUMAR VISHNOI	Sec 60(5)	18/05/2023	affidavit address mismatch and Vakalatnama name Wrong in Vakalatnama According your Index	Lokesh jain
250	18/03/2023	Interlocutory Application (I.B.C)	710102025272023	COMPANY PETITION IB (IBC)/1082(PB)2018	KIRAN DEVI VS M/S. ALCHEMIST TOWNSHIP INDIA LTD.	Sec 60(5)	2/6/2023	section wrong choose case type wrong please contact to registry	Kiran Devi
251	20/03/2023	Interlocutory Application (I.B.C)	710102025752023	COMPANY PETITION IB (IBC)/229(PB)2019	M/S. SHRIRAM TRANSPORT FINANCE CO. LTD. VS M/S TRANSPORT FINANCE COMPANY PVT LTD	Sec 60(5)	12/4/2023	Applicant Sign Missing on Prayer	Meenu Pandey
252	23/03/2023	Interlocutory Application (I.B.C)	710102027252023	COMPANY PETITION IB (IBC)/943(PB)2020	SREI INFRASTRUCTURE FINANCE LTD VS WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	Sec 60(5)	2/6/2023	Memo of Parties details Not Added In Online Portal Add all Applicant and Respondent Both	vidit jain
253	24/03/2023	Interlocutory Application (I.B.C)	710102027742023	COMPANY PETITION IB (IBC)/943(PB)2020	CENTRAL WAREHOUSING CORPORATION VS WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	Sec 60(5)	9/6/2023	affidavit back date and double page numbering, pdf not clear	Apoorv Shukla
254	24/03/2023	Interlocutory Application (I.B.C)	710102027672023	COMPANY PETITION IB (IBC)/902(ND)2022	VIVEK PARTI VS WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	Application under any other provisions- IBC	22/06/2023	Main Case Wrong in PDF (In Affidavit Also)	KARAN

255	27/03/2023	Interlocutory Application (I.B.C)	710102028562023	COMPANY PETITION IB (IBC)/298(ND)2022	KAY IRON WORK VS GHANARAM INFRAENGINEERS PVT LTD	Rule 11 of NCLT, 2016	24/04/2023	Main Case Wrong in All PDF	RAJIV K.GARG
256	29/03/2023	Miscellaneous Application (IBC)	710102029362023	COMPANY PETITION IB (IBC)/1248(PB)2018	ARBIND KUMAR SINGH VS M/S GRANITE GATE PROPERTIES PVT LTD	Sec 60(5)	1/5/2023	IB not mention in main case and case type wrong and page no,66-87, not clear page and 125-126 Hindi page Need to Applicant Sign on Every Pages in Application and Page No. 58-64 88-126 True Copy Sign Missing	SURESH KUMAR CHATURVEDI
257	30/03/2023	Interlocutory Application (I.B.C)	710102029662023	COMPANY PETITION IB (IBC)/92(ND)2022	PARVEEN KUMAR ADLAKHA VS M/S GRANITE GATE PROPERTIES PVT LTD	Sec 60(5)	3/4/2023	page no.14-30,32-33, not clear page and memo party missing	parveen kumar adlakha
258	1/4/2023	Restoration Application (IBC)	710102030192023	COMPANY PETITION IB (IBC)/297(PB)2018	AMEETA KANDHARI VS SHRI. PRAMOD KUMARSHARMA	Rule 11 of NCLT, 2016	5/4/2023	case type and section wrong	Aasheesh
259	5/4/2023	Interlocutory Application (I.B.C)	710102031272023	COMPANY PETITION IB (IBC)/1016(PB)2020	DEV CHAUHAN VS IDEA BUILDERS PVT LTD	Sec 60(5)	22/06/2023	affidavit address mismatch of stamp paper and write true copy complete and date missing in index and memo party and respondent detail missing online portal	Navruti ojha
260	6/4/2023	Interlocutory Application (I.B.C)	710102031572023	COMPANY PETITION IB (IBC)/397(ND)2020	PRISTINE FACILITY & MANAGEMENT SERVICES PVT. LTD VS VENICE MAINTENANCE LLP	Rule 11 of NCLT, 2016	28/04/2023	case type wrong and due payment other section	Rishi Sehgal
261	6/4/2023	Interlocutory Application (I.B.C)	710102031602023	COMPANY PETITION IB (IBC)/731(PB)2018	ASHWINI MEHRA VS MITSUBISHI HEAVY INDUSTRIES LTD.	Sec 60(5)	10/4/2023	memo party missing and section not mention in index	RAGHAV CHADHA
262	6/4/2023	Interlocutory Application (I.B.C)	710102031502023	COMPANY PETITION IB (IBC)/412(ND)2022	KARUR VYSYA BANK VS ASHOK MITTAL	Any other provision - Govt body	10/4/2023	section wrong	ANOOP
263	7/4/2023	Interlocutory Application (I.B.C)	710102031952023	COMPANY PETITION IB (IBC)/49(PB)2017	SATISH KUMAR MATHUR VS SANJAY SAHNI	Regulation 44(2), Liquidation process Regulation, 2016	10/4/2023	section wrong according your pdf	Inder Paul Singh Oberoi
264	7/4/2023	Interlocutory Application (I.B.C)	710102031922023	COMPANY PETITION IB (IBC)/882(ND)2020	MRS. INDU SUNIL DANG VS MR. ATUL MITTAL	Sec 60(5)	26/04/2023	memo party missed in index and in application affidavit and stamp paper missed	Gaurav Raj Shrawat

265	7/4/2023	Interlocutory Application (I.B.C)	710102031882023	COMPANY PETITION IB (IBC)/204(ND)2021	MR. HITESH GOEL VS YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	11/4/2023	stamp paper missing and page no.65,67,69,87,90 - 91,96,106-109,112-113,137-138 hindi page and page no.110-111 not clear page	ARGUS PARTNERS
266	7/4/2023	Interlocutory Application (I.B.C)	710102032002023	COMPANY PETITION IB (IBC)/227(ND)2019	SHREE NAVRANG SUPPLIERS PVT LTD VS BAJAJ APPLIANCES LTD	Rule 11 of NCLT, 2016	26/06/2023	case type wrong	ASHISH
267	8/4/2023	Company Application(Companies Act)	710102032162023	COMPANY PETITION (COMPANIES ACT)/595(ND)2019	SHIV RAJ ,SINGH VS KEMPT KONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT	11/4/2023	page no.177-184 not clear page and volume wise index missing vol-1	Samaksh
268	8/4/2023	Company Application(Companies Act)	710102032232023	COMPANY PETITION (COMPANIES ACT)/68(ND)2021	TRANSASIA AUTO AND GENERAL FINANCE LTD VS TRANSASIA AUTO AND GENERAL FINANCE LTD	Rule 11 of NCLT	11/4/2023	page no. 9-36 not clear page and memo party missing	Shahzeb Ahmed
269	10/4/2023	Interlocutory Application (I.B.C)	710102032542023	COMPANY PETITION (COMPANIES ACT)/68(ND)2021	HEMANT KUMAR SHAH RESOLUTION PROFESSIONAL AJS IMPEX PRIVATE LIMITED VS TRANSASIA AUTO AND GENERAL FINANCE LTD	Sec 60(5)	12/4/2023	wrong file choose location mumbai	aditya gauri
270	10/4/2023	Company Application(Companies Act)	710102032372023	COMPANY APPEAL(COMPANIES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS HERO MOTOCORP LIMITED	Sec. 58(3)	12/4/2023	blank page and application missing	NIDHI KHANNA
271	7/4/2023	Interlocutory Application (I.B.C)	710102031802023	COMPANY PETITION IB (IBC)/2688(ND)2019	BRIJESH SINGH BHADAURIYA VS MR. RAJEEV GUPTA SUSPENDED DIRECTOR OF	Application under any other provisions- IBC	22/06/2023	section wrong according your pdf	Vishal
272	3/3/2023	Interlocutory Application (I.B.C)	710102021012023	COMPANY PETITION IB (IBC)/3127(PB)2019	PRATHANTHA H.M. VS SHRI BALAJI BETEL NUTS PRIVATE LIMITED	Application under any other provisions- IBC	13/04/2023	Applicant Name Wrong in online and Cover Page and Memo Party and Application please contact to registry	Vikram Singh Rathore
273	11/4/2023	Interlocutory Application (I.B.C)	710102032822023	COMPANY PETITION IB (IBC)/354(PB)2021	MANISH KUMAR VS PRIYANKA CHOUHAN	Application under any other provisions- IBC	26/04/2023	Case Type Wrong	SUNIL KUMAR JAIN
274	11/4/2023	Interlocutory Application (I.B.C)	710102033002023	COMPANY PETITION IB (IBC)/839(ND)2022	BHOOPESH GUPTA VS MR. AMAR NATH RAI	Rule 11 of NCLT, 2016	18/05/2023	applicant name should be first in memo party	ABHISHEK DEVGAN

275	11/4/2023	Miscellaneous Application(Companies Act)	710102032772023	COMPANY PETITION (COMPANIES ACT)/9(ND)2022	MANOJ MATTHEW KOSHY VS IMMANUEL GEORGE	Application under any other provisions	15/05/2023	case type wrong applicant name first in memo party and in portal	Amit Manchanda
276	11/4/2023	Interlocutory Application (I.B.C)	710102032572023	COMPANY PETITION (COMPANIES ACT)/9(ND)2022	ALOHA INTERNATIONAL BREWPUB PRIVATELIMITED VS SAIARYA ENTERPRISES LLP	Rule 11 of NCLT, 2016,Rule16(d),NCLT Rules,2016 IBC	13/04/2023	Case type Wrong	AZB & PARTNERS
277	11/4/2023	Interlocutory Application (I.B.C)	710102032582023	COMPANY PETITION IB (IBC)/22(PB)2018	SAURAV AGARWAL VS MR. NEERAJ KUMAR GUPTA	Rule 11 of NCLT, 2016	26/06/2023	need to sign every page in application	Swati Surbhi
278	15/04/2023	Interlocutory Application (I.B.C)	710102034952023	COMPANY PETITION IB (IBC)/2144(ND)2019	SUBHASH KUMAR KUNDRA VS MR. NEERAJ KUMAR GUPTA	Sec 60(5)	15/05/2023	please section wrong please choose Rule 11 of NCLT	HONEY SATPAL
279	15/04/2023	Interlocutory Application (I.B.C)	710102034902023	COMPANY PETITION IB (IBC)/1493(PB)2018	ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS PVT LTD	Sec 60(5)	25/05/2023	sing missing in application page and section wrong and separate application	RAJIV MALIK
280	15/04/2023	Interlocutory Application (I.B.C)	710102034852023	COMPANY PETITION IB (IBC)/113(ND)2021	PALM PRODUCTS PRIVATE LIMITED VS KATRA REALTORS PRIVATE LIMITED	Any other provision - Govt body	21/04/2023	Section Wrong , Aplicant name should be first in memo of party and Memo of party Top in index	Sidhant Kumar
281	15/04/2023	Interlocutory Application (I.B.C)	710102034842023	COMPANY PETITION IB (IBC)/113(ND)2021	PALM PRODUCTS PRIVATE LIMITED VS KATRA REALTORS PRIVATE LIMITED	Any other provision - Govt body	24/04/2023	memo party missing and section wrong	Sidhant Kumar
282	14/04/2023	Interlocutory Application (I.B.C)	710102034502023	COMPANY PETITION IB (IBC)/559(PB)2017	M/S PADIA TIMBER COMPANY PVT. LTD. VS KATRA REALTORS PRIVATE LIMITED	Sec 60(5)	17/05/2023	Counsel Detail Incomplete in Memo Party and Address Incomplete in Affidavit	Pankaj
283	15/04/2023	Interlocutory Application (I.B.C)	710102035572023	COMPANY PETITION IB (IBC)/263(PB)2018	STATE BANK OF INDIA VS STATE BANK OF INDIA	Application under any other provisions- IBC	4/5/2023	Correct pagination in the Index. DD not deposited.	Astha Nigam
284	15/04/2023	Interlocutory Application (I.B.C)	710102035592023	COMPANY PETITION IB (IBC)/597(PB)2017	SANJAY GUPTA LIQUIDATOR OF SO NEAR INDUSTRIES LIMITED VS STATE BANK OF INDIA	Application under any other provisions- IBC	24/04/2023	page no.21 not clear page	aditya gauri
285	15/04/2023	Interlocutory Application (I.B.C)	710102035772023	COMPANY PETITION IB (IBC)/867(PB)2019	DEEPIKA B PRASAD VS STATE BANK OF INDIA	Application under any other provisions- IBC	24/04/2023	page no.missing after 29 page in index	Dhananjaya Sud

286	15/04/2023	Interlocutory Application (I.B.C)	710102035582023	COMPANY PETITION IB (IBC)/1510(ND)2019	DEEPIKA BHUGRA PRASAD LIQUIDATOR M/S KANIK ELECTRONICS PRIVATE LIMITED VS STATE BANK OF INDIA	Application under any other provisions - IBC	2/5/2023	page 32 not clear and ib not mention in main case	aditya gauri
287	15/04/2023	Interlocutory Application (I.B.C)	710102035742023	COMPANY PETITION IB (IBC)/132(PB)2017	PUNJAB NATIONAL BANK VS STATE BANK OF INDIA	Application under any other provisions - IBC	24/04/2023	page 39- not clear page	SHALYA AGARWAL
288	15/04/2023	Interlocutory Application (I.B.C)	710102035272023	COMPANY PETITION IB (IBC)/564(ND)2019	KASHI VISWANATHAN SIVARAMAN LIQUIDATOR OF GLOBALITE INDUSTRIES PRIVATE LIMITED VS STATE BANK OF INDIA	Application under any other provisions - IBC	2/5/2023	page no 41 not clear	aditya gauri
289	16/04/2023	Interlocutory Application (I.B.C)	710102035952023	COMPANY PETITION IB (IBC)/435(ND)2017	MALAK BHATT VS P.K INDUSTRIES PVT LTD	Sec 60(5)	25/04/2023	section wrong and sign missing in application page true copy missing	Malak Bhatt
290	17/04/2023	Interlocutory Application (I.B.C)	710102035972023	COMPANY PETITION IB (IBC)/1095(ND)2019	RAIN AUTOMOTIVE INDIA PVT LTD VS P.K INDUSTRIES PVT LTD	Application under any other provisions - IBC	25/04/2023	notary missing stamp and affidavit	Maya Gupta
291	17/04/2023	Interlocutory Application (I.B.C)	710102036162023	COMPANY PETITION IB (IBC)/113(ND)2021	PALM PRODUCTS PRIVATE LIMITED VS KATRA REALTORS PRIVATE LIMITED	Any other provision - Govt body	25/04/2023	section wrong and section not mention in index and memo party missing	Sidhant Kumar
292	17/04/2023	Interlocutory Application (I.B.C)	710102036102023	COMPANY PETITION IB (IBC)/477(PB)2017	KARAN MALHOTRA VS KATRA REALTORS PRIVATE LIMITED	Application under any other provisions - IBC	25/04/2023	status reports missing	KARAN MALHOTRA
293	19/03/2023	Interlocutory Application (I.B.C)	710102025662023	TRANSFER PETITION (IBC)/87(PB)2021	NULIFE HOSPITAL THROUGH ITS SOLE PROPREITOR LT. SH. HARISH KUMAR THROUGH ITS LRS VS NCR HEALTHWAYS PVT LTD	Application under any other provisions - IBC	17/04/2023	court fees missing vakalatanama	Kushank Garg
294	17/03/2023	Interlocutory Application (I.B.C)	710102024912023	COMPANY PETITION IB (IBC)/846(ND)2018	M/S AMIRA PURE FOODS PVT LTD VS MS BARU MAL VINOD KUIMAR	Rule 11 of NCLT, 2016	2/5/2023	Update DD details.	VISHAL
295	12/4/2023	Interlocutory Application (I.B.C)	710102033382023	COMPANY PETITION IB (IBC)/48(PB)2020	VEKAS KUMAR GARG VS MS BARU MAL VINOD KUIMAR	Application under any other provisions - IBC	17/04/2023	affidavit address mismatch of stamp paper	Shivanshu Kumar
296	16/03/2023	Interlocutory Application (I.B.C)	710102024702023	COMPANY PETITION IB (IBC)/375(PB)2018	VRD ASSOCIATES VS SATYA PRAKASH GUPTA	Sec 60(5)	17/04/2023	DD not deposited.	RAHUL MALHOTRA
297	18/04/2023	Interlocutory Application (I.B.C)	710102036462023	COMPANY PETITION IB (IBC)/531(ND)2018	NILESH SHARMA VS SATYA PRAKASH GUPTA	Application under any other provisions - IBC	25/04/2023	double page numbering	Aditi Sharma

298	17/04/2023	Interlocutory Application (I.B.C)	710102036242023	COMPANY PETITION IB (IBC)/643(ND)2019	VINEET GUPTA AND REKHA GUPTA VS REALTECH DEVELOPMENTS & INFRASTRUCTURE (INDIA) PVT. LTD.	Sec 60(5)	19/04/2023	memo party missed in application and in index ,	MANISHA
299	19/04/2023	Company Application(Companies Act)	710102036942023	COMPANY PETITION (COMPANIES ACT)/48(ND)2014	ARUN MEHTA VS SATRAMDAS GEHRIMAL JEWELLERS PRIVATE LIMITED	Sec. 242(4)	25/04/2023	memo party missing and section wrong	Rajiv
300	13/04/2023	Interlocutory Application (I.B.C)	710102033862023	COMPANY PETITION IB (IBC)/882(ND)2020	SADHNA UAPDHYAY VS ATUL MITTAL	Sec 60(5)	22/06/2023	main case different technical and pdf	KARAN MALHOTRA
301	18/04/2023	Interlocutory Application (I.B.C)	710102036572023	COMPANY PETITION IB (IBC)/277(ND)2020	SRSA RETAIL PVT. LTD. VS BONZO KIDS APPAREL PVT. LTD.	Sec 60(5)	26/06/2023	pagination not done in pdf and place and date missing in index and memo party and prayer and -e-mail id missing in index and memo party and prayer and sign missing in application page	YASH PRAKASH SHARAN
302	19/04/2023	Interlocutory Application (I.B.C)	710102036842023	COMPANY PETITION IB (IBC)/463(ND)2022	ASHOK CHAND SRIVASTAV & ORS VS THREE C PROPERTIES PRIVATE LIMITED	Rule 11 of NCLT, 2016	26/04/2023	page no. not mention after 8 page in index	Kartavya Batra
303	18/04/2023	Interlocutory Application (I.B.C)	710102036562023	COMPANY PETITION IB (IBC)/1373(ND)2018	MOHAN LAL JAIN VS VIVEK SHUKLA	Rule 154 (1)	10/5/2023	main case year wrong	Inder Paul Singh Oberoi
304	13/04/2023	Company Application(Companies Act)	710102033952023	COMPANY PETITION (COMPANIES ACT)/1(ND)2022	HATAM SINGH VS I.S.P. CONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT	19/04/2023	Rs 25 welfare and Rs 3 court fees missing in vakalatnama, Date missing in vakalatnama, sing. missing in index, memo of party and prayer	Ananvay Anandvardhan
305	19/04/2023	Interlocutory Application (I.B.C)	710102036992023	COMPANY PETITION IB (IBC)/2311(ND)2019	RAVINDRA KUMAR GOYAL VS I.S.P. CONSTRUCTION PRIVATE LIMITED	Application under any other provisions- IBC	26/04/2023	page no.116-118,120,122,124,126,128,130,132,159-163,169,231,237, not clear page	SAMAKSH GOYAL
306	12/4/2023	Interlocutory Application (I.B.C)	710102033212023	COMPANY PETITION IB (IBC)/654(PB)2019	IIFL FINANCE LIMITED VS AVJ DEVELOPERS INDIA PRIVATE LIMITED	Sec 60(5)	19/04/2023	ticket not allowed mid on vakalatnama	Shreeya Tandon

307	13/04/2023	Company Application(Companies Act)	710102034072023	COMPANY APPEAL(COMPANIES ACT)/225(ND)2022	SAMENDU REAL ESTATE PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	2/6/2023	Impugned-Order not open and Please Re-Upload Order and respondent detail not fill online portal	AWNISH
308	12/4/2023	Interlocutory Application (I.B.C)	710102033122023	COMPANY PETITION IB (IBC)/593(PB)2018	SUDESH NARINDER MALHOTRA VS M/S. IP CONSTRUCTION PVT. LTD.	Sec 60(5)	19/04/2023	page no.16-100 not clear page and welfare missing and court fee missing and double page numbering	Arijeet
309	20/04/2023	Interlocutory Application (I.B.C)	710102037272023	COMPANY PETITION IB (IBC)/445(ND)2022	WG CDR JAGANNATH BHANDARI VS GARDENIA INDIA LIMITED	Rule 11 of NCLT, 2016	20/04/2023	case type wrong	Avneesh Arputham
310	19/04/2023	Interlocutory Application (I.B.C)	710102037232023	COMPANY PETITION IB (IBC)/37(PB)2018	FANTASTIC BUILDCON PVT LTD- IN - LIQUIDATION VS GARDENIA INDIA LIMITED	Application under any other provisions- IBC	24/04/2023	case type wrong	OM PRAKASJ VIJAY
311	21/04/2023	Interlocutory Application (I.B.C)	710102037542023	COMPANY PETITION IB (IBC)/350(PB)2021	NILESH SHARMA VS GARDENIA INDIA LIMITED	Application under any other provisions- IBC	26/04/2023	memo of party missing, payer missing, proff of service mension in index	Aditi Sharma
312	21/04/2023	Interlocutory Application (I.B.C)	710102037622023	COMPANY PETITION IB (IBC)/397(ND)2022	MRS ANJU MAKHIJA VS IREO GRACE REALTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	24/04/2023	multiple pdf upload and Memo of party is missing, address mismatch in affidavit	SONAL ANAND
313	20/04/2023	Interlocutory Application (I.B.C)	710102037472023	COMPANY PETITION IB (IBC)/919(ND)2020	AMUTHA VARADHARAJAN VS IREO GRACE REALTECH PRIVATE LIMITED	Sec 60(5)	9/5/2023	affidavit and stamp paper address mismatch pg-16 to 28, 33 to 35, 38,39,42 to 45 not clear	Ajay Sharma
314	20/04/2023	Interlocutory Application (I.B.C)	710102037352023	COMPANY PETITION IB (IBC)/298(ND)2022	ADO CONMANT INDIA VS GHANARAM INFRAENGINEERS PVT LTD	Rule 11 of NCLT, 2016	3/5/2023	page no. 25,26, not clear and typed copy mention in pages	RAJIV K.GARG
315	20/04/2023	Interlocutory Application (I.B.C)	710102037342023	COMPANY PETITION IB (IBC)/298(ND)2022	GHANARAM INFRAENGINEERS PVT LTD VS ADO INDIA CONMANT	Rule 11 of NCLT, 2016	26/04/2023	memo party missing	RAJIV K.GARG
316	21/04/2023	Interlocutory Application (I.B.C)	710102037682023	COMPANY PETITION IB (IBC)/875(PB)2018	DINESH SOOD VS ADO INDIA CONMANT	Sec 60(5)	26/04/2023	memo of party missing	DINESH
317	21/04/2023	Interlocutory Application (I.B.C)	710102037672023	COMPANY PETITION IB (IBC)/892(PB)2018	DINESH SOOD VS ADO INDIA CONMANT	Sec 60(5)	26/04/2023	memo of party missing	DINESH

318	20/04/2023	Restoration Application (IBC)	710102037372023	COMPANY PETITION IB (IBC)/799(ND)2022	SBL CONSTRUCTION PRIVATE LIMITED VS FUTEK SHELTERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	26/04/2023	section wrong and page number missing in application and affidavit address mismatch of stamp paper	Avneesh Arputham
319	22/04/2023	Interlocutory Application (I.B.C)	710102038042023	COMPANY PETITION IB (IBC)/20(ND)2022	NARENDER KUMAR SHARMA VS NEWSTONE REALDEVELOPERS PRIVATE LIMITED	Sec 60(5),Application under any other provisions- IBC	5/6/2023	Due payment other section, and Page No. 71,72,75,76,118,119,123,124-127,136-137 Not Clear and No typed Copy Of page No. 132,133	ADITYA MADAAN
320	24/04/2023	Interlocutory Application (I.B.C)	710102038162023	COMPANY PETITION IB (IBC)/863(PB)2020	MADHYA PRADESH POLLUTION CONTROL BOARD VS ESSAR POWER MP LIMITED	Any other provision - Govt body	24/04/2023	Wrongly Filed Need to Additional	Raghav
321	21/04/2023	Interlocutory Application (I.B.C)	710102037722023	COMPANY PETITION IB (IBC)/723(ND)2020	KUNAL STRUCTURAL DEVELOPERS & INDUSTRIES PVT. LTD. VS MS. BARKHA AGARWAL	Sec 60(5)	26/04/2023	Applicant Name Should be First on Memo Party and Page No. 15-25 True Copy Sign Missing and Page No. 30 Need to English Translation Copy and 1 Rs. Court Fess missing in Vakalatnama	BINAY KUMAR MISHRA
322	24/04/2023	Restoration Application (Companies Act)	710102038202023	COMPANY PETITION (COMPANIES ACT)/182(ND)2019	TRANSCONTINENTAL FREIGHT SERVICES INDIA PVT LTD VS SUMERU VERRDHE TECHNOLOGIES PVT LTD	Any other provision - Govt body	26/04/2023	Section Wrong According your Index and Memo Party Missing and Section Not Mentioned in Index and Application and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	Shivam
323	24/04/2023	Company Application(Companies Act)	710102038172023	COMPANY PETITION (COMPANIES ACT)/182(ND)2019	WATERWALK APARTMENTS PRIVATE LIMITED VS SUMERU VERRDHE TECHNOLOGIES PVT LTD	Rule 11 of NCLT	26/04/2023	Wrongly Filed Place Please Choose Current Location	Abhyudai Singh
324	24/04/2023	Interlocutory Application (I.B.C)	710102038272023	COMPANY PETITION (COMPANIES ACT)/182(ND)2019	PARAMJEET SINGH BHATIA VS SIRAJUDDIN QURESHI & ORS.	19(2)	26/04/2023	wrong file please choose location ald	SAURABH JAIN

325	25/04/2023	Interlocutory Application (I.B.C)	710102038702023	COMPANY PETITION IB (IBC)/78(ND)2017	KRISHNA KRAFTEX PVT LTD VS SIRAJUDDIN QURESHI & ORS.	Application under any other provisions - IBC	27/04/2023	payment not done	PRAVEEN
326	26/04/2023	Interlocutory Application (I.B.C)	710102039142023	COMPANY PETITION IB (IBC)/728(ND)2021	EICHER POLARIS PRIVATE LIMITED VS DEPUTY COMMISSIONER (HQ)	Rule 11 of NCLT, 2016	28/04/2023	Section Wrong According your Index	Iti Agarwal
327	26/04/2023	Interlocutory Application (I.B.C)	710102039032023	COMPANY PETITION IB (IBC)/923(PB)2018	NITYA NAND SHARMA VS RABINDRA KUMAR MINTRI	Sec 60(5)	23/06/2023	Need to Applicant Sign on Every Pages in Application and Page No. 18-58 Page and Index Incomplete According your PDF and date missing in index and vakalatnama missing	LOKESH SHARMA
328	27/04/2023	Interlocutory Application (I.B.C)	710102039352023	COMPANY PETITION IB (IBC)/1744(ND)2019	RAMESH KUMAR PAL & ANR. VS DEBASHIS NANDA RESOLUTION PROFESSIONAL	Sec 60(5)	24/05/2023	please entry applicant Vishal Oberoi in portal affidavit back date	Anurag
329	29/04/2023	Interlocutory Application (I.B.C)	710102040062023	COMPANY PETITION IB (IBC)/78(ND)2017	KRISHNA KRAFTEX PVT LTD VS DEBASHIS NANDA RESOLUTION PROFESSIONAL	Application under any other provisions - IBC	18/05/2023	payment not done	PRAVEEN
330	28/04/2023	Interlocutory Application (I.B.C)	710102039722023	COMPANY PETITION IB (IBC)/3455(ND)2019	MR. HANSRAJ BHOGRA VS DEBASHIS NANDA RESOLUTION PROFESSIONAL	Application under any other provisions - IBC	23/06/2023	merge into one pdf and mail id missing in index	Dhananjaya Sud
331	26/04/2023	Interlocutory Application (I.B.C)	710102038942023	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS M/S ELEGANT INFRACON PVT. LTD.	Sec 60(5)	23/06/2023	counsel detail missing in prayer	MAREESH
332	28/04/2023	Interlocutory Application (I.B.C)	710102039772023	COMPANY PETITION IB (IBC)/806(PB)2019	DEPUTY COMMISSIONER OF INCOME TAX VS MSA DEVELOPERS	Sec 60(5)	23/06/2023	page no.73-77,81-91,,113-114,141-143,151,171,179, not clear pages and ticket not allowed mid on vakalatnama	EASHA KADIAN
333	1/5/2023	Interlocutory Application (I.B.C)	710102040482023	COMPANY PETITION IB (IBC)/95(ND)2023	INDIAN BANK THROUGH KUNWAR JEETENDRA SINGH VS ARUN SINGH @ARUN KUMAR	Rule 11 of NCLT, 2016	18/05/2023	Section Not Mentioned in Index and Application and Stamp Paper Missed	Tarun
334	1/5/2023	Interlocutory Application (I.B.C)	710102040462023	COMPANY PETITION IB (IBC)/1617(ND)2019	DEPUTY COMMISSIONER OF CUSTOMS VS M/S H.L. TECH FABRICS LTD	Sec 60(5)	2/5/2023	Page No. Missing in PDF and Index and E-Stamp Paper Missing	ADITYA SINGLA

335	2/5/2023	Miscellaneous Application (IBC)	710102040572023	COMPANY PETITION IB (IBC)/144(PB)2022	PAWAN KUMAR VS SHAIENDRA AJMERA	Rule 11 of NCLT, 2016	18/05/2023	Case Type Wrong	Kumar Piyush Pushkar
336	1/5/2023	Interlocutory Application (I.B.C)	710102040472023	COMPANY PETITION IB (IBC)/96(ND)2023	INDIAN BANK THORUGH KUNWAR JEETENDRA SINGH VS BRIJESH KUMARI	Rule 11 of NCLT, 2016	19/05/2023	Memo Party Missing and Section Not Mentioned in Index and Application and Stamp Paper Missed Please fill all party details in portal for petitioners and respondent	Tarun
337	1/5/2023	Company Appeal (IBC)	710102040382023	COMPANY PETITION IB (IBC)/446(ND)2017	TAKKSHILL ENTERPRISES VS IAP COMPANY PRIVATE LIMITED	Sec 25(j)	2/5/2023	wrong section and case type wrong (need to file IA)etc	ROHIT RATHI
338	2/5/2023	Interlocutory Application (I.B.C)	710102040692023	COMPANY PETITION IB (IBC)/519(PB)2017	MOHD NAZIM KHAN_APPLICATION FOR CONTEMPT OF COURT_AGI CARGO VS CARGO TRANS GLOBAL PRIVATE LIMITED	Sec 60(5)	18/05/2023	case type wrong	MOHD NAZIM KHAN
339	2/5/2023	Miscellaneous Application (IBC)	710102040622023	COMPANY PETITION IB (IBC)/821(ND)2018	JASPER ENGINEERS PVT. LTD. VS CARGO TRANS GLOBAL PRIVATE LIMITED	Sec 60(5)	4/5/2023	Case Type Wrong and Memo Party Missing	EKTA CHOUDHARY
340	1/5/2023	Interlocutory Application (I.B.C)	710102040432023	COMPANY PETITION IB (IBC)/94(ND)2023	INDIAN BANK THR KUNWAR JEETENDRA SINGH VS ROHIT SINGH	Rule 11 of NCLT, 2016	19/05/2023	Memo Party Missing and Section Not Mentioned in Index and Application and Stamp Paper Missed Please fill all party details in portal for petitioners and respondent	Tarun
341	3/5/2023	Restoration Application (IBC)	710102040942023	COMPANY PETITION IB (IBC)/43(ND)2018	SH. RANVEER SINGH VS UJALA PUMPS PVT. LTD.	Application under any other provisions- IBC	23/06/2023	section not mention in index and affidavit back date and memo party not mention in index and and e-mail id in index and memo party and prayer missing and counsel detail missing in prayer	ROHIT GOEL
342	3/5/2023	Interlocutory Application (I.B.C)	710102041132023	COMPANY PETITION IB (IBC)/204(ND)2021	MANISH KUMAR VS M/S SUPERTECH LIMITED	Sec 60(5)	23/06/2023	page no.13-17,23-24 not clear page	Kumar Mihir

343	29/04/2023	Restoration Application (Companies Act)	710102039862023	COMPANY PETITION (COMPANIES ACT)/52(ND)2016	PANKAJ ARORA AND ORS. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Rule 48	23/06/2023	main case year missing and mail id missing in index and memo party and	Neha Kapoor
344	3/5/2023	Company Appeal (IBC)	710102041082023	COMPANY PETITION IB (IBC)/1874(ND)2019	REGIONAL PROVIDENT FUND COMMISSIONER VS SARVESHWAR CREATIONS PRIVATE LIMITED	Sec 42	12/5/2023	1rs court fee missed, index not mark etc,	Rajesh Kumar
345	5/5/2023	Interlocutory Application (I.B.C)	710102041682023	COMPANY PETITION IB (IBC)/702(ND)2018	DOEHLER INDIA PRIVATE LIMITED VS XALTA FOOD & BEVERAGES PRIVATE LIMITED (IN CIRP) BEING REPRESENTED BY MR. NAVEEN KUMAR JAIN & LIQUIDATOR	Sec 60(5)	23/06/2023	memo party missing counsel detail missing in prayer and page no. 29-62,119-150, not clear page and	MURALIDHAR KHADILKAR
346	8/5/2023	Interlocutory Application (I.B.C)	710102042182023	COMPANY PETITION IB (IBC)/2454(ND)2019	RAVI BANSAL VS XALTA FOOD & BEVERAGES PRIVATE LIMITED (IN CIRP) BEING REPRESENTED BY MR. NAVEEN KUMAR JAIN & LIQUIDATOR	Application under any other provisions - IBC	12/5/2023	liquidator detail incomplete	VEENU DRALL
347	4/5/2023	Interlocutory Application (I.B.C)	710102041372023	COMPANY PETITION IB (IBC)/66(ND)2022	MR. DEBASHIS NANDA VS XALTA FOOD & BEVERAGES PRIVATE LIMITED (IN CIRP) BEING REPRESENTED BY MR. NAVEEN KUMAR JAIN & LIQUIDATOR	Sec 30	23/06/2023	affidavit and stamp paper address mismatch e-mail id missing index and memo party and payer and	Atul Bhatia
348	6/5/2023	Interlocutory Application (I.B.C)	710102041992023	COMPANY PETITION IB (IBC)/61(ND)2023	BULLIONLINE LLP VS VENUS INDUSTRIES	Rule 11 of NCLT, 2016	19/05/2023	please delete previous documents, please contact to registry	YATI DIXIT
349	6/5/2023	Interlocutory Application (I.B.C)	710102041942023	COMPANY PETITION IB (IBC)/61(ND)2023	MR RAJENDER KUMAR JAIN RP IN THE MATTER OF M/S ZENICA CARS INDIA PVT LTD VS VENUS INDUSTRIES	Application under any other provisions - IBC	9/5/2023	wrong file please choose location chd	YATI DIXIT

350	9/5/2023	Interlocutory Application (I.B.C)	710102042602023	COMPANY PETITION IB (IBC)/95(ND)2021	R N KHEMKA ENTERPRISES PRIVATE LIMITED VS PERSUASIVE REALCON PRIVATE LIMITED	Any other provision - Govt body	11/5/2023	wrong filling. need to filled additional	B.S. RAJESH
351	9/5/2023	Miscellaneous Application (IBC)	710102042552023	COMPANY PETITION IB (IBC)/559(ND)2021	RAJ RANI GUPTA VS MOTHERS PRIDE EDUCATION INSTITUTION PVT LTD	Rule 11 of NCLT, 2016	11/5/2023	case type wrong, main case not mention in pdf, page no. 21	MOHIT CHAUDHARY
352	9/5/2023	Restoration Application (IBC)	710102042542023	COMPANY PETITION IB (IBC)/2192(ND)2019	PUNEET ARORA VS VARDHMAN ESTATES & DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	22/06/2023	Paste Court Fee On Vakalatnama Only ,Restoration Not Mentioned In Index	Pawan
353	10/5/2023	Interlocutory Application (I.B.C)	710102042832023	COMPANY PETITION IB (IBC)/882(ND)2020	RAVI PRAKASH RAO VS RESOLUTION PROFESSIONAL - MR. ATUL MITTAL	Sec 60(5)	12/5/2023	sign missing in application page and stamp paper missing and page no.73-75 not clear page and true copy missing	Ujwala Uppaluri
354	9/5/2023	Interlocutory Application (I.B.C)	710102042532023	COMPANY PETITION IB (IBC)/2970(ND)2019	ASHISH SINGH VS RESOLUTION PROFESSIONAL - MR. ATUL MITTAL	Sec 54(1)	11/5/2023	page No. 23,25,27,29,31,33,143 - 148 page not Clear	sarthak
355	12/5/2023	Interlocutory Application (I.B.C)	710102043442023	COMPANY PETITION IB (IBC)/143(ND)2022	NOBAL BUILDTECH PRIVATE LIMITED VS NOBAL BUILDTECH PRIVATE LIMITED	Application under any other provisions- IBC	15/05/2023	memo party missing	RAGHAV CHADHA
356	11/5/2023	Interlocutory Application (I.B.C)	710102043122023	COMPANY PETITION IB (IBC)/1440(ND)2018	KWALITY LIMITED VS COMMERCIAL TAX DEPARTMENT	Sec 60(5)	22/06/2023	IRP details Not Added In Online Portal	Prakhyat Sharma
357	12/5/2023	Interlocutory Application (I.B.C)	710102043562023	COMPANY PETITION IB (IBC)/2661(ND)2019	PAWAN GARG VS COMMERCIAL TAX DEPARTMENT	Application under any other provisions- IBC	22/06/2023	page no.47-48 Hindi Translation Not Uploaded	PAWAN GARG
358	12/5/2023	Interlocutory Application (I.B.C)	710102043672023	COMPANY PETITION IB (IBC)/470(ND)2017	KASHI VISWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL OF KINDLE DEVELOPERS PVT. LTD. VS COMMERCIAL TAX DEPARTMENT	Sec 60(5)	15/05/2023	page no.68-71,119-144,149-152 not clear page and true copy missing	AMAR VIVEK
359	12/5/2023	Interlocutory Application (I.B.C)	710102043432023	COMPANY PETITION IB (IBC)/945(PB)2020	BANSAL DIAMONDS PRIVATE LIMITED REETESH KUMAR AGARWAL LIQUIDATOR VS COMMERCIAL TAX DEPARTMENT	Application under any other provisions- IBC	16/06/2023	due payment other section	ISWAR

360	12/5/2023	Interlocutory Application (I.B.C)	710102043582023	COMPANY PETITION IB (IBC)/991(ND)2018	AASTHA SURGIMED LIMITED VS COMMERCIAL TAX DEPARTMENT	Application under any other provisions - IBC	27/06/2023	irp detail missing online portal and please remove main petition detail from online portal	ALOK KAUSHIK
361	12/5/2023	Interlocutory Application (I.B.C)	710102043702023	COMPANY PETITION IB (IBC)/1095(ND)2020	AJAY GUPTA RESOLUTION VS COMMERCIAL TAX DEPARTMENT	Any other provision - Govt body	15/05/2023	section wrong and page no.154,157,,173-176,199,219,222-223, not clear page	MILAN
362	13/05/2023	Interlocutory Application (I.B.C)	710102043892023	COMPANY PETITION IB (IBC)/2027(ND)2019	HARVINDER SINGH LIQUIDATOR KAY EM COPPER PVT LTD VS COMMERCIAL TAX DEPARTMENT	Rule 11 of NCLT, 2016	16/05/2023	page no 1BEFORE HON'BLE NATIONAL COMPANY LAW TRIBUNAL, BENCH AT CHANDIGARH	JAGNEET SINGH
363	15/05/2023	Interlocutory Application (I.B.C)	710102044172023	COMPANY PETITION IB (IBC)/401(ND)2017	MR. KAPIL VS COMMERCIAL TAX DEPARTMENT	Sec 60(5)	16/05/2023	page 68-73,102-105,108-110, not clear page and stamp paper missing and true copy missing	SAMARTH AGRAWAL
364	15/05/2023	Restoration Application (IBC)	710102044192023	INTERLOCUTORY APPLICATION (I.B.C)/5599(PB)2022	MANISHA GUPTA VS UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL)	Application under any other provisions - IBC	22/06/2023	section wrong, Link Correct Main Case No. With IA, Page No. 2 Not Signed	DILIP
365	15/05/2023	Restoration Application (IBC)	710102044182023	INTERLOCUTORY APPLICATION (I.B.C)/5597(PB)2022	CHANDAR PRAKASH VS UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL)	Application under any other provisions - IBC	22/06/2023	section wrong according your pdf, Link Correct main Case No. With Application, Sign Missing On Page No.-2	DILIP
366	11/5/2023	Interlocutory Application (I.B.C)	710102043372023	COMPANY PETITION IB (IBC)/2115(ND)2019	DMI FINANCE PRIVATE LIMITED VS ABLOOM INFOTECH PRIVATE LIMITED	Sec 60(5)	22/06/2023	Please Add Both The Parties of Memo of Party In Online Portal	Manish
367	15/05/2023	Restoration Application (IBC)	710102044202023	INTERLOCUTORY APPLICATION (I.B.C)/5601(PB)2022	TIRPTI DEVI VS UDAYRAJ PATWARDHAN (RESOLUTION PROFESSIONAL)	Application under any other provisions - IBC	22/06/2023	section wrong according your pdf, Page No. 2 Not Signed and Link Correct Main Case No. With IA	DILIP
368	16/05/2023	Interlocutory Application (I.B.C)	710102044502023	COMPANY PETITION IB (IBC)/645(ND)2022	KISHORE BORA VS NAMAN BROADCASTINGS ANDTELECOMMUNICATIONS PRIVATE LIMITED.	Application under any other provisions - IBC	21/06/2023	Memo Of Parties Not Mentioned in index as well AS separate ALSO	REETESH

369	16/05/2023	Interlocutory Application (I.B.C)	710102044592023	COMPANY PETITION IB (IBC)/1647(ND)2019	PAWAN KUMAR AGRAWAL VS AXIS BANK LIMITED	Sec 60(5)	17/05/2023	page no.10-14,19-31,35-41, not clear page	Prashant Kashyap
370	16/05/2023	Interlocutory Application (I.B.C)	710102044572023	COMPANY PETITION IB (IBC)/670(ND)2020	NORTH INDIA STEEL VS HIMSKAF SYSTEMS PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/6/2023	affidavit back date, Section Wrong Choose any Other Provision IBC	Ajay
371	17/05/2023	Company Application(Companies Act)	710102045002023	COMPANY PETITION (COMPANIES ACT)/152(ND)2022	NITESH BHARDWAJ VS JAIDEV SEHRAWAT	Rule 11 of NCLT	23/05/2023	page no.20-34,38-43 not clear page	Ashutosh
372	16/05/2023	Interlocutory Application (I.B.C)	710102044462023	COMPANY PETITION IB (IBC)/1248(PB)2018	ASHMEET SINGH BHATIA VS RESOLUTION PROFESSIONAL GRANITE GATE PROPERTIES PRIVATE LIMITED	Rule 11 of NCLT, 2016	18/05/2023	page no.20-41,69-74,not clear page and double page numbering and welfare and court fee missing	SHASHWAT TRIPATHI
373	17/05/2023	Restoration Application (Companies Act)	710102044972023	COMPANY PETITION (COMPANIES ACT)/208(ND)2018	M/S PEREGRINE GUARDING PVT LTD VS RESOLUTION PROFESSIONAL GRANITE GATE PROPERTIES PRIVATE LIMITED	Rule 48	15/06/2023	affidavit address mismatch of stamp paper Please Correct Section In Index as 48(2) and Technically Also Memo of Parties Missing	SHOBHAN MAHANTI
374	16/05/2023	Interlocutory Application (I.B.C)	710102044482023	COMPANY PETITION IB (IBC)/778(ND)2021	AJIT GYANCHAND JAIN VS RESOLUTION PROFESSIONAL GRANITE GATE PROPERTIES PRIVATE LIMITED	Application under any other provisions- IBC	26/05/2023	need to additional	Prakash Legal Advisers
375	17/05/2023	Company Application(Companies Act)	710102045102023	COMPANY PETITION (COMPANIES ACT)/152(ND)2022	NITESH BHARDWAJ VS JAIDEV SEHRAWAT	Rule 11 of NCLT	23/05/2023	page no.202-205 not clear page	Ashutosh
376	17/05/2023	Company Appeal (IBC)	710102045042023	COMPANY PETITION IB (IBC)/323(ND)2019	RPFC VS THEME EXPORT PVT LTD	Sec 42	1/6/2023	need to seprate both file application and appeal service missed index pagination missed true copy sign missed pagination missed in pdf vakalatnama missed	Rajesh Kumar
377	19/05/2023	Interlocutory Application (I.B.C)	710102045592023	COMPANY PETITION IB (IBC)/783(ND)2022	SHAMSHER BAHADUR SINGH VS THEME EXPORT PVT LTD	Application under any other provisions- IBC	24/05/2023	page no.35-36 not clear page and notary missing stamp paper and affidavit	SHAMSHER BAHADUR SIN
378	18/05/2023	Interlocutory Application (I.B.C)	710102045392023	COMPANY PETITION IB (IBC)/1006(ND)2019	MR. JITENDRA CHHABRA VS MR. SATIRAM YADAV	Rule 11 of NCLT, 2016	22/05/2023	volume wise index missing and proof service missing	AKSHAY SHARMA

379	17/05/2023	Company Application(Companies Act)	710102045242023	COMPANY PETITION (COMPANIES ACT)/46(ND)2022	SURPREET SINGH SURI VS ROHIT GUPTA	Rule 11 of NCLT	22/05/2023	memo party missing and section wrong according your pdf and court fee missing and stamp paper missing	Anurag
380	17/05/2023	Company Application(Companies Act)	710102045262023	COMPANY PETITION (COMPANIES ACT)/46(ND)2022	SURPREET SINGH SURI VS ROHIT GUPTA	Rule 11 of NCLT	19/05/2023	memo party missing and stamp paper missing and section wrong	Anurag
381	18/05/2023	Interlocutory Application (I.B.C)	710102045382023	COMPANY PETITION IB (IBC)/1059(ND)2018	M/S. CONCORD INFRASTRUCTURE PVT. LTD. VS M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	Sec 60(5)	22/05/2023	technical case title wrong, date missing in memo of party, Respondent and Petitioner missing in memo of party, E-stem paper missing , page no. 11,12,13,15,17,18, 33-39 and true copy and sing missing in annexure pages	Tarun Gupta
382	19/05/2023	Interlocutory Application (I.B.C)	710102045742023	COMPANY PETITION IB (IBC)/312(ND)2021	ICEBERG DEVELOPERS PVT LTD VS ICEBERG DEVELOPERS PVT LTD	Sec 60(5)	23/06/2023	memo party missing	Sidhartha
383	19/05/2023	Interlocutory Application (I.B.C)	710102045702023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS DILIP TRADING CO.	Sec 49(2)	23/06/2023	date and email id missing in index and prayer and memo party and page no.49-50,57, not clear page and date and mail id missing in vakalatnama	Khushboo Shah
384	23/05/2023	Interlocutory Application (I.B.C)	710102046432023	COMPANY PETITION IB (IBC)/233(ND)2022	DEVENDRA UMRA VS ATTAR SINGH	Sec 43(1) r/w Sec 44 (1)	9/6/2023	page no.93,102 not clear page	Devendra
385	20/05/2023	Interlocutory Application (I.B.C)	710102045922023	COMPANY PETITION IB (IBC)/373(PB)2018	M/S KUTCH CHEMICAL INDUSTRIES LTD VS ATTAR SINGH	Application under any other provisions- IBC	30/05/2023	memo of parties missed, affidavit missed	Mukund P Unny
386	21/05/2023	Interlocutory Application (I.B.C)	710102046092023	COMPANY PETITION IB (IBC)/165(ND)2023	AXIS E CORP SOLUTIONS PRIVATE LIMITED VS AARYAVRAT INDIA PRIVATE LIMITED	Application under any other provisions- IBC	26/05/2023	memo party missing and affidavit address mismatch of staMP PAPER	gopal
387	21/05/2023	Interlocutory Application (I.B.C)	710102046072023	COMPANY PETITION IB (IBC)/22(PB)2018	PRASHANT CHAUHAN VS SANJAY KUMAR SINGH	Sec 60(5)	30/05/2023	31,33,34,39-42,44-47,page not clear	Aastha Kaushik

388	23/05/2023	Interlocutory Application (I.B.C)	710102046632023	COMPANY PETITION IB (IBC)/11(ND)2021	ASSISTANT COMMISSIONER VS ARUNAVA SIKDAR	Sec 60(5)	27/06/2023	vakalatnama missing	Sushila
389	22/05/2023	Interlocutory Application (I.B.C)	710102046302023	COMPANY PETITION IB (IBC)/1744(ND)2019	RAJNEESH NAGAR VS ARUNAVA SIKDAR	Sec 60(5)	22/06/2023	respondent detail missing online portal	KARAN MALHOTRA
390	22/05/2023	Interlocutory Application (I.B.C)	710102046262023	COMPANY PETITION IB (IBC)/2027(ND)2019	HARVINDER SINGH LIQUIDATOR KAY EM COPPER PVT LTD VS ARUNAVA SIKDAR	Rule 11 of NCLT, 2016	30/05/2023	memo of parties applicant details must be top	JAGNEET SINGH
391	10/5/2023	Interlocutory Application (I.B.C)	710102042742023	COMPANY PETITION IB (IBC)/499(ND)2021	M/S GLOBAL SERVICE VS ARABTEC CONSTRUCTIONS (INDIA) PRIVATE LIMITED	Rule 11 of NCLT, 2016	5/6/2023	stamp paper missing and separate application and section not mention in index	Pranay
392	22/05/2023	Interlocutory Application (I.B.C)	710102046312023	COMPANY PETITION IB (IBC)/734(PB)2022	PAWAN K GOEL VS ARABTEC CONSTRUCTIONS (INDIA) PRIVATE LIMITED	Rule 154 (1)	22/06/2023	counsel detail missing in vakalatnama and court fee missing in vakaltnama	Vipin
393	23/05/2023	Interlocutory Application (I.B.C)	710102046372023	COMPANY PETITION IB (IBC)/55(ND)2018	M/S SANDHYA RHINE RIVER PROJECTS PRIVATE LIMITED VS MR. JALESH KUMAR GROVER RESOLUTION PROFESSIONAL M/S AKME PROJECTS LIMITED	Sec 60(5)	31/05/2023	section wrong and page 27-45,52,62 not clear page and true copy missing	Eshna Kumar
394	23/05/2023	Interlocutory Application (I.B.C)	710102046492023	COMPANY PETITION IB (IBC)/755(ND)2022	RAJ KUMAR DAD-IRP VS MR. JALESH KUMAR GROVER RESOLUTION PROFESSIONAL M/S AKME PROJECTS LIMITED	Sec 60(5)	31/05/2023	memo party missing and page no.10,14-16 not clear page	Raj Kumar Dad
395	23/05/2023	Interlocutory Application (I.B.C)	710102046532023	COMPANY PETITION IB (IBC)/605(ND)2022	ASHISH SINGH VS RATNAGAR BANK LIMITED	Application under any other provisions- IBC	22/06/2023	section wrong according your pdf	Ashish
396	24/05/2023	Interlocutory Application (I.B.C)	710102046832023	COMPANY PETITION IB (IBC)/267(PB)2021	SANNJAY MAHIPAL VS M/S ARAVALI CYLINDERS PRIVATE LIMITED	Sec 60(5)	25/05/2023	page number missing after 59 page and all respondent detail fill on online portal	Dhruv Gupta
397	24/05/2023	Interlocutory Application (I.B.C)	710102047022023	COMPANY PETITION IB (IBC)/817(PB)2022	PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED VS SARITA AGARWAL	Rule 11 of NCLT, 2016	25/05/2023	case type wrong and party mismatch on online portal and applicant detail incomplete in memo party	KNM & Partners

398	24/05/2023	Miscellaneous Application(Companies Act)	710102047232023	COMPANY PETITION (COMPANIES ACT)/17(PB)2022	SMT. PREETI SRIVASTAVA VS GURPREET SINGH DIRECTOR	Rule 11 of NCLT	31/05/2023	case type not mention, memo or parties missing, stamp paper required, page 12 to 24 found in hindi, last page of annexure not true copy signed	Girijesh Pandey
399	24/05/2023	Miscellaneous Application (IBC)	710102046902023	COMPANY PETITION IB (IBC)/131(PB)2017	DEEPAK CHOUDHUARY VS BSE LIMITED	Sec 60(5)	26/06/2023	CASE TYPE WRONG	Ramesh Chandra Mishra
400	24/05/2023	Interlocutory Application (I.B.C)	710102047132023	COMPANY PETITION IB (IBC)/1083(PB)2018	JAI SHANKAR VS M/S. EDELWEISS ASSET RECONSTRUCTION COMPANY LTD.	Application under any other provisions- IBC	22/06/2023	section wrong according your pdf and mail id missing in index and prayer and respondent detail incomplete and 10rs. welfare missing and 1 rs court fee missing and true copy missing and 34,38-40,not clear page and counsel detail incomplete	Ranjeet Singh Chauhan
401	24/05/2023	Interlocutory Application (I.B.C)	710102046932023	COMPANY PETITION IB (IBC)/237(PB)2022	KUNWARPREET SINGH RESOLUTION PROFESSIONAL VS M/S. EDELWEISS ASSET RECONSTRUCTION COMPANY LTD.	Sec 60(5)	22/06/2023	section wrong and counsel detail missing in vakalatnama	Kunwarpreet Singh
402	24/05/2023	Interlocutory Application (I.B.C)	710102046892023	COMPANY PETITION IB (IBC)/923(PB)2018	DR. DAUD JUDAS MINJ & DR. MUKTA MALA MINJ VS TODAY HOMES NOIDA PVT LTD	Application under any other provisions- IBC	22/06/2023	memo of parties missing, section not mentioned in index and mail id missing in index and notary missing in stamp paper	AJIT SINGH
403	23/05/2023	Miscellaneous Application(Companies Act)	710102046702023	COMPANY PETITION (COMPANIES ACT)/237(ND)2022	SOUGATA VS PROGIA INDIA PRIVATE LIMITED	Application under any other provisions	30/05/2023	Case Type Wrong, Stamp Paper Missing, Memo of Parties missing	Sougata
404	24/05/2023	Interlocutory Application (I.B.C)	710102046942023	COMPANY PETITION IB (IBC)/893(ND)2018	COMMERCIAL TAX DEPARTMENT VS B. NAGA BHUSHAN	Sec 60(5)	31/05/2023	true copy signed not found on annexure, page 21 or 24 in hindi	Vidhan
405	26/05/2023	Company Application(Companies Act)	710102047852023	COMPANY PETITION (COMPANIES ACT)/97(ND)2023	SUBODH KANSAL VS KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED	Rule 11 of NCLT	26/05/2023	affidavit address mismatch of stamp paper and memo party missing	Sandeep Devashish Das

406	25/05/2023	Interlocutory Application (I.B.C)	710102047452023	COMPANY PETITION IB (IBC)/233(ND)2022	DEVENDRA UMRAO VS ATTAR SINGH	Sec. 45 (1)	31/05/2023	Veer Singh Pal detail not mention in online portal	Devendra
407	26/05/2023	Interlocutory Application (I.B.C)	710102048032023	COMPANY PETITION IB (IBC)/43(ND)2018	DHRUV GUPTA VS DINESH SOOD LIQUIDATOR	Rule 11 of NCLT, 2016	23/06/2023	Affidavit address mismatch from stamp paper annexure not true copy signed	Rajanish
408	27/05/2023	Interlocutory Application (I.B.C)	710102048082023	COMPANY PETITION IB (IBC)/1565(PB)2018	A2Z INFRASERVICES LIMITED VS ATUL KUMAR KANSAL	Sec 60(5)	1/6/2023	page no. 19-28 not clear page and affidavit address mismatch of stamp paper	Kushank Garg
409	25/05/2023	Interlocutory Application (I.B.C)	710102047482023	COMPANY PETITION IB (IBC)/556(ND)2020	VINITA VS UNION BANK OF INDIA	Sec 60(5)	22/06/2023	memo party incomplete counsel detail and mail id phone no. missing in index and prayer and	Divyanshu Walia
410	26/05/2023	Miscellaneous Application (IBC)	710102047732023	COMPANY PETITION IB (IBC)/2721(ND)2019	GREENOPOLIS WELFARE CONFEDERATION VS UNION BANK OF INDIA	Sec 60(5)	1/6/2023	Application not upload	Prageet Rathi
411	26/05/2023	Interlocutory Application (I.B.C)	710102047812023	COMPANY PETITION IB (IBC)/43(ND)2018	AB INITIO CAPITAL PVT LTD VS DINESH SOOD	Application under any other provisions - IBC	1/6/2023		Amit Manchanda
412	26/05/2023	Interlocutory Application (I.B.C)	710102047992023	COMPANY PETITION IB (IBC)/3042(ND)2019	SHIRAZ ALI VS ANIL TAYAL	Sec 60(5)	22/06/2023	all party petition and respondent detail missing online portal	Prachi Johri
413	25/05/2023	Interlocutory Application (I.B.C)	710102047462023	COMPANY PETITION IB (IBC)/233(ND)2022	DEVENDRA UMRAO VS ATTAR SINGH	Sec 66(1)	9/6/2023	Details of respondent No.2 Is Not Updated On Online Portal, Kindly Update it also and section wrong according your pdf please choose section any other provision in online portal	Devendra
414	25/05/2023	Interlocutory Application (I.B.C)	710102047542023	COMPANY PETITION IB (IBC)/1529(ND)2019	DEEPIKA AHUJA VS PRABHAKAR KUMAR	Sec 60(5)	27/06/2023	3 rupee court fees missing	Rajiv Malik
415	26/05/2023	Interlocutory Application (I.B.C)	710102048012023	COMPANY PETITION IB (IBC)/1529(ND)2019	ROHIT RAMESH MEHRA VS RELIANCE BROADCAST NETWORK LIMITED	Rule 11 of NCLT, 2016	1/6/2023	wrong file choose location mumbai	Chandhiok&mahajan
416	26/05/2023	Interlocutory Application (I.B.C)	710102047722023	COMPANY PETITION IB (IBC)/48(PB)2020	KUMAR GAURAV VS CS VEKAS KUMAR GARG	Sec 60(5)	22/06/2023	page no.21-47 not clear pages and page no.62,64,68,70, hindi pages sign missing in application page and	SIDDHARTH TEWARI

417	30/05/2023	Restoration Application (IBC)	710102049022023	COMPANY PETITION IB (IBC)/263(ND)2023	AAR KAY INDUSTRIES (PROP. INDIAN SECURITIES LTD) VS JATALIA GLOBAL VENTURES LIMITED	Rule 11 of NCLT, 2016	26/06/2023	memo party missing	Pradeep Kumar
418	29/05/2023	Interlocutory Application (I.B.C)	710102048512023	COMPANY PETITION IB (IBC)/40(ND)2022	J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS BRINDA JAJOO	Sec 60(5)	23/06/2023	affidavit address mismatch of stamp paper	ANAND
419	29/05/2023	Interlocutory Application (I.B.C)	710102048652023	COMPANY PETITION IB (IBC)/645(ND)2022	KISHORE BORA VS NAMAN BROADCASTINGS ANDTELECOMMUNICATIONS PRIVATE LIMITED.	22(3)(b)	21/06/2023	Reetesh Kumar Agarawl details not mention on online portal	REETESH
420	29/05/2023	Miscellaneous Application(Companies Act)	710102048612023	COMPANY PETITION (COMPANIES ACT)/27(ND)2022	MIMO TECHNOLOGIES PRIVATE LIMITED VS ASHISH CHAND	Rule 11 of NCLT	26/06/2023	case type wrong applicant and respondent detail missing vakaltnama ticket not allowed in mid	ATUL NAGARAJAN
421	29/05/2023	Interlocutory Application (I.B.C)	710102048422023	COMPANY PETITION IB (IBC)/882(ND)2020	GUNJAN DHAMA VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	1/6/2023	sign missing in application page and page 24,26.30,32,36,38,46-49,61,69,73, not clear page and true copy missing	Ujwala Uppaluri
422	29/05/2023	Interlocutory Application (I.B.C)	710102048702023	COMPANY PETITION IB (IBC)/987(ND)2019	RAKESH BHATIA VS LOGIX INFRATECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	26/06/2023	memo parties, numbering ,index missing true copy affidavit stamp paper missing	Rakesh
423	30/05/2023	Interlocutory Application (I.B.C)	710102048852023	INSOLVENCY & BANKRUPTCY (PRE-PACKAGED)/1(ND)2022	RITU RASTOGI VS ENN TEE INTERNATIONAL LIMITED	Application under any other provisions- IBC	27/06/2023	counsel detail missing in index and memo party and prayer and due payment other section and page no .98 not clear page	Mr. Nitin Kumar
424	30/05/2023	Interlocutory Application (I.B.C)	710102048982023	COMPANY PETITION IB (IBC)/264(PB)2023	SMBC AERO ENGINE LEASE B.V. VS ABHILASH LAL	Sec 60(5)	2/6/2023	court fees missing on vakalatnama	Pranaya

425	29/05/2023	Interlocutory Application (I.B.C)	710102048462023	COMPANY PETITION IB (IBC)/1020(ND)2020	MUKESH KUMAR VS ICICI PRUDENTIAL VENTURE CAPITAL FUND REAL ESTATE SCHEME I REPRESENTED BY ITS INVESTMENT MANAGER ICICI PRUDENTIAL ASSET MANAGEMENT COMPANY LIMITED	Sec 60(5)	22/06/2023	section wrong according your pdf and stamp paper missing	Lokesh
426	29/05/2023	Interlocutory Application (I.B.C)	710102048492023	COMPANY PETITION IB (IBC)/854(PB)2018	PAWAN KUMAR AGRAWAL VS BHA ASSOCIATES PVT. LTD.	Application under any other provisions - IBC, Regulation 44(2), Liquidation process Regulation, 2016	26/06/2023	page no.20 23 translate	Prashant Kashyap
427	29/05/2023	Interlocutory Application (I.B.C)	710102048522023	COMPANY PETITION IB (IBC)/54(ND)2022	J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS MAHENDRA KUMAR JAJOO	Sec 60(5)	26/06/2023	index date missing, address mismatch of affidavit	ANAND
428	1/6/2023	Interlocutory Application (I.B.C)	710102049542023	COMPANY PETITION IB (IBC)/85(ND)2021	M/S PAWAN SECURITY SERVICES VS ANSAL LOTUS MELANGE PROJECTS PVT. LTD.	Sec 60(5)	5/6/2023	sign missing in application page and stamp paper and affidavit missing and page number missing after 122 page	Avinash Kr Lakhanpal
429	31/05/2023	Restoration Application (IBC)	710102049312023	COMPANY PETITION IB (IBC)/55(ND)2008	MR KRISHAN BANS BAHADUR VS M/S INSTALLMENT SUPPLY LIMITED	Rule 11 of NCLT, 2016	1/6/2023	wrong e-filing	Vivek
430	30/05/2023	Miscellaneous Application(Companies Act)	710102049052023	COMPANY PETITION (COMPANIES ACT)/113(PB)2021	AMANDA DESIREE BROWN VS WMW	Rule 11 of NCLT	2/6/2023	case type wrong, memo of parties missing on index, affidavit address missing with stamp paper, application all pages not signed	Rajiv Bakshi
431	26/05/2023	Interlocutory Application (I.B.C)	710102047912023	COMPANY PETITION IB (IBC)/846(ND)2022	IMZ CORPORATE PRIVATE LIMITED VS MDS TELEMATICS PVT LTD	Rule 11 of NCLT, 2016	1/6/2023	please match name with soft copy MDS TELEMATICS PVT LTD	achint kumar
432	31/05/2023	Interlocutory Application (I.B.C)	710102049342023	COMPANY PETITION IB (IBC)/281(PB)2019	CS VEKAS KUMAR GUPTA VS MDS TELEMATICS PVT LTD	Sec 60(5)	2/6/2023	memo of parties missing, section not mention in index, affidavit address wrong	RAKESH KUMAR

433	30/05/2023	Interlocutory Application (I.B.C)	710102049122023	COMPANY PETITION IB (IBC)/552(ND)2021	MOHIT GOYAL VS KSN BUILDCON PRIVATE LIMITED	Application under any other provisions- IBC	6/6/2023	Sign Missing after Index In VOL-2, and also In Memo of Parties	ADHISH SRIVASTAVA
434	31/05/2023	Miscellaneous Application (IBC)	710102049202023	COMPANY PETITION IB (IBC)/919(ND)2020	BEENA NIGAM VS GYAN CHANDRA MISRA	Sec 30	2/6/2023	case type wrong, All Applicant details missing on online portal, stamp paper required or advocate welfare ticket missing on vakalatnama, section wrong mention on online portal	HARSHAL KUMAR
435	31/05/2023	Interlocutory Application (I.B.C)	710102049412023	COMPANY PETITION IB (IBC)/645(ND)2022	KISHORE BORA VS NAMAN BROADCASTINGS ANDTELECOMMUNICATIONS PRIVATE LIMITED.	Application under any other provisions- IBC	21/06/2023	applicant detail not mention according to memo of parties on online portal	REETESH
436	1/6/2023	Company Application(Companies Act)	710102049572023	COMPANY PETITION (COMPANIES ACT)/138(ND)2011	MR KAMALJIT SACHDEVA VS NAMAN BROADCASTINGS ANDTELECOMMUNICATIONS PRIVATE LIMITED.	Sec 424 (3)	5/6/2023	section wrong according your pdf and memo party missing and rs,1 court fee missing and ticket not allowed mid on vakalatanama	Amarjit Singh
437	28/05/2023	Interlocutory Application (I.B.C)	710102048352023	COMPANY PETITION IB (IBC)/1529(ND)2019	MR ASHWIN LILADHAR SHAH VS MR PRABHAKAR KUMAR	Sec 60(5)	28/06/2023	page number missing in index and section not mention in index and memo party missing and stamp paper and affidavit missing and page no.30-41, 86-97, 154-163,201,270-281, not clear page and 42-43 ,98-99,102-107,123,135,137 -152,164-169,178-192,202-203hindi page and vol-2 missing and section not mention in index and contact to registry	Rashmi

447	6/6/2023	Interlocutory Application (I.B.C)	710102050922023	COMPANY PETITION IB (IBC)/1529(ND)2019	SHASHI JAIN VS PRABHAKAR KUMAR	Any other provision - Govt body	6/6/2023	section wrong	NISHTHA JAIN
448	6/6/2023	Interlocutory Application (I.B.C)	710102051042023	COMPANY PETITION IB (IBC)/1781(ND)2018	INDU KUMAR AND ORS VS SAHA INFRA TECH PRIVATE LTD	Application under any other provisions - IBC	7/6/2023	affidavit back date and memo party missing	Amulya Dhingra
449	5/6/2023	Restoration Application (Companies Act)	710102050742023	COMPANY PETITION (COMPANIES ACT)/163(ND)2018	M/S. JAINA PROPERTIES FINANCE LTD. VS UNION OF INDIA	Rule 48	8/6/2023	section wrong and all party detail missing online portal	Adesh
450	6/6/2023	Interlocutory Application (I.B.C)	710102051022023	COMPANY PETITION IB (IBC)/1164(ND)2019	PUNJABI ACCESSORIEZZ PVT. LTD. VS KREDO BEAUTY PVT. LTD.	Application under any other provisions - IBC	8/6/2023	page no.37-60 not clear page and affidavit missing and irp detail not fill online portal	MUKESH
451	6/6/2023	Interlocutory Application (I.B.C)	710102051062023	COMPANY PETITION IB (IBC)/708(ND)2021	MOHIT GOYAL VS RISHABH BUILDWELL PRIVATE LIMITED	Application under any other provisions - IBC	27/06/2023	page no.82,88-89,92, not clear page	Arjun Maheshwari
452	5/6/2023	Restoration Application (IBC)	710102050662023	COMPANY PETITION IB (IBC)/681(ND)2021	LEO TIMBER PRIVATE LIMITED VS RISHABH BUILDWELL PRIVATE LIMITED	Rule 11 of NCLT, 2016	28/06/2023	memo party missing and section not mention in index and sign missing in application page	Anurag
453	6/6/2023	Interlocutory Application (I.B.C)	710102051082023	COMPANY PETITION IB (IBC)/708(ND)2021	MOHIT GOYAL VS RISHABH BUILDWELL PRIVATE LIMITED	Application under any other provisions - IBC	27/06/2023	Page no.80,86-90, not clear re scan or attach true type copy and section mention on online portal according to index	Arjun Maheshwari
454	6/6/2023	Interlocutory Application (I.B.C)	710102050972023	COMPANY PETITION IB (IBC)/720(ND)2021	HARISH KUMAR GUPTA VS KAPIL EXPORTS PVT LTD	Sec 60(5)	28/06/2023	all respondent detail missing online portal	MUKESH
455	6/6/2023	Interlocutory Application (I.B.C)	710102050942023	COMPANY PETITION IB (IBC)/882(ND)2020	MR. SUNIL SETHI VS ATUL MITTAL	Sec 60(5)	27/06/2023	memo party missing and page no.637-639,667-669, hindi page	Zorawar
456	7/6/2023	Interlocutory Application (I.B.C)	710102051202023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS LACCHU RAM AGGARWAL AND CO THROUGH PROPRIETOR	Sec 49(2)	28/06/2023	page no.82-83,90-91,93-94 not clear page and page number not mention in index and e-mil id missing in index and double page numbering after 74 page	Khushboo Shah
457	6/6/2023	Interlocutory Application (I.B.C)	710102050932023	COMPANY PETITION IB (IBC)/375(PB)2018	NEHA MEHRA THROUGH VANI RATHEE VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	27/06/2023	page no. 34,35 not clear	Anjali Tiwari

458	5/6/2023	Interlocutory Application (I.B.C)	710102050712023	COMPANY PETITION IB (IBC)/882(ND)2020	INDERJIT VINAYAK VS RESOLUTION PROFESSIONAL	Sec 60(5)	8/6/2023	page no.40-42,48,51, not clear page and 65,75,79,81, cut page and	Vaibhav
459	6/6/2023	Interlocutory Application (I.B.C)	710102050862023	COMPANY PETITION IB (IBC)/708(ND)2021	MOHIT GOYAL VS SANJEEV JAIN	Application under any other provisions- IBC	27/06/2023	Page no.80,86-87, not clear re scan or attach true type copy and section mention on online portal according to index	Arjun Maheshwari
460	8/6/2023	Company Application(Companies Act)	710102051652023	COMPANY PETITION (COMPANIES ACT)/1(ND)2022	HATAM SINGH VS I.S.P. CONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT	30/06/2023	e-mail id missing in index and memo party and prayer and applicant and respondent detail missing in online portal	komal Mundhra
461	8/6/2023	Cross Application (IBC)	710102051782023	COMPANY PETITION IB (IBC)/923(PB)2018	SUNIL HANDA AND ORS VS I.S.P. CONSTRUCTION PRIVATE LIMITED	Sec 60(5)	28/06/2023	page no.21-22,32-33,38,42,44, not clear page and court fee missing and ticket not allowed mid on vakalatnama and case type wrong and memo party missing	Akhlak
462	8/6/2023	Interlocutory Application (I.B.C)	710102051742023	COMPANY PETITION IB (IBC)/113(ND)2021	BHUPENDRA DATT JOSHI VS ANSAL URBAN CONDOMINIUMS PVT. LTD.	Sec 60(5)	28/06/2023	sign missing in application page and all applicant and respondent detail missing online portal and affidavit address mismatch of stamp paper and notary missing in stamp paper and volume wise index missing and page no.139-142,155-156,not clear page and page no. missing after 145 page and 176 page cut and all applicants must have stamp paper supporting affidavit	sushant dogra

463	7/6/2023	Interlocutory Application (I.B.C)	710102051352023	COMPANY PETITION IB (IBC)/1005(ND)2018	LIQUIDATOR OF M/S. A.M/ VINYL PRIVATE LIMITED VS MR. ASHOK CHOPRA	Sec 60(5)	9/6/2023	sign missing in application page and stamp paper missing and welfare and court fee missing and true copy missing	Dhrupad
464	8/6/2023	Interlocutory Application (I.B.C)	710102051482023	COMPANY PETITION IB (IBC)/1005(ND)2018	LIQUIDATOR OF M/S. A.M/ VINYL PRIVATE LIMITED VS MR. HIMANSHU CHOPRA	Sec 60(5)	9/6/2023	need to sign application page and stamp paper missing	Dhrupad
465	6/6/2023	Restoration Application (Companies Act)	710102050952023	COMPANY PETITION (COMPANIES ACT)/33(ND)2015	ANAND PRAKASH SHARMA VS GARH GANGA RETREAT PRIVATE LIMITED	Rule 11 of NCLT	28/06/2023	PLEASE FILL CORRECTLY PARTY NAME	CHANDRA
466	8/6/2023	Interlocutory Application (I.B.C)	710102051722023	COMPANY PETITION IB (IBC)/923(PB)2018	SUNIL HANDA AND ORS VS SUREKHA BHANDARI	Sec 60(5)	28/06/2023	memo party missing and section wrong according your pdf and page no.25,41,45,47,60, not clear page and	Akhlak
467	8/6/2023	Interlocutory Application (I.B.C)	710102051582023	COMPANY PETITION IB (IBC)/199(ND)2022	YOGESH KUMAR VS SANYAM GOEL	Sec 60(5)	9/6/2023	ticket not allowed mid on vakalatanama and 1 rs. court fee missing and affidavit address mismatch of stamp paper	Vishal Chauhan
468	8/6/2023	Restoration Application (IBC)	710102051792023	COMPANY PETITION IB (IBC)/64(PB)2017	NIRAJ DUBEY VS SANYAM GOEL	Sec 60(5)	9/6/2023	all party in memo party should be on online portal and applicant sign missing in prayer	Niraj Dubey
469	8/6/2023	Interlocutory Application (I.B.C)	710102051642023	COMPANY PETITION IB (IBC)/882(ND)2020	NACHIKETA GUPTA VS ATUL MITTAL	Rule 11 of NCLT, 2016	9/6/2023	section wrong according your pdf and and all party petition and respondent detail fill online portal	ANURAG
470	8/6/2023	Interlocutory Application (I.B.C)	710102051622023	COMPANY PETITION IB (IBC)/48(PB)2020	RAHUL AWASTHI VS JAIPURIA BUILDCON PVT. LTD	Sec 60(5)	12/6/2023	sign missing in application page and counsel detail missing in prayer and true copy missing and court fee missing in vakalatanama	DR. ASHUTOSH
471	8/6/2023	Company Application(Companies Act)	710102051672023	COMPANY PETITION (COMPANIES ACT)/1(ND)2022	HATAM SINGH VS I.S.P. CONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT	28/06/2023	Page-25,27,29,31,33,35 are Cut, 37 not Clear and e-mail id missing in index memo party and prayer	komal Mundhra

472	8/6/2023	Interlocutory Application (I.B.C)	710102051822023	COMPANY PETITION (COMPANIES ACT)/1(ND)2022	KAMAL AGARWAL VS I.S.P. CONSTRUCTION PRIVATE LIMITED	Application under any other provisions - IBC	12/6/2023	wrong file please choose location kolkata	KAMAL AGARWAL
473	8/6/2023	Interlocutory Application (I.B.C)	710102051592023	COMPANY PETITION IB (IBC)/199(ND)2022	YOGESH KUMAR VS SANYAM GOEL	Sec 60(5)	12/6/2023	affidavit address mismatch of stamp paper and court fee missing and ticket not allowed mid on vakalatnama	Vishal Chauhan
474	9/6/2023	Interlocutory Application (I.B.C)	710102051892023	COMPANY PETITION IB (IBC)/223(ND)2022	PAX HOMES LLP VS RAKESH KUMAR JINDAL	Sec 60(5)	12/6/2023	Pages nos. 31,32,33 65 to 118 or 120,121 found in Hindi or Marathi plz submit translate copy 2.pages 119 to186 205 to 239 not true copy signed	Amir
475	8/6/2023	Restoration Application (Companies Act)	710102051812023	COMPANY PETITION (COMPANIES ACT)/113(PB)2021	AMANDA DESIREE BROWN VS WMW	Rule 11 of NCLT	12/6/2023	page no.11-19 not clear page and all party petition and respondent detail fill online portal and affidavit address mismatch of stamp paper	Rajiv Bakshi
476	8/6/2023	Interlocutory Application (I.B.C)	710102051772023	COMPANY PETITION IB (IBC)/708(ND)2021	MOHIT GOYAL VS HOTEL BANJARA LIMITED	Application under any other provisions - IBC	28/06/2023	page no.79,85-87,89 not clear page and section wrong	Arjun Maheshwari
477	8/6/2023	Interlocutory Application (I.B.C)	710102051662023	COMPANY PETITION IB (IBC)/48(PB)2020	SUDHIR MAHAJAN VS JAIPURIA BUILDCON PVT. LTD.	Sec 60(5)	12/6/2023	respondent detail not fill online portal and sign missing in application page and counsel detail missing in prayer and page no.47-48 not clear page and court fee 1rs. missing and true copy missing	DR. ASHUTOSH
478	9/6/2023	Interlocutory Application (I.B.C)	710102051932023	COMPANY PETITION IB (IBC)/694(PB)2018	JOINT COMMISSIONER OF COMMERCIAL TAX & GST VS HARISH TANEJA	Any other provision - Govt body	13/06/2023	please remove page before index and section wrong and date missing in index and contact to registry and file incomplete	Anand

479	7/6/2023	Interlocutory Application (I.B.C)	710102051422023	COMPANY PETITION IB (IBC)/1005(ND)2018	LIQUIDATOR OF M/S. A.M/ VINYL PRIVATE LIMITED VS MR. ASHOK CHOPRA	Sec 60(5)	12/6/2023	Stamp paper required, true copy signed missing on annexure, court fees or advocate welfare fees tickets missing on vakalatnama, page no 3 to 8 not signed.	Dhrupad
480	7/6/2023	Interlocutory Application (I.B.C)	710102051362023	COMPANY PETITION IB (IBC)/708(ND)2021	MOHIT GOYAL VS S&P INFRASTRUCTURE	Application under any other provisions- IBC	27/06/2023	page no.79,85,86,89, not clear page and due payment	Arjun Maheshwari
481	8/6/2023	Interlocutory Application (I.B.C)	710102051862023	COMPANY PETITION IB (IBC)/307(ND)2019	M/S OM RETAIL VS FRANCO LEONE LIMITED	Sec 42	28/06/2023	notary missing stamp paper and page no.29-64 not clear page and welfare and court fee missing and memo party missing and section not mention in index and section wrong and mail id missing and affidavit address mismatch of stamp paper	RUPESH
482	5/6/2023	Interlocutory Application (I.B.C)	710102050642023	COMPANY PETITION IB (IBC)/654(PB)2019	TOYOTA FINANCIAL SERVICES INDIAT LIMITED VS MR. VIVEK KUMAR RESOLUTION PROFESSIONAL	Sec 60(5)	26/06/2023	true copy missing in annexure page	RAJESH
483	12/6/2023	Interlocutory Application (I.B.C)	710102052662023	COMPANY PETITION IB (IBC)/1744(ND)2019	RAJNEESH NAGAR VS DEBASHISH NANDA	Sec 60(5),Rule 11 of NCLT, 2016	26/06/2023	page no.12-14 NOT SIGN	SHIKHAR GARG
484	11/6/2023	Company Application(Companies Act)	710102052362023	COMPANY PETITION (COMPANIES ACT)/126(PB)2019	MANJEET SINGH BASI &ANR VS CONTINENTAL CONSTRUCTION LTD ?S	Application under any other provisions	12/6/2023	wrong main case link	aaryan sharma
485	8/6/2023	Interlocutory Application (I.B.C)	710102051832023	COMPANY PETITION IB (IBC)/461(PB)2017	SHILPI CABLES PRIVATE LIMITED VS CONTINENTAL CONSTRUCTION LTD ?S	Regulation 44(2), Liquidation process Regulation, 2016	30/06/2023	PLEASE ADD PETITIONER PROPERLY rp detail missing online portal	SUKHDEV MADNANI
486	9/6/2023	Interlocutory Application (I.B.C)	710102052002023	COMPANY PETITION IB (IBC)/646(PB)2021	LAKSHYA GLOBAL LOGISTICS PRIVATE LIMITED VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Application under any other provisions- IBC	13/06/2023	respondent stamp paper supporting affidavit missing and affidavit address mismatch of stamp paper and counsel detail missing in prayer	Niharika Gupta

487	9/6/2023	Interlocutory Application (I.B.C)	710102052062023	COMPANY PETITION IB (IBC)/2454(ND)2019	RAVI BANSAL VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Sec 43(1) r/w Sec 44 (1)	13/06/2023	page no.86-90,100-103, not clear page and true copy missing and double page numbering and respondent detail missing online portal	MOHIT NANDWANI
488	9/6/2023	Interlocutory Application (I.B.C)	710102052112023	COMPANY PETITION IB (IBC)/401(ND)2017	DEEPAK KHANNA VS EARTH INFRASTRUCTURES LTD.	Application under any other provisions- IBC	13/06/2023	applicant detail missing online portal and page no.6 not clear page	Richa
489	10/6/2023	Interlocutory Application (I.B.C)	710102052242023	COMPANY PETITION IB (IBC)/342(ND)2017	MOHIT CHAWLA VS EARTH INFRASTRUCTURES LTD.	Sec 54(1)	27/06/2023	Tickets of court fees or advocate welfare fess paste on blank side of vakalatnama and e mail also missing on vakalatnama	PULKIT GOYAL
490	10/6/2023	Interlocutory Application (I.B.C)	710102052192023	COMPANY PETITION IB (IBC)/214(ND)2023	J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS SURESH KUMAR JAIN THROUGH RESOLUTION PROFESSIONAL SUNIL PRAKASH SHARMA	Sec 60(5)	26/06/2023	ib not mention in main case	ANAND
491	10/6/2023	Interlocutory Application (I.B.C)	710102052322023	COMPANY PETITION IB (IBC)/440(ND)2021	RAVEESHA REALCOM PRIVATE LIMITED VS LOGIX INFRA TECH PRIVATE LIMITED THROUGH INTERIM RESOLUTION PROFESSIONAL MR MANOHAR LAL VIJ	Sec 60(5)	13/06/2023	page 17 19 21 23 25 27 cut NEED TO SIGN EVERY PAGES	Joel
492	10/6/2023	Interlocutory Application (I.B.C)	710102052302023	COMPANY PETITION IB (IBC)/440(ND)2021	INDERJEET ARORA AND SONS HUF VS LOGIX INFRA TECH PRIVATE LIMITED THROUGH INTERIM RESOLUTION PROFESSIONAL MR MANOHAR LAL VIJ	Sec 60(5)	13/06/2023	page no, 19,23,25,27, cut page and applicant name should be on top in memo party and all party's applicant name and respondent detail fill online portal	Joel
493	10/6/2023	Interlocutory Application (I.B.C)	710102052182023	COMPANY PETITION IB (IBC)/216(ND)2023	J.C. FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS ANURADHA JAIN	Sec 60(5)	26/06/2023	ib not mention in main case	ANAND

494	10/6/2023	Interlocutory Application (I.B.C)	710102052352023	COMPANY PETITION IB (IBC)/440(ND)2021	SHEIKH IMRAN VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Sec 60(5)	13/06/2023	applicant name should be on top in memo party and all party's applicant name and respondent detail fill online portal	Joel
495	11/6/2023	Interlocutory Application (I.B.C)	710102052452023	COMPANY PETITION IB (IBC)/1896(ND)2019	ABDUL HAMEED VS SUNIL KUMAR AGARWAL	Sec 60(5)	14/06/2023	Paging missing on index or wrong with annexures, Sign missing on index or memo of parties, sign missing on all pages of application, Stamp paper Required, Date of affidavit not mention or readable, true copy signed missing on annexures, court fees or advocatre welfare fees tickets missing on vakalatnama	Saket
496	12/6/2023	Interlocutory Application (I.B.C)	710102052532023	COMPANY PETITION IB (IBC)/25(PB)2018	M/S. ESSAR POWER JHARKHAND LIMITED VS ICICI BANK LIMITED	Sec 60(5)	30/06/2023	Only mention Liquidator Name as Applicant In Online Portal any other name of applicant and respondent remove Proof Of Service Page No not mention Plz according to index mention.	Sanampreet
497	13/06/2023	Miscellaneous Application (IBC)	710102052762023	COMPANY PETITION IB (IBC)/236(ND)2020	PANKAJ NARANG VS ICICI BANK LIMITED	Rule 11 of NCLT, 2016	26/06/2023	memo party missing and case type wrong and true copy missing in annexure page stamp paper and affidavit missing	PANKAJ NARANG
498	9/6/2023	Interlocutory Application (I.B.C)	710102052052023	COMPANY PETITION IB (IBC)/132(PB)2017	MR. SANJAY GUPTA LIQUIDATOR SAMTEL COLOR LTD VS ICICI BANK LIMITED	Application under any other provisions- IBC	30/06/2023	page no.22-50 not clear page and e-mail id missing in index and memo party and prayer	Dhananjaya Sud
499	9/6/2023	Interlocutory Application (I.B.C)	710102052082023	COMPANY PETITION IB (IBC)/1731(ND)2019	TOYOTA FINANCIAL SERVICES INDIAT LIMITED VS SURESH KUMAR JAIN	Sec 60(5)	26/06/2023	page no.22-33 not clear page and page number missing after 42 page and true copy missing in annexure pages.	RAJESH

500	13/06/2023	Interlocutory Application (I.B.C)	710102052772023	COMPANY PETITION IB (IBC)/1248(PB)2018	ASHMEET SINGH BHATIA VS M/S GRANITE GATE PROPERTIES PVT LTD	Sec 60(5)	27/06/2023	page 168 199 221 241 266 267 297 306 330 341 342 343 348 350 351 355 373 374 382 389 399 440 502 not readable. Plz re scan or attach true type copy	SHASHWAT TRIPATHI
501	12/6/2023	Interlocutory Application (I.B.C)	710102052582023	COMPANY PETITION IB (IBC)/646(PB)2021	AWADHESH CHANDRA OJHA VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Application under any other provisions- IBC	14/06/2023	All Respondents details fill according to memo of parties on online portal, pages not true copy sign 9 to 17, 22 to 27, 29	Gaurav
502	9/6/2023	Interlocutory Application (I.B.C)	710102051972023	COMPANY PETITION IB (IBC)/1088(PB)2020	MR. PARDEEP KUMAR SETHI VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Sec 60(5)	27/06/2023	mobile no date missing on index, last page of memo of parties , application. date Email Mobile no missing on vakalatnama	Khushboo Shah
503	9/6/2023	Interlocutory Application (I.B.C)	710102051992023	COMPANY PETITION IB (IBC)/646(PB)2021	SK JAIN VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Application under any other provisions- IBC	27/06/2023	date missing on vakalatnama	Niharika Gupta
504	13/06/2023	Interlocutory Application (I.B.C)	710102052752023	COMPANY PETITION IB (IBC)/2095(ND)2019	MUKESH GUPTA LIQUIDATOR VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Application under any other provisions- IBC	27/06/2023	Sign mandatory on every page of report, pagination missing on annexures after 15 page or not according to index , after page no 19 of annexures not true copy signed,	ABHISHEK
505	12/6/2023	Interlocutory Application (I.B.C)	710102052602023	COMPANY PETITION IB (IBC)/269(ND)2020	MUKESH KUMAR VS FUTURE POWER TECHNOLOGIES PRIVATE LIMITED	Rule 11 of NCLT, 2016	27/06/2023	counsel detail missing in memo party and prayer and section wrong page no.3 and sanjay kumar and ASHU CABLE NETWORK e-stamp paper supporting affidavit missing and all party's in memo party should be on online portal	RAMESH

506	10/6/2023	Interlocutory Application (I.B.C)	710102052132023	COMPANY PETITION IB (IBC)/882(ND)2020	VIJAY KUMAR DHINGRA VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	13/06/2023	page no.1-3 not mention in index and date missing in index and memo party and sign missing in application page and applicant sign missing in prayer and date missing in prayer and true copy missing and double page numbering	Ujwala Uppaluri
507	15/06/2023	Interlocutory Application (I.B.C)	710102053312023	TRANSFER APPLICATION (IBC)/17(PB)2023	SUPREME STAR VILLA PRIVATE LIMITED VS SREI EQUIPMENT FINANCE LIMITED	Rule 11 of NCLT, 2016	16/06/2023	memo party missing and remove 16 d and sign missing in application page and stamp paper missing and court fee rs.2 missing	Aman Varma
508	15/06/2023	Interlocutory Application (I.B.C)	710102053262023	TRANSFER APPLICATION (IBC)/18(PB)2023	SUPREME BUNGLOWS PRIVATE LIMITED VS SREI EQUIPMENT FINANCE LIMITED	Rule 11 of NCLT, 2016	16/06/2023	memo party missing and remove 16 d in index and sign missing in application page and stamp paper missing and court fee 1 rs. missing	Aman Varma
	13/06/2023	Interlocutory Application (I.B.C)	710102052882023	TRANSFER APPLICATION (IBC)/18(PB)2023	KOMAL MANOJ BERIWAL VS SREI EQUIPMENT FINANCE LIMITED	Rule16(d),NCLT Rules,2016 IBC	14/06/2023	Main case not in link contact to registry	Mishra Legals
	15/06/2023	Interlocutory Application (I.B.C)	710102053272023	TRANSFER APPLICATION (IBC)/16(PB)2023	SUPREME INNOVATIVE BUILDING PROJECTS PRIVATE LIMITED VS SREI EQUIPMENT FINANCE LIMITED	Rule 11 of NCLT, 2016	16/06/2023	remove section 16d and memo party missing and need to sign missing in application page and stamp paper missing and rs. 1 court fee missing	Aman Varma
511	13/06/2023	Interlocutory Application (I.B.C)	710102052872023	COMPANY PETITION IB (IBC)/470(ND)2019	LIC HOUSING FINANCE LIMITED VS DURHA VITRAK PRIVATE LIMITED	Rule 11 of NCLT, 2016	14/06/2023	section wrong mention on online portal.	Sharad Tyagi
512	15/06/2023	Interlocutory Application (I.B.C)	710102053362023	TRANSFER APPLICATION (IBC)/20(PB)2023	SUPREME VASAI BHIWANDI TOLLWAYS PRIVATE LIMITED VS SREI INFRASTRUCTURE FINANCE LIMITED	Rule 11 of NCLT, 2016	16/06/2023	memo party missed index and pdf sign missed on every pages stamp paper missed date missed in vakalatnama court fee missed @1	Aman Varma

513	14/06/2023	Interlocutory Application (I.B.C)	710102052952023	COMPANY PETITION IB (IBC)/391(ND)2021	AADHAR INFRAHOLDING LIMITED & ORS VS MR ASHISH KUMAR AND ORS.	Sec 42	15/06/2023	all respondent detail not fill on online portal and section wrong according your pdf and need to sign every page in application and affidavit incomplete and page no.27,36,46,87,171,241, not clear page	Sumesh
514	15/06/2023	Company Application(Companies Act)	710102053322023	COMPANY PETITION (COMPANIES ACT)/59(ND)2022	OMEGA BRIGHT STEEL PRIVATE LIMITED VS REGISTRAR OF COMPANIES (NCT OF DELHI & HARYANA)	Any other provision - Govt body	16/06/2023	memo party missing and section wrong according your pdf and sign missing in application page and stamp paper missing	Pranay
515	14/06/2023	Interlocutory Application (I.B.C)	710102052972023	COMPANY PETITION IB (IBC)/440(ND)2021	AYUSH GOEL VS M/S LOGIX CITY DEVELOPERS PRIVATE LIMITED(THROUGH RP MANOHAR LAL VIJ)	Sec 60(5)	26/06/2023	stamp paper missing	GOVIND
516	14/06/2023	Restoration Application (IBC)	710102052922023	COMPANY PETITION IB (IBC)/1744(ND)2019	DHRUVA CHOUDHARY VS DEBASHISH NANDA	Rule 11 of NCLT, 2016	15/06/2023	memo party missing and due payment other section and stamp paper missing	Rakesh
517	14/06/2023	Interlocutory Application (I.B.C)	710102053122023	COMPANY PETITION IB (IBC)/882(ND)2020	YUVRAJ MEHTA VS LOGIX INFRA TECH PRIVATE LIMITED	Sec 60(5)	15/06/2023	date missing in index and memo party and sign missing in application page and counsel detail missing and applicant sign missing in prayer and affidavit address mismatch of stamp paper and page number missing in application	Ujwala Uppaluri
518	15/06/2023	Interlocutory Application (I.B.C)	710102053422023	COMPANY PETITION IB (IBC)/882(ND)2020	RAMESH PRASAD VS LOGIX INFRA TECH PRIVATE LIMITED	Sec 60(5)	16/06/2023	date missing in index and memo party and need to sign every page in application and page no.32-35 not clear page and true copy missing and date missing in vakalatnama	Ujwala Uppaluri

519	15/06/2023	Interlocutory Application (I.B.C)	710102053382023	COMPANY PETITION IB (IBC)/744(ND)2022	PRITI JAIN VS STARLIT POWER SYSTEMS LIMITED	Sec 60(5)	26/06/2023	need to correct respondent detail online portal	MOHD NAZIM KHAN
520	15/06/2023	Interlocutory Application (I.B.C)	710102053352023	TRANSFER APPLICATION (IBC)/19(PB)2023	SUPREME INFRASTRUCTURE INDIA LIMITED VS SREI INFRASTRUCTURE INDIA LIMITED	Rule 11 of NCLT, 2016	16/06/2023	memo party missing and remove 16 d in index and sign missing in application page and stamp paper missing and court fee 1 rs. missing	Aman Varma
521	15/06/2023	Interlocutory Application (I.B.C)	710102053232023	COMPANY PETITION IB (IBC)/559(PB)2017	M/S PADIA TIMBER COMPANY PVT. LTD. VS SREI INFRASTRUCTURE INDIA LIMITED	Sec 60(5)	20/06/2023	e-stamp paper missing and all party in memo party should be on online portal	Pankaj
522	14/06/2023	Interlocutory Application (I.B.C)	710102053112023	COMPANY PETITION IB (IBC)/882(ND)2020	SUNITA DHAMA VS LOGIX INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	15/06/2023	date missing in index and memo party and sign missing in application page and welfare missing and true copy missing and double page numbering	Ujwala Uppaluri
523	14/06/2023	Restoration Application (Companies Act)	710102053102023	COMPANY APPEAL (COMPANIES ACT)/1(ND)2023	SHREE BALAJI INFRACENTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES (EMERY TRADERS INDIA PVT. LTD)	Application under any other provisions	26/06/2023	incomplete file please contact to registry	RAJ KUMAR TANWAR
524	14/06/2023	Company Application (Companies Act)	710102053092023	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	SYNAPSICA TECHNOLOGIES PRIVATE LIMITED VS GANDHARV GOYAL	Rule 11 of NCLT	15/06/2023	section wrong and memo party missing	Aastha Bhardwaj
525	14/06/2023	Interlocutory Application (I.B.C)	710102053052023	COMPANY PETITION IB (IBC)/129(ND)2023	ECO GREEN BUILDTECH PRIVATE LIMITED VS SURESH KUMAR VERMA AND ORS	Application under any other provisions - IBC	15/06/2023	pdf not clear please proper scan and respondent no.2 detail not fill on online portal	VAIBHAV TYAGI

526	15/06/2023	Interlocutory Application (I.B.C)	710102053442023	COMPANY PETITION IB (IBC)/882(ND)2020	DEEPAK BANSAL VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	20/06/2023	DATE MISSING IN INDEX AND SIGN MISSING IN APPLICATION PAGE AND COUNSEL DETAIL MISSING IN PRAYER AND APPLICANT SIGN MISSING IN PRAYER AND AFFIDAVIT address mismatch of stamp paper and page no.38,40,41 cut page and page noi.53-78 not clear page and true copy missing	Ujwala Uppaluri
527	9/6/2023	Interlocutory Application (I.B.C)	710102051982023	COMPANY PETITION IB (IBC)/646(PB)2021	KRITI BUILDTECH PRIVATE LIMITED VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Application under any other provisions- IBC	30/06/2023	e-mail id missing in index and memo party prayer and counsel detail missing in prayer and respondent stamp paper and affidavit missing	Niharika Gupta
528	14/06/2023	Interlocutory Application (I.B.C)	710102053142023	COMPANY PETITION IB (IBC)/744(ND)2022	BABITA JAIN VS STARLIT POWER SYSTEMS LIMITED	Sec 60(5)	26/06/2023	respondent khushwinder singhal detail missing in online portal and please remove STARLIT POWER SYSTEMS LIMITED	MOHD NAZIM KHAN
529	16/06/2023	Interlocutory Application (I.B.C)	710102053542023	COMPANY PETITION IB (IBC)/280(ND)2022	SHAMSHER BAHADUR SINGH VS STARLIT POWER SYSTEMS LIMITED	Sec 60(5)	20/06/2023	section wrong and rp detail missing and page number missing after 69 page	Ashu Kansal
530	19/06/2023	Interlocutory Application (I.B.C)	710102053922023	COMPANY PETITION IB (IBC)/556(ND)2020	DIVYANSHU WALIA VS NYSA COMMUNICATIONS PRIVATE LIMITED	Application under any other provisions- IBC	26/06/2023	Case type wrong plz select interlocutory application IBC, provide all applicants stamp affidavits or letter of authority vinita and hasrhit	Divyanshu Walia

531	16/06/2023	Interlocutory Application (I.B.C)	710102053482023	COMPANY PETITION IB (IBC)/2454(ND)2019	RAVI BANSAL VS NYSA COMMUNICATIONS PRIVATE LIMITED	Sec 66(1)	20/06/2023	section wrong according your pdf and page no. missing in index and date missing in index and all respondent detail missing online portal and page no.49,93,98-101,113-115, not clear page and welfare and court fee missing and volume wise index missing	MOHIT NANDWANI
532	16/06/2023	Interlocutory Application (I.B.C)	710102053522023	COMPANY PETITION IB (IBC)/440(ND)2021	ABHISHEK KUMAR VS ANIL KAUSHAL & ORS.	Application under any other provisions- IBC	20/06/2023	incomplete file	Abhishek
533	17/06/2023	Interlocutory Application (I.B.C)	710102053762023	COMPANY PETITION IB (IBC)/559(PB)2017	BANK OF BARODA VS M/S PADIA TIMBER COMPANY PVT. LTD.	Sec 60(5)	20/06/2023	Memo of parties missing, True copy sign missing on annexures	Pankaj
534	16/06/2023	Interlocutory Application (I.B.C)	710102053582023	COMPANY PETITION IB (IBC)/559(PB)2017	BANK OF BARODA VS JAGADEES KUMAR MORRI LIQUIDATOR OF MS PADIA TIMBER CO. PVT LTD	Sec 60(5)	20/06/2023	section wrong according your pdf and page no.31-63 not clear page and 10 rs, welfare missing and true copy missing	PRAVEENA GAUTAM
535	16/06/2023	Interlocutory Application (I.B.C)	710102053602023	COMPANY PETITION IB (IBC)/505(ND)2022	MAHI BUILDHOME PRIVATE LIMITED VS UNIBERA DEVELOPERS PRIVATE LIMITED	Sec 60(5)	20/06/2023	remove detail main case online portal	Puneet Sakhuja
536	17/06/2023	Interlocutory Application (I.B.C)	710102053712023	COMPANY PETITION IB (IBC)/2432(PB)2019	LEKHRAJ BAJAJ VS UNIBERA DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	21/06/2023	page no.27-29 not clear page	ANANT A PAVGI
537	16/06/2023	Interlocutory Application (I.B.C)	710102053532023	COMPANY PETITION IB (IBC)/93(PB)2021	A2V INFRA VS SKYLARK INFRA ENGINEERING PVT. LTD.	Rule 11 of NCLT, 2016	20/06/2023	memo party missing and date missing in prayer counsel detail missing in index	AADITYA A PANDE
538	17/06/2023	Interlocutory Application (I.B.C)	710102053652023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO RESOLUTION PROFESSIONAL VS MR. KEWAL KRISHAN KUMAR	Sec 60(5)	23/06/2023	applicant name should be first in memo of party	Khushboo Shah

539	16/06/2023	Restoration Application (IBC)	710102053612023	COMPANY PETITION IB (IBC)/256(ND)2023	BURLINGTON FINANCE LTD. VS SMW METAL PRIVATE LIMITED	Rule 11 of NCLT, 2016	26/06/2023	memo party not mention in index and section wrong according your pdf and and counsel e-mail id and phone no. missing in index and memo party and prayer and counsel detail missing in memo party and prayer place date missing in index and prayer	CUSTOS
540	17/06/2023	Interlocutory Application (I.B.C)	710102053772023	COMPANY PETITION IB (IBC)/755(ND)2022	RAJ KUMAR DAD-RP VS SMW METAL PRIVATE LIMITED	22(3)a	21/06/2023	page no.29 not clear page	Raj Kumar Dad
541	16/06/2023	Interlocutory Application (I.B.C)	710102053492023	COMPANY PETITION IB (IBC)/3267(ND)2019	PUNJAB NATIONAL BANK VS M/S APPLE SPONGE AND POWER LTD	Sec 60(5)	21/06/2023	memo party missing and page no.121 cut page and page no.124 not clear page	Rajinder
542	16/06/2023	Interlocutory Application (I.B.C)	710102053472023	COMPANY PETITION IB (IBC)/662(ND)2021	AMIT AGRAWAL VS M/S APPLE SPONGE AND POWER LTD	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	21/06/2023	application missing please re-upload file	Pankaj
543	21/06/2023	Interlocutory Application (I.B.C)	710102054272023	COMPANY PETITION IB (IBC)/783(ND)2022	SHAMSHER BAHADUR SINGH VS M/S APPLE SPONGE AND POWER LTD	Application under any other provisions- IBC	26/06/2023	Required sub index missing on both pdf	SHAMSHER BAHADUR SIN
544	17/06/2023	Interlocutory Application (I.B.C)	710102053722023	COMPANY PETITION IB (IBC)/2011(PB)2019	SHYAM ARORA VS M/S APPLE SPONGE AND POWER LTD	Sec 60(5)	21/06/2023	main case wrong	SHYAM
545	17/06/2023	Interlocutory Application (IBC)	710102053752023	COMPANY PETITION IB (IBC)/559(PB)2017	PADIA TIMBER CO. (P) LTD. VS BANK OF BARODA	Sec 60(5)	21/06/2023	memo party missing	Pankaj
546	19/06/2023	Interlocutory Application (I.B.C)	710102053982023	COMPANY PETITION IB (IBC)/708(ND)2021	SAURABH ENTERPRISES VS MR. MOHIT GOYAL	Sec 60(5)	22/06/2023	Affidavit Address not match with stamp paper, page no 20 to 26, 29, 83, 84	Shubham Jain
547	21/06/2023	Interlocutory Application (I.B.C)	710102054192023	COMPANY PETITION IB (IBC)/552(ND)2021	SUNIL KUMAR VS RESOLUTION PROFESSIONAL FOR K.S.N BUILDWELL PRIVATE LIMITED	Sec 60(5)	26/06/2023	Applicant number 2 navnesh Details not update in online portal, email id date missing in Vakalatnama	Mukesh Singh Bhadauria
548	16/06/2023	Interlocutory Application (I.B.C)	710102053592023	COMPANY PETITION IB (IBC)/11(ND)2021	ARUNAVA SIKDAR VS RESOLUTION PROFESSIONAL FOR K.S.N BUILDWELL PRIVATE LIMITED	Sec 30	26/06/2023	pages no.121,135,141-148, not clear pages re-scan or attach true type copy of following pages	Aditi Sharma

549	19/06/2023	Interlocutory Application (I.B.C)	710102053952023	COMPANY PETITION IB (IBC)/505(ND)2022	RAVINDU PRABHAT TIWARI VS MR. AYYAGARI VISWANADHA SARMA	Sec 60(5)	22/06/2023	page 53 57 not readable, true copy missing on annexure, e mail missing on vakalatnama	Anand
550	20/06/2023	Interlocutory Application (I.B.C)	710102054172023	COMPANY PETITION IB (IBC)/921(ND)2020	DEEPIKA BHUGRA PRASAD VS THE SUPERINTENDENT CENTRAL GOODS AND SERVICE TAX DIVISION	Sec 60(5)	22/06/2023	true copy missing on annexures, date missing on vakalatnama, proof of service missing	Shrey
551	20/06/2023	Interlocutory Application (I.B.C)	710102054142023	COMPANY PETITION IB (IBC)/708(ND)2021	ANAV ENTERPRISES VS MR. MOHIT GOYAL	Sec 60(5)	22/06/2023	page 21 to 27, 30, 73 not readable	Shubham Jain
552	20/06/2023	Interlocutory Application (I.B.C)	710102054042023	COMPANY PETITION IB (IBC)/1103(ND)2020	SANDEEP GUPTA VS RAJIV BAJAJRP	Sec 60(5),Rule 11 of NCLT, 2016	22/06/2023	Application every page sign, affidavit address mismatch with stamp, true copy sign missing on annexures, email missing on vakalatnama	AVINASH
553	21/06/2023	Interlocutory Application (I.B.C)	710102054242023	COMPANY PETITION IB (IBC)/708(ND)2021	DAVESH DEVELOPERS VS MR. MOHIT GOYAL	Sec 60(5)	22/06/2023	Page no. 21 to 27 And page 30 and 73 to 75 Are not cleared	Shubham Jain
554	20/06/2023	Interlocutory Application (I.B.C)	710102054102023	COMPANY PETITION IB (IBC)/460(ND)2021	ANKUR GUPTA VS ANISH AGGARWAL	Sec 60(5)	22/06/2023	date missing on index, pagination wrong according, true copy missing page 17a to 17q, page 37 38 39 40 not readable, date missing on vakalatnama	Rajeev Kumar Ranjan
555	21/06/2023	Interlocutory Application (I.B.C)	710102054182023	COMPANY PETITION IB (IBC)/317(ND)2022	ASHOK KUMAR GUPTA RP OF ANDES TOWN PLANNERS PRIVATE LIMITED VS HALWASIYA DEVELOPMENTS PVT. LTD.	Sec 60(5)	22/06/2023	Page 21 22 not clear, pages 38 to 46, 66 68 70 71 72 157 159 161 163 found in Hindi,date and place missing in vakalatnama	RISHI KUMAR SINGHAL
556	21/06/2023	Interlocutory Application (I.B.C)	710102054332023	COMPANY PETITION IB (IBC)/1412(ND)2019	RAJESH KUMAR GUPTA VS HALWASIYA DEVELOPMENTS PVT. LTD.	Application under any other provisions- IBC	22/06/2023	Page no. 2 are not cleared	Rajesh Kumar Gupta
557	21/06/2023	Interlocutory Application (I.B.C)	710102054322023	COMPANY PETITION IB (IBC)/22(ND)2018	SHEKHAR RESORT LIMITED VS PUNJAB NATIONAL BANK	Application under any other provisions- IBC	26/06/2023	respondent detail mention in online portal, mobile no, email stamp missing on vakalatnama	ABHISHEK

558	21/06/2023	Interlocutory Application (I.B.C)	710102054342023	COMPANY PETITION IB (IBC)/307(ND)2019	CENTRAL GST & CX DEPARTMENT CGST DELHI WEST COMMISSIONERATE VS MR. ANIL KOHLI LIQUIDATOR OF M/S FRANCO LEONE LIMITED	Sec 42	22/06/2023	documents not found	Arjun Jain
559	22/06/2023	Interlocutory Application (I.B.C)	710102054412023	COMPANY PETITION IB (IBC)/304(ND)2023	INTEC CAPITAL LIMITED VS DELCO INFRASTRUCTURE PROJECTS LIMITED	Sec 60(5)	30/06/2023	respondent details missing in memo of party	INTEC CAPITAL LIMITED
560	24/06/2023	Interlocutory Application (I.B.C)	710102055052023	COMPANY PETITION IB (IBC)/822(ND)2021	UMESH GUPTA (LIQUIDATOR) VS DELCO INFRASTRUCTURE PROJECTS LIMITED	Application under any other provisions - IBC	26/06/2023	after page no 12 all pages are missing	Umesh Gupta
561	19/06/2023	Interlocutory Application (I.B.C)	710102053972023	COMPANY PETITION IB (IBC)/708(ND)2021	SATYA CORPORATION VS MR. MOHIT GOYAL	Sec 60(5)	22/06/2023	page 21 to 27 30 74 not readable,	Shubham Jain
562	21/06/2023	Interlocutory Application (I.B.C)	710102054392023	COMPANY PETITION IB (IBC)/16(PB)2017	RITUPAL SINGH VS HARISH CHANDER MANCHANDA (LIQUIDATOR)	Sec 42	22/06/2023	Page no. 18 are not cleared, page numbering not mention in index ,25 Rs. welfare and 3 Rs. court fee missing on Vakalatnama section wrong & case type	Nikhil Kumar Jha
563	21/06/2023	Interlocutory Application (I.B.C)	710102054352023	COMPANY PETITION IB (IBC)/1411(ND)2019	RAJESH KUMAR GUPTA VS HARISH CHANDER MANCHANDA (LIQUIDATOR)	Application under any other provisions - IBC	22/06/2023	Page no. 6 and 8 are not cleared,	Rajesh Kumar Gupta
564	22/06/2023	Interlocutory Application (I.B.C)	710102054702023	COMPANY PETITION IB (IBC)/2503(ND)2019	DURGA DAS AGRAWAL VS BLISS EQUITY PRIVATE LIMITED	Sec 60(5)	23/06/2023	all respondent not mention in soft copy in memo of party, page no. 93,95,98,100,101,102,108,109 not clear	Shivam Gautam
565	21/06/2023	Interlocutory Application (I.B.C)	710102054372023	COMPANY PETITION IB (IBC)/48(PB)2020	VEKAS KUMAR GARG VS BLISS EQUITY PRIVATE LIMITED	Sec 60(5)	22/06/2023	respondents details mention on online portal	Shivanshu Kumar
566	21/06/2023	Interlocutory Application (I.B.C)	710102054382023	COMPANY PETITION IB (IBC)/48(PB)2020	ANUP KUMAR VS HEMIN ENTERPRISE & ORS	Sec 66(1)	22/06/2023	wrongly filed main case not linked	SHANKARI MISHRA

567	23/06/2023	Interlocutory Application (I.B.C)	710102054842023	COMPANY PETITION IB (IBC)/160(PB)2018	WHITE METALS LIMITED VS ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED	Rule 11 of NCLT, 2016	26/06/2023	fill all respondent and petitioner details in technically, applicant name should be first in memo of part, 2nd vol. index missing, typed copy missing page no. 142-144,213-215, page no. 161-171,173-176,182-186,188-191, 197-199,209-211 page no. 206 cutting true copy and sing missing in annexure pages	NAVEEN CHAWLA
568	22/06/2023	Interlocutory Application (I.B.C)	710102054672023	COMPANY PETITION IB (IBC)/741(ND)2021	VASUDEO AGARWAL RESOLUTION PROFESSIONAL VS ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED	Sec 30	26/06/2023	Respondent detail missing on online portal, plz sign application every page, Pagation wrong, proof of service required, page no 71,72 nor clear.	Nikhil Kandpal
569	22/06/2023	Interlocutory Application (I.B.C)	710102054542023	COMPANY PETITION IB (IBC)/239(PB)2017	NARESH KUMAR SOOD VS ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED	Sec 60(5)	23/06/2023	page no.60, 101,146-149 not clear	NARESH
570	23/06/2023	Interlocutory Application (I.B.C)	710102054882023	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS STAN AUTOS PRIVATE LIMITED	Rule 11 of NCLT, 2016	26/06/2023	E-stamp paper is missing	Mr. jitendra kumar
571	23/06/2023	Interlocutory Application (I.B.C)	710102054832023	COMPANY PETITION IB (IBC)/106(ND)2022	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS NARESH KUMAR AGARWAL & ANR	19(2)	26/06/2023	Court fee missing in vakalatnama	BIHU SHARMA
572	23/06/2023	Interlocutory Application (I.B.C)	710102054802023	COMPANY PETITION IB (IBC)/505(ND)2022	VIKAS ARORA VS AYYAGARI VISWANADHA SARMA	Sec 60(5)	26/06/2023	page no. 36 not clear and proof of service page no. mention in index	Mansij
573	23/06/2023	Interlocutory Application (I.B.C)	710102054862023	COMPANY PETITION IB (IBC)/160(PB)2018	WHITE METALS LIMITED VS ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED	Rule 11 of NCLT, 2016	26/06/2023	Page no. 162 to 186 are not clear	NAVEEN CHAWLA

574	25/06/2023	Interlocutory Application (I.B.C)	710102055082023	COMPANY PETITION IB (IBC)/731(PB)2018	ASHWINI MEHRA VS ERSTWHILE COMMITTEE OF CREDITORS OF PUNJ LLOYD LIMITED	Sec 60(5)	26/06/2023	respondent Details not fill in technically	RAGHAV CHADHA
575	24/06/2023	Restoration Application (Companies Act)	710102055022023	COMPANY PETITION (COMPANIES ACT)/163(ND)2018	RAJAINDEERR JAINA VS UNION OF INDIA	Rule 48	26/06/2023	merge pdf and section mention in index, applicant name should be first in memo of party,	Adesh
576	24/06/2023	Interlocutory Application (I.B.C)	710102054972023	COMPANY PETITION IB (IBC)/575(ND)2017	MR. KG SOMANI VS UNION OF INDIA	Regulation 44(2), Liquidation process Regulation, 2016	26/06/2023	25 Rs. Welfare And 3 Rs. court fee missing on Vakalatnama, Proof of service are missing	ABHISHEK
577	24/06/2023	Interlocutory Application (I.B.C)	710102055042023	COMPANY PETITION IB (IBC)/528(ND)2022	ASHOK KUMAR GUPTA RP OF VEE ESS JEWELLERS PVT LTD VS THE DIRECTORATE OF REVENUE INTELLIGENCE	Sec 60(5)	26/06/2023	vakalatnama and proof of service page no. mention index	RISHI KUMAR SINGHAL
578	24/06/2023	Interlocutory Application (I.B.C)	710102055072023	COMPANY PETITION IB (IBC)/264(PB)2023	ACCIPITER INVESTMENTS AIRCRAFT 2 LIMITED VS GO AIRLINES (INDIA) LTD	Sec 60(5)	26/06/2023	memo of party missing, e-stem paper missing, sing every pages of application, true copy and sing missing in annexure pages , proof of service missing	ANKUR
579	24/06/2023	Interlocutory Application (I.B.C)	710102055062023	COMPANY PETITION IB (IBC)/264(PB)2023	EOS AVIATION 12 IRELAND LTD. VS GO AIRLINES (LNDIA) LTD	Sec 60(5)	26/06/2023	memo of party missing, master index missing, e-stamp missing, page no. 221, sing all pages of application, sing and truecopy missing in annexure pages	ANKUR
580	22/06/2023	Interlocutory Application (I.B.C)	710102054682023	COMPANY PETITION IB (IBC)/923(ND)2020	ANIL KUMAR SHARMA LIQUIDATOR MACRO COMMERCE PRIVATE LIMITED VS GAGAN GULATI LIQUIDATOR PANTEL TECHNOLOGIES PRIVATE LIMITED	Sec 42	26/06/2023	wrong section	Dhananjaya Sud

581	24/06/2023	Interlocutory Application (I.B.C)	710102054982023	COMPANY PETITION IB (IBC)/178(PB)2017	PRABHJIT SINGH SONI VS GAGAN GULATI LIQUIDATOR PANTEL TECHNOLOGIES PRIVATE LIMITED	Application under any other provisions- IBC	26/06/2023	page no. 23 not clear	PRABHJIT
582	20/06/2023	Interlocutory Application (I.B.C)	710102054022023	COMPANY PETITION IB (IBC)/2590(ND)2019	VINITA VS MAHESH TANEJA LIQUIDATOR	Application under any other provisions- IBC	26/06/2023	Wrong Main Case No. Linked With IA, Wrong Section Chosen, Double Page Numbering after Page No.-29 till end of Last Page	Vinita
583	23/06/2023	Interlocutory Application (I.B.C)	710102054892023	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS STAN AUTOS PRIVATE LIMITED	Rule 11 of NCLT, 2016	26/06/2023	e-stamp paper missing	Mr. jitendra kumar
584	27/06/2023	Interlocutory Application (I.B.C)	710102055212023	COMPANY PETITION IB (IBC)/882(ND)2020	ANJU BHATIA VS ATUL MITTAL	Sec 60(5)	28/06/2023	applicant name should be first in memo of party, date and place mention after index	ANURAG
585	27/06/2023	Interlocutory Application (I.B.C)	710102055202023	COMPANY PETITION IB (IBC)/882(ND)2020	RICHA DHAWAN ANAND VS ATUL MITTAL	Sec 60(5)	28/06/2023	applicant name should be first in memo of party, date and place mention after index	ANURAG
586	28/06/2023	Interlocutory Application (I.B.C)	710102055602023	COMPANY PETITION IB (IBC)/1248(PB)2018	SH. ARBIND KUMAR SINGH VS SH. DEVENDRA SINGH	Rule 11 of NCLT, 2016	30/06/2023	due payment, memo of party missing, proof of service missing	SURESH KUMAR CHATURVEDI
587	28/06/2023	Interlocutory Application (I.B.C)	710102055482023	COMPANY PETITION IB (IBC)/599(PB)2022	RP SANJEEV CHAUDHARY VS SUSPENDED BOARD OF SCHIFFLIES INDIA LIMITED	Application under any other provisions- IBC	28/06/2023	fill all respondent details in technically	Sanjeev
588	23/06/2023	Interlocutory Application (I.B.C)	710102054872023	COMPANY PETITION IB (IBC)/271(PB)2017	GOPAL LAL BASER VS SUSPENDED BOARD OF SCHIFFLIES INDIA LIMITED	Sec 60(5)	26/06/2023	back date affidavit	Umesh
589	26/06/2023	Interlocutory Application (I.B.C)	710102055102023	COMPANY PETITION IB (IBC)/440(ND)2021	ANIL NANKANI VS MANOHAR LAL VIJ	Sec 60(5)	27/06/2023	page no. 39 affidavit not notary,	SHYAM
590	27/06/2023	Interlocutory Application (I.B.C)	710102055232023	COMPANY PETITION IB (IBC)/1083(PB)2018	PITRUCHHAYA ARORA VS UDAYRAJ PATWARDHAN	Sec 60(5)	28/06/2023	page no 37,41,42,43 not clear, sing and true copy every page of annexure,	HIMANSHU KAUSHIK

591	26/06/2023	Interlocutory Application (I.B.C)	710102055122023	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS STAN AUTOS PRIVATE LIMITED	Sec 60(5)	27/06/2023	section mention in index, case title wrong	Mr. jitendra kumar
592	26/06/2023	Interlocutory Application (I.B.C)	710102055132023	COMPANY PETITION IB (IBC)/1445(ND)2019	SHYAM ARORA VS STAN AUTOS PRIVATE LIMITED	Sec 60(5)	27/06/2023	incomplete details after index of liquidator, respondent details not fill in technically	SHYAM
593	27/05/2023	Interlocutory Application (I.B.C)	710102048292023	COMPANY PETITION IB (IBC)/812(ND)2021	RAKESH KUMAR JINDAL VS SHYAM SEHGAL	Application under any other provisions- IBC	27/06/2023	section wrong and please choose any other provision	Rakesh Kumar Jindal
594	27/06/2023	Interlocutory Application (I.B.C)	710102055312023	COMPANY PETITION IB (IBC)/546(PB)2018	SUNIL PRAKASH SHARMA VS STERLING VEHICLES & GENERAL SALES PVT LTD	Regulation 44(2), Liquidation process Regulation, 2016	28/06/2023	fill petitioner and respondent details in technical, page no. 17 not clear	Sunil Prakash Sharma
595	27/06/2023	Interlocutory Application (I.B.C)	710102055272023	COMPANY PETITION IB (IBC)/223(ND)2022	RAKESH KUMAR JINDAL VS PAX HOMES LLP	19(2)	28/06/2023	page no. 49-51 not clear	Rakesh Kumar Jindal
596	27/06/2023	Interlocutory Application (I.B.C)	710102055342023	COMPANY PETITION IB (IBC)/783(ND)2022	SHAMSHER BAHADUR SINGH VS PAX HOMES LLP	Application under any other provisions- IBC	28/06/2023	memo of party missing, prayer missing	SHAMSHER BAHADUR SIN
597	27/06/2023	Interlocutory Application (I.B.C)	710102055302023	COMPANY PETITION IB (IBC)/513(ND)2020	JAI PRAKASH RAWAT VS PAX HOMES LLP	Application under any other provisions- IBC	28/06/2023	applicant name should be first in memo of party, respondent details fill in technically, page no. 9 not clear, RP details missing after index	Jai
598	27/06/2023	Restoration Application (Companies Act)	710102055322023	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/123(ND)2022	MANIPURA COMMERCIAL PRIVATE LIMITED VS PAX HOMES LLP	Rule 11 of NCLT	28/06/2023	Memo of party missing, Section mention in index	Rajesh Kumar
599	27/06/2023	Interlocutory Application (I.B.C)	710102055252023	COMPANY PETITION IB (IBC)/130(PB)2023	STATE BANK OF INDIA VS RAEBAREILLY ALLAHABAD HIGHWAY PRIVATELIMITED	Sec 60(5)	28/06/2023	page no. 9-10 not clear, Memo of party missing,	SIDDHARTH SANGAL
600	27/06/2023	Interlocutory Application (I.B.C)	710102055242023	COMPANY PETITION IB (IBC)/741(ND)2021	VASUDEO AGARWAL VS RAEBAREILLY ALLAHABAD HIGHWAY PRIVATELIMITED	Application under any other provisions- IBC	28/06/2023	over writing in index	Nikhil Kandpal
601	27/06/2023	Interlocutory Application (I.B.C)	710102055182023	COMPANY PETITION IB (IBC)/1103(ND)2020	RAJIV BAJAJ VS M/S DIAMOND IT INFRACON PVT. LTD.	Sec 12(2)	28/06/2023	wrong case type, true copy missing in page no. 17 to 27, page no. 72 not clear	RAJIV

602	27/06/2023	Interlocutory Application (I.B.C)	710102055332023	COMPANY PETITION IB (IBC)/642(ND)2020	MR. ANIL TAYAL LIQUIDATOR VS M/S DIAMOND IT INFRACON PVT. LTD.	Any other provision - Govt body	28/06/2023	wrong case type, due payment	ABHISHEK
603	27/06/2023	Interlocutory Application (I.B.C)	710102055362023	COMPANY PETITION IB (IBC)/445(ND)2020	SUMAN KUMAR VERMA VS JASODA GULLIYA	Application under any other provisions- IBC	28/06/2023	Respondent name are missing in memo parties	MUNISH
604	28/06/2023	Interlocutory Application (I.B.C)	710102055592023	COMPANY PETITION IB (IBC)/547(ND)2022	ANIL MITTAL VS JASODA GULLIYA	Application under any other provisions- IBC	30/06/2023	page no. 38 not clear	Anil Kumar Mittal
605	28/06/2023	Interlocutory Application (I.B.C)	710102055472023	COMPANY PETITION IB (IBC)/510(PB)2019	MR. PRAWINCHARAN PRAFULCHARAN DWARY LIQUIDATOR OF M/S ROYAL WOOD PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES	Sec 54(1)	30/06/2023	volume wise index missing, page no. 78,114,162,211,213,218,219,221,230,263,265,295,302,303 not clear	Uday Bedi
606	26-06-2023	0710102079682022(No.of Docs 1)	0710102079682022/2	INTERLOCUTORY APPLICATION (I.B.C)/4746(PB)2022	ORRIS INFRASTRUCTURE PRIVATE LIMITED VS. G.C. YADAV & ORS.	Application under any other provisions- IBC	27-06-2023	E Stamp paper are missing	rrglawoffice
607	30-09-2022	0710102063132022(No.of Docs 2)	0710102063132022/1	INTERLOCUTORY APPLICATION (I.B.C)/4309(ND)2022	VEENA SAWHNEY VS. H. S OBEROI BUILDTECH PRIVATE LIMITED	Sec 60(5)	27-06-2023	Proof of service are missing	Ankush@1990
608	30-09-2022	0710102063132022(No.of Docs 2)	0710102063132022/1	INTERLOCUTORY APPLICATION (I.B.C)/4309(ND)2022	VEENA SAWHNEY VS. H. S OBEROI BUILDTECH PRIVATE LIMITED	Sec 60(5)	27-06-2023	Proof of service are missing	Ankush@1990
609	27-06-2023	0710102079682022(No.of Docs 2)	0710102079682022/3	INTERLOCUTORY APPLICATION (I.B.C)/4746(PB)2022	ORRIS INFRASTRUCTURE PRIVATE LIMITED VS. G.C. YADAV & ORS.	Application under any other provisions- IBC	27-06-2023	E Stamp paper are missing	rrglawoffice
610	30-09-2022	0710102063132022(No.of Docs 2)	0710102063132022/1	INTERLOCUTORY APPLICATION (I.B.C)/4309(ND)2022	VEENA SAWHNEY VS. H. S OBEROI BUILDTECH PRIVATE LIMITED	Sec 60(5)	27-06-2023	Proof of service are missing	Ankush@1990
611	30-09-2022	0710102063132022(No.of Docs 2)	0710102063132022/1	INTERLOCUTORY APPLICATION (I.B.C)/4309(ND)2022	VEENA SAWHNEY VS. H. S OBEROI BUILDTECH PRIVATE LIMITED	Sec 60(5)	27-06-2023	Proof of service are missing	Ankush@1990

612	20-06-2023	0710102029572023(No.of Docs 1)	0710102029572023/1	CONTEMPT PETITION (IBC)/20(ND)2023	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEM LIMITED VSHARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPEMENT CORPROATION LIMITED	Rule 11 of NCLT, 2016	26-06-2023	Rs.1 Court fees is missing on Vakalatnama.	Srslegal3150
613	20-06-2023	0710102029572023(No.of Docs 1)	0710102029572023/1	CONTEMPT PETITION (IBC)/20(ND)2023	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEM LIMITED VSHARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPEMENT CORPROATION LIMITED	Rule 11 of NCLT, 2016	26-06-2023	Rs.1 Court fees is missing on Vakalatnama.	Srslegal3150
614	23-06-2023	0710102042122023(No.of Docs 1)	0710102042122023/1	INTERLOCUTORY APPLICATION (I.B.C)/2893(ND)2023	RAJIV BAJAJ VSDHARMENDRA GREWAL S/O SH. CHANDER BHAN GREWAL	Sec 60(5)	26-06-2023	page No is not mentioned on Pages.	LQRAJIVBAJAJ
615	20-06-2023	0710102029572023(No.of Docs 1)	0710102029572023/1	CONTEMPT PETITION (IBC)/20(ND)2023	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEM LIMITED VSHARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPEMENT CORPROATION LIMITED	Rule 11 of NCLT, 2016	26-06-2023	Rs.1 Court fees is missing on Vakalatnama.	Srslegal3150
616	20-06-2023	0710102029572023(No.of Docs 1)	0710102029572023/1	CONTEMPT PETITION (IBC)/20(ND)2023	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEM LIMITED VSHARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPEMENT CORPROATION LIMITED	Rule 11 of NCLT, 2016	26-06-2023	Rs.1 Court fees is missing on Vakalatnama.	Srslegal3150

617	21-06-2023	0710102048052022(No.of Docs 2)	0710102048052022/3	COMPANY APPEAL(COMPANIES ACT)/162(ND)2022	LEVITATE MOBILE TECHNOLOGIES PRIVATELIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (3)	22-06-2023	DOCUMENT INCOMPLETE	csanand22
618	21-06-2023	0710102016912022(No.of Docs 2)	0710102016912022/4	INTERLOCUTORY APPLICATION (I.B.C)/2003(ND)2022	ANIL KUMAR JAIN VSMADHAV SARAN AGARWAL	Application under any other provisions- IBC	22-06-2023	NEED TO SIGN EVERY PAGES	apoorv@cjalaw.in
619	21-06-2023	0710102080062022(No.of Docs 3)	0710102080062022/6	COMPANY PETITION (COMPANIES ACT)/27(ND)2023	SHRI HARISH CHANDER VS. HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	22-06-2023	PAGE-37 38 42 43 86 92 95 104 187 199 201 NOT CLEAR	aniljain
620	21-06-2023	0710102035482022(No.of Docs 1)	0710102035482022/2	COMPANY APPEAL(COMPANIES ACT)/101(ND)2022	PRO CAST TELECOM (OPC) PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	22-06-2023	INDEX MISSING	chandradip
621	21-06-2023	0710102080062022(No.of Docs 3)	0710102080062022/6	COMPANY PETITION (COMPANIES ACT)/27(ND)2023	SHRI HARISH CHANDER VS. HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	22-06-2023	PAGE-37 38 42 43 86 92 95 104 187 199 201 NOT CLEAR	aniljain
622	21-06-2023	0710102080062022(No.of Docs 3)	0710102080062022/6	COMPANY PETITION (COMPANIES ACT)/27(ND)2023	SHRI HARISH CHANDER VS. HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	22-06-2023	PAGE-37 38 42 43 86 92 95 104 187 199 201 NOT CLEAR	aniljain
623	21-06-2023	0710102080062022(No.of Docs 3)	0710102080062022/6	COMPANY PETITION (COMPANIES ACT)/27(ND)2023	SHRI HARISH CHANDER VS. HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	22-06-2023	PAGE-37 38 42 43 86 92 95 104 187 199 201 NOT CLEAR	aniljain
624	21-06-2023	0710102080062022(No.of Docs 3)	0710102080062022/6	COMPANY PETITION (COMPANIES ACT)/27(ND)2023	SHRI HARISH CHANDER VS. HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	22-06-2023	PAGE-37 38 42 43 86 92 95 104 187 199 201 NOT CLEAR	aniljain
625	21-06-2023	0710102080062022(No.of Docs 3)	0710102080062022/6	COMPANY PETITION (COMPANIES ACT)/27(ND)2023	SHRI HARISH CHANDER VS. HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	22-06-2023	PAGE-37 38 42 43 86 92 95 104 187 199 201 NOT CLEAR	aniljain
626	20-06-2023	0710102038462022(No.of Docs 2)	0710102038462022/8	INTERLOCUTORY APPLICATION (I.B.C)/2304(ND)2022	BALAJI DUROBUILD PRIATE LIMITED VSSANDWOODS INFRATECH PROJECTS PRIVATE LIMITED	Sec 60(5)	22-06-2023	AFFIDAVIT BACK DATE	LINGWAL@1234

627	21-06-2023	0710102080062022(No.of Docs 3)	0710102080062022/6	COMPANY PETITION (COMPANIES ACT)/27(ND)2023	SHRI HARISH CHANDER VS. HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	22-06-2023	PAGE-37 38 42 43 86 92 95 104 187 199 201 NOT CLEAR	aniljain
628	21-06-2023	0710102080062022(No.of Docs 3)	0710102080062022/6	COMPANY PETITION (COMPANIES ACT)/27(ND)2023	SHRI HARISH CHANDER VS. HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	22-06-2023	PAGE-37 38 42 43 86 92 95 104 187 199 201 NOT CLEAR	aniljain
629	21-06-2023	0710102103192022(No.of Docs 2)	0710102103192022/21	COMPANY PETITION (COMPANIES ACT)/231(ND)2022	RAGHAV BAHL VS. APPLIED LIFE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	22-06-2023	stamp paper missing	rai.parag
630	21-06-2023	0710102080062022(No.of Docs 3)	0710102080062022/6	COMPANY PETITION (COMPANIES ACT)/27(ND)2023	SHRI HARISH CHANDER VS. HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	22-06-2023	PAGE-37 38 42 43 86 92 95 104 187 199 201 NOT CLEAR	aniljain
631	12/6/2023	0710102049902023(No.of Docs 2)	0710102049902023/2	INTERLOCUTORY APPLICATION (I.B.C)/3179(ND)2023	RAJESH SEHGAL VSM/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	21-06-2023	need to be file in IA	harishmalik
632	11/11/2022	0710102093582022(No.of Docs 0)	0710102093582022/6	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	21-06-2023	both of document separably file.	
633	11/11/2022	0710102093582022(No.of Docs 0)	0710102093582022/6	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	21-06-2023	both of document separably file.	
634	11/11/2022	0710102093582022(No.of Docs 0)	0710102093582022/6	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	21-06-2023	both of document separably file.	
635	11/11/2022	0710102093582022(No.of Docs 0)	0710102093582022/6	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	21-06-2023	both of document separably file.	
636	11/11/2022	0710102093582022(No.of Docs 0)	0710102093582022/6	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	21-06-2023	both of document separably file.	
637	11/11/2022	0710102093582022(No.of Docs 0)	0710102093582022/6	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	21-06-2023	both of document separably file.	

638	20-06-2023	0710102038462022(No.of Docs 2)	0710102038462022/7	INTERLOCUTORY APPLICATION (I.B.C)/2304(ND)2022	BALAJI DUROBUILD PRIATE LIMITED VSSANDWOODS INFRATECH PROJECTS PRIVATE LIMITED	Sec 60(5)	21-06-2023	affidavit back date	LINGWAL@1234
639	11/11/2022	0710102093582022(No.of Docs 0)	0710102093582022/6	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	21-06-2023	both of document separably file.	
640	14-06-2023	0710102092252021(No.of Docs 2)	0710102092252021/3	COMPANY PETITION (COMPANIES ACT)/212(ND)2021	BHASKAR PRAMANIK VS. IREO PRIVATE LIMITED	Sec. 213	21-06-2023	Date missing on affidavit, page no 53 to 57, 69,73 74 not readable, true copy sign missing on pages no 83 to 110	aaryan@sasttraleg al
641	11/11/2022	0710102093582022(No.of Docs 0)	0710102093582022/6	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	21-06-2023	both of document separably file.	
642	11/11/2022	0710102093582022(No.of Docs 0)	0710102093582022/6	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	21-06-2023	both of document separably file.	
643	19-06-2023	0710102049562023(No.of Docs 1)	0710102049562023/3	INTERLOCUTORY APPLICATION (I.B.C)/3114(ND)2023	HDFC BANK LIMITED VS. MANISH AGARWAL	Sec 60(5)	21-06-2023	index missing	anirbanlaw@66
644	2/6/2023	0710102064842020(No.of Docs 2)	0710102064842020/4	INTERLOCUTORY APPLICATION (I.B.C)/2360(PB)2020	SURAJ MAL YADAV & ANR VS. VEKAS KUMAR GARG RP NINEX DEVELOPERS	Sec 60(5)	20-06-2023	Need to be file in IA	advshreysinha
645	2/6/2023	0710102064842020(No.of Docs 2)	0710102064842020/4	INTERLOCUTORY APPLICATION (I.B.C)/2360(PB)2020	SURAJ MAL YADAV & ANR VS. VEKAS KUMAR GARG RP NINEX DEVELOPERS	Sec 60(5)	20-06-2023	Need to be file in IA	advshreysinha
646	2/6/2023	0710102064842020(No.of Docs 2)	0710102064842020/4	INTERLOCUTORY APPLICATION (I.B.C)/2360(PB)2020	SURAJ MAL YADAV & ANR VS. VEKAS KUMAR GARG RP NINEX DEVELOPERS	Sec 60(5)	20-06-2023	Need to be file in IA	advshreysinha
647	2/6/2023	0710102064842020(No.of Docs 2)	0710102064842020/4	INTERLOCUTORY APPLICATION (I.B.C)/2360(PB)2020	SURAJ MAL YADAV & ANR VS. VEKAS KUMAR GARG RP NINEX DEVELOPERS	Sec 60(5)	20-06-2023	Need to be file in IA	advshreysinha
648	10/6/2021	0710102076072020(No.of Docs 3)	0710102076072020/8	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/8(ND)2020	AGNI DEVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	15-06-2023	True copy sign missing in annexures	MAHANA1989

649	10/6/2021	0710102076072020(No.of Docs 3)	0710102076072020/8	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/8(ND)2020	AGNI DEVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	15-06-2023	True copy sign missing in annexures	MAHANA1989
650	10/6/2021	0710102076072020(No.of Docs 3)	0710102076072020/8	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/8(ND)2020	AGNI DEVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	15-06-2023	True copy sign missing in annexures	MAHANA1989
651	13-06-2023	0710102049902023(No.of Docs 2)	0710102049902023/1	INTERLOCUTORY APPLICATION (I.B.C)/3179(ND)2023	RAJESH SEHGAL VSM/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	15-06-2023	Need to file in IA	harishmalik
652	13-06-2023	0710102049902023(No.of Docs 2)	0710102049902023/1	INTERLOCUTORY APPLICATION (I.B.C)/3179(ND)2023	RAJESH SEHGAL VSM/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	15-06-2023	Need to file in IA	harishmalik
653	10/6/2021	0710102076072020(No.of Docs 3)	0710102076072020/8	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/8(ND)2020	AGNI DEVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	15-06-2023	True copy sign missing in annexures	MAHANA1989
654	10/6/2021	0710102076072020(No.of Docs 3)	0710102076072020/8	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/8(ND)2020	AGNI DEVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	15-06-2023	True copy sign missing in annexures	MAHANA1989
655	13-06-2023	0710102028982023(No.of Docs 1)	0710102028982023/1	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions- IBC	15-06-2023	Stamp Paper Required, true copy sign missing on annexures	NAMIT SURI
656	10/6/2021	0710102076072020(No.of Docs 3)	0710102076072020/8	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/8(ND)2020	AGNI DEVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	15-06-2023	True copy sign missing in annexures	MAHANA1989
657	10/6/2021	0710102076072020(No.of Docs 3)	0710102076072020/8	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/8(ND)2020	AGNI DEVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	15-06-2023	True copy sign missing in annexures	MAHANA1989
658	10/6/2021	0710102076072020(No.of Docs 3)	0710102076072020/8	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/8(ND)2020	AGNI DEVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	15-06-2023	True copy sign missing in annexures	MAHANA1989
659	10/6/2021	0710102076072020(No.of Docs 3)	0710102076072020/8	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/8(ND)2020	AGNI DEVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	15-06-2023	True copy sign missing in annexures	MAHANA1989

660	13-06-2023	0710102046842023(No.of Docs 2)	0710102046842023/1	INTERLOCUTORY APPLICATION (I.B.C)/2944(ND)2023	JACKSON SQUARE AVIATION IRELAND LIMITED VS. MR. ABHILASH LAL INTERIM RESOLUTION PROFESSIONAL OF GO AIRLINES (INDIA) LIMITED	Sec 60(5)	15-06-2023	Affidavit Address mismatch with e stamp	somesh.srivastava
661	13-06-2023	0710102107842020(No.of Docs 2)	0710102107842020/5	COMPANY PETITION IB (IBC)/1057(PB)2020	IMPROVE VYAPAAR PRIVATE LIMITED VS. VVA DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	15-06-2023	True copy sign missing on annexures	amicuslegal
662	13-06-2023	0710102038152022(No.of Docs 2)	0710102038152022/5	COMPANY PETITION IB (IBC)/390(ND)2022	KAY EM COPPER PRIVATE LIMITED VS. DUKE SPONGE & IRON PRIVATE LIMITED	IBC Under Sec 9	15-06-2023	Index missing	agslegal
663	13-06-2023	0710102049902023(No.of Docs 2)	0710102049902023/1	INTERLOCUTORY APPLICATION (I.B.C)/3179(ND)2023	RAJESH SEHGAL VSM/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	15-06-2023	Need to file in IA	harishmalik
664	13-06-2023	0710102049902023(No.of Docs 2)	0710102049902023/1	INTERLOCUTORY APPLICATION (I.B.C)/3179(ND)2023	RAJESH SEHGAL VSM/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	15-06-2023	Need to file in IA	harishmalik
665	13-06-2023	0710102037992023(No.of Docs 1)	0710102037992023/2	COMPANY PETITION IB (IBC)/261(ND)2023	DECCANS SAFETY GLASS WORKS PRIVATE LIMITED VS. ATS TOWNSHIP PRIVATE LIMITED	IBC under Sec 7	15-06-2023	Stamp Paper Required	arjundewan
666	13-06-2023	0710102045342023(No.of Docs 2)	0710102045342023/1	INTERLOCUTORY APPLICATION (I.B.C)/2850(ND)2023	BOC AVIATION (IRELAND) LIMITED VSMR. AMIT JAIN	Sec 60(5),Rule 11 of NCLT, 2016	15-06-2023	Affidavit Address mismatch with e stamp	somesh.srivastava
667	13-06-2023	0710102005302019(No.of Docs 2)	0710102005302019/11	COMPANY PETITION IB (IBC)/234(PB)2019	RITA MALHOTRA VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	14-06-2023	Stamp paper required, court fees and advocate welfare fees tickets not found on vakalatnama.	rrglawoffice
668	13-06-2023	0710102005302019(No.of Docs 1)	0710102005302019/12	COMPANY PETITION IB (IBC)/234(PB)2019	RITA MALHOTRA VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	14-06-2023	Stamp Paper Required	rrglawoffice
669	12/6/2023	0710102038002023(No.of Docs 1)	0710102038002023/1	COMPANY PETITION IB (IBC)/262(ND)2023	DECCANS SAFETY GLASS WORKS PRIVATE LIMITED VS. ATS HOUSING PRIVATE LIMITED	IBC under Sec 7	13-06-2023	stamp paper required	arjundewan

670	10/6/2023	0710102023882023(No.of Docs 3)	0710102023882023/6	COMPANY PETITION IB (IBC)/204(ND)2023	CENTRAL BANK OF INDIA LIMITED VS. AL NAFEEES FROZEN FOOD EXPORTS PRIVATELIMITED	IBC under Sec 7	13-06-2023	Sign missing on page no 1 or 2	vishalhirawat
671	10/6/2023	0710102023882023(No.of Docs 3)	0710102023882023/6	COMPANY PETITION IB (IBC)/204(ND)2023	CENTRAL BANK OF INDIA LIMITED VS. AL NAFEEES FROZEN FOOD EXPORTS PRIVATELIMITED	IBC under Sec 7	13-06-2023	Sign missing on page no 1 or 2	vishalhirawat
672	12/6/2023	0710102021202023(No.of Docs 2)	0710102021202023/3	INTERLOCUTORY APPLICATION (I.B.C)/1519(ND)2023	DOCILE BUILDTECH PRIVATE LIMITED VS. SHIV NANDAN SHARMA	Sec 60(5)	13-06-2023	Address missing on affidavit	associate.amc
673	12/6/2023	0710102036782023(No.of Docs 1)	0710102036782023/2	INTERLOCUTORY APPLICATION (I.B.C)/2555(ND)2023	INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD VS. EARTH WATER LIMITED	Sec 60(5)	13-06-2023	Index missing	kgconsorsllp
674	10/6/2023	0710102023882023(No.of Docs 3)	0710102023882023/6	COMPANY PETITION IB (IBC)/204(ND)2023	CENTRAL BANK OF INDIA LIMITED VS. AL NAFEEES FROZEN FOOD EXPORTS PRIVATELIMITED	IBC under Sec 7	13-06-2023	Sign missing on page no 1 or 2	vishalhirawat
675	10/6/2023	0710102023882023(No.of Docs 3)	0710102023882023/6	COMPANY PETITION IB (IBC)/204(ND)2023	CENTRAL BANK OF INDIA LIMITED VS. AL NAFEEES FROZEN FOOD EXPORTS PRIVATELIMITED	IBC under Sec 7	13-06-2023	Sign missing on page no 1 or 2	vishalhirawat
676	12/6/2023	0710102038422023(No.of Docs 1)	0710102038422023/2	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/31(ND)2023	KHATUSHYAM PRIVATE LIMITED	Sec. 230-232 - Second Motion	12/6/2023	page 16 17 not clear	palashagarwal
677	12/6/2023	0710102032512023(No.of Docs 1)	0710102032512023/1	INTERLOCUTORY APPLICATION (I.B.C)/1985(ND)2023	SUSHIL KUMAR VS. SARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	12/6/2023	affidavit missing	susnee
678	10/6/2023	0710102027432023(No.of Docs 1)	0710102027432023/2	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	12/6/2023	Stamp paper required, order copy required dated 18.05.2023	Heament9911
679	5/6/2023	0710102038462022(No.of Docs 2)	0710102038462022/5	INTERLOCUTORY APPLICATION (I.B.C)/2304(ND)2022	BALAJI DUROBUILD PRIATE LIMITED VSSANDWOODS INFRATECH PROJECTS PRIVATE LIMITED	Sec 60(5)	12/6/2023	Affidavit date mismatch with stamp, welfare fees and court fees tickets paste blank side on vakalatnama.	LINGWAL@1234

680	12/6/2023	0710102063692022(No.of Docs 1)	0710102063692022/4	COMPANY APPEAL(COMPANIES ACT)/215(ND)2022	ANANYA OUTSOURCING SERVICES PRIVATE LIMITED VS. THE REGISTER OF COMPANIES NEW DELHI	Sec 252 (1)	12/6/2023	page 2 not clear	pradeept09
681	5/6/2023	0710102038462022(No.of Docs 2)	0710102038462022/5	INTERLOCUTORY APPLICATION (I.B.C)/2304(ND)2022	BALAJI DUROBUILD PRIVATE LIMITED VSSANDWOODS INFRATECH PROJECTS PRIVATE LIMITED	Sec 60(5)	12/6/2023	Affidavit date mismatch with stamp, welfare fees and court fees tickets paste blank side on vakalatnama.	LINGWAL@1234
682	5/6/2023	0710102038462022(No.of Docs 2)	0710102038462022/5	INTERLOCUTORY APPLICATION (I.B.C)/2304(ND)2022	BALAJI DUROBUILD PRIVATE LIMITED VSSANDWOODS INFRATECH PROJECTS PRIVATE LIMITED	Sec 60(5)	12/6/2023	Affidavit date mismatch with stamp, welfare fees and court fees tickets paste blank side on vakalatnama.	LINGWAL@1234
683	5/6/2023	0710102038462022(No.of Docs 2)	0710102038462022/5	INTERLOCUTORY APPLICATION (I.B.C)/2304(ND)2022	BALAJI DUROBUILD PRIVATE LIMITED VSSANDWOODS INFRATECH PROJECTS PRIVATE LIMITED	Sec 60(5)	12/6/2023	Affidavit date mismatch with stamp, welfare fees and court fees tickets paste blank side on vakalatnama.	LINGWAL@1234
684	12/6/2023	0710102026422023(No.of Docs 1)	0710102026422023/1	RESTORATION APPLICATION (IBC)/63(PB)2023	RAJNI SEHGAL VSMR. NARENDER KUMAR SHARMA	Rule 11 of NCLT, 2016	12/6/2023	index missing document incomplete	swastikakumari@y mail
685	12/6/2023	0710102021652023(No.of Docs 1)	0710102021652023/3	COMPANY PETITION IB (IBC)/242(ND)2023	WALIA TREXIM PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	IBC Section 59	12/6/2023	welfare missing	Deepaliadvocate
686	9/6/2023	0710102144442019(No.of Docs 1)	0710102144442019/9	COMPANY PETITION IB (IBC)/374(ND)2020	METENERE LIMITED VS. NAVDHATU WIRES PRIVATE LIMITED	IBC Under Sec 9	12/6/2023	Index Missing, advocate welfare court fees tickets missing on vakalatnama	skumar007
687	7/6/2023	0710102091652022(No.of Docs 2)	0710102091652022/2	INTERLOCUTORY APPLICATION (I.B.C)/5510(ND)2022	PRABHAKAR KUMAR VS. DISTRICT COLLECTOR DISTRICT COLLECTOR OFFICE RAIGAD	Sec 60(5)	9/6/2023	Sign missing on index	aadityapande
688	7/6/2023	0710200001082014(No.of Docs 2)	0710200001082014/9	COMPANY PETITION (COMPANIES ACT)/73(ND)2014	ASHOK KALRA AND ORS. VS KALRA PULP AND BOARD MILLS PVT. LTD AND ORS	Application under any other provisions	9/6/2023	attach last order of court	advocateabhay

689	7/6/2023	0710102051042022(No.of Docs 2)	0710102051042022/8	COMPANY PETITION IB (IBC)/558(ND)2022	ADITYA BIRLA FINANCE LIMITED VS. SEQUEL BUILDCON PRIVATE LIMITED	IBC under Sec 7	9/6/2023	Sign mandatory on every page on written submission	aakashchatterjee
690	8/6/2023	0710102003932023(No.of Docs 2)	0710102003932023/4	COMPANY PETITION IB (IBC)/144(ND)2023	SANTOSHI HYVOLT ELECTRICALS PRIVATELIMITED VS. JAKSON LIMITED	IBC Under Sec 9	9/6/2023	Page no 48 to 88, 96 to 98 or 100 not readable, true copy sign mandatory all pages of annexures.	advtusharkumar
691	9/6/2023	0710102065402021(No.of Docs 1)	0710102065402021/6	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/103(ND)2021	ELGIN ROAD SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	9/6/2023	many pages of annexures not readable and not true copy sign	kamal.lawmax
692	7/6/2023	0710200001022014(No.of Docs 2)	0710200001022014/5	COMPANY PETITION (COMPANIES ACT)/111(ND)2014	MRS. USHA KALRA AND OTHERS VS M/S KALRA PULP AND BOARD MILLS PVT. LTD. AND OTHERS	Application under any other provisions	9/6/2023	attach court order only top page	advocateabhay
693	7/6/2023	0710200001022014(No.of Docs 2)	0710200001022014/4	COMPANY PETITION (COMPANIES ACT)/111(ND)2014	MRS. USHA KALRA AND OTHERS VS M/S KALRA PULP AND BOARD MILLS PVT. LTD. AND OTHERS	Application under any other provisions	9/6/2023	sign mandatory on every page or reply true copy sign attach every page on annexure,date missing on index	advocateabhay
694	7/6/2023	0710200001082014(No.of Docs 2)	0710200001082014/10	COMPANY PETITION (COMPANIES ACT)/73(ND)2014	ASHOK KALRA AND ORS. VS KALRA PULP AND BOARD MILLS PVT. LTD AND ORS	Application under any other provisions	9/6/2023	attach last order of court	advocateabhay
695	8/6/2023	0710102107842020(No.of Docs 2)	0710102107842020/4	COMPANY PETITION IB (IBC)/1057(PB)2020	IMPROVE VYAPAAR PRIVATE LIMITED VS. VVA DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	9/6/2023	Incomplete documents	kapoorandcompany
696	7/6/2023	0710102085052021(No.of Docs 3)	0710102085052021/11	COMPANY PETITION IB (IBC)/741(ND)2021	HIVELOOP CAPITAL PRIVATE LIMITED VS. RADIANT CASTINGS PRIVATE LIMITED	IBC under Sec 7	9/6/2023	sub index required for both annexure and court fees paste on vakalatnama on blank side	utsavmukherjee
697	6/6/2023	0710102038462022(No.of Docs 2)	0710102038462022/6	INTERLOCUTORY APPLICATION (I.B.C)/2304(ND)2022	BALAJI DUROBUILD PRIVATE LIMITED VSSANDWOODS INFRATECH PROJECTS PRIVATE LIMITED	Sec 60(5)	8/6/2023	Stamp paper required	LINGWAL@1234
698	6/6/2023	0710102051042022(No.of Docs 2)	0710102051042022/7	COMPANY PETITION IB (IBC)/558(ND)2022	ADITYA BIRLA FINANCE LIMITED VS. SEQUEL BUILDCON PRIVATE LIMITED	IBC under Sec 7	8/6/2023	page 4 to 9 or page 12, 13 not clear	intellectlawpartners

699	6/6/2023	0710102049922023(No.of Docs 2)	0710102049922023/1	INTERLOCUTORY APPLICATION (I.B.C)/3121(ND)2023	AMIT GOEL VS. NAVIN UPADHYAY	Sec 60(5)	8/6/2023	Paging wrong on index, page no 1 to 6 or 8 not sign, list of authorities not signed	wittonslaw
700	6/6/2023	0710102079262022(No.of Docs 2)	0710102079262022/9	COMPANY PETITION IB (IBC)/742(ND)2022	VIJAY JAIN AND ORS VS. LAXMI FOILS PRIVATE LIMITED	IBC under Sec 7	8/6/2023	Sign missing on page no 1 to 7	tandonandco
701	6/6/2023	0710102021652023(No.of Docs 1)	0710102021652023/2	COMPANY PETITION IB (IBC)/242(ND)2023	WALIA TREXIM PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	IBC Section 59	8/6/2023	Affidavit stamp paper not notarized, advocate welfare fees not apply on vakalatnama, true copy sign missing on annexure	Deepaliadvocate
702	9/12/2021	0710102090102021(No.of Docs 0)	0710102090102021/10	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/23(ND)2022	BLUE STAR BUILDPROP PRIVATE LIMITED	Sec. 230-232 - Second Motion	8/6/2023	Index missing , prof of service missing	
703	7/6/2023	0710102031062023(No.of Docs 3)	0710102031062023/2	INTERLOCUTORY APPLICATION (I.B.C)/1893(ND)2023	SANDEEP KUMAR BHATT VS. SAMEER BANSAL SUSPENDED DIRECTOR N S P ASSOCIATES (INDIA) PVT LTD	19(2)	8/6/2023	page 100 or 212 to 217 scan clearly	prashantkatara
704	7/6/2023	0710102031062023(No.of Docs 3)	0710102031062023/2	INTERLOCUTORY APPLICATION (I.B.C)/1893(ND)2023	SANDEEP KUMAR BHATT VS. SAMEER BANSAL SUSPENDED DIRECTOR N S P ASSOCIATES (INDIA) PVT LTD	19(2)	8/6/2023	page 100 or 212 to 217 scan clearly	prashantkatara
705	7/6/2023	0710102031062023(No.of Docs 3)	0710102031062023/2	INTERLOCUTORY APPLICATION (I.B.C)/1893(ND)2023	SANDEEP KUMAR BHATT VS. SAMEER BANSAL SUSPENDED DIRECTOR N S P ASSOCIATES (INDIA) PVT LTD	19(2)	8/6/2023	page 100 or 212 to 217 scan clearly	prashantkatara
706	6/6/2023	0710102081122022(No.of Docs 2)	0710102081122022/5	INTERLOCUTORY APPLICATION (I.B.C)/5397(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VSMRS. ANNU KAPOOR	Application under any other provisions- IBC	8/6/2023	Paging and date missing on index, vakalatnama show in index but not attach	KoshaLegal
707	7/6/2023	0710102046952023(No.of Docs 2)	0710102046952023/2	INTERLOCUTORY APPLICATION (I.B.C)/2961(ND)2023	TSN RAJA LIQUIDATOR VS	Application under any other provisions- IBC	8/6/2023	ORDER OF COPY ATTACH	SAFEINTIP
708	8/6/2023	0710102040332022(No.of Docs 2)	0710102040332022/14	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	8/6/2023	first volume attach, sub index missing	rhea.dube

709	20-03-2023	0710102025722023(No.of Docs 0)	0710102025722023/2	COMPANY PETITION IB (IBC)/205(ND)2023	R.A.J. KRISHNA CONSTRUCTION COMPANYPRIVATE LIMITED VS. NEWERA SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	8/6/2023	Stamp Paper Required	
710	7/6/2023	0710102031062023(No.of Docs 3)	0710102031062023/2	INTERLOCUTORY APPLICATION (I.B.C)/1893(ND)2023	SANDEEP KUMAR BHATT VS. SAMEER BANSAL SUSPENDED DIRECTOR N S P ASSOCIATES (INDIA) PVT LTD	19(2)	8/6/2023	page 100 or 212 to 217 scan clearly	prashantkatara
711	31-05-2023	0710102000632019(No.of Docs 2)	0710102000632019/2	COMPANY APPLICATION(IBC)/47(P B)2019	RITA KAPUR VS. INVEST CARE REAL ESTATE	Application under any other provisions- IBC	7/6/2023	Need to file in IA	rsps99
712	31-05-2023	0710102000632019(No.of Docs 2)	0710102000632019/2	COMPANY APPLICATION(IBC)/47(P B)2019	RITA KAPUR VS. INVEST CARE REAL ESTATE	Application under any other provisions- IBC	7/6/2023	Need to file in IA	rsps99
713	5/6/2023	0710102090822022(No.of Docs 2)	0710102090822022/7	COMPANY PETITION IB (IBC)/39(ND)2023	BANK OF BARODA VS. CYGNUS SPLENDID LIMITED	IBC under Sec 7	7/6/2023	Index missing	advkrishan
714	31-05-2023	0710102000632019(No.of Docs 2)	0710102000632019/2	COMPANY APPLICATION(IBC)/47(P B)2019	RITA KAPUR VS. INVEST CARE REAL ESTATE	Application under any other provisions- IBC	7/6/2023	Need to file in IA	rsps99
715	31-05-2023	0710102000632019(No.of Docs 2)	0710102000632019/2	COMPANY APPLICATION(IBC)/47(P B)2019	RITA KAPUR VS. INVEST CARE REAL ESTATE	Application under any other provisions- IBC	7/6/2023	Need to file in IA	rsps99
716	5/6/2023	0710102047222022(No.of Docs 1)	0710102047222022/10	COMPANY PETITION IB (IBC)/561(ND)2022	STATE BANK OF INDIA VS. SANJAY JAIN	Section 95(1)	6/6/2023	Stamp paper required	ASHISH@IP1
717	5/6/2023	0710102025702023(No.of Docs 1)	0710102025702023/2	COMPANY PETITION IB (IBC)/303(PB)2023	SD REALTORS & DEVELOPERS VS. ANSAL HI-TECH TOWNSHIPS LIMITED	IBC Under Sec 9	6/6/2023	Affidavit back date	Legitime
718	4/6/2023	0710102013402023(No.of Docs 2)	0710102013402023/3	INTERLOCUTORY APPLICATION (I.B.C)/1909(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Regulation 30, CIRP Regulations, 2016	6/6/2023	NEED TO SIGN EVER PAGES	sajaljain537
719	23-02-2023	0710102018722023(No.of Docs 0)	0710102018722023/2	COMPANY APPEAL(COMPANIES ACT)/81(ND)2023	UTTRABULLS DIAGNOSTICS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	6/6/2023	Index missing	
720	5/6/2023	0710102047032023(No.of Docs 1)	0710102047032023/2	COMPANY PETITION (COMPANIES ACT)/99(ND)2023	PUJA KHANEJA VS. OM INNOVATION CALL SERVICES PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	6/6/2023	date place mention on index	AAKRITI DAWAR

721	2/6/2023	0710102060432021(No.of Docs 3)	0710102060432021/7	INTERLOCUTORY APPLICATION (I.B.C)/4171(ND)2021	DYNACON PROJECTS PVT. LTD. VSTODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	5/6/2023	Seprate the Pdf into Volume wise.	ashukansal@gmail.com
722	4/6/2023	0710102013402023(No.of Docs 2)	0710102013402023/6	INTERLOCUTORY APPLICATION (I.B.C)/1909(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Regulation 30, CIRP Regulations, 2016	5/6/2023	NEED TO SIGN TRUE COPY EVERY PAGES	shubhampaliwal
723	4/6/2023	0710102099002022(No.of Docs 2)	0710102099002022/3	COMPANY PETITION IB (IBC)/899(ND)2022	STATE BANK OF INDIA VS. JAGTAR SINGH	Section 95(1)	5/6/2023	NEED TO SIGN EVERY PAGES	DKN
724	3/6/2023	0710102061972019(No.of Docs 2)	0710102061972019/3	COMPANY PETITION IB (IBC)/512(ND)2019	GRID INFRATECH PRIVATE LIMITED VS. HYTHRO POWER CORPORATION LIMITED	Application under any other provisions- IBC	5/6/2023	page-28 34 49 54 56 not clear 3 rupee Vakalatnama missing	ansadvocates
725	4/6/2023	0710102013402023(No.of Docs 2)	0710102013402023/5	INTERLOCUTORY APPLICATION (I.B.C)/1909(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Regulation 30, CIRP Regulations, 2016	5/6/2023	NEED TO SIGN TRUE COPY EVERY PAGES	mayank
726	4/6/2023	0710102013402023(No.of Docs 2)	0710102013402023/4	INTERLOCUTORY APPLICATION (I.B.C)/1909(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Regulation 30, CIRP Regulations, 2016	5/6/2023	NEED TO SIGN TRUE COPY EVERY PAGES	mayank
727	1/6/2023	0710102038522023(No.of Docs 2)	0710102038522023/3	INTERLOCUTORY APPLICATION (I.B.C)/2401(ND)2023	RAKESH BHATIA VS. CARGO PLANNERS LIMITED	Sec 60(5)	2/6/2023	Place The Welfare Fees On Blank Side of the vakalatnama.	mlgadvocate
728	1/6/2023	0710102038522023(No.of Docs 2)	0710102038522023/3	INTERLOCUTORY APPLICATION (I.B.C)/2401(ND)2023	RAKESH BHATIA VS. CARGO PLANNERS LIMITED	Sec 60(5)	2/6/2023	Place The Welfare Fees On Blank Side of the vakalatnama.	mlgadvocate
729	1/6/2023	0710102040842023(No.of Docs 1)	0710102040842023/2	INTERLOCUTORY APPLICATION (I.B.C)/2536(ND)2023	CAPT. R. DASTOOR VS. GO AIRLINES INDIA LTD.	Sec 60(5)	2/6/2023	Stamp Paper is Missing.	namitha@samvidlegal.
730	1/6/2023	0710102038522023(No.of Docs 2)	0710102038522023/3	INTERLOCUTORY APPLICATION (I.B.C)/2401(ND)2023	RAKESH BHATIA VS. CARGO PLANNERS LIMITED	Sec 60(5)	2/6/2023	Place The Welfare Fees On Blank Side of the vakalatnama.	mlgadvocate
731	1/6/2023	0710102038522023(No.of Docs 2)	0710102038522023/3	INTERLOCUTORY APPLICATION (I.B.C)/2401(ND)2023	RAKESH BHATIA VS. CARGO PLANNERS LIMITED	Sec 60(5)	2/6/2023	Place The Welfare Fees On Blank Side of the vakalatnama.	mlgadvocate
732	25-05-2023	0710102016802023(No.of Docs 2)	0710102016802023/1	INTERLOCUTORY APPLICATION (I.B.C)/1183(ND)2023	PAYAL AGARWAL VSANIL KOHLI	Sec 60(5)	1/6/2023	Back Date Of Affidavit.	Advocateajay1
733	25-05-2023	0710102016802023(No.of Docs 2)	0710102016802023/1	INTERLOCUTORY APPLICATION (I.B.C)/1183(ND)2023	PAYAL AGARWAL VSANIL KOHLI	Sec 60(5)	1/6/2023	Back Date Of Affidavit.	Advocateajay1
734	30-05-2023	0710102043832022(No.of Docs 2)	0710102043832022/9	COMPANY PETITION IB (IBC)/529(ND)2022	KAY IRON WORKS (YAMUNANAGAR) PRIVATELIMITED VS. GHANARAM INFRAENGINEERS PRIVATE LIMITED	IBC Under Sec 9	1/6/2023	Page Numbers Not mentioned on Index.	gargrajiv

735	30-05-2023	0710102066182022(No.of Docs 2)	0710102066182022/2	INTERLOCUTORY APPLICATION (I.B.C)/4208(ND)2022	BRIJ NANDAN KALRA	Sec 54(1)	1/6/2023	NEED TO IA FILE	kunsh2014
736	31-05-2023	0710102110402020(No.of Docs 2)	0710102110402020/7	INTERLOCUTORY APPLICATION (I.B.C)/5277(ND)2020	UMESH GUPTA-RESOLUTION PROFESSIONAL	Sec 54(1)	1/6/2023	STAMP PAPER MISSING	abhi4064
737	25-05-2023	0710102016802023(No.of Docs 2)	0710102016802023/1	INTERLOCUTORY APPLICATION (I.B.C)/1183(ND)2023	PAYAL AGARWAL VSANIL KOHLI	Sec 60(5)	1/6/2023	Back Date Of Affidavit.	Advocateajay1
738	25-05-2023	0710102016802023(No.of Docs 2)	0710102016802023/1	INTERLOCUTORY APPLICATION (I.B.C)/1183(ND)2023	PAYAL AGARWAL VSANIL KOHLI	Sec 60(5)	1/6/2023	Back Date Of Affidavit.	Advocateajay1
739	31-05-2023	0710102015832023(No.of Docs 1)	0710102015832023/1	COMPANY PETITION IB (IBC)/142(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VS. PMS-COM-PRO (INDIA) PRIVATE LIMITED	IBC Under Sec 9	1/6/2023	Rs.5 Welfare fees is Missing.	DMco9999053@
740	31-05-2023	0710102004682019(No.of Docs 2)	0710102004682019/16	COMPANY PETITION IB (IBC)/332(ND)2019	VOLKSWAGEN FINANCIAL PVT. LTD. VS. KHULLAR HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	1/6/2023	Page No:1-4 Sign are Missing.	cc.lawoffices@cclaw.
741	30-05-2023	0710102048832022(No.of Docs 1)	0710102048832022/1	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/103(ND)2022	TIME SQUARE MOVIES PRIVATE LIMITED	Sec. 230-232, Sec 234	1/6/2023	Index is Missing.	CSGARIMA
742	31-05-2023	0710102002702023(No.of Docs 2)	0710102002702023/1	COMPANY APPEAL(COMPANIES ACT)/17(ND)2023	NACHIKETA CONSTRUCTIONS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	31-05-2023	DOCUMENT INCOMPLETE INDEX MISSING	Naren01
743	29-05-2023	0710102002142023(No.of Docs 2)	0710102002142023/1	COMPANY APPEAL(COMPANIES ACT)/70(ND)2023	DAHLGREN MEDICARE SYSTEMS PVT. LTD. VS. REGISTRAR OF COMPANIES	Sec 252 (1)	31-05-2023	Report not signed	khanzehra
744	29-05-2023	0710102027812023(No.of Docs 1)	0710102027812023/1	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	31-05-2023	STAMP PAPER MISSING	jurisprudence011
745	29-05-2023	0710102027812023(No.of Docs 1)	0710102027812023/1	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	31-05-2023	STAMP PAPER MISSING	jurisprudence011

746	29-05-2023	0710102027812023(No.of Docs 1)	0710102027812023/1	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	31-05-2023	STAMP PAPER MISSING	jurisprudence011
747	29-05-2023	0710102027812023(No.of Docs 1)	0710102027812023/1	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	31-05-2023	STAMP PAPER MISSING	jurisprudence011
748	31-05-2023	0710102083682022(No.of Docs 2)	0710102083682022/7	INTERLOCUTORY APPLICATION (I.B.C)/4952(ND)2022	SANJAY MEHRA VSMS. NEELAM RANA TEWARI	19(2)	31-05-2023	DOCUMENT INCOMPLETE	MAYANKGOEL
749	27-05-2023	0710102065942020(No.of Docs 1)	0710102065942020/21	COMPANY PETITION (COMPANIES ACT)/81(ND)2020	MAM CHAND GOEL VS. UTTAR DEVELOPMENT PRIVATE LIMITED	Sec. 241(1)	31-05-2023	Index is Missing and place the court fees on blank side of Vakalatnama.	deepusharma@2414
750	24-04-2023	0710102038192023(No.of Docs 0)	0710102038192023/5	INTERLOCUTORY APPLICATION (I.B.C)/2540(ND)2023	SANDWOODS KASAULI VILLA & APARTMENTS HOMEBUYERS ASSOCIATION VS. RAVINDER KUMAR GOEL	Sec 60(5)	31-05-2023	Stamp paper required for page no 34 affidavit in annexure	
751	29-05-2023	0710102058662021(No.of Docs 2)	0710102058662021/7	COMPANY PETITION (COMPANIES ACT)/163(ND)2021	KAASHVI PARASHER VS. SHANIVI CONSTRUCTION PVT LTD	Sec. 58(3)	30-05-2023	True copy signed mentioned on all pages on annexure	Agastyallp
752	29-05-2023	0710102058662021(No.of Docs 2)	0710102058662021/7	COMPANY PETITION (COMPANIES ACT)/163(ND)2021	KAASHVI PARASHER VS. SHANIVI CONSTRUCTION PVT LTD	Sec. 58(3)	30-05-2023	True copy signed mentioned on all pages on annexure	Agastyallp
753	29-05-2023	0710102058662021(No.of Docs 2)	0710102058662021/7	COMPANY PETITION (COMPANIES ACT)/163(ND)2021	KAASHVI PARASHER VS. SHANIVI CONSTRUCTION PVT LTD	Sec. 58(3)	30-05-2023	True copy signed mentioned on all pages on annexure	Agastyallp
754	29-05-2023	0710200420362018(No.of Docs 1)	0710200420362018/144	COMPANY PETITION IB (IBC)/456(ND)2018	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	30-05-2023	IRP report not found	Atul Kansal
755	29-05-2023	0710102058662021(No.of Docs 2)	0710102058662021/7	COMPANY PETITION (COMPANIES ACT)/163(ND)2021	KAASHVI PARASHER VS. SHANIVI CONSTRUCTION PVT LTD	Sec. 58(3)	30-05-2023	True copy signed mentioned on all pages on annexure	Agastyallp
756	28-05-2023	0710102022062023(No.of Docs 2)	0710102022062023/5	INTERLOCUTORY APPLICATION (I.B.C)/1588(ND)2023	TATA CAPITAL FINANCIAL SERVICES LIMITED VSNATH MOTORS PVT LTD	Sec 60(5)	30-05-2023	Sign are Missing On Page Nos 1-3.	arguspartners

757	14-03-2023	0710102023602023(No.of Docs 0)	0710102023602023/3	COMPANY PETITION IB (IBC)/187(PB)2023	LIGARE AVIATION LIMITED VS. RELIGARE ENTERPRISES LIMITED	IBC under Sec 7	30-05-2023	True Copy Sign are Missing.	
758	28-05-2023	0710102070392022(No.of Docs 2)	0710102070392022/4	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-05-2023	Stamp paper Is Not Clear , True Copy Sign are Missing and Translate the Hindi page number.	Akash0707
759	29-05-2023	0710102037932023(No.of Docs 1)	0710102037932023/1	COMPANY PETITION IB (IBC)/297(ND)2023	INDIAN BANK VS. ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	IBC under Sec 7,IBC under Sec 7	30-05-2023	stamp paper required and true copy signed on annexure	rajeshgautam1960
760	27-05-2023	0710102022752023(No.of Docs 3)	0710102022752023/2	INTERLOCUTORY APPLICATION (I.B.C)/1721(ND)2023	RALCO FINANCE AND INVESTMENT PVT. LTD. VS. SAJEVE BHUSHAN DEORA LIQUIDATOR FOR NOSLAR INTERNATION LIMITED	Sec 60(5)	30-05-2023	Address not mention on affidavit, page 25 to 53a, 115 or 119 not visible plz scan clearly	rakesh@12
761	24-05-2023	0710102020022023(No.of Docs 2)	0710102020022023/5	COMPANY PETITION IB (IBC)/176(ND)2023	UNI WORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec 9	29-05-2023	document incomplete index missing	Natasha Dhruman Shah
762	24-05-2023	0710102057982022(No.of Docs 2)	0710102057982022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/89(ND)2022	KHATU SHYAM SALES PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	29-05-2023	index missing	adv.shobhan.mahanti
763	24-05-2023	0710102085532022(No.of Docs 2)	0710102085532022/6	INTERLOCUTORY APPLICATION (I.B.C)/5053(PB)2022	ANIL KOHLI RESOLUTION PROFESSIONAL FOR K.V.AROMATICS PRIVATE LIMITED VS. F & F INTERNATIONAL	Application under any other provisions - IBC	29-05-2023	Sign missing on all pages of submission, true copy signed not found on many pages on annexure	Adyajha
764	24-05-2023	0710102170382019(No.of Docs 2)	0710102170382019/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/19(ND)2020	HALWASIYA ESTATES LIMITED VS. WELLDONE TECHNOLOGY DEVELOPMENT PRIVATE LIMITED	Rule 11 of NCLT	29-05-2023	need to application file	legalavenues
765	24-05-2023	0710102000692022(No.of Docs 1)	0710102000692022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2022	TAURUS THERMOPLASTICS PRIVATE LIMITED	Sec. 230-232 - Second Motion	29-05-2023	Proof of Service pdf not found	trscmpsecy

766	24-05-2023	0710102000692022(No.of Docs 2)	0710102000692022/6	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/11(ND)2022	TAURUS THERMOPLASTICS PRIVATE LIMITED	Sec. 230-232 - Second Motion	29-05-2023	Proof of Service pdf not found	trscmpsecy
767	26-05-2023	0710102087442022(No.of Docs 2)	0710102087442022/4	COMPANY PETITION IB (IBC)/865(ND)2022	MR. SURENDRA KANAIYALAL SHAH VS. MAGICON IMPEX PRIVATE LIMITED	IBC under Sec 7	26-05-2023	NEED TO SIGN ALL PAGES	counselgulshan@gmail
768	24-05-2023	0710102044452023(No.of Docs 2)	0710102044452023/1	INTERLOCUTORY APPLICATION (I.B.C)/2821(ND)2023	PRADEEP KUMAR KASUHIK VSGREENOPOLIS WELFARE CONFEDERATION	Sec 60(5)	26-05-2023	index missing	advocatevijetasingh
769	24-05-2023	0710102085542022(No.of Docs 2)	0710102085542022/6	INTERLOCUTORY APPLICATION (I.B.C)/5368(PB)2022	ANIL KOHLI RESOLUTION PROFESSIONAL FOR K.V.AROMATICS PRIVATE LIMITED VS. RISHI CHEMICAL	Application under any other provisions- IBC	26-05-2023	Sign missing on all pages of submission, true copy signed not found on many pages on annexures	Adyajha
770	24-05-2023	0710102019042022(No.of Docs 2)	0710102019042022/5	INTERLOCUTORY APPLICATION (I.B.C)/1723(ND)2022	INABENSA BHARAT PVT. LTD. VS. HARYANA VIDYUT PRASARAN NIGAM LIMITED	Sec 60(5)	26-05-2023	Sign or true copy missing on all pages	Apoorva10
771	24-05-2023	0710102085552022(No.of Docs 2)	0710102085552022/7	INTERLOCUTORY APPLICATION (I.B.C)/5105(PB)2022	ANIL KOHLI RESOLUTION PROFESSIONAL FOR K.V.AROMATICS PRIVATE LIMITED VS. HIMANSHU AGARWAL	Application under any other provisions- IBC	26-05-2023	Sign missing on all pages of submission, true copy signed not found on many pages on annexure	Adyajha
772	25-05-2023	0710102019672023(No.of Docs 2)	0710102019672023/4	COMPANY PETITION IB (IBC)/165(ND)2023	AAARYAVRAT INDIA PRIVATE LIMITED VS. AXIS E CORP SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	26-05-2023	affidavit date wrong welfare fess or court fees ticket paste on blank side on vakalatnama	gopalprasad@.in
773	24-05-2023	0710102031242022(No.of Docs 5)	0710102031242022/3	INTERLOCUTORY APPLICATION (I.B.C)/2464(ND)2022	ASHISH SINGH VSSHEFALI	Sec 43(1) r/w Sec 44 (1)	26-05-2023	Rply not signed, stamp or affidvait address is mismatch, pages not mentioned on index, affidavit &&& reply not signed or notarized, stamp required	b_arora
774	25-05-2023	0710102012142023(No.of Docs 2)	0710102012142023/1	INTERLOCUTORY APPLICATION (I.B.C)/798(ND)2023	GREENOPOLIS WELFARE CONFEDERATION VS. THREE C SHELTERS PVT. LTD.	Sec 60(5)	26-05-2023	document incomplete	prageetrathi

775	25-05-2023	0710102070012022(No.of Docs 2)	0710102070012022/8	COMPANY PETITION IB (IBC)/662(ND)2022	SANTOSHI FINLEASE PRIVATE LIMITED VS. MOTHERS PRIDE DAIRY INDIA PRIVATELIMITED	IBC under Sec 7	26-05-2023	NEED TO SIGN ALL PAGES	APA
776	24-05-2023	0710102044772023(No.of Docs 2)	0710102044772023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/184(PB)2023	SUBHASH CHANDER MONOCHA VS. MANOCHA POLYMERS LIMITED	Rule 11 of NCLT	26-05-2023	affidavit full scan and attach	CSSHARAD
777	24-05-2023	0710102105522019(No.of Docs 1)	0710102105522019/6	COMPANY PETITION (COMPANIES ACT)/11111(PB)2019	SUNRISE CEMENT PVT LTD VS. DIGITAL ENTERPRISE	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	26-05-2023	document incomplete	pk Singh
778	24-05-2023	0710102044692022(No.of Docs 2)	0710102044692022/4	INTERLOCUTORY APPLICATION (I.B.C)/2836(ND)2022	FLEXITUFF VENTURES INTERNATIONAL LIMITED VS. MAHESH BANSAL	Sec 60(5)	26-05-2023	vakalatnama not readable and proff or service not attach	hsajmani.law
779	24-05-2023	0710102044692022(No.of Docs 2)	0710102044692022/4	INTERLOCUTORY APPLICATION (I.B.C)/2836(ND)2022	FLEXITUFF VENTURES INTERNATIONAL LIMITED VS. MAHESH BANSAL	Sec 60(5)	26-05-2023	vakalatnama not readable and proff or service not attach	hsajmani.law
780	25-05-2023	0710102070012022(No.of Docs 2)	0710102070012022/9	COMPANY PETITION IB (IBC)/662(ND)2022	SANTOSHI FINLEASE PRIVATE LIMITED VS. MOTHERS PRIDE DAIRY INDIA PRIVATELIMITED	IBC under Sec 7	26-05-2023	102 103 104 NOT CLEAR	APA
781	24-05-2023	0710102044692022(No.of Docs 2)	0710102044692022/4	INTERLOCUTORY APPLICATION (I.B.C)/2836(ND)2022	FLEXITUFF VENTURES INTERNATIONAL LIMITED VS. MAHESH BANSAL	Sec 60(5)	26-05-2023	vakalatnama not readable and proff or service not attach	hsajmani.law
782	24-05-2023	0710102044692022(No.of Docs 2)	0710102044692022/4	INTERLOCUTORY APPLICATION (I.B.C)/2836(ND)2022	FLEXITUFF VENTURES INTERNATIONAL LIMITED VS. MAHESH BANSAL	Sec 60(5)	26-05-2023	vakalatnama not readable and proff or service not attach	hsajmani.law
783	24-05-2023	0710200411852018(No.of Docs 1)	0710200411852018/12	COMPANY PETITION IB (IBC)/199(PB)2018	HVR INDUSTRIES PVT. LTD. VS BINDAL & BINDAL BATTERIES P. LTD.	IBC Under Sec 9	26-05-2023	3 rupee court fee missing	arenesslaw
784	24-05-2023	0710102039292023(No.of Docs 1)	0710102039292023/1	INTERLOCUTORY APPLICATION (I.B.C)/2566(ND)2023	JAGDISH SINGH NAIN VS. TRUE BLUE FINLEASE LTD.	Application under any other provisions - IBC	26-05-2023	Date missing on index	devganabhishek
785	24-05-2023	0710102010682023(No.of Docs 1)	0710102010682023/4	COMPANY PETITION IB (IBC)/82(ND)2023	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. MR. AUNIRBAN SAHA	Section 95(1)	25-05-2023	Date missing on index	ak10911

786	24-05-2023	0710102010672023(No.of Docs 1)	0710102010672023/3	COMPANY PETITION IB (IBC)/81(ND)2023	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. MR. ASHOK KUMAR SIROHI	Section 95(1)	25-05-2023	Date missing on index	ak10911
787	23-05-2023	0710102004232023(No.of Docs 1)	0710102004232023/3	INTERLOCUTORY APPLICATION (I.B.C)/224(ND)2023	T.S MURALI VS. THE LIQUIDATOR HELPLINE HOSPITALITY PRIVATE LIMITED & ORS.	Sec 60(5)	25-05-2023	true copy signed on all annexures	indiajuris
788	23-05-2023	0710102022752023(No.of Docs 2)	0710102022752023/1	INTERLOCUTORY APPLICATION (I.B.C)/1721(ND)2023	RALCO FINANCE AND INVESTMENT PVT. LTD. VS. SAJEVE BHUSHAN DEORA LIQUIDATOR FOR NOSLAR INTERNATION LIMITED	Sec 60(5)	25-05-2023	Numbering of pages missing on index	rakesh@12
789	24-05-2023	0710102010662023(No.of Docs 1)	0710102010662023/4	COMPANY PETITION IB (IBC)/78(ND)2023	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. MS. NEETA SAHA	Section 95(1)	25-05-2023	Date missing on index	ak10911
790	23-05-2023	0710102010452023(No.of Docs 1)	0710102010452023/2	COMPANY PETITION IB (IBC)/195(ND)2023	MR. ABDUL WAJID PM PROPRIETOR OF M/S THW INTERNATIONAL VS. P AND G ENTERPRISES PRIVATE LIMITED	IBC Under Sec 9	25-05-2023	True copy signed missing on annexure R5	kkr2001
791	23-05-2023	0710102003932023(No.of Docs 1)	0710102003932023/2	COMPANY PETITION IB (IBC)/144(ND)2023	SANTOSHI HYVOLT ELECTRICALS PRIVATELIMITED VS. JAKSON LIMITED	IBC Under Sec 9	25-05-2023	date missing on index	APA
792	23-05-2023	0710102016592022(No.of Docs 2)	0710102016592022/2	INTERLOCUTORY APPLICATION (I.B.C)/1025(PB)2022	L & T FINANCE LTD VSZILLION INFRAPROJECTS PVT LTD	Sec 60(5)	25-05-2023	Sign missing on every pages	associate.amc
793	23-05-2023	0710102003932023(No.of Docs 1)	0710102003932023/2	COMPANY PETITION IB (IBC)/144(ND)2023	SANTOSHI HYVOLT ELECTRICALS PRIVATELIMITED VS. JAKSON LIMITED	IBC Under Sec 9	25-05-2023	date missing on index	APA
794	24-05-2023	0710102010692023(No.of Docs 1)	0710102010692023/4	COMPANY PETITION IB (IBC)/79(ND)2023	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. MR. ANIEL KUUMAR SAHA	Section 95(1)	25-05-2023	Date missing on index	ak10911
795	23-05-2023	0710102003932023(No.of Docs 1)	0710102003932023/2	COMPANY PETITION IB (IBC)/144(ND)2023	SANTOSHI HYVOLT ELECTRICALS PRIVATELIMITED VS. JAKSON LIMITED	IBC Under Sec 9	25-05-2023	date missing on index	APA

796	23-05-2023	0710102003932023(No.of Docs 1)	0710102003932023/2	COMPANY PETITION IB (IBC)/144(ND)2023	SANTOSHI HYVOLT ELECTRICALS PRIVATE LIMITED VS. JAKSON LIMITED	IBC Under Sec 9	25-05-2023	date missing on index	APA
797	23-05-2023	0710102038692023(No.of Docs 1)	0710102038692023/1	COMPANY APPEAL(COMPANIES ACT)/108(ND)2023	MISTIQUE CONSTRUCTION PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	25-05-2023	Page no 4 5 6 or 8 9 10 are not true copy or sign	abhishek.nahta
798	23-05-2023	0710102016592022(No.of Docs 2)	0710102016592022/3	INTERLOCUTORY APPLICATION (I.B.C)/1025(PB)2022	L & T FINANCE LTD VSZILLION INFRAPROJECTS PVT LTD	Sec 60(5)	25-05-2023	Sign missing on every pages	associate.amc
799	24-05-2023	0710102010702023(No.of Docs 1)	0710102010702023/3	COMPANY PETITION IB (IBC)/80(ND)2023	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. MS. MANJU SIROHI	Section 95(1)	25-05-2023	Date missing on index	ak10911
800	23-05-2023	0710102030542023(No.of Docs 1)	0710102030542023/1	COMPANY PETITION (COMPANIES ACT)/90(ND)2023	SANJAY GUPTA VS. NALWA SONS INVESTMENTS LIMITED TFR.FROMHARYANA TO DELHI	Sec. 59,Rule 11 of NCLT,Section 46	25-05-2023	True copy signed missing on every pages	Jmrk205
801	23-05-2023	0710102069792022(No.of Docs 2)	0710102069792022/2	INTERLOCUTORY APPLICATION (I.B.C)/4236(PB)2022	AMARJEET SINGH VS. M/S. IP CONSTRUCTION PVT. LTD.	Sec 60(5)	25-05-2023	Sign missing on page 1 to 5	Hecto11
802	23-05-2023	0710102004232023(No.of Docs 1)	0710102004232023/4	INTERLOCUTORY APPLICATION (I.B.C)/224(ND)2023	T.S MURALI VS. THE LIQUIDATOR HELPLINE HOSPITALITY PRIVATE LIMITED & ORS.	Sec 60(5)	25-05-2023	true copy signed on all annexures	indiajuris
803	12/5/2022	0710102037642022(No.of Docs 0)	0710102037642022/5	INTERLOCUTORY APPLICATION (I.B.C)/4096(ND)2022	M K BATRA VS. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	24-05-2023	date place missing on index page 3 not signed	
804	20-05-2023	0710102106592019(No.of Docs 1)	0710102106592019/9	COMPANY PETITION (COMPANIES ACT)/115(ND)2019	ROHIT GUPTA & ORS. VS. ANANT COLD STORAGE PVT.LTD. & ORS.	Sec. 241(1),Sec. 242(4)	24-05-2023	pagination missing on affidavits welfare fees, stamp fees, index &&& date missing on vakalatnama	mohitseth
805	22-05-2023	0710102019002023(No.of Docs 1)	0710102019002023/1	COMPANY PETITION IB (IBC)/257(ND)2023	MR. AMANJYOT SINGH GULATI PERSONAL GUARANTOR VS. ALLAHABAD BANK (ALLAHABAD BANK MERGED WITH INDIAN BANK)	Section 94(1)	24-05-2023	true copy not signed on annexure	sangeeta233

806	20-05-2023	0710102106592019(No.of Docs 1)	0710102106592019/10	COMPANY PETITION (COMPANIES ACT)/115(ND)2019	ROHIT GUPTA & ORS. VS. ANANT COLD STORAGE PVT.LTD. & ORS.	Sec. 241(1),Sec. 242(4)	24-05-2023	Pagination Missing on affidavit Index missing on vakalatnama welfare fess court fess stamp or date missing in vakalatnama	mohitseth
807	22-05-2023	0710102033492023(No.of Docs 2)	0710102033492023/1	RESTORATION APPLICATION (IBC)/78(ND)2023	BRILLTECH ENGINEERS PRIVATE LIMITED VS. JASMINE BUILDMART PRIVATE LIMITED	Rule 11 of NCLT, 2016	24-05-2023	Missing Index	ANKURSINGHAL91
808	18-05-2023	0710102019672023(No.of Docs 2)	0710102019672023/3	COMPANY PETITION IB (IBC)/165(ND)2023	AARYAVRAT INDIA PRIVATE LIMITED VS. AXIS E CORP SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	24-05-2023		gopalprasad@.in
809	22-05-2023	0710102060302022(No.of Docs 1)	0710102060302022/2	INTERLOCUTORY APPLICATION (I.B.C)/3609(PB)2022	ROHIT SEHGAL	Sec 60(5)	24-05-2023	true copy signed missing on 6 to 7 and 18 to 23	sanand665
810	22-05-2023	0710120008362018(No.of Docs 2)	0710120008362018/9	COMPANY PETITION (COMPANIES ACT)/83(ND)2018	ALOK JHA & ANR VS. AEROSHIP LOGISTICS PVT LTD	Application under any other provisions	23-05-2023	Place this file on IA.	karuna22
811	22-05-2023	0710120008362018(No.of Docs 2)	0710120008362018/8	COMPANY PETITION (COMPANIES ACT)/83(ND)2018	ALOK JHA & ANR VS. AEROSHIP LOGISTICS PVT LTD	Application under any other provisions	23-05-2023	Sign are missing and Page No:20-21 is not Clear.	karuna22
812	22-05-2023	0710120008362018(No.of Docs 2)	0710120008362018/6	COMPANY PETITION (COMPANIES ACT)/83(ND)2018	ALOK JHA & ANR VS. AEROSHIP LOGISTICS PVT LTD	Application under any other provisions	23-05-2023	Sign are missing on page no ;8-12, Court order is Missing and Page No: 94-109 is also not clear	karuna22
813	12/5/2023	0710102020322023(No.of Docs 1)	0710102020322023/3	COMPANY PETITION IB (IBC)/212(ND)2023	PRITHIPAL SINGH GULATI VS. ALLAHABAD BANK (ALLAHABAD BANK MERGED WITH INDIAN BANK)	Section 94(1)	23-05-2023	Date Missing on Index	sangeeta233
814	12/5/2023	0710102020322023(No.of Docs 1)	0710102020322023/3	COMPANY PETITION IB (IBC)/212(ND)2023	PRITHIPAL SINGH GULATI VS. ALLAHABAD BANK (ALLAHABAD BANK MERGED WITH INDIAN BANK)	Section 94(1)	23-05-2023	Date Missing on Index	sangeeta233
815	12/5/2023	0710102020322023(No.of Docs 1)	0710102020322023/3	COMPANY PETITION IB (IBC)/212(ND)2023	PRITHIPAL SINGH GULATI VS. ALLAHABAD BANK (ALLAHABAD BANK MERGED WITH INDIAN BANK)	Section 94(1)	23-05-2023	Date Missing on Index	sangeeta233

816	19-05-2023	0710102441002018(No.of Docs 2)	0710102441002018/9	COMPANY PETITION (COMPANIES ACT)/193(ND)2018	RAJESH VASUDEVA VS HOMITAL MEDCARE PVT. LTD	Sec. 271-273	23-05-2023	Index, Sign and Page nos. are missing	rkcalaw
817	19-05-2023	0710102036512021(No.of Docs 1)	0710102036512021/3	COMPANY APPEAL(COMPANIES ACT)/135(ND)2022	ROHELLA DEVELOPERS & INFRASTRUCTURE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	23-05-2023	Date is missing on index	gagan2021
818	19-05-2023	0710102108052022(No.of Docs 2)	0710102108052022/2	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/8(ND)2023	ELENTEC INDIA PRIVATE LIMITED	Sub-section (I) of section 230	23-05-2023	index is missing	Afnaan1990
819	12/5/2023	0710102020322023(No.of Docs 1)	0710102020322023/3	COMPANY PETITION IB (IBC)/212(ND)2023	PRITHIPAL SINGH GULATI VS. ALLAHABAD BANK (ALLAHABAD BANK MERGED WITH INDIAN BANK)	Section 94(1)	23-05-2023	Date Missing on Index	sangeeta233
820	20-05-2023	0710102030262022(No.of Docs 1)	0710102030262022/5	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/49(ND)2022	JAINCO AQUA SOLUTIONS PVT. LTD. VS. HAZOORILAL JEWELLERS PVT. LTD.	Sec. 230-232 - Second Motion	23-05-2023	Sign Missing on Annexure pages 4 to 6	adazlaw
821	20-05-2023	0710102017482023(No.of Docs 2)	0710102017482023/3	INTERLOCUTORY APPLICATION (I.B.C)/1255(ND)2023	NEERAJ KUMAR VERMA VS. NILESH SHARMA	Sec 60(5)	23-05-2023	Date is missing on index	akshaygoel
822	22-05-2023	0710102064762022(No.of Docs 1)	0710102064762022/5	COMPANY PETITION IB (IBC)/764(ND)2022	UNITED NEWS OF INDIA WORKERS, UNION VS. UNITED NEWS OF INDIA	IBC Under Sec 9	22-05-2023	Place the E-stamp paper before the Affidavit.	poojabahry
823	18-07-2020	0710102071802020(No.of Docs 0)	0710102071802020/13	COMPANY PETITION IB (IBC)/933(ND)2020	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS. BTM EXPORTS LIMITED	IBC Under Sec 9	16-05-2023	Page No. 1-175 True Copy Sign Missing	
824	16-05-2023	0710102013572023(No.of Docs 2)	0710102013572023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/78(ND)2023	AJAY SAHNI VS. ANJU SAHNI	Rule 11 of NCLT	16-05-2023	Page No. 9 Cut	nsachambers
825	15-05-2023	0710102117572019(No.of Docs 2)	0710102117572019/6	COMPANY PETITION (COMPANIES ACT)/131(PB)2019	M/S. SGR TOWNSHIP PVT. LTD. VS. FIREFLY BUILDTECH PVT. LTD.	Sec. 241(1)	16-05-2023	Counsel Detail Incomplete After Index and Last Page of Written Submission	aaryan@sasttralegal
826	15-05-2023	0710102117572019(No.of Docs 2)	0710102117572019/6	COMPANY PETITION (COMPANIES ACT)/131(PB)2019	M/S. SGR TOWNSHIP PVT. LTD. VS. FIREFLY BUILDTECH PVT. LTD.	Sec. 241(1)	16-05-2023	Counsel Detail Incomplete After Index and Last Page of Written Submission	aaryan@sasttralegal

827	16-05-2023	0710102013512023(No.of Docs 2)	0710102013512023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/79(ND)2023	AJAY SAHNI VS. ANJU SAHNI	Rule 11 of NCLT	16-05-2023	Page No. 9 Cut	nsachambers
828	4/5/2023	0710102035392022(No.of Docs 2)	0710102035392022/5	INTERLOCUTORY APPLICATION (I.B.C)/2135(ND)2022	GREEN AVENUE SOCIAL WELFARE SOCIETY VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	16-05-2023	Wrongly Filed Need to be IA	pawanbhushan
829	15-05-2023	0710102066382022(No.of Docs 1)	0710102066382022/1	INTERLOCUTORY APPLICATION (I.B.C)/4311(ND)2022	THE INDURE PRIVATE LIMITED VS. MAHIPAL SINGH	Sec 60(5)	16-05-2023	Need to Applicant sign on Every Pages in Written submission and Page no. 14-178 True Copy sign Missing	prashantmehta
830	4/5/2023	0710102035392022(No.of Docs 2)	0710102035392022/5	INTERLOCUTORY APPLICATION (I.B.C)/2135(ND)2022	GREEN AVENUE SOCIAL WELFARE SOCIETY VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	16-05-2023	Wrongly Filed Need to be IA	pawanbhushan
831	16-05-2023	0710102013532023(No.of Docs 2)	0710102013532023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/73(ND)2023	AJAY SAHNI VS. ANJU SAHNI	Rule 11 of NCLT	16-05-2023	Page No. 9 Cut	nsachambers
832	16-05-2023	0710102013492023(No.of Docs 2)	0710102013492023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/76(ND)2023	AJAY SAHNI VS. MORNING STAR OVERSEAS TRADING COMPANYPRIVATE LIMITED	Rule 11 of NCLT	16-05-2023	Page No. 9 Cut	nsachambers
833	17-03-2023	0710102024792023(No.of Docs 0)	0710102024792023/1	INTERLOCUTORY APPLICATION (I.B.C)/1621(ND)2023	MR. ALOK KUMAR AGARWAL	Application under any other provisions- IBC	16-05-2023	Address Mismatch in Affidavit	
834	15-05-2023	0710102117572019(No.of Docs 2)	0710102117572019/6	COMPANY PETITION (COMPANIES ACT)/131(PB)2019	M/S. SGR TOWNSHIP PVT. LTD. VS. FIREFLY BUILDTECH PVT. LTD.	Sec. 241(1)	16-05-2023	Counsel Detail Incomplete After Index and Last Page of Written Submission	aaryan@sasttralegal
835	15-05-2023	0710102117572019(No.of Docs 2)	0710102117572019/6	COMPANY PETITION (COMPANIES ACT)/131(PB)2019	M/S. SGR TOWNSHIP PVT. LTD. VS. FIREFLY BUILDTECH PVT. LTD.	Sec. 241(1)	16-05-2023	Counsel Detail Incomplete After Index and Last Page of Written Submission	aaryan@sasttralegal
836	15-05-2023	0710102087862022(No.of Docs 3)	0710102087862022/5	COMPANY PETITION IBC (IBC)/856(ND)2022	GLOBE CAPITAL MARKET LIMITED VS. NARAYAN SECURITIES LIMITED	IBC under Sec 7,IBC under Sec 7	16-05-2023	Page No. 2- 226 True Copy Sign Missing and Volume Wise Index Missing and Counsel Sign Missing After Index and Counsel Detail Missing in Written Submission	9910040471

837	16-05-2023	0710102013562023(No.of Docs 2)	0710102013562023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/75(ND)2023	AJAY SAHNI VS. ANJU SAHNI	Rule 11 of NCLT	16-05-2023	Page No. 9 Cut	nsachambers
838	17-03-2023	0710102024792023(No.of Docs 0)	0710102024792023/1	INTERLOCUTORY APPLICATION (I.B.C)/1621(ND)2023	MR. ALOK KUMAR AGARWAL	Application under any other provisions- IBC	16-05-2023	Address Mismatch in Affidavit	
839	17-03-2023	0710102024792023(No.of Docs 0)	0710102024792023/1	INTERLOCUTORY APPLICATION (I.B.C)/1621(ND)2023	MR. ALOK KUMAR AGARWAL	Application under any other provisions- IBC	16-05-2023	Address Mismatch in Affidavit	
840	17-03-2023	0710102024792023(No.of Docs 0)	0710102024792023/1	INTERLOCUTORY APPLICATION (I.B.C)/1621(ND)2023	MR. ALOK KUMAR AGARWAL	Application under any other provisions- IBC	16-05-2023	Address Mismatch in Affidavit	
841	4/5/2023	0710102035392022(No.of Docs 2)	0710102035392022/5	INTERLOCUTORY APPLICATION (I.B.C)/2135(ND)2022	GREEN AVENUE SOCIAL WELFARE SOCIETY VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	16-05-2023	Wrongly Filed Need to be IA	pawanbhushan
842	4/5/2023	0710102035392022(No.of Docs 2)	0710102035392022/5	INTERLOCUTORY APPLICATION (I.B.C)/2135(ND)2022	GREEN AVENUE SOCIAL WELFARE SOCIETY VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	16-05-2023	Wrongly Filed Need to be IA	pawanbhushan
843	15-05-2023	0710102028852023(No.of Docs 4)	0710102028852023/1	COMPANY APPLICATION(COMPANIES ACT)/111(ND)2023	MS. PUNITA KHATTER VS. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.	Sec. 242(4)	16-05-2023	Volume Wise Index Missing and Page No. 1-163 , 326-386, 388-445, True Copy Sign Missing and Double Pagnation in All Volume and Page No. 323, 446 Not Clear	palashsinghai
844	16-05-2023	0710102028852023(No.of Docs 2)	0710102028852023/2	COMPANY APPLICATION(COMPANIES ACT)/111(ND)2023	MS. PUNITA KHATTER VS. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.	Sec. 242(4)	16-05-2023	Counsel Detail Missing in Last Page in Written Submission	palashsinghai
845	12/5/2023	0710102080062022(No.of Docs 1)	0710102080062022/2	COMPANY PETITION (COMPANIES ACT)/27(ND)2023	SHRI HARISH CHANDER VS. HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	15-05-2023	Page No. Missing in PDF According your Index	aniljain
846	5/2/2021	0710102010462021(No.of Docs 0)	0710102010462021/3	COMPANY PETITION IBC (IBC)/95(ND)2021	R N KHEMKA ENTERPRISES PRIVATE LIMITED VS. PERSUASIVE REALCON PRIVATE LIMITED	IBC under Sec 7	15-05-2023	Ticket Not Allowed Mid on Vakalatnama	
847	9/5/2023	0710102011652023(No.of Docs 1)	0710102011652023/2	INTERLOCUTORY APPLICATION (I.B.C)/1206(ND)2023	RAKESH KUMAR JINDAL VSSHYAM SEHGAL & OTHERS	Application under any other provisions- IBC	15-05-2023	Wrongly Filed Need to be IA	iprakesh@17

848	12/5/2023	0710102024862023(No.of Docs 2)	0710102024862023/1	CONTEMPT PETITION (IBC)/18(ND)2023	SHRI. VINAY KUMAR JAIRATH VS. SHRI TANMAY RASTOGI PARTNER OF M/S ARCEE TRADING CORPORATION	Rule 11 of NCLT, 2016	15-05-2023	Pagination Wrong in PDF According your Index	KARMALAWASSO CIATES
849	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
850	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
851	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
852	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
853	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
854	14-05-2023	0710102101422022(No.of Docs 2)	0710102101422022/7	INTERLOCUTORY APPLICATION (I.B.C)/6006(PB)2022	MS. YASMIN SABIR ALI VS. MR. RABINDRA KUMAR MINTRI IRP	Sec 60(5)	15-05-2023	index missed and every page sign missed	karan.legalis
855	9/5/2023	0710102063692022(No.of Docs 1)	0710102063692022/2	COMPANY APPEAL(COMPANIES ACT)/215(ND)2022	ANANYA OUTSOURCING SERVICES PRIVATELIMITED VS. THE REGISTER OF COMPANIES NEW DELHI	Sec 252 (1)	15-05-2023	Index Missing	pradeept09
856	12/5/2023	0710102080062022(No.of Docs 1)	0710102080062022/3	COMPANY PETITION (COMPANIES ACT)/27(ND)2023	SHRI HARISH CHANDER VS. HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	15-05-2023	Page No. Missing in PDF According your Index	aniljain
857	12/5/2023	0710102037092022(No.of Docs 2)	0710102037092022/4	INTERLOCUTORY APPLICATION (I.B.C)/2372(PB)2022	MR. HARISH CHANDER MANCHANDA VS. CHAIRMAN; GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	15-05-2023	Page No. 36-40 47, 126-138 True Copy sign Missing and Page No. 93-95 Need to English Translate Copy	ssia.delhi

858	10/5/2023	0710102091842022(No.of Docs 1)	0710102091842022/5	COMPANY PETITION IB (IBC)/825(ND)2022	BANK OF MAHARASHTRA VS. GAURAV BANSAL	Section 95(1)	15-05-2023	Only Proof of Service Show Please Document Upload Once Again	niharikagulati
859	2/5/2023	0710102093562022(No.of Docs 9)	0710102093562022/4	COMPANY APPLICATION(COMPANIES ACT)/441(ND)2022	SHRI T.R. ARYA VS. M/S. DILAWRI MOTORS PVT. LTD.	Rule 11 of NCLT	15-05-2023	Order Missed	APA
860	2/5/2023	0710102093562022(No.of Docs 9)	0710102093562022/4	COMPANY APPLICATION(COMPANIES ACT)/441(ND)2022	SHRI T.R. ARYA VS. M/S. DILAWRI MOTORS PVT. LTD.	Rule 11 of NCLT	15-05-2023	Order Missed	APA
861	12/5/2023	0710102037092022(No.of Docs 2)	0710102037092022/4	INTERLOCUTORY APPLICATION (I.B.C)/2372(PB)2022	MR. HARISH CHANDER MANCHANDA VS. CHAIRMAN; GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	15-05-2023	Page No. 36-40 47, 126-138 True Copy sign Missing and Page No. 93-95 Need to English Translate Copy	ssia.delhi
862	12/5/2023	0710102037092022(No.of Docs 2)	0710102037092022/4	INTERLOCUTORY APPLICATION (I.B.C)/2372(PB)2022	MR. HARISH CHANDER MANCHANDA VS. CHAIRMAN; GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	15-05-2023	Page No. 36-40 47, 126-138 True Copy sign Missing and Page No. 93-95 Need to English Translate Copy	ssia.delhi
863	12/5/2023	0710102042522022(No.of Docs 2)	0710102042522022/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATE LIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	15-05-2023	Page No. 12-22 Not Clear and E-Stamp and Affidavit Missing	rksharma54@gmail.com
864	12/5/2023	0710102042522022(No.of Docs 2)	0710102042522022/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATE LIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	15-05-2023	Page No. 12-22 Not Clear and E-Stamp and Affidavit Missing	rksharma54@gmail.com
865	12/5/2023	0710102042522022(No.of Docs 2)	0710102042522022/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATE LIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	15-05-2023	Page No. 12-22 Not Clear and E-Stamp and Affidavit Missing	rksharma54@gmail.com
866	2/5/2023	0710102093562022(No.of Docs 9)	0710102093562022/4	COMPANY APPLICATION(COMPANIES ACT)/441(ND)2022	SHRI T.R. ARYA VS. M/S. DILAWRI MOTORS PVT. LTD.	Rule 11 of NCLT	15-05-2023	Order Missed	APA
867	2/5/2023	0710102093562022(No.of Docs 9)	0710102093562022/4	COMPANY APPLICATION(COMPANIES ACT)/441(ND)2022	SHRI T.R. ARYA VS. M/S. DILAWRI MOTORS PVT. LTD.	Rule 11 of NCLT	15-05-2023	Order Missed	APA

868	12/5/2023	0710102042522022(No.of Docs 2)	0710102042522022/2	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	15-05-2023	Page No. 12-22 Not Clear and E-Stamp and Affidavit Missing	rksharma54@gmai l.com
869	12/5/2023	0710102008242023(No.of Docs 2)	0710102008242023/3	COMPANY PETITION IB (IBC)/91(ND)2023	BIG LOYALTY INDIA PRIVATE LIMITED THROUGH LIQUIDATOR MR. SHASHIKANT SHRAVAN DHAMNE VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	IBC Section 59	15-05-2023	Page No. Missing in Index and PDF and Affidavit Incomplete	lexforiconsulting
870	12/5/2023	0710102015892022(No.of Docs 1)	0710102015892022/3	COMPANY APPEAL(COMPANIES ACT)/21(ND)2022	DR ER RAJAINDEER JAINA VS. REGISTRAR OF COMPANIES	Sec 252 (3)	15-05-2023	Only Proof of Service Show Please Document Upload Once Again	deekshalawfirm
871	9/5/2023	0710102023372021(No.of Docs 1)	0710102023372021/5	COMPANY PETITION IB (IBC)/186(PB)2021	MORGAN ASIA LIMITED VS. GAYATRI INFRA PLANNER PRIVATE LIMITED	IBC under Sec 7	15-05-2023	Counsel Detail Incomplete After Index	solvuslaw
872	9/5/2023	0710102030532023(No.of Docs 2)	0710102030532023/1	INTERLOCUTORY APPLICATION (I.B.C)/2444(ND)2023	SATYENDRA SHARMA (APPLICATION UNDER SECTION 42_RELIABLE FINANCE CORP PVT LTD VSZENEITH AUTOMATIVE PRIVATE LIMITED	Rule 11 of NCLT, 2016	15-05-2023	Page No. 9 Missing in Index According your PDF	nazim@1234
873	12/5/2023	0710102042522022(No.of Docs 2)	0710102042522022/2	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	15-05-2023	Page No. 12-22 Not Clear and E-Stamp and Affidavit Missing	rksharma54@gmai l.com
874	8/5/2023	0710102093062021(No.of Docs 6)	0710102093062021/3	COMPANY PETITION IB (IBC)/427(ND)2022	SUDH PRIYA PLASTICHEM PRIVATE LIMITED VS. SV LEATHERS (INDIA) PRIVATE LIMITED	IBC Under Sec 9	15-05-2023	E-Stamp and Affidavit Missing	mpsahay
875	12/5/2023	0710102042522022(No.of Docs 2)	0710102042522022/2	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	15-05-2023	Page No. 12-22 Not Clear and E-Stamp and Affidavit Missing	rksharma54@gmai l.com
876	12/5/2023	0710102044102022(No.of Docs 2)	0710102044102022/3	INTERLOCUTORY APPLICATION (I.B.C)/2596(ND)2022	RAKESH KUMAR JAIN	Sec 60(5)	15-05-2023	E-Stamp Paper Missing and Page No. 9- 21 True Copy Sign Missing	shreeyash.lalit

877	8/5/2023	0710102066982022(No.of Docs 1)	0710102066982022/1	INTERLOCUTORY APPLICATION (I.B.C)/5853(ND)2022	PRAMOD KUMAR SHARMA VSSHAIENDRA AGARWAL	19(2)	15-05-2023	Address Mismatch in Affidavit and Verify Place Missing in Affidavit	Legitimate
878	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
879	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
880	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
881	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
882	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
883	12/5/2023	0710102037092022(No.of Docs 2)	0710102037092022/4	INTERLOCUTORY APPLICATION (I.B.C)/2372(PB)2022	MR. HARISH CHANDER MANCHANDA VS. CHAIRMAN; GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	15-05-2023	Page No. 36-40 47, 126-138 True Copy sign Missing and Page No. 93-95 Need to English Translate Copy	ssia.delhi
884	12/5/2023	0710102037092022(No.of Docs 2)	0710102037092022/4	INTERLOCUTORY APPLICATION (I.B.C)/2372(PB)2022	MR. HARISH CHANDER MANCHANDA VS. CHAIRMAN; GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	15-05-2023	Page No. 36-40 47, 126-138 True Copy sign Missing and Page No. 93-95 Need to English Translate Copy	ssia.delhi
885	12/5/2023	0710102037092022(No.of Docs 2)	0710102037092022/4	INTERLOCUTORY APPLICATION (I.B.C)/2372(PB)2022	MR. HARISH CHANDER MANCHANDA VS. CHAIRMAN; GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	15-05-2023	Page No. 36-40 47, 126-138 True Copy sign Missing and Page No. 93-95 Need to English Translate Copy	ssia.delhi
886	12/5/2023	0710102042522022(No.of Docs 2)	0710102042522022/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	15-05-2023	Page No. 12-22 Not Clear and E-Stamp and Affidavit Missing	rksharma54@gmail.com

887	12/5/2023	0710102042522022(No.of Docs 2)	0710102042522022/2	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	15-05-2023	Page No. 12-22 Not Clear and E-Stamp and Affidavit Missing	rksharma54@gmai l.com
888	12/5/2023	0710102042522022(No.of Docs 2)	0710102042522022/2	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	15-05-2023	Page No. 12-22 Not Clear and E-Stamp and Affidavit Missing	rksharma54@gmai l.com
889	12/5/2023	0710102080072022(No.of Docs 1)	0710102080072022/2	COMPANY PETITION (COMPANIES ACT)/23(ND)2023	VIKAS PALIWAL VS. HEMKUNT MANAGEMENT CONSULTANCY PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	15-05-2023	Page No. Missing in PDF According your Index	aniljain
890	12/5/2023	0710102037092022(No.of Docs 2)	0710102037092022/4	INTERLOCUTORY APPLICATION (I.B.C)/2372(PB)2022	MR. HARISH CHANDER MANCHANDA VS. CHAIRMAN; GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	15-05-2023	Page No. 36-40 47, 126-138 True Copy sign Missing and Page No. 93-95 Need to English Translate Copy	ssia.delhi
891	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPAN IES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
892	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPAN IES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
893	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPAN IES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
894	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPAN IES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
895	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPAN IES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
896	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPAN IES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
897	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPAN IES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan

898	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPAN IES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
899	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPAN IES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
900	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPAN IES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
901	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPAN IES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
902	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPAN IES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
903	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPAN IES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
904	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPAN IES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
905	11/5/2023	0710102060092020(No.of Docs 1)	0710102060092020/17	COMPANY PETITION IB (IBC)/1053(PB)2020	CITRON STRAEGIES PVT LTD VS. LEADING HOTELS LTD	IBC under Sec 7	15-05-2023	Index Missing and 25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	advsatyamdwivedi
906	12/5/2023	0710102037092022(No.of Docs 2)	0710102037092022/4	INTERLOCUTORY APPLICATION (I.B.C)/2372(PB)2022	MR. HARISH CHANDER MANCHANDA VS. CHAIRMAN; GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	15-05-2023	Page No. 36-40 47, 126-138 True Copy sign Missing and Page No. 93-95 Need to English Translate Copy	ssia.delhi
907	10/5/2023	0710102065372021(No.of Docs 2)	0710102065372021/6	COMPANY APPLICATION(COMPAN IES ACT)/421(ND)2021	ADI LIM BILIMORIA VS. PANASONIC AVC NETWORKS INDIA COMPANY LIMITED	Rule 11 of NCLT	15-05-2023	Counsel Detail and Sign Incomplete After Index and Page No. 143- 184 True Copy Sign Missing in Annexures	varun.sharma301

908	10/5/2023	0710102027492023(No.of Docs 2)	0710102027492023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	15-05-2023	Pagination Wrong in PDF According your Index	Ravi Mohan
909	12/5/2023	0710102037092022(No.of Docs 2)	0710102037092022/4	INTERLOCUTORY APPLICATION (I.B.C)/2372(PB)2022	MR. HARISH CHANDER MANCHANDA VS. CHAIRMAN; GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	15-05-2023	Page No. 36-40 47, 126-138 True Copy sign Missing and Page No. 93-95 Need to English Translate Copy	ssia.delhi
910	11/5/2023	0710102080102022(No.of Docs 1)	0710102080102022/3	COMPANY PETITION (COMPANIES ACT)/24(ND)2023	AARTI MITTAL VS. HIMALAYA ESOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Section 246	13-05-2023	Page No. Missing in PDF According your Index	aniljain
911	11/5/2023	0710102081952022(No.of Docs 2)	0710102081952022/1	TRANSFER APPLICATION/29(PB)2022	DR ASHOK SETH VS. PANASONIC AVC NETWORKS INDIA CO LTD	Rule16(d),NCLT Rules,2016	13-05-2023	Need to Applicant Sign on Every Pages in Reply and Pages Cut in Reply and Counsel Detail Cut in Reply Last Page Page No. 24-38 True Copy Sign Missing and Page No. 24 -30 Pages Cut and Ticket Not Allowed Mid on Vakalatnama	karan.legalis
912	11/5/2023	0710102081952022(No.of Docs 2)	0710102081952022/1	TRANSFER APPLICATION/29(PB)2022	DR ASHOK SETH VS. PANASONIC AVC NETWORKS INDIA CO LTD	Rule16(d),NCLT Rules,2016	13-05-2023	Need to Applicant Sign on Every Pages in Reply and Pages Cut in Reply and Counsel Detail Cut in Reply Last Page Page No. 24-38 True Copy Sign Missing and Page No. 24 -30 Pages Cut and Ticket Not Allowed Mid on Vakalatnama	karan.legalis

913	11/5/2023	0710102081952022(No.of Docs 2)	0710102081952022/1	TRANSFER APPLICATION/29(PB)2022	DR ASHOK SETH VS. PANASONIC AVC NETWORKS INDIA CO LTD	Rule16(d),NCLT Rules,2016	13-05-2023	Need to Applicant Sign on Every Pages in Reply and Pages Cut in Reply and Counsel Detail Cut in Reply Last Page Page No. 24-38 True Copy Sign Missing and Page No. 24 -30 Pages Cut and Ticket Not Allowed Mid on Vakalatnama	karan.legalis
914	11/5/2023	0710102081952022(No.of Docs 2)	0710102081952022/1	TRANSFER APPLICATION/29(PB)2022	DR ASHOK SETH VS. PANASONIC AVC NETWORKS INDIA CO LTD	Rule16(d),NCLT Rules,2016	13-05-2023	Need to Applicant Sign on Every Pages in Reply and Pages Cut in Reply and Counsel Detail Cut in Reply Last Page Page No. 24-38 True Copy Sign Missing and Page No. 24 -30 Pages Cut and Ticket Not Allowed Mid on Vakalatnama	karan.legalis
915	11/5/2023	0710102072202022(No.of Docs 4)	0710102072202022/5	COMPANY PETITION (COMPANIES ACT)/149(ND)2022	UMESH GUPTA VS. MEDIPOL PHARMACEUTICAL INDIA PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	13-05-2023	Pagination Wrong in Index and PDF in Volume - 2 and Page No. 329- 437, 447-459 True Copy Sign Missing and Page No. 357-382 Page Not clear	sourabh1lb@gmail.com
916	11/5/2023	0710102041692022(No.of Docs 2)	0710102041692022/5	COMPANY PETITION IB (IBC)/458(ND)2022	M/S AYAAN TRADING VS. KATYAYINI PAPER MILLS PVT. LTD	IBC Under Sec 9	13-05-2023	Counsel Detail Incomplete in Rejoinder in Last Page	amitgoel120
917	8/5/2023	0710102047282022(No.of Docs 2)	0710102047282022/3	INTERLOCUTORY APPLICATION (I.B.C)/2762(PB)2022	COVETOUS CONTRUCTION PVT LTD (SPV OF SINO CREDITS AND LEASING LIMITED) SUCCESSFUL RESOLUTION APPLICANT MR. SURESH KUMAR GUPTA VS. OFFICE OF TEHSILDAR	Application under any other provisions- IBC	12/5/2023	Page No. 14-47 Pages Cut and Not Clear and Page No. 55-57 Need to English Translate Copy and E-Stamp Paper Missing	sanchitgarg99

918	11/5/2023	0710102087252022(No.of Docs 2)	0710102087252022/2	COMPANY PETITION IB (IBC)/774(ND)2022	POURING POUNDS INDIA PRIVATE LIMITED VS. DHANI HEALTHCARE LIMITED	IBC Under Sec 9	12/5/2023	Separately Filed	samrudhic
919	2/2/2021	0710102009172021(No.of Docs 0)	0710102009172021/3	COMPANY APPEAL(COMPANIES ACT)/56(ND)2021	DREAMZ SHAPERS TECHNOBUILD PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/5/2023	Pagination Wrong in PDF According your Index	
920	10/5/2023	0710200400942016(No.of Docs 2)	0710200400942016/43	COMPANY PETITION (COMPANIES ACT)/56(ND)2016	M/S AFFORDAVBLE EXPORTS VS. MR. MANAV GOYAL	Application under any other provisions	12/5/2023	Need to Applicant Sign on Every Pages in Written Submission on Every Pages	D1195A2012
921	11/5/2023	0710102084072022(No.of Docs 2)	0710102084072022/2	COMPANY PETITION IB (IBC)/786(PB)2022	CLICKONTRIP INDIA PRIVATE LIMITED	IBC Under Sec 10	12/5/2023	Page No. 26 Not Clear and Page No. Missing in Index and Applicant Name Mismatch in E-Stamp Paper According your Affidavit	Sachdevapk
922	11/5/2023	0710102019502022(No.of Docs 2)	0710102019502022/2	COMPANY PETITION IB (IBC)/253(ND)2022	BANK OF BARODA VS. RAKESH GARG	Section 95(1)	12/5/2023	Wrongly Filed Need to be IA	Arthalegal
923	12/5/2023	0710102105472022(No.of Docs 3)	0710102105472022/3	INTERLOCUTORY APPLICATION (I.B.C)/685(PB)2023	ANIL KOHLI RESOLUTION PROFESSIONAL FOR TIRUPATI INFRAPROJECTS PVT LIMITED VSAMANDEEP SINGH SRAN	Application under any other provisions- IBC	12/5/2023	E-Stamp Paper Missing and Volume Wise Index Missing and Vakalatnama Sereetary Filed	SamvadPartners
924	11/5/2023	0710102019702022(No.of Docs 2)	0710102019702022/2	COMPANY PETITION IB (IBC)/252(ND)2022	BANK OF BARODA VS. RAJAN KUMAR	Section 95(1)	12/5/2023	Wrongly Filed Need to be IA	Arthalegal
925	11/5/2023	0710102152482019(No.of Docs 2)	0710102152482019/5	COMPANY PETITION IB (IBC)/89(ND)2020	AK SINGH VS. M/S BRIGHTSTAR LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	12/5/2023	Need to Applicant Sign on Every Pages in Reply Page No. 16 -26 True Copy Sign Missing	associate.amc
926	11/5/2023	0710102019712022(No.of Docs 2)	0710102019712022/2	COMPANY PETITION IB (IBC)/251(ND)2022	BANK OF BARODA VS. ADARSH PAL SINGH	Section 95(1)	12/5/2023	Wrongly Filed Need to be IA	Arthalegal
927	12/5/2023	0710102023602023(No.of Docs 1)	0710102023602023/2	COMPANY PETITION IB (IBC)/187(PB)2023	LIGARE AVIATION LIMITED VS. RELIGARE ENTERPRISES LIMITED	IBC under Sec 7	12/5/2023	E-Stamp paper Missing and Page No. 7-24 True Copy Sign Missing	ZeyaulHaque
928	10/5/2023	0710204001102018(No.of Docs 3)	0710204001102018/3	COMPANY PETITION (COMPANIES ACT)/187(ND)2018	PURNIMA GUPTA VS PURNIMA BUILDMART PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/5/2023	Main Case Missing in PDF	R K GUPTA

929	13-07-2021	1010000402322017(No.of Docs 5)	1010000402322017/22	COMPANY PETITION IB (IBC)/197(PB)2017	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS. TECPRO SYSTEM LIMITED	IBC under Sec 7	10/5/2023	Please delete the Old files and please upload the Original one	SHITALKHATRI@123
930	9/5/2023	0710102430782018(No.of Docs 1)	0710102430782018/4	COMPANY PETITION (COMPANIES ACT)/115(PB)2018	PRADEEP KHATAR VS TECHNO EASYCRETE PRIVATE LIMITED	Sec. 241(1)	10/5/2023	3rs court fee missed and welfare kindly attest in space area	pra24742018
931	13-07-2021	1010000402322017(No.of Docs 4)	1010000402322017/21	COMPANY PETITION IB (IBC)/197(PB)2017	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS. TECPRO SYSTEM LIMITED	IBC under Sec 7	10/5/2023	Please delete the Old files and please upload the Original one	SHITALKHATRI@123
932	1/6/2021	1010000402322017(No.of Docs 2)	1010000402322017/19	COMPANY PETITION IB (IBC)/197(PB)2017	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS. TECPRO SYSTEM LIMITED	IBC under Sec 7	10/5/2023	E-stamp msising	AMS.MISHA
933	9/5/2023	0710102088112022(No.of Docs 2)	0710102088112022/5	INTERLOCUTORY APPLICATION (I.B.C)/5281(ND)2022	SANTANU KUMAR SAMANTA VS. AJIT BHAGWAN KULKARNI & OTHERS	19(2)	10/5/2023	stamp paper and affidavit not notary and first page heading nclt in top	ANIRUTH@LEX-LEGAL.IN
934	9/5/2023	0710102117572019(No.of Docs 2)	0710102117572019/5	COMPANY PETITION (COMPANIES ACT)/131(PB)2019	M/S. SGR TOWNSHIP PVT. LTD. VS. FIREFLY BUILDTECH PVT. LTD.	Sec. 241(1)	10/5/2023	every paGES NOT CLEAR	aaryan@sasttralegal
935	9/5/2023	0710102112092020(No.of Docs 2)	0710102112092020/3	INTERLOCUTORY APPLICATION (I.B.C)/5281(PB)2020	BOARD OF TRUSTEES FOR PORT OF KOLKATA	Application under any other provisions - IBC	10/5/2023	every page not sign	sjalanco1234
936	28-10-2021	1010000402322017(No.of Docs 2)	1010000402322017/26	COMPANY PETITION IB (IBC)/197(PB)2017	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS. TECPRO SYSTEM LIMITED	IBC under Sec 7	10/5/2023	Need to File in IA	JAISAKTHI
937	27-04-2021	1010000402322017(No.of Docs 2)	1010000402322017/18	COMPANY PETITION IB (IBC)/197(PB)2017	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS. TECPRO SYSTEM LIMITED	IBC under Sec 7	10/5/2023	E-stamp msising, Pages 90 to 92 according to PDF Not uploaded properly;words are cutting	AMS.MISHA
938	9/5/2023	0710102088112022(No.of Docs 2)	0710102088112022/6	INTERLOCUTORY APPLICATION (I.B.C)/5281(ND)2022	SANTANU KUMAR SAMANTA VS. AJIT BHAGWAN KULKARNI & OTHERS	19(2)	10/5/2023	stamp paper and affidavit not notary	ANIRUTH@LEX-LEGAL.IN
939	3/5/2023	0710102081982022(No.of Docs 3)	0710102081982022/6	COMPANY PETITION (COMPANIES ACT)/199(ND)2022	REENA MAHENDRU VS. LALIT AIRWAYS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	9/5/2023	NEED TO IA FILE	tandonandco
940	3/5/2023	0710102081982022(No.of Docs 3)	0710102081982022/6	COMPANY PETITION (COMPANIES ACT)/199(ND)2022	REENA MAHENDRU VS. LALIT AIRWAYS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	9/5/2023	NEED TO IA FILE	tandonandco

941	6/5/2023	0710102040972023(No.of Docs 2)	0710102040972023/1	INTERLOCUTORY APPLICATION (I.B.C)/2560(PB)2023	GO AIRLINES (INDIA) LIMITED VS	Sec 60(5)	9/5/2023	pdf not proper upload	pranjalk
942	3/5/2023	0710102081982022(No.of Docs 3)	0710102081982022/6	COMPANY PETITION (COMPANIES ACT)/199(ND)2022	REENA MAHENDRU VS. LALIT AIRWAYS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	9/5/2023	NEED TO IA FILE	tandonandco
943	8/5/2023	0710200422912018(No.of Docs 2)	0710200422912018/4	COMPANY PETITION (COMPANIES ACT)/202(ND)2018	PURNIMA GUPTA VS SHREE HARI CONSTRUCTIONS PVT. LTD. & ORS.	Sec. 241(1),Sec. 242(4)	9/5/2023	Sepraterly Filed	R K GUPTA
944	8/5/2023	0710200422912018(No.of Docs 2)	0710200422912018/1	COMPANY PETITION (COMPANIES ACT)/202(ND)2018	PURNIMA GUPTA VS SHREE HARI CONSTRUCTIONS PVT. LTD. & ORS.	Sec. 241(1),Sec. 242(4)	9/5/2023	Document Not Show in DMS Please Document Once Again	R K GUPTA
945	4/5/2023	0710102045572022(No.of Docs 2)	0710102045572022/3	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	9/5/2023	Main Case Wrong and Stamp Paper and Affidavit Missing	hitesh0119
946	3/5/2023	0710102081982022(No.of Docs 3)	0710102081982022/6	COMPANY PETITION (COMPANIES ACT)/199(ND)2022	REENA MAHENDRU VS. LALIT AIRWAYS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	9/5/2023	NEED TO IA FILE	tandonandco
947	24-03-2023	0710102027822023(No.of Docs 0)	0710102027822023/2	TRANSFER APPLICATION/14(PB)2023	LUND AND BLOCKLEY PVT LTD	Rule16(d),NCLT Rules,2016	9/5/2023	Wrongly Filed	
948	4/5/2023	0710204000302017(No.of Docs 5)	0710204000302017/2	COMPANY PETITION (COMPANIES ACT)/35(ND)2017	SHRI MUSHTAQ AHMAD SOFI VS. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.	Sec. 241(1),Sec. 242(4)	9/5/2023	Order Missed	amchamber133
949	8/5/2023	0710200422912018(No.of Docs 2)	0710200422912018/3	COMPANY PETITION (COMPANIES ACT)/202(ND)2018	PURNIMA GUPTA VS SHREE HARI CONSTRUCTIONS PVT. LTD. & ORS.	Sec. 241(1),Sec. 242(4)	9/5/2023	Sepraterly Filed	R K GUPTA
950	4/5/2023	0710102106532022(No.of Docs 1)	0710102106532022/2	COMPANY PETITION IB (IBC)/61(ND)2023	VENUS INDUSTRIES VS. BULLIONLINE LLP	IBC Under Sec 9	9/5/2023	E=Stamp Paper Missing	rohitoberoi
951	8/5/2023	0710200422912018(No.of Docs 2)	0710200422912018/2	COMPANY PETITION (COMPANIES ACT)/202(ND)2018	PURNIMA GUPTA VS SHREE HARI CONSTRUCTIONS PVT. LTD. & ORS.	Sec. 241(1),Sec. 242(4)	9/5/2023	Main Case Missing in PDF	R K GUPTA
952	2/5/2023	0710102085872020(No.of Docs 1)	0710102085872020/5	INTERLOCUTORY APPLICATION (I.B.C)/3645(PB)2020	VIJENDER SHARMA VS. PUNJAB NATIONAL BANK	Application under any other provisions- IBC	3/5/2023	index missed 3rs court fee missed and welfare in bottom kindly attest space area	SARCINFO09

953	21-12-2022	0710102105682022(No.of Docs 0)	0710102105682022/2	INTERLOCUTORY APPLICATION (I.B.C)/6324(PB)2022	PAWAN KUMAR GOYAL VS. SANDEEP GUPTA SHALINI GUPTA AND ANOOP KUMAR MITTAL (CONSORTIUM MEMBER)	Sec 30	3/5/2023	page 8,24-25,27,28 page not clear	
954	26-04-2023	0710102079452022(No.of Docs 13)	0710102079452022/6	COMPANY PETITION IB (IBC)/741(ND)2022	SWASTIK ARMAAN STEELS PRIVATE LIMITED VS. FOOD & BIOTECH ENGINEERS INDIA PRIVATE LIMITED	IBC Under Sec 9	2/5/2023	Documents not uploaded properly	nks@jicpl.com
955	20-04-2023	0710102010432022(No.of Docs 2)	0710102010432022/10	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	2/5/2023	page no. 53-57 true copy and sing missing	chiramritlaw
956	20-04-2023	0710102010432022(No.of Docs 2)	0710102010432022/10	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	2/5/2023	page no. 53-57 true copy and sing missing	chiramritlaw
957	26-04-2023	0710102117962020(No.of Docs 4)	0710102117962020/3	INTERLOCUTORY APPLICATION (I.B.C)/5594(PB)2020	MADHU JUNEJA VS. SATKAR LOGISTICS PRIVATE LIMITED	Sec 66(1)	2/5/2023	Please delete the Old documents and pleasee upload the Original files	patinelawoffices
958	26-04-2023	0710102117962020(No.of Docs 4)	0710102117962020/3	INTERLOCUTORY APPLICATION (I.B.C)/5594(PB)2020	MADHU JUNEJA VS. SATKAR LOGISTICS PRIVATE LIMITED	Sec 66(1)	2/5/2023	Please delete the Old documents and pleasee upload the Original files	patinelawoffices
959	26-04-2023	0710102117962020(No.of Docs 4)	0710102117962020/3	INTERLOCUTORY APPLICATION (I.B.C)/5594(PB)2020	MADHU JUNEJA VS. SATKAR LOGISTICS PRIVATE LIMITED	Sec 66(1)	2/5/2023	Please delete the Old documents and pleasee upload the Original files	patinelawoffices
960	26-04-2023	0710102117962020(No.of Docs 4)	0710102117962020/3	INTERLOCUTORY APPLICATION (I.B.C)/5594(PB)2020	MADHU JUNEJA VS. SATKAR LOGISTICS PRIVATE LIMITED	Sec 66(1)	2/5/2023	Please delete the Old documents and pleasee upload the Original files	patinelawoffices
961	20-04-2023	0710102010432022(No.of Docs 2)	0710102010432022/10	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	2/5/2023	page no. 53-57 true copy and sing missing	chiramritlaw
962	20-04-2023	0710102010432022(No.of Docs 2)	0710102010432022/10	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	2/5/2023	page no. 53-57 true copy and sing missing	chiramritlaw
963	20-04-2023	0710102010432022(No.of Docs 2)	0710102010432022/12	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	2/5/2023	true copy and sing missing in page no. 53-56	chiramritlaw
964	20-04-2023	0710102010432022(No.of Docs 2)	0710102010432022/12	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	2/5/2023	true copy and sing missing in page no. 53-56	chiramritlaw
965	20-04-2023	0710102010432022(No.of Docs 2)	0710102010432022/12	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	2/5/2023	true copy and sing missing in page no. 53-56	chiramritlaw

966	28-04-2023	0710200420362018(No.of Docs 1)	0710200420362018/141	COMPANY PETITION IB (IBC)/456(ND)2018	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	2/5/2023	separately filling	Atul Kansal
967	20-04-2023	0710102010432022(No.of Docs 2)	0710102010432022/12	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	2/5/2023	true copy and sing missing in page no. 53-56	chiramritlaw
968	20-04-2023	0710102010432022(No.of Docs 2)	0710102010432022/11	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	2/5/2023	page no. 53-57 true copy and sing missing	chiramritlaw
969	20-04-2023	0710102010432022(No.of Docs 2)	0710102010432022/11	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	2/5/2023	page no. 53-57 true copy and sing missing	chiramritlaw
970	20-04-2023	0710102010432022(No.of Docs 2)	0710102010432022/11	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	2/5/2023	page no. 53-57 true copy and sing missing	chiramritlaw
971	20-04-2023	0710102010432022(No.of Docs 2)	0710102010432022/11	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	2/5/2023	page no. 53-57 true copy and sing missing	chiramritlaw
972	20-04-2023	0710102010432022(No.of Docs 2)	0710102010432022/9	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	2/5/2023	true copy and sing missing page no. 52-56	chiramritlaw
973	20-04-2023	0710102010432022(No.of Docs 2)	0710102010432022/9	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	2/5/2023	true copy and sing missing page no. 52-56	chiramritlaw
974	20-04-2023	0710102010432022(No.of Docs 2)	0710102010432022/9	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	2/5/2023	true copy and sing missing page no. 52-56	chiramritlaw
975	20-04-2023	0710102010432022(No.of Docs 2)	0710102010432022/9	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS. BANAS PAPERS PRIVATE LIMITED	Sec. 213	2/5/2023	true copy and sing missing page no. 52-56	chiramritlaw
976	1/5/2023	0710102098952022(No.of Docs 2)	0710102098952022/3	COMPANY PETITION IB (IBC)/131(ND)2023	RAJKUMAR	Section 94(1)	1/5/2023	INDEX MUST BE TOP AND STAMP PAPER NEXT PAGE ATTACHED	Atulbhatia
977	26-04-2023	0710102067102022(No.of Docs 1)	0710102067102022/2	TRANSFER PETITION(COMPANIES ACT)/41(ND)2022	JAYANTA FANZEN LIGHTING INDUSTRIESPRIVATE LIMITED	Sec. 230-232, Sec 234	1/5/2023	Main Case number wrong in Vakalatnama document	avinash.kaur
978	26-04-2023	0710102051222022(No.of Docs 1)	0710102051222022/3	COMPANY APPEAL(COMPANIES ACT)/139(ND)2022	QNS FACILITY MANAGEMENT PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	1/5/2023	Affidavit Back date	sd.batra

979	26-04-2023	0710102078962022(No.of Docs 4)	0710102078962022/1	COMPANY PETITION (COMPANIES ACT)/201(ND)2022	SHILPI JAIN VS. CENTAX PUBLICATIONS PRIVATE LIMITED	Sec. 58(3)	1/5/2023	Separate Volume 1 and 2 wise Index missing in Both the Volumes, Vakalatnama will be merged in Volume 2 document, Place the Welfare Fee stamp in Blank space in Vakalatnama, Court Fee stamp missing in Vakalatnama	gagan@mathurlegal.co
980	26-04-2023	0710102051202022(No.of Docs 1)	0710102051202022/3	COMPANY APPEAL(COMPANIES ACT)/140(ND)2022	UNITECH LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (3)	1/5/2023	Affidavit Back date	sd.batra
981	29-04-2023	0710102134132019(No.of Docs 1)	0710102134132019/1	COMPANY APPLICATION(COMPANIES ACT)/875(ND)2019	MANOJ SINGH VS. UNION OF INDIA	Application under any other provisions	1/5/2023	INDEX MISSED	adesh1961
982	26-04-2023	0710102070012022(No.of Docs 2)	0710102070012022/7	COMPANY PETITION IBC (IBC)/662(ND)2022	SANTOSHI FINLEASE PRIVATE LIMITED VS. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	IBC under Sec 7	1/5/2023	Index missing	APA
983	19-10-2021	0710102077102021(No.of Docs 0)	0710102077102021/4	INTERLOCUTORY APPLICATION (I.B.C)/5365(PB)2021	ASHWANI KUMAR SHARMA VSMR. ANIL TAYAL RESOLUTION PROFESSIONAL OF M/S AVJ DEVELOPERS (INDIA) PVT.LTD.	Sec 60(5)	28-04-2023	Main Case number wrong	
984	19-10-2021	0710102077102021(No.of Docs 0)	0710102077102021/4	INTERLOCUTORY APPLICATION (I.B.C)/5365(PB)2021	ASHWANI KUMAR SHARMA VSMR. ANIL TAYAL RESOLUTION PROFESSIONAL OF M/S AVJ DEVELOPERS (INDIA) PVT.LTD.	Sec 60(5)	28-04-2023	Main Case number wrong	
985	19-10-2021	0710102077102021(No.of Docs 0)	0710102077102021/4	INTERLOCUTORY APPLICATION (I.B.C)/5365(PB)2021	ASHWANI KUMAR SHARMA VSMR. ANIL TAYAL RESOLUTION PROFESSIONAL OF M/S AVJ DEVELOPERS (INDIA) PVT.LTD.	Sec 60(5)	28-04-2023	Main Case number wrong	
986	19-10-2021	0710102077102021(No.of Docs 0)	0710102077102021/4	INTERLOCUTORY APPLICATION (I.B.C)/5365(PB)2021	ASHWANI KUMAR SHARMA VSMR. ANIL TAYAL RESOLUTION PROFESSIONAL OF M/S AVJ DEVELOPERS (INDIA) PVT.LTD.	Sec 60(5)	28-04-2023	Main Case number wrong	

987	26-04-2023	0710102028462023(No.of Docs 2)	0710102028462023/1	INTERLOCUTORY APPLICATION (I.B.C)/2132(ND)2023	SANJAY MEHRA	Sec 12(2)	27-04-2023	Sign msising in Minutes of COC meeting document, One page left Blank	as.juris
988	26-04-2023	0710102018702020(No.of Docs 2)	0710102018702020/12	COMPANY PETITION IB (IBC)/556(ND)2020	COMPUTER JUNCTION PRIVATE LIMITED VS. NYSA COMMUNICATIONS PRIVATE LIMITED	IBC Under Sec 9	27-04-2023	Sign msising in Pages 1 to 27 according to PDF	tusharthareja3367
989	25-04-2023	0710102015602022(No.of Docs 2)	0710102015602022/10	COMPANY PETITION IB (IBC)/309(ND)2022	REDPRO CONSTRUCTIONS PRIVATE LIMITED VS. SKYLINE INFRATECH PRIVATE LIMITED	IBC Under Sec 9	27-04-2023	Main Case number wrong	sknychambers
990	25-04-2023	0710102015602022(No.of Docs 2)	0710102015602022/10	COMPANY PETITION IB (IBC)/309(ND)2022	REDPRO CONSTRUCTIONS PRIVATE LIMITED VS. SKYLINE INFRATECH PRIVATE LIMITED	IBC Under Sec 9	27-04-2023	Main Case number wrong	sknychambers
991	25-04-2023	0710102015602022(No.of Docs 2)	0710102015602022/10	COMPANY PETITION IB (IBC)/309(ND)2022	REDPRO CONSTRUCTIONS PRIVATE LIMITED VS. SKYLINE INFRATECH PRIVATE LIMITED	IBC Under Sec 9	27-04-2023	Main Case number wrong	sknychambers
992	26-04-2023	0710102012472023(No.of Docs 2)	0710102012472023/6	INTERLOCUTORY APPLICATION (I.B.C)/779(ND)2023	ORIENTAL BANK OF COMMERCE VSSIDHARTHA BUILDHOME PRIVATE LIMITED	Sec 60(5)	27-04-2023	Sign msising in Pages 1 to 11 according to PDF, True Copy sign missing in Pages 13 to 121 according to PDF	pslchambers
993	25-04-2023	0710102033952021(No.of Docs 1)	0710102033952021/11	COMPANY PETITION IB (IBC)/300(ND)2021	PREET SHUTTERING STORE VS. M I BUILDTECH PRIVATE LIMITED	IBC Under Sec 9	27-04-2023	True Copy sign msising in Pages 4 to 9 according to PDF	IP13047
994	27-04-2023	0710102058662021(No.of Docs 1)	0710102058662021/6	COMPANY PETITION (COMPANIES ACT)/163(ND)2021	KAASHVI PARASHER VS. SHANIVI CONSTRUCTION PVT LTD	Sec. 58(3)	27-04-2023	Pagination missing, Place the Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama, One rupee Court Fee stamp msising in Vakalatnama	Agastyallp
995	26-04-2023	0710102092262022(No.of Docs 1)	0710102092262022/4	INTERLOCUTORY APPLICATION (I.B.C)/45(ND)2023	MAYA GUPTA RESOLUTION PROFESSIONAL VSR SANDESH INFRASTRUCTURES PRIVATE LIMITED	Application under any other provisions - IBC	27-04-2023	Index and Rs.25 Welfare fees is missing.	raghav.tiwari9

996	25-04-2023	0710102015602022(No.of Docs 2)	0710102015602022/10	COMPANY PETITION IB (IBC)/309(ND)2022	REDPRO CONSTRUCTIONS PRIVATE LIMITED VS. SKYLINE INFRATECH PRIVATE LIMITED	IBC Under Sec 9	27-04-2023	Main Case number wrong	sknychambers
997	27-04-2023	0710102036142022(No.of Docs 2)	0710102036142022/3	INTERLOCUTORY APPLICATION (I.B.C)/2536(PB)2022	ARVIND MITTAL VS.NALINESH KUMAR PAURUSH	Application under any other provisions- IBC	27-04-2023	True Copy Sign are missing.	avinashbhati6
998	24-04-2023	0710102016752023(No.of Docs 1)	0710102016752023/1	COMPANY APPEAL(COMPANIES ACT)/87(ND)2023	AYS FACILITY PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARAYANA	Sec 252 (3)	26-04-2023	INDEX MISSING	Lalit200
999	25-04-2023	0710102023232023(No.of Docs 2)	0710102023232023/2	COMPANY PETITION IB (IBC)/163(ND)2023	BANK OF MAHARASHTRA VS. RAJ KUMAR GUPTA	Section 95(1)	26-04-2023	Sign is Missing on Page NO:1-5	kgola7676@gmail.com
1000	23-03-2023	0710102082282021(No.of Docs 2)	0710102082282021/6	COMPANY PETITION IB (IBC)/76(PB)2022	SYNERGY VENTURES VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	26-04-2023	Page No. 26 Need to English Translation Copy	advshivamksingh
1001	17-04-2023	0710102016612022(No.of Docs 3)	0710102016612022/2	INTERLOCUTORY APPLICATION (I.B.C)/1037(ND)2022	PURVANCHAL PRJOECTS PRIVATE LIMITED VS. MR. A. VISWANADHA SHARMA	Sec 60(5)	26-04-2023	Page No. 5- 279 True Copy Sign Missing in Annexures and Need to Applicant Sign on Every Pages in Written Submission	prithugarg
1002	23-03-2023	0710102082282021(No.of Docs 2)	0710102082282021/6	COMPANY PETITION IB (IBC)/76(PB)2022	SYNERGY VENTURES VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	26-04-2023	Page No. 26 Need to English Translation Copy	advshivamksingh
1003	17-04-2023	0710102016612022(No.of Docs 3)	0710102016612022/2	INTERLOCUTORY APPLICATION (I.B.C)/1037(ND)2022	PURVANCHAL PRJOECTS PRIVATE LIMITED VS. MR. A. VISWANADHA SHARMA	Sec 60(5)	26-04-2023	Page No. 5- 279 True Copy Sign Missing in Annexures and Need to Applicant Sign on Every Pages in Written Submission	prithugarg
1004	19-04-2023	0710102008462019(No.of Docs 3)	0710102008462019/3	COMPANY PETITION IB (IBC)/356(PB)2019	TUF METALLURGICAL PRIVATE LIMITED VS. WADHWA GLASS PROCESSORS PRIVATE LIMITED	IBC under Sec 7	26-04-2023	Counsel Detail Incomplete After Index Volume- 1 2 and Ticket Not Allowed Mid on Vakalatnama and Page No. 208- 220 Need to English Translation	debopriyomoulik

1005	17-04-2023	0710102066712022(No.of Docs 1)	0710102066712022/17	COMPANY PETITION (COMPANIES ACT)/138(ND)2022	SANJAY MEHRA VS. SUPERON SCHWEISSTECHNIK INDIA LIMITED	Sec. 241(1),Sec. 242(4)	26-04-2023	3 Rs. Court Fess Missing in Vakalatnama and Page No. Missing in PDF According your Index	advkrishan
1006	25-04-2023	0710102068542022(No.of Docs 2)	0710102068542022/2	COMPANY PETITION IB (IBC)/778(ND)2022	SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED VS. SARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	26-04-2023	Wrong Filing	Mohna
1007	26-04-2023	0710102065882020(No.of Docs 1)	0710102065882020/3	INTERLOCUTORY APPLICATION (I.B.C)/2413(ND)2020	KAMAL AGARWAL VS. PARVINDER SINGH KHURANA	Application under any other provisions - IBC	26-04-2023	Only Proof of Service Show Please Document Once Again	liquidatorkamal
1008	25-04-2023	0710102023242023(No.of Docs 2)	0710102023242023/2	COMPANY PETITION IB (IBC)/161(ND)2023	BANK OF MAHARASHTRA VS. KAPIL GUPTA	Section 95(1)	26-04-2023	Page No;1-6 sign are missing.	kgola7676@gmail.com
1009	17-04-2023	0710102031442023(No.of Docs 1)	0710102031442023/1	INTERLOCUTORY APPLICATION (I.B.C)/1971(ND)2023	KANTI MOHAN RUSTAGI VS. KRUPASHIDHU MANDAL	Sec 60(5)	26-04-2023	Affidavit of Service and Vakalatnama Separately Filed	kantimohan
1010	6/4/2023	0710200400732013(No.of Docs 3)	0710200400732013/6	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	STELLARLEGAL
1011	17-04-2023	0710102018782023(No.of Docs 1)	0710102018782023/2	COMPANY PETITION (COMPANIES ACT)/58(ND)2023	ROHIT GARG VS. DV NEXT-ZEN INFOTECH PRIVATE LIMITED	Sec. 213	26-04-2023	Notary Stamp Missing on E-Stamp paper	abhishek.kumar
1012	6/4/2023	0710200400732013(No.of Docs 3)	0710200400732013/6	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	STELLARLEGAL
1013	17-04-2023	0710102016612022(No.of Docs 3)	0710102016612022/2	INTERLOCUTORY APPLICATION (I.B.C)/1037(ND)2022	PURVANCHAL PRJOECTS PRIVATE LIMITED VS. MR. A. VISWANADHA SHARMA	Sec 60(5)	26-04-2023	Page No. 5- 279 True Copy Sign Missing in Annexures and Need to Applicant Sign on Every Pages in Written Submission	prithugarg
1014	16-09-2021	0710200400732013(No.of Docs 5)	0710200400732013/4	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	vishalganda
1015	16-09-2021	0710200400732013(No.of Docs 5)	0710200400732013/4	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	vishalganda

1016	16-09-2021	0710200400732013(No.of Docs 5)	0710200400732013/4	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	vishalganda
1017	16-09-2021	0710200400732013(No.of Docs 5)	0710200400732013/4	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	vishalganda
1018	17-04-2023	0710102016612022(No.of Docs 3)	0710102016612022/2	INTERLOCUTORY APPLICATION (I.B.C)/1037(ND)2022	PURVANCHAL PRJOECTS PRIVATE LIMITED VS. MR. A. VISWANADHA SHARMA	Sec 60(5)	26-04-2023	Page No. 5- 279 True Copy Sign Missing in Annexures and Need to Applicant Sign on Every Pages in Written Submission	prithugarg
1019	19-04-2023	0710102029412023(No.of Docs 2)	0710102029412023/3	RESTORATION APPLICATION (IBC)/70(ND)2023	SAI CORPORATION VS. ACME EXCELLENT MANAGEMENT PRIVATELIMITED	Rule 11 of NCLT, 2016	26-04-2023	Counsel Detail Incomplete After Index and Applicant Sign on Every Pages	harshojha
1020	16-09-2021	0710200400732013(No.of Docs 5)	0710200400732013/4	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	vishalganda
1021	16-09-2021	0710200400732013(No.of Docs 5)	0710200400732013/4	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	vishalganda
1022	25-04-2023	0710102057522022(No.of Docs 2)	0710102057522022/2	INTERLOCUTORY APPLICATION (I.B.C)/3425(ND)2022	VIJENDER SHARMA VS. MR. AMULYA KUMAR MISHRA	19(2)	26-04-2023	Need to Applicant Sign on Every Pages in Reply and 3 Rs. Court Fess Missing in Vakalatnama	atlaslawpartners
1023	16-09-2021	0710200400732013(No.of Docs 5)	0710200400732013/4	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	vishalganda
1024	16-09-2021	0710200400732013(No.of Docs 5)	0710200400732013/4	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	vishalganda
1025	16-09-2021	0710200400732013(No.of Docs 5)	0710200400732013/4	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	vishalganda
1026	23-03-2023	0710102082282021(No.of Docs 2)	0710102082282021/6	COMPANY PETITION IB (IBC)/76(PB)2022	SYNERGY VENTURES VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	26-04-2023	Page No. 26 Need to English Translation Copy	advshivamksingh

1027	23-03-2023	0710102082282021(No.of Docs 2)	0710102082282021/6	COMPANY PETITION IB (IBC)/76(PB)2022	SYNERGY VENTURES VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	26-04-2023	Page No. 26 Need to English Translation Copy	advshivamksingh
1028	16-09-2021	0710200400732013(No.of Docs 5)	0710200400732013/4	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	vishalganda
1029	16-09-2021	0710200400732013(No.of Docs 5)	0710200400732013/4	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	vishalganda
1030	16-09-2021	0710200400732013(No.of Docs 5)	0710200400732013/4	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	vishalganda
1031	16-09-2021	0710200400732013(No.of Docs 5)	0710200400732013/4	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	vishalganda
1032	16-09-2021	0710200400732013(No.of Docs 5)	0710200400732013/4	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	vishalganda
1033	16-09-2021	0710200400732013(No.of Docs 5)	0710200400732013/4	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	vishalganda
1034	16-09-2021	0710200400732013(No.of Docs 5)	0710200400732013/4	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	vishalganda
1035	22-04-2023	0710102008412023(No.of Docs 3)	0710102008412023/2	COMPANY PETITION IB (IBC)/129(ND)2023	SURESH KUMAR VERMA AND ORS VS. ECO GREEN BUILDTECH PRIVATE LIMITED	IBC under Sec 7	26-04-2023	NEED TO EVERY PAGES SIGN	LotusLLP_277
1036	25-04-2023	0710102015672023(No.of Docs 1)	0710102015672023/2	COMPANY PETITION IB (IBC)/156(ND)2023	SHARAK HEALTHCARE PRIVATE LIMITED	IBC Section 59	26-04-2023	Index is Missing.	buchasialiq
1037	25-04-2023	0710102104832020(No.of Docs 2)	0710102104832020/4	INTERLOCUTORY APPLICATION (I.B.C)/4785(ND)2020	ANIL KUMAR JAIN VS. DEPUTY COMMISSIONER OF GOODS AND SERVICE TAX	Application under any other provisions- IBC	26-04-2023	Page No. 18-29 True Copy Sign Missing and Notary Stamp Missing on E-Stamp	yashasvi91

1038	19-04-2023	0710102002672020(No.of Docs 2)	0710102002672020/11	COMPANY APPEAL(COMPANIES ACT)/91(ND)2021	INCOME TAX OFFICER WARD- 20(4) VS. REGISTRAR OF COMPANIES DELHI& ORS. (IN THE MATTER OF: M/S RSA ESTATE PVT. LTD.)	Sec 252 (1) - By Government Body	26-04-2023	Index Missing	cgeorgethomas
1039	17-04-2023	0710102012822022(No.of Docs 4)	0710102012822022/96	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	26-04-2023	1 Rs. Court Fess Missing in Vakalatnama	anujmalhotra
1040	17-04-2023	0710102012822022(No.of Docs 2)	0710102012822022/98	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	26-04-2023	25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Proof of Service Missing in PDF According your Index	poojapandey
1041	25-04-2023	0710102041692022(No.of Docs 2)	0710102041692022/4	COMPANY PETITION IB (IBC)/458(ND)2022	M/S AYAAN TRADING VS. KATYAYINI PAPER MILLS PVT. LTD	IBC Under Sec 9	26-04-2023	Need to Applicant Sign on Every Pages in Rejoinder and E-Stamp Paper Missing	amitgoel120
1042	17-04-2023	0710102036512021(No.of Docs 1)	0710102036512021/2	COMPANY APPEAL(COMPANIES ACT)/135(ND)2022	ROHELLA DEVELOPERS & INFRASTRUCTURE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	26-04-2023	Page No Missing on E-Stamp Paper	gagan2021
1043	25-04-2023	0710102075062022(No.of Docs 2)	0710102075062022/8	COMPANY APPEAL(COMPANIES ACT)/234(ND)2022	SWELECT ENERGY SYSTEMS LIMITED VS. GREEN MANTRA RENEWABLE POWER PRIVATELIMITED	Sec 252 (3)	26-04-2023	WRONG FILE	Locus@123
1044	6/4/2023	0710200400732013(No.of Docs 3)	0710200400732013/6	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	STELLARLEGAL
1045	6/4/2023	0710200400732013(No.of Docs 3)	0710200400732013/6	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	26-04-2023	Order Missed	STELLARLEGAL
1046	17-04-2023	0710102076802021(No.of Docs 2)	0710102076802021/6	COMPANY PETITION IB (IBC)/733(ND)2021	AFM FOODS LIMITED VS. KUMAR FOOD INDUSTRIES LIMITED	IBC Under Sec 9	25-04-2023	Page No. 5-57 True Copy Sign Missing in Annexures and Need to Applicant Sign on Every Pages in Written Submissions	advcsyadav

1047	24-04-2023	0710102022242023(No.of Docs 1)	0710102022242023/1	INTERLOCUTORY APPLICATION (I.B.C)/2205(ND)2023	PRAVEEN KUMAR SINGHAL VSDIVINUS FABRICS LIMITED	Application under any other provisions- IBC	25-04-2023	kindly file fresh ia	PRAV1307
1048	25-04-2023	0710102098952022(No.of Docs 3)	0710102098952022/2	COMPANY PETITION IB (IBC)/131(ND)2023	RAJKUMAR	Section 94(1)	25-04-2023	KINDLY SEPRATELY FILE IN AFFIDAVIT OF SERVICE AND MEMO OF PARTIES	Atulbhatia
1049	18-04-2023	0710102087832022(No.of Docs 1)	0710102087832022/6	COMPANY PETITION IB (IBC)/888(PB)2022	NEERAJ KUMAR DUBEY AND OTHERS VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	25-04-2023	25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Need to Applicant Sign on Every Pages in Reply	legisdomlawoffice s
1050	21-04-2023	0710102017072020(No.of Docs 2)	0710102017072020/5	COMPANY APPEAL(COMPANIES ACT)/184(ND)2020	SUMAN SINGH VS. SIR SOCHA SINGH & SONS (P) LIMITED	Sec. 58(3)	24-04-2023	Sign missing in Pages 1 to 3 according to PDF, Incomplete Counsel detail msising in Page 4 according to PDF, True Copy sign msising in Pages 5 to 55 according to PDF	monika
1051	22-04-2023	0710102015672023(No.of Docs 1)	0710102015672023/1	COMPANY PETITION IB (IBC)/156(ND)2023	SHARAK HEALTHCARE PRIVATE LIMITED	IBC Section 59	24-04-2023	wrong file	buchasialiq
1052	22-04-2023	0710102019382023(No.of Docs 3)	0710102019382023/3	INTERLOCUTORY APPLICATION (I.B.C)/1303(ND)2023	REGIONAL PF COMMISSIONER NOIDA VSERA INFRA ENGINEERING LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	24-04-2023	Pages 251 to 257 according to PDF are Handwritten	wamikatrehan
1053	22-04-2023	0710102095772020(No.of Docs 3)	0710102095772020/4	INTERLOCUTORY APPLICATION (I.B.C)/5134(PB)2020	GANGA RAM AGARWAL VS. MAXIMAL INFRASTRUCTURE PVT. LTD. & ORS.	Sec 60(5)	24-04-2023	vakalnama court fee and welfare in middle	shankarimishra
1054	17-04-2023	0710102010982023(No.of Docs 1)	0710102010982023/1	COMPANY PETITION IB (IBC)/149(PB)2023	BEVERLY HILLS FASHIONS PRIVATE LIMITED.	IBC Under Sec 10	24-04-2023	Counsel detail msising in Index, Advocate address details in Affidavit mismatched with Stamp paper	rishabh1289mishra
1055	20-04-2023	0710102007762023(No.of Docs 1)	0710102007762023/1	TRANSFER APPLICATION/4(PB)2023	MANIMEGALAI UNNIKISHNAN VS. JSM AGGREGATES AND SANDS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	22-04-2023	Incomplete Counsel detail msising in Index, Advocate address details in Affidavit mismatched with E-stamp, Page 4 and 5 according to PDF are Handwritten	trishabh

1056	14-03-2023	0710102105422022(No.of Docs 2)	0710102105422022/2	INTERLOCUTORY APPLICATION (I.B.C)/6258(ND)2022	MR. RD PAL & ORS. VS. WING CONSTRUCTIONS AND DEVELOPERS PRIVATE LIMITED & ORS.	Sec 60(5)	21-04-2023	Advocate address details in Affidavit in Page 20 according to PDF mismatched with E-stamp in Page 19 according to PDF	negimilan04
1057	14-04-2023	0710102003742023(No.of Docs 2)	0710102003742023/2	COMPANY PETITION IB (IBC)/54(PB)2023	MR. PARITOSH JAIN AND ANR VS. ANAND DIVINE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	21-04-2023	Place the Court Fee stamp in Blank space in Vakalatnama	knlegal
1058	20-04-2023	0710102063712022(No.of Docs 2)	0710102063712022/7	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/90(ND)2022	NESTLE INDIA LIMITED	Sec. 230-232 - Second Motion	21-04-2023	Sign msising in Pages 1 to 10 according to PDF,	Anirudh Das
1059	14-04-2023	0710102078402022(No.of Docs 1)	0710102078402022/1	COMPANY APPLICATION(COMPAN IES ACT)/368(ND)2022	JAYANTA FANZEN LIGHTING INDUSTRIESPRIVATE LIMITED	Rule 11 of NCLT	21-04-2023	Main Case number wrong	rishabh.sachdeva
1060	13-04-2023	0710102095602022(No.of Docs 2)	0710102095602022/2	INTERLOCATORY APPLICATION(COMPAN IES ACT)/313(ND)2022	PRAVESH AGGARWAL VS. KBM FOODS PRIVATE LIMITED	Rule 11 of NCLT	21-04-2023	Main case number wrong	mg270288
1061	13-04-2023	0710102095602022(No.of Docs 2)	0710102095602022/2	INTERLOCATORY APPLICATION(COMPAN IES ACT)/313(ND)2022	PRAVESH AGGARWAL VS. KBM FOODS PRIVATE LIMITED	Rule 11 of NCLT	21-04-2023	Main case number wrong	mg270288
1062	14-03-2023	0710102105422022(No.of Docs 2)	0710102105422022/2	INTERLOCUTORY APPLICATION (I.B.C)/6258(ND)2022	MR. RD PAL & ORS. VS. WING CONSTRUCTIONS AND DEVELOPERS PRIVATE LIMITED & ORS.	Sec 60(5)	21-04-2023	Advocate address details in Affidavit in Page 20 according to PDF mismatched with E-stamp in Page 19 according to PDF	negimilan04
1063	20-04-2023	0710102106102022(No.of Docs 2)	0710102106102022/3	COMPANY PETITION IB (IBC)/46(ND)2023	AKASA FINANCE LIMITED VS. SAI PRECIOUS TRAEXIM PRIVATE LIMITED	IBC under Sec 7	21-04-2023	Pagination msising in E-stamp	KARMALAWASSO CIATES
1064	20-04-2023	0710102120062019(No.of Docs 2)	0710102120062019/40	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	21-04-2023	Wrong title mentioned in Index	rkramanbalaji@
1065	20-04-2023	0710102120062019(No.of Docs 2)	0710102120062019/41	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	21-04-2023	E-stamp and Affidavit msising	rkramanbalaji@

1066	14-04-2023	0710102023822023(No.of Docs 1)	0710102023822023/1	COMPANY PETITION IB (IBC)/193(ND)2023	M/S ONCQUEST LABORATORIES LTD. VS. AASHLOK NURSING HOME PRIVATE LIMITED	IBC Under Sec 9	21-04-2023	Main Case number wrong	sonalanand99
1067	14-04-2023	0710102000042014(No.of Docs 2)	0710102000042014/6	COMPANY PETITION (COMPANIES ACT)/38(PB)2014	OM PRAKASH GUPTA VS. REVEX ENTERPRISES PVT. LTD..	Application under any other provisions	21-04-2023	Please attach Court last order on top page	rajesh1969
1068	13-04-2023	0710102028062020(No.of Docs 1)	0710102028062020/3	COMPANY PETITION IB (IBC)/714(PB)2020	S. S. STEELS VS. SHAHI INFRASTRUCTURE PVT. LTD.	IBC Under Sec 9	21-04-2023	Pagination msising in Vakalatnama	akhil.shankhwar1
1069	14-04-2023	0710200413902017(No.of Docs 4)	0710200413902017/2	COMPANY PETITION (COMPANIES ACT)/52(ND)2017	MS POOJA TIWARI VS M/S BIG FISH HOSPITALITY VENTURES PVT LTD & ORS	Sec. 241(1)	21-04-2023	kindly file fresh wrong file	gaggarpartner
1070	12/4/2023	0710200002012016(No.of Docs 1)	0710200002012016/7	COMPANY PETITION (COMPANIES ACT)/126(ND)2016	C.M. NARULA VS CMD PARDESI DEVELOPERS PVT. LTD.	Sec 241 (2),Sec. 242(4)	21-04-2023	Index missing, One rupee Court Fee stamp msising in Vakalatnama	ANAND123
1071	19-04-2023	0710102087232020(No.of Docs 1)	0710102087232020/41	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	SMT. ASHA BALI VS. M/S. BALI & CO. PVT. LTD.	Sec. 241(1)	21-04-2023	1rs court fee missed	rmalik2301
1072	19-04-2023	0710102087232020(No.of Docs 1)	0710102087232020/43	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	SMT. ASHA BALI VS. M/S. BALI & CO. PVT. LTD.	Sec. 241(1)	21-04-2023	1rs court fee missed	rmalik2301
1073	19-04-2023	0710102087232020(No.of Docs 1)	0710102087232020/42	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	SMT. ASHA BALI VS. M/S. BALI & CO. PVT. LTD.	Sec. 241(1)	21-04-2023	1rs court fee missed	rmalik2301
1074	21-04-2023	0710102120062019(No.of Docs 2)	0710102120062019/45	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	21-04-2023	Pages 6 to 10 according to PDF Not Clear	rkrmanbalaji@
1075	14-03-2023	0710102105422022(No.of Docs 2)	0710102105422022/2	INTERLOCUTORY APPLICATION (I.B.C)/6258(ND)2022	MR. RD PAL & ORS. VS. WING CONSTRUCTIONS AND DEVELOPERS PRIVATE LIMITED & ORS.	Sec 60(5)	21-04-2023	Advocate address details in Affidavit in Page 20 according to PDF mismatched with E-stamp in Page 19 according to PDF	negimilan04
1076	14-03-2023	0710102105422022(No.of Docs 2)	0710102105422022/2	INTERLOCUTORY APPLICATION (I.B.C)/6258(ND)2022	MR. RD PAL & ORS. VS. WING CONSTRUCTIONS AND DEVELOPERS PRIVATE LIMITED & ORS.	Sec 60(5)	21-04-2023	Advocate address details in Affidavit in Page 20 according to PDF mismatched with E-stamp in Page 19 according to PDF	negimilan04

1077	20-04-2023	0710102109402020(No.of Docs 2)	0710102109402020/15	COMPANY PETITION IB (IBC)/1078(ND)2020	DALMIA FAMILY OFFICE TRUST VS. ATS HOUSING PRIVATE LIMITED	IBC under Sec 7	21-04-2023	written submission every page not sign	knlegal
1078	20-04-2023	0710102120062019(No.of Docs 2)	0710102120062019/43	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	21-04-2023	Pages 6 to 10 according to PDF Not Clear	rkrmanbalaji@
1079	14-04-2023	0710102000042014(No.of Docs 3)	0710102000042014/5	COMPANY PETITION (COMPANIES ACT)/38(PB)2014	OM PRAKASH GUPTA VS. REVEX ENTERPRISES PVT. LTD..	Application under any other provisions	21-04-2023	Please attach Court last order on top page, Index missing	rajesh1969
1080	19-04-2023	0710200401392016(No.of Docs 9)	0710200401392016/9	COMPANY PETITION (COMPANIES ACT)/28(ND)2016	RAJEEV BEHL VS M/S REACLTECH INFRASTRUCTURE LTD & ORS	Application under any other provisions	21-04-2023	wrong file kindly file ia	THAKURANKIT26
1081	21-04-2023	0710102120062019(No.of Docs 2)	0710102120062019/44	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	21-04-2023	Wrong title in Index, Pages 6 to 10 according to PDF Not Clear	rkrmanbalaji@
1082	3/3/2023	0710102020812023(No.of Docs 0)	0710102020812023/1	INTERLOCUTORY APPLICATION (I.B.C)/1677(ND)2023	KRISHAN LALL & ANR VSM/S ABW INFRASTRUCTURE LTD THROUGH ITS RESOLUTION PROFESSIONAL	Sec 60(5)	21-04-2023	E-stamp msising	
1083	19-04-2023	0710102401322016(No.of Docs 2)	0710102401322016/3	COMPANY PETITION (COMPANIES ACT)/57(ND)2016	MRS REENA AHLUWALIA & ORS. VS SUN TIME ENERGY LIMITED & ORS	Application under any other provisions	21-04-2023	True copy sign missing in Receipt document	PLILLP
1084	14-04-2023	0710102015792022(No.of Docs 1)	0710102015792022/19	COMPANY PETITION (COMPANIES ACT)/46(ND)2022	ROHIT GUPTA VS. FIRST STEP PROPERTIES PVT LTD & ORS	Sec. 213	21-04-2023	Main case number wrong, Notary msising in E-stamp	abhishek.kumar
1085	13-04-2023	0710102095602022(No.of Docs 2)	0710102095602022/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/313(ND)2022	PRAVESH AGGARWAL VS. KBM FOODS PRIVATE LIMITED	Rule 11 of NCLT	21-04-2023	Main case number wrong	mg270288
1086	13-04-2023	0710102095602022(No.of Docs 2)	0710102095602022/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/313(ND)2022	PRAVESH AGGARWAL VS. KBM FOODS PRIVATE LIMITED	Rule 11 of NCLT	21-04-2023	Main case number wrong	mg270288
1087	13-04-2023	0710102052592019(No.of Docs 4)	0710102052592019/15	COMPANY PETITION IB (IBC)/643(ND)2019	VINEET GUPTA AND REKHA GUPTA VS. REALTECH DEVELOPMENTS & INFRASTRUCTURE (INDIA) PVT. LTD.	IBC under Sec 7	21-04-2023	Need to File in IA	manishasaini06

1088	19-04-2023	0710200419762018(No.of Docs 2)	0710200419762018/13	COMPANY PETITION IB (IBC)/570(ND)2018	MR. BASANT LAHARIA VS M/S. WOG TECHNOLOGIES PVT. LTD.	IBC Under Sec 9	20-04-2023	wrong file need to ia	RMSFCS56
1089	19-04-2023	0710200419762018(No.of Docs 2)	0710200419762018/14	COMPANY PETITION IB (IBC)/570(ND)2018	MR. BASANT LAHARIA VS M/S. WOG TECHNOLOGIES PVT. LTD.	IBC Under Sec 9	20-04-2023	wrong file need to ia file	RMSFCS56
1090	19-04-2023	0710200419762018(No.of Docs 1)	0710200419762018/15	COMPANY PETITION IB (IBC)/570(ND)2018	MR. BASANT LAHARIA VS M/S. WOG TECHNOLOGIES PVT. LTD.	IBC Under Sec 9	20-04-2023	index missed	RMSFCS56
1091	15-04-2023	0710102059872021(No.of Docs 2)	0710102059872021/8	INTERLOCUTORY APPLICATION (I.B.C)/3816(ND)2021	ALLIANCE LUMIERE LIMITED VSASHOK MAHINDRU	Sec 54(1)	19-04-2023	Wrongly Filed Need to be IA	LIQUIDATOR ANIL BHAT
1092	17-04-2023	0710102106862022(No.of Docs 3)	0710102106862022/10	COMPANY PETITION (COMPANIES ACT)/7(ND)2023	VIJAY KUMAR VS. MILESTONE REALCON LIMITED	Sec. 241(1),Sec. 242(4)	19-04-2023	Separate Volume wise Index missing are msising in Both the Volumes	sssastry
1093	23-03-2023	0710102067902021(No.of Docs 2)	0710102067902021/5	COMPANY PETITION IB (IBC)/77(PB)2022	SYNERGY VENTURES VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	19-04-2023	Page No. 40-44 Not Clear and Page No. 26 Need to English Translate Copy	advshivamksingh
1094	23-03-2023	0710102067902021(No.of Docs 2)	0710102067902021/5	COMPANY PETITION IB (IBC)/77(PB)2022	SYNERGY VENTURES VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	19-04-2023	Page No. 40-44 Not Clear and Page No. 26 Need to English Translate Copy	advshivamksingh
1095	18-04-2023	0710102082282021(No.of Docs 2)	0710102082282021/7	COMPANY PETITION IB (IBC)/76(PB)2022	SYNERGY VENTURES VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	19-04-2023	Page No. 26 Need to English Translate Copy and Page No. 42-52, Page Not clear	advshivamksingh
1096	23-03-2023	0710102067902021(No.of Docs 2)	0710102067902021/5	COMPANY PETITION IB (IBC)/77(PB)2022	SYNERGY VENTURES VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	19-04-2023	Page No. 40-44 Not Clear and Page No. 26 Need to English Translate Copy	advshivamksingh
1097	23-03-2023	0710102067902021(No.of Docs 2)	0710102067902021/5	COMPANY PETITION IB (IBC)/77(PB)2022	SYNERGY VENTURES VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	19-04-2023	Page No. 40-44 Not Clear and Page No. 26 Need to English Translate Copy	advshivamksingh
1098	17-04-2023	0710102040332022(No.of Docs 1)	0710102040332022/7	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	19-04-2023	Court Fee Stamp msising in Vakalatnama	rhea.dube

1099	15-04-2023	0710102164042019(No.of Docs 1)	0710102164042019/5	COMPANY PETITION IB (IBC)/3390(ND)2019	D.P INDUSTRIES VS. JAI SAI RAM STEEL PVT. LTD	IBC Under Sec 9	17-04-2023	Need to File in IA.	KDHIR
1100	15-04-2023	0710102164042019(No.of Docs 1)	0710102164042019/7	COMPANY PETITION IB (IBC)/3390(ND)2019	D.P INDUSTRIES VS. JAI SAI RAM STEEL PVT. LTD	IBC Under Sec 9	17-04-2023	Need to File in IA.	KDHIR
1101	14-04-2023	0710102075282022(No.of Docs 3)	0710102075282022/1	COMPANY PETITION IB (IBC)/817(PB)2022	SARITA AGARWAL VS. PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED	IBC under Sec 7	17-04-2023	Index msising, E-stamp and Affidavit msising, Vakalatnama should be merged in Main Reply document, Incomplete document filed	knmnclt
1102	14-04-2023	0710102075282022(No.of Docs 3)	0710102075282022/1	COMPANY PETITION IB (IBC)/817(PB)2022	SARITA AGARWAL VS. PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED	IBC under Sec 7	17-04-2023	Index msising, E-stamp and Affidavit msising, Vakalatnama should be merged in Main Reply document, Incomplete document filed	knmnclt
1103	14-04-2023	0710102075282022(No.of Docs 3)	0710102075282022/1	COMPANY PETITION IB (IBC)/817(PB)2022	SARITA AGARWAL VS. PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED	IBC under Sec 7	17-04-2023	Index msising, E-stamp and Affidavit msising, Vakalatnama should be merged in Main Reply document, Incomplete document filed	knmnclt
1104	14-04-2023	0710102075282022(No.of Docs 3)	0710102075282022/1	COMPANY PETITION IB (IBC)/817(PB)2022	SARITA AGARWAL VS. PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED	IBC under Sec 7	17-04-2023	Index msising, E-stamp and Affidavit msising, Vakalatnama should be merged in Main Reply document, Incomplete document filed	knmnclt
1105	17-08-2022	0710102066552022(No.of Docs 0)	0710102066552022/2	INTERLOCUTORY APPLICATION (I.B.C)/4107(ND)2022	M/S SHREE RESHAM TEXTILE MILLS PVT. LTD. VS. MR. NILESH SHARMA THE RESOLUTION PROFESSIONAL	Sec 60(5)	17-04-2023	Affidavit Back date	
1106	15-04-2023	0710102407642018(No.of Docs 1)	0710102407642018/7	COMPANY PETITION IB (IBC)/840(PB)2018	PEC LTD VS M/S S L CONSUMER PRODUCTS LIMITED	IBC under Sec 7	17-04-2023	Rs.3 Court Fees is Missing on Vakalatnama.	SUMITSHARMA.R

1107	11/4/2023	0710120007032018(No.of Docs 2)	0710120007032018/9	COMPANY PETITION (COMPANIES ACT)/91(ND)2016	MOHD NOWSHAH VS. UNITED INDIA METAL FORMINGS PVT LTD & ORS	Application under any other provisions	14-04-2023	Date msising in Vakalatnama	vipulganda
1108	12/4/2023	0710102000392023(No.of Docs 2)	0710102000392023/4	COMPANY PETITION IB (IBC)/60(ND)2023	PRUDENT ARC LIMITED VS. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC under Sec 7	14-04-2023	Double date in Affidavit verification	sagar&sagar
1109	12/4/2023	07101020920222022(No.of Docs 1)	07101020920222022/2	COMPANY PETITION IB (IBC)/826(ND)2022	BANK OF MAHARASHTRA VS. SUNITA BANSAL	Section 95(1)	13-04-2023	Index msising	niharikagulati
1110	12/4/2023	0710102000392023(No.of Docs 2)	0710102000392023/1	COMPANY PETITION IB (IBC)/60(ND)2023	PRUDENT ARC LIMITED VS. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC under Sec 7	13-04-2023	E-stamp missing	sagar&sagar
1111	12/4/2023	0710102002522023(No.of Docs 2)	0710102002522023/11	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/12(ND)2023	DEVYANI AIRPORT SERVICES (MUMBAI)PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-04-2023	True copy sign mising in Pages 10 to 24 according to PDF	sanjaygrow
1112	12/4/2023	0710102000392023(No.of Docs 2)	0710102000392023/2	COMPANY PETITION IB (IBC)/60(ND)2023	PRUDENT ARC LIMITED VS. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC under Sec 7	13-04-2023	E-stamp missing	sagar&sagar
1113	11/4/2023	0710102064852022(No.of Docs 2)	0710102064852022/3	COMPANY APPEAL(COMPANIES ACT)/192(ND)2022	VIVA CONCRETE TECHNOLOGIES PRIVATELIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	13-04-2023	Incomplete COnsel detail in Index and also in prayer page, Pagation mising before Page 5 according to PDF	ppdkothari1
1114	12/4/2023	0710102036932022(No.of Docs 2)	0710102036932022/8	COMPANY PETITION IB (IBC)/426(ND)2022	M/S SIS CORPORATION VS. IRCON INTERNATIONAL LIMITED	IBC Under Sec 9	13-04-2023	Need to File in IA	LaxmiChauhan
1115	12/4/2023	0710102000392023(No.of Docs 2)	0710102000392023/3	COMPANY PETITION IB (IBC)/60(ND)2023	PRUDENT ARC LIMITED VS. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC under Sec 7	13-04-2023	Notary missing in E-stamp, Double date in Affdiavit verification	sagar&sagar
1116	11/4/2023	0710102010802023(No.of Docs 1)	0710102010802023/1	TRANSFER APPLICATION (IBC)/8(PB)2023	NEERAJ SINGAL VS. L&T FINANCE LIMITED	Rule16(d),NCLT Rules,2016 IBC	13-04-2023	Pagation wrong in E-stamp	rrglawoffice
1117	11/4/2023	0710102079272022(No.of Docs 2)	0710102079272022/2	COMPANY PETITION IB (IBC)/743(ND)2022	MONOLITHIC INVESTMENTS PRIVATE LIMITED	IBC Section 59	13-04-2023	Need to File in IA	Abhi Mishra
1118	12/4/2023	0710102080392022(No.of Docs 2)	0710102080392022/1	INTERLOCUTORY APPLICATION (I.B.C)/4972(PB)2022	VINOD KUMAR DHAND & ORS VSCS VEKAS KUMAR GARG	Sec 60(5)	12/4/2023	Address Missing in Affidavit	advshivanshu

1119	11/4/2023	0710102007602023(No.of Docs 1)	0710102007602023/1	COMPANY PETITION IB (IBC)/118(ND)2023	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS. RAMAKANT UPADHYAY	Section 95(1)	12/4/2023	Index will come on top and Page numbers msising in Index, E-stamp will come after Index, Advocate address details in Affidavit mismatched with E-stamp, True Copy sign msising in Page numbers 6 to 9 according to PDF	Harishtaneja78
1120	10/4/2023	0710120005622018(No.of Docs 1)	0710120005622018/51	COMPANY PETITION IB (IBC)/1005(ND)2018	SWASTIK INTERCHEM PVT. LTD. VS. A M VINYT PVT. LTD.	IBC Under Sec 9	12/4/2023	Need to File in IA	Anupkumar9811
1121	11/4/2023	0710102018332023(No.of Docs 2)	0710102018332023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/102(ND)2023	NEWAGE CAPITAL SERVICES PVT LTD	Rule 11 of NCLT	12/4/2023	Main Case number wrong, True copy sign msising in Pages 3 to 187 according to PDF	advsaumyagupta
1122	12/4/2023	0710102008992023(No.of Docs 2)	0710102008992023/1	INTERLOCUTORY APPLICATION (I.B.C)/787(PB)2023	SHASHI BANSAL & ANR VS. VEKAS KUMAR GARG RESOLUTION PROFESSIONAL JAIPURIA BUILCON PRIVATE LIMITED	Sec 60(5)	12/4/2023	Address Mismatch in Affidavit	advshivanshu
1123	10/4/2023	0710102062412022(No.of Docs 2)	0710102062412022/4	INTERLOCUTORY APPLICATION (I.B.C)/3704(ND)2022	NILESH SHARMA	Sec 60(5)	12/4/2023	Pagination mising in Chart document, Counsel detail msising in Last page	ashukansal@gmail.com
1124	11/4/2023	0710102024382023(No.of Docs 1)	0710102024382023/2	COMPANY PETITION IB (IBC)/166(ND)2023	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (SIDBI) VS. MR. PIYUSH RASTOGI	Section 95(1)	12/4/2023	Index will come on top and Page numbers msising in Index, E-stamp will come after Index, Advocate address details in Affidavit mismatched with E-stamp, Affidavit Back date, True Copy sign msising in Annexures	Harishtaneja78

1125	24-12-2022	0710102106862022(No.of Docs 0)	0710102106862022/8	COMPANY PETITION (COMPANIES ACT)/7(ND)2023	VIJAY KUMAR VS. MILESTONE REALCON LIMITED	Sec. 241(1),Sec. 242(4)	12/4/2023	Separate Index of Volume 1 and VOLUME 2 msising in both the Volumes, Pages 96 to 98 according to PDF in Hindi, Pagination wrong after page 211 according to PDF, Some other pages in Hindi also in Volume 2	
1126	27-02-2023	0710102019672023(No.of Docs 0)	0710102019672023/1	COMPANY PETITION IB (IBC)/165(ND)2023	AARYAVRAT INDIA PRIVATE LIMITED VS. AXIS E CORP SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	12/4/2023	True Copy sign missing in Pages 4 to 11 according to PDF	
1127	11/4/2023	0710102024382023(No.of Docs 1)	0710102024382023/1	COMPANY PETITION IB (IBC)/166(ND)2023	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (SIDBI) VS. MR. PIYUSH RASTOGI	Section 95(1)	12/4/2023	Index will come on top and Page numbers msising in Index, E-stamp will come after Index, Advocate address details in Affidavit mismatched with E-stamp, Affidavit Back date, True Copy sign msising in Annexures	Harishtaneja78
1128	12/4/2023	0710102009062023(No.of Docs 2)	0710102009062023/1	INTERLOCUTORY APPLICATION (I.B.C)/785(PB)2023	BALESH KUMAR GOEL VS. VEKAS KUMAR GARG RESOLUTION PROFESSIONAL JAIPURIA BUILCON PRIVATE LIMITED	Sec 60(5)	12/4/2023	Address Mismatch in Affidavit	advshivanshu
1129	11/4/2023	0710102007602023(No.of Docs 1)	0710102007602023/2	COMPANY PETITION IB (IBC)/118(ND)2023	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS. RAMAKANT UPADHYAY	Section 95(1)	12/4/2023	Index will come on top and Page numbers msising in Index, E-stamp will come after Index, Advocate address details in Affidavit mismatched with E-stamp, True Copy sign msising in Annexures	Harishtaneja78

1130	7/4/2023	0710200401692016(No.of Docs 2)	0710200401692016/4	COMPANY PETITION (COMPANIES ACT)/92(ND)2016	SATISH PAWA & ORS VS INDEX SECURITIES AND RESEARCH PRIVATE LIMITED AND ORS.	Application under any other provisions	12/4/2023	Please attach Court last order	rakesh@12
1131	7/4/2023	0710200401692016(No.of Docs 2)	0710200401692016/4	COMPANY PETITION (COMPANIES ACT)/92(ND)2016	SATISH PAWA & ORS VS INDEX SECURITIES AND RESEARCH PRIVATE LIMITED AND ORS.	Application under any other provisions	12/4/2023	Please attach Court last order	rakesh@12
1132	7/4/2023	0710200401692016(No.of Docs 2)	0710200401692016/4	COMPANY PETITION (COMPANIES ACT)/92(ND)2016	SATISH PAWA & ORS VS INDEX SECURITIES AND RESEARCH PRIVATE LIMITED AND ORS.	Application under any other provisions	12/4/2023	Please attach Court last order	rakesh@12
1133	7/4/2023	0710200401692016(No.of Docs 2)	0710200401692016/4	COMPANY PETITION (COMPANIES ACT)/92(ND)2016	SATISH PAWA & ORS VS INDEX SECURITIES AND RESEARCH PRIVATE LIMITED AND ORS.	Application under any other provisions	12/4/2023	Please attach Court last order	rakesh@12
1134	12/4/2023	0710102016042023(No.of Docs 2)	0710102016042023/1	INTERLOCUTORY APPLICATION (I.B.C)/1237(PB)2023	YUKATI E SERVICES LIMITED VS. VEKAS KUMAR GARG	Sec 60(5)	12/4/2023	Date Missing in Vakalatnama and Address Missing in Affidavit	advshivanshu
1135	10/4/2023	0710102085022021(No.of Docs 2)	0710102085022021/5	COMPANY PETITION (COMPANIES ACT)/203(ND)2021	M/S JANUS VALUEFOLIO PVT. LTD. VS. SAPNA CANS PRIVATE LIMITED	Sec. 71(10)	12/4/2023	Index missing	ssinghal
1136	12/4/2023	0710102015752023(No.of Docs 2)	0710102015752023/1	INTERLOCUTORY APPLICATION (I.B.C)/1232(PB)2023	AKSHITA AND ANTRIKSH COLD STORAGEPRIVATE LIMITED VSVEKAS KUMAR GARG	Sec 60(5)	12/4/2023	Date Missing in Vakalatnama and Address Missing in Affidavit	advshivanshu
1137	12/4/2023	0710102009052023(No.of Docs 2)	0710102009052023/1	INTERLOCUTORY APPLICATION (I.B.C)/786(PB)2023	PRADEEP KUMAR VS. VEKAS KUMAR GARG RESOLUTION PROFESSIONAL JAIPURIA BUILCON PRIVATE LIMITED	Sec 60(5)	12/4/2023	Address Mismatch in Affidavit and Page No. Wrong in Index Proof of Service	advshivanshu
1138	10/4/2023	0710102086522020(No.of Docs 1)	0710102086522020/2	INTERLOCUTORY APPLICATION (I.B.C)/3816(PB)2020	RAHUL MEHTA VS. RESOLUTION PROFESSIONAL OF NINEX DEVELOPERS LIMITED	Sec 60(5)	12/4/2023	Pagination msising in Vakalatnama document	ninexnclt03

1139	11/4/2023	0710102002502019(No.of Docs 2)	0710102002502019/13	COMPANY PETITION IB (IBC)/288(PB)2019	AJIT SHRIVASTAVA & ORS. VS. GAYATRI HOSPITALITY AND REALCON LIMITED	IBC under Sec 7	12/4/2023	Sign missing in Pages 1 to 11 according to PDF, True Copy sign msising in Pages 17 to 26,45 to 68, 97 to 153 according to PDF, Pages 60 and 61,67,68, 97 according to PDF in Hindi	abhi4064
1140	10/4/2023	0710102037642022(No.of Docs 1)	0710102037642022/1	INTERLOCUTORY APPLICATION (I.B.C)/4096(ND)2022	M K BATRA VS. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	12/4/2023	Incmlplete COunsel detail missing in Index, E-stamp missing	kalpana29
1141	12/4/2023	0710102018982023(No.of Docs 2)	0710102018982023/1	INTERLOCUTORY APPLICATION (I.B.C)/1479(PB)2023	SUMMER INFOTECH PVT LTD VS. VEKAS KUMAR GARG	Sec 60(5)	12/4/2023	Date Missing in Vakalatnama and Address Missing in Affidavit	advshivanshu
1142	12/4/2023	0710102000402023(No.of Docs 2)	0710102000402023/2	COMPANY PETITION IB (IBC)/70(ND)2023	PRUDENT ARC LIMITED VS. PRASAR METAL ENGINEERING PRIVATE LIMITED	IBC under Sec 7	12/4/2023	E-Stamp Paper Missing	sagar&sagar
1143	10/4/2023	0710102072202022(No.of Docs 4)	0710102072202022/3	COMPANY PETITION (COMPANIES ACT)/149(ND)2022	UMESH GUPTA VS. MEDIPOL PHARMACEUTICAL INDIA PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	11/4/2023	Pages 304, 307,362 to 365,368,373,377 to 382 according to PDF Not Clear, True copy sign missing in Pages 331 to 352,372 to 382,391 to 402,419 to 432,447 to 459 according to PDF, Page 373 according to PDF Not uploaded properly	sourabh1b@gmail.com
1144	10/4/2023	0710200400792013(No.of Docs 2)	0710200400792013/5	COMPANY PETITION (COMPANIES ACT)/142(ND)2013	MR S.K. HINDLESS VS M/S ROYAL HUNTING HOTELS PVT LTD	Application under any other provisions	11/4/2023	Main Case Missing in PDF	lawjpv
1145	10/4/2023	0710102008712022(No.of Docs 2)	0710102008712022/6	COMPANY PETITION IB (IBC)/72(ND)2022	PRITI RAWAT PANDEY & ORS VS. RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	IBC under Sec 7	11/4/2023	Index missing, Notary msising in E-stamp and Affidavit, Advocate address details in affidavt mismatched with E-stamp and Affidavit verification date and place msising, True copy sign msising in Annexures	Atulbhatia

1146	10/4/2023	0710102047322022(No.of Docs 2)	0710102047322022/7	COMPANY PETITION (COMPANIES ACT)/113(ND)2022	DMI FINANCE PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sub-Section (1) Of Section 66.	11/4/2023	Incomplete Counsel detail msising in Index, Advocate address details in Affidavit mismatched with E-stamp	vlocconsultant
1147	10/4/2023	0710102072202022(No.of Docs 4)	0710102072202022/3	COMPANY PETITION (COMPANIES ACT)/149(ND)2022	UMESH GUPTA VS. MEDIPOL PHARMACEUTICAL INDIA PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	11/4/2023	Pages 304, 307,362 to 365,368,373,377 to 382 according to PDF Not Clear, True copy sign missing in Pages 331 to 352,372 to 382,391 to 402,419 to 432,447 to 459 according to PDF, Page 373 according to PDF Not uploaded properly	sourabh1lb@gmail.com
1148	6/4/2023	0710102070702022(No.of Docs 2)	0710102070702022/4	INTERLOCUTORY APPLICATION (I.B.C)/4197(ND)2022	INTERIM RESOLUTION PROFESSIONAL SOM RESORT PVT LIMITED VS. ANUJ GAUR	19(2)	11/4/2023	Sign mising in Pages 1 to 12 according to PDF	gauravnclt1
1149	10/4/2023	0710102008712022(No.of Docs 2)	0710102008712022/6	COMPANY PETITION IB (IBC)/72(ND)2022	PRITI RAWAT PANDEY & ORS VS. RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	IBC under Sec 7	11/4/2023	Index missing, Notary msising in E-stamp and Affidavit, Advocate address details in affidavt mismatched with E-stamp and Affidavit verification date and place msising, True copy sign msising in Annexures	Atulbhatia
1150	10/4/2023	0710102024712023(No.of Docs 2)	0710102024712023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/103(ND)2023	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT	11/4/2023	Advocate address details in Affidavit mismatching with E-stamp	18752014
1151	6/4/2023	0710102106862022(No.of Docs 1)	0710102106862022/7	COMPANY PETITION (COMPANIES ACT)/7(ND)2023	VIJAY KUMAR VS. MILESTONE REALCON LIMITED	Sec. 241(1),Sec. 242(4)	11/4/2023	Ticket Not Allowed Mid on Vakalatnama and 1 Rs. Court Fess Missing in Vakalatnama and Separately Filed	sssastry

1152	6/4/2023	0710102089232019(No.of Docs 3)	0710102089232019/3	COMPANY APPEAL(COMPANIES ACT)/523(ND)2019	AREVA FMCG INDIA PVT LTD VS. REGISTRAR OF COMPANIES	Sec 252 (1)	11/4/2023	Pages 11,15 according to PDF in Hindi, True copy sign missing in Pages 9 to 235,262 to 294 according to PDF, Words are cutting in Page 32 according to PDF, Page 294 according to PDF Not Clear, Vakalatnama Not Clear at all, Place the Welfare and Court Fee stamp in Blank space in Vakalatnama	atuladv73@gmail.com
1153	10/4/2023	0710102086552020(No.of Docs 1)	0710102086552020/2	INTERLOCUTORY APPLICATION (I.B.C)/3932(PB)2020	ASHWANI KUMAR MEHTA VS. RESOLUTION PROFESSIONAL OF NINEX DEVELOPERS LIMITED	Sec 60(5)	11/4/2023	Pagination msising in Vakalatnama document	ninexnclt03
1154	8/11/2022	0710102092262022(No.of Docs 0)	0710102092262022/3	INTERLOCUTORY APPLICATION (I.B.C)/45(ND)2023	MAYA GUPTA RESOLUTION PROFESSIONAL VSR SANDESH INFRASTRUCTURES PRIVATE LIMITED	Application under any other provisions - IBC	11/4/2023	Index missing, Welfare Fee stamp mising in Vakalatnama	
1155	26-05-2022	0710102042042022(No.of Docs 0)	0710102042042022/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/144(ND)2022	ERICSSON INDIA GLOBAL SERVICES PRIVATE LIMITED	Rule 11 of NCLT	11/4/2023	True Copy sign msising in Pages 4 to 29 according to PDF	
1156	10/4/2023	0710102072202022(No.of Docs 4)	0710102072202022/3	COMPANY PETITION (COMPANIES ACT)/149(ND)2022	UMESH GUPTA VS. MEDIPOL PHARMACEUTICAL INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11/4/2023	Pages 304, 307,362 to 365,368,373,377 to 382 according to PDF Not Clear, True copy sign missing in Pages 331 to 352,372 to 382,391 to 402,419 to 432,447 to 459 according to PDF, Page 373 according to PDF Not uploaded properly	sourabhllb@gmail.com

1157	10/4/2023	0710102072202022(No.of Docs 4)	0710102072202022/3	COMPANY PETITION (COMPANIES ACT)/149(ND)2022	UMESH GUPTA VS. MEDIPOL PHARMACEUTICAL INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11/4/2023	Pages 304, 307,362 to 365,368,373,377 to 382 according to PDF Not Clear, True copy sign missing in Pages 331 to 352,372 to 382,391 to 402,419 to 432,447 to 459 according to PDF, Page 373 according to PDF Not uploaded properly	sourabh1b@gmail.com
1158	11/4/2023	0710102032222022(No.of Docs 2)	0710102032222022/54	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	11/4/2023	Sign msising in Pages 1 to 13 according to PDF, E-stamp and Affidavit missing	centrik
1159	6/4/2023	0710102075062022(No.of Docs 2)	0710102075062022/7	COMPANY APPEAL(COMPANIES ACT)/234(ND)2022	SWELECT ENERGY SYSTEMS LIMITED VS. GREEN MANTRA RENEWABLE POWER PRIVATE LIMITED	Sec 252 (3)	11/4/2023	Need to File in IA	Locus@123
1160	6/4/2023	0710102002362022(No.of Docs 3)	0710102002362022/4	CONTEMPT PETITION(COMPANIES ACT)/6(PB)2022	REENA AHLUWALIA VS. SUNTIME ENERGY LIMITED & OTHERS	Sec 425	11/4/2023	Main Case number wrong	saxena&saxena
1161	6/4/2023	0710102002362022(No.of Docs 3)	0710102002362022/4	CONTEMPT PETITION(COMPANIES ACT)/6(PB)2022	REENA AHLUWALIA VS. SUNTIME ENERGY LIMITED & OTHERS	Sec 425	11/4/2023	Main Case number wrong	saxena&saxena
1162	6/4/2023	0710102002362022(No.of Docs 3)	0710102002362022/4	CONTEMPT PETITION(COMPANIES ACT)/6(PB)2022	REENA AHLUWALIA VS. SUNTIME ENERGY LIMITED & OTHERS	Sec 425	11/4/2023	Main Case number wrong	saxena&saxena
1163	6/4/2023	0710102103252022(No.of Docs 2)	0710102103252022/1	INTERLOCUTORY APPLICATION (I.B.C)/630(PB)2023	ABHISHEK WADHWA VS. SH. PAWAN KUMAR SINGLA (RP)	Sec 60(5)	11/4/2023	Counsel detail missing in Index, Please attach Court last order	Shubhamjain0027
1164	6/4/2023	0710102002362022(No.of Docs 3)	0710102002362022/4	CONTEMPT PETITION(COMPANIES ACT)/6(PB)2022	REENA AHLUWALIA VS. SUNTIME ENERGY LIMITED & OTHERS	Sec 425	11/4/2023	Main Case number wrong	saxena&saxena
1165	6/4/2023	0710102002362022(No.of Docs 3)	0710102002362022/4	CONTEMPT PETITION(COMPANIES ACT)/6(PB)2022	REENA AHLUWALIA VS. SUNTIME ENERGY LIMITED & OTHERS	Sec 425	11/4/2023	Main Case number wrong	saxena&saxena
1166	6/4/2023	0710102002362022(No.of Docs 3)	0710102002362022/4	CONTEMPT PETITION(COMPANIES ACT)/6(PB)2022	REENA AHLUWALIA VS. SUNTIME ENERGY LIMITED & OTHERS	Sec 425	11/4/2023	Main Case number wrong	saxena&saxena
1167	6/4/2023	0710102002362022(No.of Docs 3)	0710102002362022/4	CONTEMPT PETITION(COMPANIES ACT)/6(PB)2022	REENA AHLUWALIA VS. SUNTIME ENERGY LIMITED & OTHERS	Sec 425	11/4/2023	Main Case number wrong	saxena&saxena
1168	6/4/2023	0710102002362022(No.of Docs 3)	0710102002362022/4	CONTEMPT PETITION(COMPANIES ACT)/6(PB)2022	REENA AHLUWALIA VS. SUNTIME ENERGY LIMITED & OTHERS	Sec 425	11/4/2023	Main Case number wrong	saxena&saxena

1169	10/4/2023	0710102052592019(No.of Docs 2)	0710102052592019/14	COMPANY PETITION IB (IBC)/643(ND)2019	VINEET GUPTA AND REKHA GUPTA VS. REALTECH DEVELOPMENTS & INFRASTRUCTURE (INDIA) PVT. LTD.	IBC under Sec 7	11/4/2023	Index missing	D49642022
1170	6/4/2023	0710102002362022(No.of Docs 3)	0710102002362022/4	CONTEMPT PETITION(COMPANIES ACT)/6(PB)2022	REENA AHLUWALIA VS. SUNTIME ENERGY LIMITED & OTHERS	Sec 425	11/4/2023	Main Case number wrong	saxena&saxena
1171	10/4/2023	0710102008712022(No.of Docs 2)	0710102008712022/6	COMPANY PETITION IB (IBC)/72(ND)2022	PRITI RAWAT PANDEY & ORS VS. RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	IBC under Sec 7	11/4/2023	Index missing, Notary msising in E-stamp and Affidavit, Advocate address details in affidavt mismatched with E-stamp and Affidavit verification date and place msising, True copy sign msising in Annexures	Atulbhatia
1172	10/4/2023	0710102008712022(No.of Docs 2)	0710102008712022/6	COMPANY PETITION IB (IBC)/72(ND)2022	PRITI RAWAT PANDEY & ORS VS. RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	IBC under Sec 7	11/4/2023	Index missing, Notary msising in E-stamp and Affidavit, Advocate address details in affidavt mismatched with E-stamp and Affidavit verification date and place msising, True copy sign msising in Annexures	Atulbhatia
1173	3/4/2023	0710102012822022(No.of Docs 2)	0710102012822022/52	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	10/4/2023	Extra pages Remove before Index	CONDUCTIVE LEGAL
1174	3/4/2023	0710102012822022(No.of Docs 2)	0710102012822022/52	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	10/4/2023	Extra pages Remove before Index	CONDUCTIVE LEGAL

1175	8/4/2023	0710102031062023(No.of Docs 1)	0710102031062023/1	INTERLOCUTORY APPLICATION (I.B.C)/1893(ND)2023	SANDEEP KUMAR BHATT VS. SAMEER BANSAL SUSPENDED DIRECTOR N S P ASSOCIATES (INDIA) PVT LTD	19(2)	10/4/2023	Index Missing and 25 Rs. Welfare Fess Missing in Vakalatnama and Page No. Missing in PDF	prashantkatara
1176	8/4/2023	0710102028412023(No.of Docs 2)	0710102028412023/1	INTERVENTION PETITION(COMPANIES ACT)/2(ND)2023	BHUJADHARI VINCOM PRIVATE LIMITED VS. UNICURE INDIA LIMITED	Sec 424 (3)	10/4/2023	Incomplete Documents and Please Document Upload Once Again	cshema09
1177	7/4/2023	0710102406212018(No.of Docs 1)	0710102406212018/15	COMPANY PETITION (COMPANIES ACT)/123(PB)2018	AUDE PRIYA DONATELLE WACZIARG EP ENGEL & ANR VS DELHI WAREHOUSING PVT LTD & ORS.	Sec. 241(1),Sec. 242(4)	10/4/2023	Page No. 3-14 True Copy Sign Missing in Annexures	Ashishlu
1178	7/4/2023	0710102037052022(No.of Docs 1)	0710102037052022/1	INTERLOCUTORY APPLICATION (I.B.C)/2563(ND)2022	ALOK KUMAR AGARWAL VS. ALSTRONG ACP MANUFACTURING INDIA PRIVATE LIMITED	Application under any other provisions- IBC	10/4/2023	Address Mismatch in Affidavit	1/27/Nain
1179	7/4/2023	0710102003222023(No.of Docs 1)	0710102003222023/1	COMPANY PETITION IB (IBC)/83(ND)2023	GURMEET KAUR MAKAN	Section 94(1)	10/4/2023	Applicant Name Wrong in Affidavit	kapoorandcompany
1180	9/4/2023	0710102093562022(No.of Docs 2)	0710102093562022/3	COMPANY APPLICATION(COMPANIES ACT)/441(ND)2022	SHRI T.R. ARYA VS. M/S. DILAWRI MOTORS PVT. LTD.	Rule 11 of NCLT	10/4/2023	Counsel Detail Incomplete After Index and Last Page and Need to Applicant Sign on Every Pages in Written Submission	APA
1181	3/4/2023	0710102012822022(No.of Docs 2)	0710102012822022/52	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	10/4/2023	Extra pages Remove before Index	CONDUCTIVE LEGAL
1182	6/4/2023	0710200401122016(No.of Docs 2)	0710200401122016/11	COMPANY PETITION (COMPANIES ACT)/34(ND)2016	LEENA MEHTA VS M/S GANGOTRI CONSTRUCTIONS PRIVATE LIMITED & ORS	Application under any other provisions	10/4/2023	Please attach Court last order	Ashutosh Gupta
1183	6/4/2023	0710102056052022(No.of Docs 2)	0710102056052022/2	INTERLOCUTORY APPLICATION (I.B.C)/3539(ND)2022	VIKAS CHOPRA VS. M/S VHV BEVERAGES PRIVATE LIMITED	Sec 60(5)	10/4/2023	Counsel detail missing in Page 19 according to PDF, Advocate address details in Affidavit mismatched with Stamp paper	Vivekpathak

1184	7/4/2023	0710200401652016(No.of Docs 2)	0710200401652016/3	COMPANY PETITION (COMPANIES ACT)/110(ND)2016	MS CHANDRA BALA MODI & ANR VS M/S SYNAPSE COMMUNICATION PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	10/4/2023	Order Not Open Please upload Once Again	rohanchawla
1185	3/4/2023	0710102012822022(No.of Docs 2)	0710102012822022/52	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	10/4/2023	Extra pages Remove before Index	CONDUCTIVE LEGAL
1186	5/4/2023	0710200424762018(No.of Docs 1)	0710200424762018/6	COMPANY PETITION (COMPANIES ACT)/254(ND)2018	MR. SHISH PAL YADAV & ORS. VS M/S BE DEVICE ENGINEERING PVT. LTD.	Sec. 241(1),Sec. 242(4)	6/4/2023	Pagination missing in Vakalatnama	advraj77
1187	5/4/2023	0710102018642023(No.of Docs 2)	0710102018642023/1	COMPANY PETITION IB (IBC)/169(ND)2023	DELHIVERY LIMITED VS. FUTURETIMES TECHNOLOGY INDIA PRIVATELIMITED	IBC Under Sec 9	6/4/2023	Need to File in IA	naman.joshi@CJSI egal
1188	5/4/2023	0710102018642023(No.of Docs 2)	0710102018642023/1	COMPANY PETITION IB (IBC)/169(ND)2023	DELHIVERY LIMITED VS. FUTURETIMES TECHNOLOGY INDIA PRIVATELIMITED	IBC Under Sec 9	6/4/2023	Need to File in IA	naman.joshi@CJSI egal
1189	5/4/2023	0710102018642023(No.of Docs 2)	0710102018642023/1	COMPANY PETITION IB (IBC)/169(ND)2023	DELHIVERY LIMITED VS. FUTURETIMES TECHNOLOGY INDIA PRIVATELIMITED	IBC Under Sec 9	6/4/2023	Need to File in IA	naman.joshi@CJSI egal
1190	5/4/2023	0710102018642023(No.of Docs 2)	0710102018642023/1	COMPANY PETITION IB (IBC)/169(ND)2023	DELHIVERY LIMITED VS. FUTURETIMES TECHNOLOGY INDIA PRIVATELIMITED	IBC Under Sec 9	6/4/2023	Need to File in IA	naman.joshi@CJSI egal
1191	30-03-2023	0710102023572023(No.of Docs 2)	0710102023572023/1	INTERLOCUTORY APPLICATION (I.B.C)/1454(PB)2023	ALAN INFRATECH PVT LTD VS. AMIT AGRAWAL	Sec 60(5)	6/4/2023	Please attach Court last order	akshay0124@gmai l.com
1192	5/4/2023	0710102003132019(No.of Docs 3)	0710102003132019/3	COMPANY APPLICATION(COMPANIES ACT)/007(ND)2019	CHOICE CLOTHING COMPANY PVT LTD VS. REGISTRAR OF COMPANY	Rule 11 of NCLT	6/4/2023	True Copy sign missing in Pages 4 to 11 according to PDF, Order document is corrupted;please upload it again	D10592007
1193	30-03-2023	0710102023572023(No.of Docs 2)	0710102023572023/1	INTERLOCUTORY APPLICATION (I.B.C)/1454(PB)2023	ALAN INFRATECH PVT LTD VS. AMIT AGRAWAL	Sec 60(5)	6/4/2023	Please attach Court last order	akshay0124@gmai l.com
1194	30-03-2023	0710102023572023(No.of Docs 2)	0710102023572023/1	INTERLOCUTORY APPLICATION (I.B.C)/1454(PB)2023	ALAN INFRATECH PVT LTD VS. AMIT AGRAWAL	Sec 60(5)	6/4/2023	Please attach Court last order	akshay0124@gmai l.com
1195	30-03-2023	0710102023572023(No.of Docs 2)	0710102023572023/1	INTERLOCUTORY APPLICATION (I.B.C)/1454(PB)2023	ALAN INFRATECH PVT LTD VS. AMIT AGRAWAL	Sec 60(5)	6/4/2023	Please attach Court last order	akshay0124@gmai l.com

1196	29-03-2023	0710102012342023(No.of Docs 3)	0710102012342023/5	COMPANY PETITION (COMPANIES ACT)/56(ND)2023	VANDANA AGARWAL VS. SNOW VIEW PLYWOOD PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	5/4/2023	Index missing, Document wrongly filed	svrccs
1197	29-03-2023	0710102012342023(No.of Docs 3)	0710102012342023/5	COMPANY PETITION (COMPANIES ACT)/56(ND)2023	VANDANA AGARWAL VS. SNOW VIEW PLYWOOD PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	5/4/2023	Index missing, Document wrongly filed	svrccs
1198	3/4/2023	0710102094182022(No.of Docs 3)	0710102094182022/4	COMPANY PETITION IB (IBC)/906(ND)2022	KOHINOOR APPARELS PRIVATE LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	5/4/2023	Sign msising in Pages 1 to 11 according to PDF, Main Case number wrong in Page 1 according to PDF and also in Volume 2	knlegal
1199	29-03-2023	0710102012342023(No.of Docs 3)	0710102012342023/5	COMPANY PETITION (COMPANIES ACT)/56(ND)2023	VANDANA AGARWAL VS. SNOW VIEW PLYWOOD PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	5/4/2023	Index missing, Document wrongly filed	svrccs
1200	29-03-2023	0710102012342023(No.of Docs 3)	0710102012342023/5	COMPANY PETITION (COMPANIES ACT)/56(ND)2023	VANDANA AGARWAL VS. SNOW VIEW PLYWOOD PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	5/4/2023	Index missing, Document wrongly filed	svrccs
1201	3/4/2023	0710102098132022(No.of Docs 1)	0710102098132022/1	INTERLOCUTORY APPLICATION (I.B.C)/6116(ND)2022	SANTOSH GOEL VSM/S VHV BEVERAGES PRIVATE LIMITED	Application under any other provisions - IBC	5/4/2023	Index missing, Welfare Fee stamp and Court Fee stamp msising in Vakalatnama, Date msising in Vakalatnama	Nirvana1009
1202	3/4/2023	0710102106862022(No.of Docs 2)	0710102106862022/6	COMPANY PETITION (COMPANIES ACT)/7(ND)2023	VIJAY KUMAR VS. MILESTONE REALCON LIMITED	Sec. 241(1),Sec. 242(4)	5/4/2023	Need to File in IA	nandalawyers
1203	24-12-2022	0710102106862022(No.of Docs 0)	0710102106862022/5	COMPANY PETITION (COMPANIES ACT)/7(ND)2023	VIJAY KUMAR VS. MILESTONE REALCON LIMITED	Sec. 241(1),Sec. 242(4)	5/4/2023	Court Fee stamp msising in Vakalatnama	
1204	3/4/2023	0710102093412022(No.of Docs 3)	0710102093412022/5	COMPANY PETITION IB (IBC)/885(ND)2022	RANJIT RAI KOHLI & ORS VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	5/4/2023	Sign msising in Pages 1 to 11 according to PDF	knlegal
1205	24-02-2023	0710102018602023(No.of Docs 0)	0710102018602023/2	COMPANY APPEAL(COMPANIES ACT)/71(ND)2023	PUREST LIVING PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	5/4/2023	Index misisng	
1206	1/1/2019	0710200722492018(No.of Docs 0)	0710200722492018/4	COMPANY PETITION (COMPANIES ACT)/47(ND)2018	KRISHAN PAL SINGH VS ULTRA TECHNOLOGIES PVT. LTD	Sec. 241(1),Sec. 242(4)	5/4/2023	Need to File in Petition	

1207	29-03-2023	0710102038252022(No.of Docs 4)	0710102038252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2022	RADHEY SHYAM YADAV VS. CORSALITE EDUCATION SERVICES PRIVATE LIMITED	Sec 60(5)	3/4/2023	Reply document will be filed on separate miscellaneous diary number	Samisti Legal LLP
1208	29-03-2023	0710102038252022(No.of Docs 4)	0710102038252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2022	RADHEY SHYAM YADAV VS. CORSALITE EDUCATION SERVICES PRIVATE LIMITED	Sec 60(5)	3/4/2023	Reply document will be filed on separate miscellaneous diary number	Samisti Legal LLP
1209	29-03-2023	0710102038252022(No.of Docs 4)	0710102038252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2022	RADHEY SHYAM YADAV VS. CORSALITE EDUCATION SERVICES PRIVATE LIMITED	Sec 60(5)	3/4/2023	Reply document will be filed on separate miscellaneous diary number	Samisti Legal LLP
1210	29-03-2023	0710102038252022(No.of Docs 4)	0710102038252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2022	RADHEY SHYAM YADAV VS. CORSALITE EDUCATION SERVICES PRIVATE LIMITED	Sec 60(5)	3/4/2023	Reply document will be filed on separate miscellaneous diary number	Samisti Legal LLP
1211	29-03-2023	0710102038252022(No.of Docs 4)	0710102038252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2022	RADHEY SHYAM YADAV VS. CORSALITE EDUCATION SERVICES PRIVATE LIMITED	Sec 60(5)	3/4/2023	Reply document will be filed on separate miscellaneous diary number	Samisti Legal LLP
1212	29-03-2023	0710102038252022(No.of Docs 4)	0710102038252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2022	RADHEY SHYAM YADAV VS. CORSALITE EDUCATION SERVICES PRIVATE LIMITED	Sec 60(5)	3/4/2023	Reply document will be filed on separate miscellaneous diary number	Samisti Legal LLP
1213	31-03-2023	0710102022592021(No.of Docs 2)	0710102022592021/6	COMPANY PETITION IB (IBC)/179(ND)2022	CANARA BANK VS. M/S. SPML INFRA LIMITED	IBC under Sec 7	3/4/2023	Advocate address detail mismatching with E-stamp	sri8191
1214	29-03-2023	0710102038252022(No.of Docs 4)	0710102038252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2022	RADHEY SHYAM YADAV VS. CORSALITE EDUCATION SERVICES PRIVATE LIMITED	Sec 60(5)	3/4/2023	Reply document will be filed on separate miscellaneous diary number	Samisti Legal LLP

1215	29-03-2023	0710102038252022(No.of Docs 4)	0710102038252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2022	RADHEY SHYAM YADAV VS. CORSALITE EDUCATION SERVICES PRIVATE LIMITED	Sec 60(5)	3/4/2023	Reply document will be filed on separate miscellaneous diary number	Samisti Legal LLP
1216	29-03-2023	0710102038252022(No.of Docs 4)	0710102038252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2022	RADHEY SHYAM YADAV VS. CORSALITE EDUCATION SERVICES PRIVATE LIMITED	Sec 60(5)	3/4/2023	Reply document will be filed on separate miscellaneous diary number	Samisti Legal LLP
1217	29-03-2023	0710102086532020(No.of Docs 1)	0710102086532020/4	INTERLOCUTORY APPLICATION (I.B.C)/3795(PB)2020	ARS REALTORS PVT LTD VS. RESOLUTION PROFESSIONAL OF NINEX DEVELOPERS LIMITED	Sec 60(5)	3/4/2023	Pagination msising in Vakalatnama document	ninexnclt03
1218	29-03-2023	0710102086532020(No.of Docs 1)	0710102086532020/4	INTERLOCUTORY APPLICATION (I.B.C)/3795(PB)2020	ARS REALTORS PVT LTD VS. RESOLUTION PROFESSIONAL OF NINEX DEVELOPERS LIMITED	Sec 60(5)	3/4/2023	Pagination msising in Vakalatnama document	ninexnclt03
1219	30-03-2023	0710102018642023(No.of Docs 1)	0710102018642023/2	COMPANY PETITION IB (IBC)/169(ND)2023	DELHIVERY LIMITED VS. FUTURETIMES TECHNOLOGY INDIA PRIVATELIMITED	IBC Under Sec 9	3/4/2023	Index msising	naman.joshi@CJSI egal
1220	31-03-2023	0710102011832023(No.of Docs 2)	0710102011832023/2	COMPANY PETITION IB (IBC)/98(ND)2023	KRSNA HOME PRODUCTS PRIVATE LIMITED VS. IDBI BANK LIMITED	IBC Under Sec 10	3/4/2023	E-stamp msising, Place the Court Fee stamp in Blank space in Vakalatnama	BBLS@123
1221	29-03-2023	0710102066852022(No.of Docs 1)	0710102066852022/1	COMPANY PETITION IB (IBC)/96(ND)2023	INDIAN BANK THORUGH KUNWAR JEETENDRA SINGH VS. BRIJESH KUMARI	Section 95(1)	3/4/2023	Counsel detail msising in Index, Pagination missing in E-stamp	tarun_agg533
1222	29-03-2023	0710102038252022(No.of Docs 4)	0710102038252022/6	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2022	RADHEY SHYAM YADAV VS. CORSALITE EDUCATION SERVICES PRIVATE LIMITED	Sec 60(5)	3/4/2023	Payment receipt document will be filed on separate miscellaneous diary number	Samisti Legal LLP
1223	29-03-2023	0710102076372022(No.of Docs 1)	0710102076372022/1	COMPANY PETITION IB (IBC)/21(ND)2023	ORBIT ELECTROMECH INDIA PRIVATE LIMITED VS. RRP SOLUTION PRIVATE LIMITED	IBC Under Sec 9	3/4/2023	Index msising, One rupee Court Fee stamp missing in Vakalatnama	ruturajbankar
1224	29-03-2023	0710102076372022(No.of Docs 1)	0710102076372022/1	COMPANY PETITION IB (IBC)/21(ND)2023	ORBIT ELECTROMECH INDIA PRIVATE LIMITED VS. RRP SOLUTION PRIVATE LIMITED	IBC Under Sec 9	3/4/2023	Index msising, One rupee Court Fee stamp missing in Vakalatnama	ruturajbankar

1225	29-03-2023	0710102076372022(No.of Docs 1)	0710102076372022/1	COMPANY PETITION IB (IBC)/21(ND)2023	ORBIT ELECTROMECH INDIA PRIVATE LIMITED VS. RRP SOLUTION PRIVATE LIMITED	IBC Under Sec 9	3/4/2023	Index msising, One rupee Court Fee stamp missing in Vakalatnama	ruturajbankar
1226	29-03-2023	0710102076372022(No.of Docs 1)	0710102076372022/1	COMPANY PETITION IB (IBC)/21(ND)2023	ORBIT ELECTROMECH INDIA PRIVATE LIMITED VS. RRP SOLUTION PRIVATE LIMITED	IBC Under Sec 9	3/4/2023	Index msising, One rupee Court Fee stamp missing in Vakalatnama	ruturajbankar
1227	29-03-2023	0710102086532020(No.of Docs 1)	0710102086532020/4	INTERLOCUTORY APPLICATION (I.B.C)/3795(PB)2020	ARS REALTORS PVT LTD VS. RESOLUTION PROFESSIONAL OF NINEX DEVELOPERS LIMITED	Sec 60(5)	3/4/2023	Pagination msising in Vakalatnama document	ninexnclt03
1228	29-03-2023	0710102086532020(No.of Docs 1)	0710102086532020/4	INTERLOCUTORY APPLICATION (I.B.C)/3795(PB)2020	ARS REALTORS PVT LTD VS. RESOLUTION PROFESSIONAL OF NINEX DEVELOPERS LIMITED	Sec 60(5)	3/4/2023	Pagination msising in Vakalatnama document	ninexnclt03
1229	29-03-2023	0710102086512020(No.of Docs 1)	0710102086512020/3	INTERLOCUTORY APPLICATION (I.B.C)/3791(PB)2020	SUSHMA MEHTA VS. RESOLUTION PROFESSIONAL OF NINEX DEVELOPERS LIMITED	Sec 60(5)	3/4/2023	Pagination msising in Vakalatnama document	ninexnclt03
1230	29-03-2023	0710102086512020(No.of Docs 1)	0710102086512020/3	INTERLOCUTORY APPLICATION (I.B.C)/3791(PB)2020	SUSHMA MEHTA VS. RESOLUTION PROFESSIONAL OF NINEX DEVELOPERS LIMITED	Sec 60(5)	3/4/2023	Pagination msising in Vakalatnama document	ninexnclt03
1231	29-03-2023	0710102086542020(No.of Docs 1)	0710102086542020/2	INTERLOCUTORY APPLICATION (I.B.C)/3815(PB)2020	M/S. RAHUL MEHTA HUF VS. SANDEEP GARG	Sec 60(5)	3/4/2023	Pagination msising in Vakalatnama document	ninexnclt03
1232	29-03-2023	0710102086512020(No.of Docs 1)	0710102086512020/3	INTERLOCUTORY APPLICATION (I.B.C)/3791(PB)2020	SUSHMA MEHTA VS. RESOLUTION PROFESSIONAL OF NINEX DEVELOPERS LIMITED	Sec 60(5)	3/4/2023	Pagination msising in Vakalatnama document	ninexnclt03
1233	30-03-2023	0710102005302019(No.of Docs 2)	0710102005302019/9	COMPANY PETITION IB (IBC)/234(PB)2019	RITA MALHOTRA VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	3/4/2023	Need to File in IA	Sunil Malhotra
1234	29-03-2023	0710102086542020(No.of Docs 1)	0710102086542020/2	INTERLOCUTORY APPLICATION (I.B.C)/3815(PB)2020	M/S. RAHUL MEHTA HUF VS. SANDEEP GARG	Sec 60(5)	3/4/2023	Pagination msising in Vakalatnama document	ninexnclt03
1235	29-03-2023	0710102086512020(No.of Docs 1)	0710102086512020/3	INTERLOCUTORY APPLICATION (I.B.C)/3791(PB)2020	SUSHMA MEHTA VS. RESOLUTION PROFESSIONAL OF NINEX DEVELOPERS LIMITED	Sec 60(5)	3/4/2023	Pagination msising in Vakalatnama document	ninexnclt03

1236	29-03-2023	0710102066922022(No.of Docs 1)	0710102066922022/1	COMPANY PETITION IB (IBC)/95(ND)2023	INDIAN BANK THROUGH KUNWAR JEETENDRA SINGH VS. ARUN SINGH @ARUN KUMAR	Section 95(1)	3/4/2023	Counsel detail msising in Index, Pagination missing in E-stamp	tarun_agg533
1237	30-05-2016	0710204000192016(No.of Docs 0)	0710204000192016/4	COMPANY PETITION (COMPANIES ACT)/84(ND)2016	SANDEEP BANSIL VS NEXGEN MANPOWER SERVICES PVT LTD & ORS	Sec. 241(1)	3/4/2023	Page No. Missing in PDF and Main Case Not Mentioned in PDF	
1238	29-03-2023	0710102038252022(No.of Docs 4)	0710102038252022/4	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2022	RADHEY SHYAM YADAV VS. CORSALITE EDUCATION SERVICES PRIVATE LIMITED	Sec 60(5)	3/4/2023	Payment receipt document will be filed on separate miscellaneous diary number	Samisti Legal LLP
1239	30-03-2023	0710102039962022(No.of Docs 3)	0710102039962022/44	COMPANY PETITION IB (IBC)/421(ND)2022	SILVER BANK LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC under Sec 7	3/4/2023	Pagination Wrong in PDF According your Index	nayyaradi
1240	30-03-2023	0710102039962022(No.of Docs 3)	0710102039962022/44	COMPANY PETITION IB (IBC)/421(ND)2022	SILVER BANK LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC under Sec 7	3/4/2023	Pagination Wrong in PDF According your Index	nayyaradi
1241	1/4/2023	0710102024032022(No.of Docs 1)	0710102024032022/7	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/38(ND)2022	HMD HEALTHCARE INDIA PVT. LTD.	Sec. 230-232 - Second Motion	3/4/2023	Incomplete Documents	HMD
1242	1/4/2023	0710102016652022(No.of Docs 4)	0710102016652022/16	COMPANY PETITION (COMPANIES ACT)/45(PB)2022	NEELU ANALJIT SINGH VS. MAX VENTURES INVESTMENT HOLDINGS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	3/4/2023	Counsel Detail Missing After Index and Volume Wise Index Missing and Page No. C- 456 True Copy Sign Missing in Annexures	kandk
1243	30-03-2023	0710102039962022(No.of Docs 3)	0710102039962022/44	COMPANY PETITION IB (IBC)/421(ND)2022	SILVER BANK LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC under Sec 7	3/4/2023	Pagination Wrong in PDF According your Index	nayyaradi
1244	30-03-2023	0710102039962022(No.of Docs 3)	0710102039962022/44	COMPANY PETITION IB (IBC)/421(ND)2022	SILVER BANK LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC under Sec 7	3/4/2023	Pagination Wrong in PDF According your Index	nayyaradi
1245	29-03-2023	0710102067832022(No.of Docs 1)	0710102067832022/1	COMPANY PETITION IB (IBC)/94(ND)2023	INDIAN BANK THR KUNWAR JEETENDRA SINGH VS. ROHIT SINGH	Section 95(1)	3/4/2023	Counsel detail msising in Index, Pagination missing in E-stamp	tarun_agg533
1246	29-03-2023	0710102086542020(No.of Docs 1)	0710102086542020/2	INTERLOCUTORY APPLICATION (I.B.C)/3815(PB)2020	M/S. RAHUL MEHTA HUF VS. SANDEEP GARG	Sec 60(5)	3/4/2023	Pagination msising in Vakalatnama document	ninexnclt03

1247	27-03-2023	0710102009022023(No.of Docs 1)	0710102009022023/1	COMPANY APPEAL(COMPANIES ACT)/56(ND)2023	TOSHANSH GLOBAL INFOSOLUTIONS (OPC)PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	3/4/2023	Page 4 according to PDF is Handwritten	Dipanshu1234
1248	27-03-2023	0710102009022023(No.of Docs 1)	0710102009022023/1	COMPANY APPEAL(COMPANIES ACT)/56(ND)2023	TOSHANSH GLOBAL INFOSOLUTIONS (OPC)PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	3/4/2023	Page 4 according to PDF is Handwritten	Dipanshu1234
1249	27-03-2023	0710102009022023(No.of Docs 1)	0710102009022023/1	COMPANY APPEAL(COMPANIES ACT)/56(ND)2023	TOSHANSH GLOBAL INFOSOLUTIONS (OPC)PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	3/4/2023	Page 4 according to PDF is Handwritten	Dipanshu1234
1250	31-03-2023	0710102066852022(No.of Docs 1)	0710102066852022/2	COMPANY PETITION IB (IBC)/96(ND)2023	INDIAN BANK THORUGH KUNWAR JEETENDRA SINGH VS. BRIJESH KUMARI	Section 95(1)	3/4/2023	25 Rs. Welfare Fund Fess Missing in Vakalatnama	mathuropadv
1251	29-03-2023	0710102038252022(No.of Docs 4)	0710102038252022/5	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2022	RADHEY SHYAM YADAV VS. CORSALITE EDUCATION SERVICES PRIVATE LIMITED	Sec 60(5)	3/4/2023	Payment receipt document will be filed on separate miscellaneous diary number	Samisti Legal LLP
1252	1/4/2023	0710102400522006(No.of Docs 2)	0710102400522006/13	COMPANY PETITION (COMPANIES ACT)/70(PB)2006	JAGDISH LAL GUPTA & ANR. VS CAMEO FABRICS PVT. LTD. & ORS.	Application under any other provisions	3/4/2023	Order Missed	henna15
1253	27-03-2023	0710102009022023(No.of Docs 1)	0710102009022023/1	COMPANY APPEAL(COMPANIES ACT)/56(ND)2023	TOSHANSH GLOBAL INFOSOLUTIONS (OPC)PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	3/4/2023	Page 4 according to PDF is Handwritten	Dipanshu1234
1254	29-03-2023	0710102086542020(No.of Docs 1)	0710102086542020/2	INTERLOCUTORY APPLICATION (I.B.C)/3815(PB)2020	M/S. RAHUL MEHTA HUF VS. SANDEEP GARG	Sec 60(5)	3/4/2023	Pagination msising in Vakalatnama document	ninexnclt03
1255	18/04/2023		0710102000202023/3	MVR SHARE TRADING PRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	4/5/2023	Page numbers missing in Index,	
1256				Vs.					
1257	18/04/2023		0710102000202023/6	MVR SHARE TRADING PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	17-05-2023		
1258				Vs.					
1259	31/05/2023		0710102000442022/15	BALAJI IMPORTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	2/6/2023	notary back date,	
1260				Vs.					

1261	16/03/2023		0710102000952022/2	JAGAN NATH INDIA PRIVATE LIMITED	IBC Section 59	Report	6/4/2023	need to upload again,	
1262				Vs.					
1263				REGISTRAR OF COMPANIES					
1264	28/03/2023		0710102002522023/6	DEVYANI AIRPORT SERVICES (MUMBAI)PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	6/4/2023	document not available pls upload again, document not uploaded pls upload again, need to upload	
1265				Vs.					
1266	28/03/2023		0710102002522023/7	DEVYANI AIRPORT SERVICES (MUMBAI)PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	6/4/2023	document not available pls upload again, document not uploaded pls upload again, need to upload	
1267				Vs.					
1268	28/03/2023		0710102002522023/8	DEVYANI AIRPORT SERVICES (MUMBAI)PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	6/4/2023	document not available pls upload again, document not uploaded pls upload again, need to upload	
1269				Vs.					
1270	5/6/2023		0710102002622019/29	ARGENTIUM INTERNATIONAL PVT LTD	IBC Under Sec 9	Report	6/6/2023		
1271				Vs.					
1272				UTM ENGINEERING PVT LTD					
1273	6/6/2023		0710102002622019/30	ARGENTIUM INTERNATIONAL PVT LTD	IBC Under Sec 9	Report	7/6/2023	Advocate address details in affidavit mismatched with E-stamp, E-stamp and Affidavit msising,	
1274				Vs.					
1275				UTM ENGINEERING PVT LTD					
1276	28/03/2023		0710102003492023/2	SADHVI SECURITIES PRIVATE LIMITED	Sec 252 (3)	Report	6/4/2023	document not available pls upload again,	
1277				Vs.					
1278				REGISTRAR OF COMPANIES					
1279	14/04/2023		0710102009332019/16	RELIANCE COMMERCIAL FINANCE LTD	IBC under Sec 7	Report	2/6/2023	need to ia file,	
1280				Vs.					
1281				ROSEWOOD TREXIM PVT LTD					
1282	6/4/2023		0710102010692022/8	KIYANSH CREATIONS PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	3/4/2023		
1283				Vs.					
1284	16/09/2022		0710102017752021/8	INTUITION REALTY PVT LTD	Sec. 230-232 - Second Motion	Report	5/4/2023	AFFIDAVIT MISSING, NEED TO UPLOAD AGAIN,	
1285				Vs.					

1286	16/09/2022		0710102017752021/9	INTUITION REALTY PVT LTD	Sec. 230-232 - Second Motion	Report	5/4/2023	AFFIDAVIT MISSING, NEED TO UPLOAD AGAIN,	
1287				Vs.					
1288	18/04/2023		0710102019502023/1	YUMA PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	19-04-2023	Page numbers missing in Index,	
1289				Vs.					
1290	24/04/2023		0710102030432023/1	CONNAUGHT PLAZA RESTAURANTS PRIVATE LIMITED	Rule 11 of NCLT	Report	4/5/2023	E-stamp missing,	
1291				Vs.					
1292				REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA					
1293	3/5/2023		0710102030432023/2	CONNAUGHT PLAZA RESTAURANTS PRIVATE LIMITED	Rule 11 of NCLT	Report	4/5/2023	E-stamp missing,	
1294				Vs.					
1295				REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA					
1296	27/03/2023		0710102034972020/9	PUNJAB NATIONAL BANK	IBC under Sec 7	Report	6/4/2023	document not available pls upload again,	
1297				Vs.					
1298				SSK TRADING PVT LTD					
1299	21/03/2023		0710102051132022/3	AAYUSHI CREDIT AND CAPITAL SERVICESLIMITED	Sub-section (I) of section 230	Report	6/4/2023	document not available pls upload again, DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN,	
1300				Vs.					
1301				KBN INFRASTRUCTURE PRIVATE LIMITED					
1302	21/03/2023		0710102051132022/5	AAYUSHI CREDIT AND CAPITAL SERVICESLIMITED	Sub-section (I) of section 230	Order	6/4/2023	document not available pls upload again, DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN,	
1303				Vs.					
1304				KBN INFRASTRUCTURE PRIVATE LIMITED					
1305	21/03/2023		0710102051132022/6	AAYUSHI CREDIT AND CAPITAL SERVICESLIMITED	Sub-section (I) of section 230	Order	6/4/2023	document not available pls upload again, DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN,	
1306				Vs.					
1307				KBN INFRASTRUCTURE PRIVATE LIMITED					
1308	12/5/2023		0710102062032020/11	UPFRONT TRADING PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	12/5/2023	E-Stamp Paper Missing and Verify Date Missing in	
1309				Vs.					

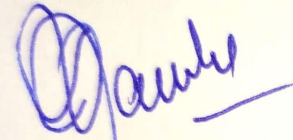
1310				SONY FINANCIAL SERVICES LIMITED				Affidavit ,	
1311	18/03/2023		0710102064852022/2	VIVA CONCRETE TECHNOLOGIES PRIVATE LIMITED	Sec 252 (3)	Report	6/4/2023	document not available pls upload again,	
1312				Vs.					
1313				REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA					
1314	22/03/2023		0710102064922021/14	QUICKCALLS PVT. LTD.	Sec. 230-232 - Second Motion	Report	6/4/2023	document not available pls upload again,	
1315				Vs.					
1316	28/12/2022		0710102069882022/1	PARMANAND OVERSEAS LIMITED	IBC Section 59	Report	6/4/2023	document not available pls upload again,	
1317				Vs.					
1318	28/12/2022		0710102069882022/2	PARMANAND OVERSEAS LIMITED	IBC Section 59	Report	6/4/2023	document not available pls upload again,	
1319				Vs.					
1320	16/03/2023		0710102070232021/3	CAMPUS SALES PRIVATE LIMITED	Application under any other provisions ,Sec. 230-232 - Second Motion	Report	6/4/2023	document not available pls upload again document not	
1321				Vs.					
1322	14/02/2023		0710102070602022/2	ERICSSON INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	3/4/2023		
1323				Vs.					
1324	1/2/2023		0710102074322022/1	NEXTGEN COMMUNICATIONS LIMITED	Sec 252 (3)	Report	6/4/2023		
1325				Vs.					
1326				THE REGISTRAR OF COMPANIES NEW DELHI & HARYANA					
1327	1/3/2023		0710102076152022/2	DEVYANI AIRPORT SERVICES (MUMBAI)PRIVATE LIMITED	Sec. 230-232, Sec 234	Report	3/4/2023	NEED TO separate FILLING,	
1328				Vs.					
1329	7/3/2023		0710102076792022/5	PURE AND CURE HEALTHCARE PRIVATE LIMITED	Sub-section (l) of section 230	Report	6/4/2023	document not available pls upload again,	
1330				Vs.					
1331	7/3/2023		0710102076792022/6	PURE AND CURE HEALTHCARE PRIVATE LIMITED	Sub-section (l) of section 230	Report	6/4/2023	document not available pls upload again,	
1332				Vs.					
1333	30/12/2022		0710102079272022/1	MONOLITHIC INVESTMENTS PRIVATE LIMITED	IBC Section 59	Order	3/4/2023	NEED TO SIGN EVERY PAGES, NEED TO SIGN EVERY PAGES,	
1334				Vs.					
1335	12/1/2023		0710102080832019/15	BANK OF INDIA	IBC under Sec 7	Report	6/4/2023	PLS FILE IA, PLS FILE IA ,	
1336				Vs.					

1337				M/S PROMINENT METAL PVT LTD.				
1338	27/03/2023		0710102081932022/5	BHARAT SANCHAR NIGAM LIMITED	Sec. 55(3),Rule 11 of NCLT	Report	6/4/2023	document not available pls upload again,
1339				Vs.				
1340				REGISTRAR OF COMPANIES				
1341	29/03/2023		0710102082682020/10	CLP WIND FARMS (INDIA) PRIVATE LIMITED	Sub-Section (1) Of Section 66.	Report	6/4/2023	document not available pls upload again,
1342				Vs.				
1343	13/03/2023		0710102088152021/10	AG POLY PACKS PRIVATE LIMITED	Application under any other provisions ,Sec. 230-232 - Second Motion	Order	6/4/2023	DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN,
1344				Vs.				
1345	13/03/2023		0710102088152021/4	AG POLY PACKS PRIVATE LIMITED	Application under any other provisions ,Sec. 230-232 - Second Motion	Report	6/4/2023	DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN,
1346				Vs.				
1347	13/03/2023		0710102088152021/5	AG POLY PACKS PRIVATE LIMITED	Application under any other provisions ,Sec. 230-232 - Second Motion	Report	6/4/2023	DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN,
1348				Vs.				
1349	13/03/2023		0710102088152021/6	AG POLY PACKS PRIVATE LIMITED	Application under any other provisions ,Sec. 230-232 - Second Motion	Report	6/4/2023	DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN,
1350				Vs.				
1351	13/03/2023		0710102088152021/8	AG POLY PACKS PRIVATE LIMITED	Application under any other provisions ,Sec. 230-232 - Second Motion	Order	6/4/2023	DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN,
1352				Vs.				
1353	13/03/2023		0710102088152021/9	AG POLY PACKS PRIVATE LIMITED	Application under any other provisions ,Sec. 230-232 - Second Motion	Order	6/4/2023	DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN,
1354				Vs.				
1355	27/03/2023		0710102088392022/5	DS DRINKS AND BEVERAGES PRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	6/4/2023	DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN,
1356				Vs.				
1357	27/03/2023		0710102088392022/6	DS DRINKS AND BEVERAGES PRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	6/4/2023	DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN,
1358				Vs.				
1359	23/03/2023		0710102092622022/3	FIRST CLASS REALTORS PRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	6/4/2023	DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN, DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN ,
1360				Vs.				
1361				AJNR TRADING ENTERPRISES PRIVATE LIMITED				
1362	23/03/2023		0710102092622022/4	FIRST CLASS REALTORS PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	6/4/2023	DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN, DOCUMENT NOT
1363				Vs.				

1364				AJNR TRADING ENTERPRISES PRIVATE LIMITED				AVAILABLE PLS UPLOAD AGAIN ,	
1365	23/03/2023		0710102092622022/5	FIRST CLASS REALTORS PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	6/4/2023	DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN, DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN ,	
1366				Vs.					
1367				AJNR TRADING ENTERPRISES PRIVATE LIMITED					
1368	23/03/2023		0710102092622022/6	FIRST CLASS REALTORS PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	6/4/2023	DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN, DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN ,	
1369				Vs.					
1370				AJNR TRADING ENTERPRISES PRIVATE LIMITED					
1371	27/03/2023		0710102095812022/5	GALAXY INTERNATIONAL REALTECH PRIVATE LIMITED	Sub-Section (1) Of Section 66.	Order	6/4/2023	DOCUMENT NOT AVAILABLE PLS UPLOAD AGAIN,	
1372				Vs.					
1373	19/01/2023		0710102096902022/2	SRS HOSPITALS PRIVATE LIMITED	Sec 252 (3)	Order	5/4/2023	need to upload again,	
1374				Vs.					
1375				REGISTRAR OF COMPANIES NCT OF DELHI					
1376	30/01/2023		0710102098892022/2	ALLIANCE LAUNDRY PRIVATE LIMITED	IBC Section 59	Report	5/4/2023	need to upload again,	
1377				Vs.					
1378	13/03/2023		0710102099642022/2	AMZEN REALTORS AND DEVELOPERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	5/4/2023	need to upload again,	
1379				Vs.					
1380	13/03/2023		0710102099642022/3	AMZEN REALTORS AND DEVELOPERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	5/4/2023	need to upload again,	
1381				Vs.					
1382	7/2/2023		0710102101792022/1	EXCELLENT FORMULATIONS PRIVATE LIMITED	Sec 252 (3)	Report	5/4/2023	TRUE COPY SIGN MISSING,	
1383				Vs.					
1384				REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA					
1385	23/05/2023		0710102103012022/2	HRG LEGAL ADVISORS (OPC) PRIVATE LIMITED	Sec 252 (3)	Report	24-05-2023	True copy sign msising in Pages 5 to 8 according to PDF,	
1386				Vs.					

1387				REGISTRAR OF COMPANIES					
1388	22/05/2023		0710102104202022/2	RSCD TELECOMMUNICATIONS INDIA PRIVATE LIMITED	IBC Section 59	Report	25-05-2023	Pagination missing before Page 4 according to PDF,	
1389				Vs.					
1390				REGISTRAR OF COMPANIES DELHI					
1391	13/03/2023		0710102107842022/1	AVIATION RAMP AND MET SERVICES PRIVATE LIMITED	Sec 252 (3)	Report	5/4/2023	AFFIDAVIT MISSING,	
1392				Vs.					
1393				REGISTRAR OF COMPANIES					
1394	24/08/2022		0710102119812020/15	JANKI VALLABH TRADING PRIVATE LIMITED	Rule 11 of NCLT, Sec. 230-232 - Second Motion	Report	5/4/2023	COURT FEE, WELFARE FUND PLS MENTION IN TOP OF PAGE,	
1395				Vs.					
1396	27/08/2021		0710102119832020/6	COMPETENT ELECTRONICS PVT LTD	Sec. 230-232 - Second Motion	Report	5/4/2023	PLS UPLOAD AGAIN,	
1397				Vs.					
1398	23/07/2021		0710102157352019/11	AKITA EXIM PRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	5/4/2023	NEED TO UPLOAD AGAIN, PLS UPLOD AGAIN,	
1399				Vs.					
1400	23/07/2021		0710102157352019/8	AKITA EXIM PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	5/4/2023	NEED TO UPLOAD AGAIN, PLS UPLOD AGAIN,	
1401				Vs.					
1402	23/07/2021		0710102157352019/9	AKITA EXIM PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	5/4/2023	NEED TO UPLOAD AGAIN, PLS UPLOD AGAIN,	
1403				Vs.					
1404	8/5/2023		0710200400942016/42	M/S AFFORDABLE EXPORTS	Application under any other provisions	Order	9/5/2023		
1405				Vs.					
1406				M/S APPAREL EXPORT PROMOTION COUNCIL					
1407	5/4/2023		0710200408532018/7	CHOICE CLOTHING COMPANY PRIVATE LIMITED	Sec. 441	Report	6/4/2023	Page 1 according to PDF in Hindi,	
1408				Vs.					
1409				THE REGISTRAR OF COMPANIES DELHI & HARAYANA					





**DALIP LAMBA
ASSISTANT REGISTRAR
NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.
ROOM NO:-103
011-24361890**